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PART III—Act of the West Bengal Legislature

GOVERNMENT OF WEST BENGAL
LAW DEPARTMENT

Legislative

NOTIFICATION

No. 674-L.—20th June, 2011.—The following Act of the West Bengal Legislature, having been assented to by the Governor, is hereby published for general information:—

West Bengal Act IV of 2011

THE SINGUR LAND REHABILITATION AND DEVELOPMENT
ACT, 2011.

[Passed by the West Bengal Legislature.]

*[Assent of Governor was first published in the Kolkata Gazette,
Extraordinary, of the 20th June, 2011.]*

An Act to provide for taking over of the land covered by the lease granted to Tata Motors Limited for the sole purpose of Small Car Manufacturing project and letters of allotment issued to the Vendors as recommended by Tata Motors Limited in view of non-commissioning and abandoning Small Car Project and ancillary factories with a view to returning such portion of the land to the unwilling owners thereof, who have not accepted compensation and to utilize the balance portion in public interest and for the benefit of the State.

*The Singur Land Rehabilitation and Development Act, 2011.**(Sections 1-4.)*

WHEREAS it is expedient to provide for taking over of the land covered by the lease granted to Tata Motors Limited for the sole purpose of Small Car Manufacturing project and letters of allotment issued to the Vendors as recommended by Tata Motors Limited in view of non-commissioning and abandoning Small Car Project and ancillary factories with a view to returning such portion of the land to the unwilling owners thereof, who have not accepted compensation and to utilize the balance portion in public interest and for the benefit of the State;

It is hereby enacted in the Sixty-second Year of the Republic of India, by the Legislature of West Bengal, as follows:—

Short title and commencement.

1. (1) This Act may be called the Singur Land Rehabilitation and Development Act, 2011.

(2) It shall come into force on the date of its notification in the *Official Gazette*.

Definitions.

2. In this Act, unless the context otherwise requires, —

- (a) “appointed day” means date of notification of this Act in the *Official Gazette*;
- (b) “land” means lands leased out by West Bengal Industrial Development Corporation Limited to the Tata Motors Limited and also allotted to the vendors, on the basis of the recommendation of Tata Motors Limited and the land held by WBIDC;
- (c) “Schedule” means the Schedule appended to this Act;
- (d) “State Government” means the State Government of West Bengal;
- (e) “vendor” means allottee of the plot of land, none of whom has obtained any deed of lease in terms of their respective letters of allotment;
- (f) “WBIDC” means the West Bengal Industrial Development Corporation Limited.

Transfer and vesting of the land.

3. On the appointed date, the land and all right, title or interest in respect of and in relation thereto shall by virtue of this Act stand transferred to and vest in the State Government free of any lease or allotment.

General effect of vesting.

4. (1) The land referred to in section 3 shall deem to include all assets, rights, leaseholds, powers, authorities, privileges and all properties movable and immovable including the land and structures, if any, standing thereon and possession, power or control of the land and right or whatsoever nature relating thereto and shall all vest in the State Government.

(2) The land as referred to in sub-section (1), which have vested in the State Government under section 3 hereto, shall by virtue of such vesting be freed and discharged from any lease, trust, obligation, mortgage, charge, lien

*The Singur Land Rehabilitation and Development Act, 2011.**(Sections 5-9.)*

and any other encumbrances being affecting it and any attachment, injunction or decree or order of any Court or any other authority restricting user of such property in any manner, shall be deemed to have been withdrawn.

(3) The Tata Motors Limited and all vendors shall forthwith restore vacant possession of the land kept their possession in favour of District Magistrate, Hooghly. If any vendor or the Tata Motors Limited fails to restore possession of the land or any portion thereof immediately, the District Magistrate or any officer authorised by him on this behalf shall be entitled to take steps and use such force as may be necessary to take possession of the land and to enter upon such land for the aforesaid purpose.

Payment of amount.

5. (1) For the transfer to and vesting in the State Government the land under section 3 and right, title and interest in relation thereto, the amounts of premium paid respectively by the vendors shall be refunded after deducting the amount of arrears of rent left unpaid by them upon an application being made by them respectively mentioning the amount of premium paid and rent kept in arrear.

(2) For the transfer to and vesting of the land leased to the Tata Motors Limited, the amount of compensation would be adjudged and determined by the District Judge, Hooghly on an application being made by the Tata Motors Limited in due compliance with the principles of natural justice and by reasoned order.

(3) The amount so determined in accordance with the provisions hereto, shall carry simple interest at the rate of six *per centum per annum* from the period commencing on the date of application made by the claimant and ending on the date of tender of the amount as may be determined and payable by the State Government.

Transfer of land to unwilling owners and its utilization.

6. The State Government shall return equivalent quantum of land to unwilling owners, who have not accepted the compensation from the land described in Part I and Part II to the Schedule and the rest of the land shall be utilized by the Government for socio-economic development, employment generation, industry and for other public purpose of the State.

Power to amend Schedule.

7. The State Government may, by notification in the *Official Gazette*, add to or amend the Schedule:

Provided that the notification made under this section shall, as soon as after it has been made, be laid before the West Bengal Legislative Assembly.

Overriding effect.

8. The provisions of this Act shall have effect notwithstanding anything inconsistent herewith contained in any Deed of Lease or letter of Allotment or grant or any other instrument having effected by virtue of any law other than this Act or any decree of Tribunal or authority.

Power to make rules.

9. (1) The State Government may make rules for carrying out the purposes of this Act.

(2) Every rule made under sub-section (1) shall, as soon as may be after it is made, be laid before the State Legislature.

The Singur Land Rehabilitation and Development Act, 2011.

(Schedule.)

PART I

AW.SL.NO.	PLOT	KHATIAN	NAME OF AWARDEE	RELA	S/O,D/O,W/O	AREA	AMOUNT	CHQ. NO.
485	2972	2037	Putul Bagui	D	Kanailal	0.015	12037.00	31446
491	1874	3429	Radharani Pakira	W	Gobindapada	0.207396	164413.00	31412
492	1875	3429	Radharani Pakira	W	Gobindapada	0.01975	15658.00	31413
496	1870	3477	Ram Ch. Bagui	S	Jogendranath	0.046875	37618.00	31411
496	3109	3477	Ram Chandra Bagui	S	Jogendranath	0.017	13642.00	31419
497	1874	3477	Ram Chandra Bagui	S	Jogendranath	0.052542	42165.00	31412
497	1875	3477	Ram Chandra Bagui	S	Jogendranath	0.005004	4016.00	31413
497	1896	3477	Ram Chandra Bagui	S	Jogendranath	0.078	62595.00	31414
497	2984	3477	Ram Chandra Bagui	S	Jogendranath	0.039	31297.00	31717
497	3053	3477	Ram Chandra Bagui	S	Jogendranath	0.036	28890.00	31418
502	1925	3477	Ram Chandra Bagui	S	Jogendranath	0.037	29693.00	31410
518	1835	3310	Ratan Chandra Ghosh	S	Bhusan	0.06	48150.00	31264
518	1844	3312	Ratan Chandra Ghosh	S	Bhusan	0.04	32101.00	31266
534	2968	3541	Renuka Bagui	W	Kanailal	0.026	20865.00	31445
534	2972	3541	Renuka Bagui	W	Kanailal	0.015	12037.00	31446
557	1870	3937	Sailendranath Karar	S	Rampada	0.0625	50156.00	31411
557	1874	3937	Sailendranath Karar	S	Rampada	0.209979	168508.00	31412
557	1875	3937	Sailendranath Karar	S	Rampada	0.019998	16047.00	31413
557	1953	3937	Sailendranath Karar	S	Rampada	0.12	96300.00	31451
583	1897	3769	Santiram Pakira	S	Narayan	0.010048	8064.00	31415

SCHEDULE

PARTICULARS OF COURT DEPOSIT U/S-30 DF L.A. ACT,
L.A. CASE NO. IV-15/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

*The Singur Land Rehabilitation and Development Act, 2011.**(Schedule.)*

PARTICULARS OF COURT DEPOSIT U/S-30 OF L.A. ACT,
L.A. CASE NO. IV-15/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW.SL.NO.	PLOT	KHATIAN	NAME OF AWARDEE	RELA	S/O,D/O,W/O	AREA	AMOUNT	CHQ. NO.
587	2984	4170	Saraswatibala Bagui	W	Netai Chandra	0.039	31297.00	31717
587	3053	4170	Saraswatibala Bagui	W	Netai Chandra	0.018	14445.00	31418
588	3109	4170	Saraswatibala Bagui	W	Netai Chandra	0.017	13642.00	31419
589	1925	4170	Saraswatibala Bagui	W	Netai Chandra	0.0185	14847.00	31410
604	1854	3791	Shib Chandra Ghosh	S	Priyanath	0.043316	34761.00	31263
613	2968	3966	Shyama Charan Bagui	S	Kanailal	0.026	20865.00	31445
613	2972	3966	Shyama Charan Bagui	S	Kanailal	0.015	12037.00	31446
627	2968	3775	Sikha Rani Bagui	D	Kanailal	0.026	20865.00	31445
627	2972	3775	Sikha Rani Bagui	D	Kanailal	0.015	12037.00	31446
644/1	1951	4461	Snehalata Basu	W	Ganendranath	0.046669	37453.00	31077
660	2966	4312	Sudhan Chandra Ghosh	S	Badal	0.0875	70218.00	31259
660	2983	4312	Sudhan Chandra Ghosh	S	Badal	0.03	24076.00	31260
691	1897	1449	Tapan Pakira	S	Narayan	0.010048	8089.00	31415
703	1897	1436	Tuhin Pakira	S	Narayan	0.010048	8064.00	31415
						9.340458	7717375.00	

*The Singur Land Rehabilitation and Development Act, 2011.**(Schedule.)*

PARTICULARS OF COURT DEPOSIT U/S-30 OF L.A. ACT,
L.A. CASE NO. IV-15/06-07, MOUZA GOPALNAGAR, J.I. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW.SL.NO.	PLOT	KHATIAN	NAME OF AWARDEE	RELA	S/O,D/O,W/O	AREA	AMOUNT	CHQ. NO.
9	1925	37	Ajit Kumar Bagui	S	Nagendranath	0.04625	37116.00	31410
9	1943	37	Ajit Kumar Bagui	S	Nagendranath	0.05	40125.00	31444
9	2968	37	Ajit Kumar Bagui	S	Nagendranath	0.0325	26081.00	31445
9	2972	37	Ajit Kumar Bagui	S	Nagendranath	0.01875	15047.00	31446
9	2984	37	Ajit Kumar Bagui	S	Nagendranath	0.04875	39122.00	31717
9	2994	37	Ajit Kumar Bagui	S	Nagendranath	0.0325	26082.00	31447
9	3053	37	Ajit Kumar Bagui	S	Nagendranath	0.045	36112.00	31418
9	3109	37	Ajit Kumar Bagui	S	Nagendranath	0.02125	17053.00	31419
11	1919	197	Akrur Chandra Ghosh	S	Kedar	0.17	198747.00	31035
20	1915	197	Amulya Charan Das	S	Dhananjay	0.0525	61379.00	31255
21	1885	82	Amulya Charan Das	S	Dhananjay	0.055	44136.00	31256
24	1870	82	Anathnath Bagui	S	Jogindranath	0.046875	37618.00	31411
24	1874	82	Anathnath Bagui	S	Jogendranath	0.052479	42114.00	31412
24	1875	82	Anathnath Bagui	S	Jogendranath	0.005	4010.00	31413
24	1896	82	Anathnath Bagui	S	Jogendranath	0.078	62594.00	31414
24	1899	82	Anathnath Bagui	S	Jogendranath	0.02165	17380.00	31416
24	2984	82	Anathnath Bagui	S	Jogendranath	0.039	31297.00	31717
24	3053	82	Anathnath Bagui	S	Jogendranath	0.036	28890.00	31418
25	1925	82	Anathnath Bagui	S	Jogindranath	0.037	29693.00	31410
25	3109	82	Anathnath Bagui	S	Jogendranath	0.017	13642.00	31419

The Singur Land Rehabilitation and Development Act, 2011.

(Schedule.)

AW.SL.NO.	PLOT	KHATIAN	NAME OF AWARDEE	RELA	S/O,D/O,W/O	AREA	AMOUNT	CHQ. NO.
26	3002	315	Angurbala Dasi	W	Krishna Chandra	0.04	32100.00	31448
26	3078	315	Angurbala Dasi	W	Krishna Chandra	0.06	48150.00	31449
27	2968	108	Anil Bagui	S	Kanailal	0.026	20865.00	31445
27	2972	108	Anil Bagui	S	Kanailal	0.015	12037.00	31446
63	3009	3221	Badal Chandra ghosh	S	Akrur	0.21	245511.00	31258
63	3035	2321	Badal Chandra ghosh	S	Akrur	0.26	208650.00	31258
63	3057	2321	Badal Chandra ghosh	S	Akrur	0.17	136425.00	31258
64	1897	2325	Badal Chandra Pakira	S	Narayan	0.010048	8064.00	31415
72	1876	792	Basanti Panja	W	Sabal Chandra	0.08	64200.00	31036
75	1885	2382	Basudeb Das	S	Dhananjay	0.055	44136.00	31256
77	1818	2372	Basudeb Koley	W	Annoda	0.075	60188.00	31075
77	1836	2372	Basudeb Koley	W	Annoda	0.08	64200.00	31075
77	1879	2372	Basudeb Koley	W	Annoda	0.025	20063.00	31075
78	1915	2382	Basudeb Das	S	Dhananjay	0.0525	61379.00	31255
81	2923	2693	Bhadreswar Panja	S	Jaladhar	0.0175	14043.00	31265
89	2923	2799	Bholanath Panja	S	Jaladhar	0.0175	14043.00	31265
96	2966	2412	Bijan Bihari Ghosh	S	Bhutnath	0.0875	70218.00	31259
96	2983	2412	Bijan Bihari Ghosh	S	Bhutnath	0.03	24076.00	31260
96	2991	2412	Bijan Bihari Ghosh	S	Bhutnath	0.055	44137.00	31261
96	3001	2412	Bijan Bihari Ghosh	S	Bhutnath	0.035	28088.00	31262

The Singur Land Rehabilitation and Development Act, 2011.

(Schedule.)

PARTICULARS OF COURT DEPOSIT U/S-30 OF L.A. ACT,
L.A. CASE NO. IV-15/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW.SL.NO.	PLOT	KHATIAN	NAME OF AWAREEE	RELA	S/O,D/O,W/O	AREA	AMOUNT	CHQ. NO.
100	1897	2417	Gobindapada Pakira	S	Muktaram	0.024992	20056.00	31415
115	1854	2520	Biswanath Ghosh	S	Priyanath	0.043342	34782.00	31263
119	2923	2535	Biswanath Panja	S	Sudhanya	0.07	56175.00	31265
124	1897	1218	Chapa Rani Manna	W	Biswanath	0.010048	8089.00	31415
131	1871	1254/1	Chittaranjan Ghosh	S	Surya	0.42	337050.00	31037
131	3024	1254/1	Chittaranjan Ghosh	S	Surya	0.44	353100.00	31037
142	2924	1722	Dharmadas Sau	S	Jitendranath	0.105	84262.00	31041
175	1835	1372	Ganadayamoyee Dasi	W	Bamandas	0.015	12039.00	31264
176	1844	3106	Ganadayamoyee Dasi	W	Bamandas	0.01	8025.00	31266
194	1925	882	Gitarani Ghosh	W	Madhusudan	0.0185	14847.00	31410
194	3053	882	Gitarani Ghosh	W	Madhusudan	0.018	14445.00	31418
228	1827	4593	Harendranath Bali	S	Panchkali	0.105	84262.00	31074
228	1828	4593	Harendranath Bali	W	Panchkali	0.085	68212.00	31074
234	1925	4599	Harisadhan Bagui	S	Badai	0.04625	37116.00	31410
234	1943	4499	Harisadhan Bagui	S	Badai	0.05	40125.00	31444
234	2968	4499	Harisadhan Bagui	S	Badai	0.0325	26081.00	31445
234	2972	4499	Harisadhan Bagui	S	Badai	0.01875	15047.00	31446
234	2984	4499	Harisadhan Bagui	S	Badai	0.04875	39122.00	31717
234	2994	4499	Harisadhan Bagui	S	Badai	0.0325	26082.00	31447
234	3053	4499	Harisadhan Bagui	S	Badai	0.045	36112.00	31418

*The Singur Land Rehabilitation and Development Act, 2011.**(Schedule.)*

AW.SL.NO.	PLOT	KHATIAN	NAME OF AWARDEE	RELA	S/O,D/O,W/O	AREA	AMOUNT	CHQ. NO.
234	3109	4499	Harisadhan Bagui	S	Badai	0.02125	17053.00	31419
244	1951	370	Itirani Basu	W	Binoy	0.023331	18724.00	31077
251	2981	3222	Jasodabala Das	W	Gostha Behari	0.1775	142445.00	31078
259(F)	1899	1385	Ram Chandra Bagui	S	Jogendranath	0.021684	17401.00	31416
284	1827	165	Kamalabala Dasi	W	Panchkali	0.105	84262.00	31074
284	1827	165	Kamalabala Dasi	W	Panchkali	0.085	68212.00	31074
291	1951/9608	519	Kanabala Bagui	W	Harisadhan	0.06	48150.00	31076
297	1870	498	Kartik Chandra Bagui	S	Jogindranath	0.046875	37618.00	31411
297	1874	498	Kartik Chandra Bagui	S	Jogendranath	0.052479	42114.00	31412
297	1875	498	Kartik Chandra Bagui	S	Jogendranath	0.00508	4010.00	31413
297	1896	498	Kartik Chandra Bagui	S	Jogendranath	0.078	62595.00	31414
297	1899	498	Kartik Chandra Bagui	S	Jogendranath	0.02165	17380.00	31416
298	1925	498	Kartik Chandra Bagui	S	Jogindranath	0.037	29693.00	31410
298	2981	498	Kartik Chandra Bagui	S	Jogindranath	0.5325	427332.00	31078
298	2984	498	Kartik Chandra Bagui	S	Jogindranath	0.039	31297.00	31717
298	3053	498	Kartik Chandra Bagui	S	Jogindranath	0.036	28890.00	31418
298	3109	498	Kartik Chandra Bagui	S	Jogindranath	0.017	13642.00	31419
301	2923	623	Kashinath Panja	S	Jaladhar	0.0175	14043.00	31265
308	1818	610	Kashinath Koley	S	Annoda	0.075	60188.00	31075
308	1836	610	Kashinath Koley	S	Annoda	0.08	64200.00	31075

The Singur Land Rehabilitation and Development Act, 2011.

(Schedule.)

AW.SL.NO.	PLOT	KHATIAN	NAME OF AWARDEE	RELA	S/O,D/O,W/O	AREA	AMOUNT	CHQ. NO.
308	1879	610	Kashinath Koley	S	Annoda	0.025	20063.00	31075
313	3033	782	Khandabala Ghosh	W	Satish Chandra	0.19	152474.00	31073
313	3061	782	Khandabala Ghosh	W	Satish Chandra	0.10	80251.00	31073
316	1925	688	Krishna Chandra Bagui	S	Badai	0.04625	37116.00	31410
316	2968	688	Krishna Chandra Bagui	S	Badai	0.0325	26082.00	31445
316	2972	688	Krishna Chandra Bagui	S	Badai	0.01875	15048.00	31446
316	2984	688	Krishna Chandra Bagui	S	Badai	0.04875	39122.00	31717
316	2994	688	Krishna Chandra Bagui	S	Badai	0.0325	26082.00	31447
316	3109	688	Krishna Chandra Bagui	S	Badai	0.02125	17053.00	31419
316(A)	1943	688	Nilratan Bagui	S	Badai	0.05	40125.00	31444
316(A)	2968	688	Nilratan Bagui	S	Badai	0.0325	26081.00	31445
316(A)	2972	688	Nilratan Bagui	S	Badai	0.01875	15047.00	31446
317	1943	687	Krishna Chandra Bagui	S	Nagendranath	0.05	40124.00	31444
317	1982	687	Krishna Chandra Bagui	S	Nagendranath	0.12	96300.00	31079
317	3053	688	Krishna Chandra Bagui	S	Nagendranath	0.045	36112.00	31418
319	3032	669	Krishna Chandra Chakraborty	S	Parthanath	0.27	216675.00	31080
334	1870	3616	Lakshmi Narayan Bagui	S	Jogendranath	0.046875	37618.00	31411
334	1874	3616	Lakshmi Narayan Bagui	S	Jogendranath	0.052479	42114.00	31412
334	1875	3616	Lakshmi Narayan Bagui	S	Jogendranath	0.00508	4010.00	31413
334	1896	3616	Lakshmi Narayan Bagui	S	Jogendranath	0.078	62595.00	31414

The Singur Land Rehabilitation and Development Act, 2011.

(Schedule.)

PARTICULARS OF COURT DEPOSIT U/S-30 OF L.A. ACT,
L.A. CASE NO. IV-15/06-07, MOUZA GOPALNAGAR, J.I. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW.SL.NO.	PLOT	KHATIAN	NAME OF AWARDEE	RELA	S/O,D/O,W/O	AREA	AMOUNT	CHQ. NO.
334	1899	3616	Lakshmi Narayan Bagui	S	Jogendranath	0.108364	86945.00	31416
334	1925	3616	Lakshmi Narayan Bagui	S	Jogendranath	0.037	29693.00	31410
334	2984	3616	Lakshmi Narayan Bagui	S	Jogendranath	0.039	31297.00	31717
334	3053	3616	Lakshmi Narayan Bagui	S	Jogendranath	0.036	28890.00	31418
334	3109	3616	Lakshmi Narayan Bagui	S	Jogendranath	0.017	13642.00	31419
390(A)	1897	3104	Mohan Chandra Pakira	S	Muktaram	0.025056	20056.00	31415
411	2923	1773	Nanibala Panja	W	Jaladhar	0.0175	14043.00	31265
416	1874	1850/24	Narayan Chandra Malick	S	Balaram	0.002646	4146.00	31412
416	1875	1850/24	Narayan Chandra Malick	S	Balaram	0.000252	399.00	31413
432	3040	4781	Nilumoyee Mitra	W	Chandra Bhushan	0.20	160500.00	31450
433	1925	4786	Nilratan Bagui	S	Badai Chandra	0.04625	37116.00	31410
433	2984	4786	Nilratan Bagui	S	Badai Chandra	0.04875	39122.00	31717
433	2994	4786	Nilratan Bagui	S	Badai Chandra	0.0325	26082.00	31447
433	3053	4786	Nilratan Bagui	S	Badai Chandra	0.045	36112.00	31418
433	3109	4786	Nilratan Bagui	S	Badai Chandra	0.02125	17053.00	31419
438	2924	1850/68	Netal Chandra Saw	S	Sarendranath	0.105	84262.00	31041
439	1896	1850/59	Netal Ch. Bagui	S	Jogendranath	0.078	62595.00	31414
442	1885	1904	Paban Chandra Das		Dhananjay	0.055	44136.00	31256
443	1929	1913	Panchanan Ghosh	S	Asutosh	0.12	140292.00	31257
485	2968	2037	Putul Bagui	D	Kanailal	0.026	20865.00	31445

*The Singur Land Rehabilitation and Development Act, 2011.**(Schedule.)*

PARTICULARS OF COURT DEPOSIT U/S-30 OF L.A. ACT,
L.A. CASE NO. IV-17/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW.SL.NO.	PLOT	KHATIAN	NAME OF AWARDDEE	RELA	S/O,D/O,W/O	AREA	AMOUNT	CHQ. NO.
103	372	2427	Bijoy Krishna Mal	S	BHABATARAN	0.17	136492.00	
244	287	683	Krishna Ch. Bandyopadhyay	S	AKSHYA KUMAR	0.20	160579.00	
						0.37	297071.00	

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PARTICULARS OF COURT DEPOSIT U/S-30 OF L.A. ACT,
L.A. CASE NO. IV-11/06-07, MOUZA KHASERBHERI, J.L. ND. 11, P.S. SINGUR, DISTRICT HOOGHLY.

AW.SL.NO.	PLOT	KHATIAN	NAME OF AWARDDEE	RELA	S/O,D/O,W/O	AREA	AMOUNT	CHQ. NO.
222	655	89	Gangabala Dasi	W	8ALAI CHANDRA DAS	0.23	183095.00	031134
248	782	127	Gopal Chandra Polen	S	LALMOHAN	0.12	96419.00	031136
402	634	335	Manik Samanta	S	BADAL	1.76	1414139.00	031138
752	434	161	Tarapada Chakraborty	S	HRIKESH	0.28	224976.00	031137
						2.39	1918629.00	

The Singur Land Rehabilitation and Development Act, 2011.

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PARTICULARS OF COURT DEPOSIT U/S-30 OF L.A. ACT,
L.A. CASE NO. IV-10/06-07, MOUZA KHASERBHERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

AW.SL.NO.	PLOT	KHATIAN	NAME OF AWARDEE	RELA	S/O,D/O,W/O	AREA	AMOUNT	CHQ. NO.
48	638	306/1	Bablu Patra	S	BISWANATH	0.0352	16905	031277
49	638	147	Bablu Patra	S	BISWANATH	0.02816	13520	031277
66	183	2597	Bhadreswar Manna	S	JUDHISTHIR	0.26	208907	031186
66	742	297	Bhadreswar Manna	S	JUDHISTHIR	0.08	64279	031186
98	200	282	Bipin Behari Manna	S	KEDARNATH	0.5	401744	031045
98	736	282	Bipin Behari Manna	S	KEDARNATH	0.14	163876	031045
98	743	282	Bipin Behari Manna	S	KEDARNATH	0.24	192837	031045
205	185	142	Jaladhar Manna	S	PURNA CHANDRA	0.15	120523	031187
274	67	325	Mahadeb Das	S	KRISHNA CHANDRA	0.18	144628	031278
349	76	210	Nilumayee Das	W	KRISHNADHAN	0.01	8755	031042
350	124	210	Nilumayee Dasi	W	KRISHNADHAN	0.05	19840	031043
350	125	210	Nilumayee Dasi	W	KRISHNADHAN	0.47	374150	031043
350	156	210	Nilumayee Dasi	W	KRISHNADHAN	0.08	63685	031043
350	174	210	Nilumayee Dasi	W	KRISHNADHAN	0.4	318426	031043
350	176	210	Nilumayee Dasi	W	KRISHNADHAN	0.13	103489	031043
350	177	210	Nilumayee Dasi	W	KRISHNADHAN	0.35	278622	031043
350	205	210	Nilumayee Dasi	W	KRISHNADHAN	0.11	127943	031043

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AW.SL.NO.	PLOT	KHATIAN	NAME OF AWARDEE	RELA	S/O,D/O,W/O	AREA	AMOUNT	CHQ. NO.
350	724	210	Nilumayee Dasi	W	KRISHNADHAN	0.17	150083	031043
350	726	210	Nilumayee Dasi	W	KRISHNADHAN	0.12	97908	031043
350	727	210	Nilumayee Dasi	W	KRISHNADHAN	0.34	273186	031043
350	746	210	Nilumayee Dasi	W	KRISHNADHAN	0.1	116313	031043
350	787	210	Nilumayee Dasi	W	KRISHNADHAN	0.41	326386	031043
351	745	210	Nilumayee Dasi	W	KRISHNADHAN	0.1	116313	031044
351	749	210	Nilumayee Dasi	W	KRISHNADHAN	0.1	92852	031044
514	638	147, 306/1, 312/1	Swapan Patra	S	BISWANATH	0.06333	28869	031277
540	638	147, 306/1, 312/1	Uttam Patra	S	BISWANATH	0.06331	27633	031277
						4.67999	3851672	

PARTICULARS OF COURT DEPOSIT U/S-30 OF L.A. ACT,
L.A. CASE NO. IV-10/06-07, MOUZA KHASERBHERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

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PARTICULARS OF COURT DEPOSIT U/S-30 OF L.A. ACT,
L.A. CASE NO. IV-3/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

AW.SL.NO.	PLOT	KHATIAN	NAME OF AWARDEE	RELA	S/O/D/O/W/O	AREA	AMOUNT	CHQ. NO.
72	679	153	Ashutosh Manna	S	MAHENDRANATH	0.19	152587.00	031178
72	671	153	Ashutosh Manna	S	MAHENDRANATH	0.23	184711.00	031177
121	680	1336	Bhadreswar Manna	S	JUDHISTHIR	0.26	208804.00	031180
121	677	1336	Bhadreswar Manna	S	JUDHISTHIR	0.19	152587.00	031179
123	737	1344/1	Bhalu Nath Majhi	S	BHUBAN	0.045	35804.00	031314
152	776	1293/2	Binapani Manna	W	MUCHI RAM	0.4	321236.00	031182
183	2056	823	Dhanonjoy Kodai	S	RADHANATH	0.10002	80326.00	031308
228	2028	1730	Gopal Chandra Koley	S	KHUDIRAM	0.105	84324.00	031309
232	1246	490	Gopinath Ghosh	S	LALIT	0.13	104401.00	031181
244	678	2176	Haradhan Manna	S	GOLAK	0.22	176680.00	031184
245	2011	2116	Haralal Bag	S	ANIL	0.19	152587.00	031183
285	657	1577	Jugal Karmakar	S	NITYANANDA	0.08	64247.00	030159
285	658	1577	Jugal Karmakar	S	NITYANANDA	0.17	136526.00	030158
285	653	1577	Jugal Karmakar	S	NITYANANDA	1.61	1292979.00	030161
290	686	287	Kalpada Das	S	GOSTOBIHARI	0.21	168649.00	030160
327	1949	2337	Kuldeep Maity	S	AJIT	0.72	578226.00	031250
327	1950	2337	Kuldeep Maity	S	AJIT	0.44	388262.00	031252
343A	611	1730	Dipali Patra	W	SRIMANTA	0.17	136526.00	031317
348	2052	1409	Madan Chandra Manna	S	GOBARDHAN	0.13	152096.00	031300

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PARTICULARS OF COURT DEPOSIT U/S-30 OF L.A. ACT,
L.A. CASE NO. IV-3/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

AW.SL.NO.	PLOT	KHATIAN	NAME OF AWARDEE	RELA	S/O,D/O,W/O	AREA	AMOUNT	CHQ. NO.
363	2058	1438	Maloy Saha	S	BAIDYANATH	0.019	15259.00	031307
371	724	1479	Manik Chandra Ghosh	S	RAKHAL CHANDRA	0.255	204789.00	031303
377	2030	1383	Matorbala Manna	W	SITAL CHANDRA	0.005	4412.00	031311
410	634	399/552	Namita Das	W	INDRAJIT	0.13	114841.00	031437
410	1291	399/552	Namita Das	W	INDRAJIT	0.48	424034.00	031436
419	670	889	Narendranath Das	S	NITYANANDA	0.235	188727.00	031315
436	1953	980	Panchanan Ghosh	S	NARAHARI	0.01	8825.00	031254
443	1248	1017	Parameswar Koley	S	BHABATARAN	0.07666	61564.00	031312
449	2029	1049	Pasupati Manna	S	DEBENDRANATH	0.28	247076.00	031310
515	676	1925/1	Sadhan Ghosh	S	MAHADEB	0.28	224866.00	031249
562	2015	1919	Santosh Kumar Das	S	GOSTOBIHARI	0.33	265021.00	031253
607	2100	1805	Shyamaprasad Saha	S	SURESH	0.21	185306.00	031251
716	682	760	Tustu Charan Pal	S	EKKARI	0.16665	133835.00	031316
						8.067329	6650113.00	

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PARTICULARS OF COURT DEPOSIT U/S-30 OF L.A. ACT,
L.A. CASE NO. IV-13/06-07, MOUZA BAJEMELIA, J.L. NO. 12, P.S. SINGUR, DISTRICT HOOGHLY.

AW.SL.NO.	PLOT	KHATIAN	NAME OF AWARDEE	RELA	5/O,D/O,W/O	AREA	AMOUNT	CHQ. NO.
11	2524	38	Ajit Kumar Ghosh	S	ATUL CHANDRA	0.05	40125.00	030927
11	1805	38	Ajit Kumar Ghosh	S	ATUL CHANDRA	0.05	40125.00	030926
11	2525	38	Ajit Kumar Ghosh	S	ATUL CHANDRA	0.09	72226.00	030928
13	1643	33	Ajit Kumar Patra	S	SANTOSH KUMAR	0.06	48150.00	031057
32	617	69	ANUSHILA MANNA	W	MONMATHA	0.015	12041.00	031433
49	611	76	Astupada Barik	S	LAKSHMAN CHANDRA	0.04	29428.00	031397
49	612	76	Astupada Barik	S	LAKSHMAN CHANDRA	0.02	21397.00	031398
49	615	76	Astupada Barik	S	LAKSHMAN CHANDRA	0.02	16053.00	031399
67	1639	605	Balaram Das	S	EKKARI	0.04	32101.00	031199
70	1480	603/2	Banamali Koley	S	TUSTHU CHARAN	0.18	144449.00	031058
108	1446	658/1	Binod Behari Ghosh	S	MANMOTHA	0.25	200625.00	031200
143	1457	418	Dibakar Chakraborty	S	NANDALAL	0.17	136425.00	031060
143	1456	418	Dibakar Chakraborty	S	NANDALAL	0.14	112350.00	031059
144	617	419	DIBAKAR MANNA	S	MONMATHA	0.015	12041.00	031433
153	2478	115	Ekkari Das	S	RAKHAL CHANDRA	0.02	16049.00	030929
159	1652	244	Gokulrani Ghosh	W	JIBAN KRISHNA	0.29	232724.00	031171
175	1615	272	Gopal Chandra Das	S	DASARATHI	0.08	64200.00	031061
176	1650	272	Gopal Chandra Das	S	DA5U RATHI	0.04	32101.00	031172
176	2633	272	Gopal Chandra Das	S	DA5U RATHI	0.04	32101.00	030923

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PARTICULARS OF COURT DEPOSIT U/S-30 OF L.A. ACT,
L.A. CASE NO. IV-13/06-07, MOUZA BAJEMELJA, J.L. NO. 12, P.S. SINGUR, DISTRICT HOOGHLY.

AW.SL.NO.	PLOT	KHATIAN	NAME OF AWARDEE	RELA	S/O,D/O,W/O	AREA	AMOUNT	CHQ. NO.
194	1483	1125	Sri Haradhan Khanra	S	KALIPADA	0.03	23853.00	030925
194	1473	1125	Sri Haradhan Khanra	S	KALIPADA	0.02	15901.00	030924
224	1470	840/1	Judhisthir Koley	S	BANAMALI	0.28	224699.00	031297
224	1635	840/1	Judhisthir Koley	S	BANAMALI	0.12	95409.00	031297
224	1636	84/01	Judhisthir Koley	S	BANAMALI	0.06	47705.00	031297
224	2477	840/1	Judhisthir Koley	S	BANAMALI	0.09	72226.00	031297
227	1449	147	Kadan Chandra Ghosh	S	ANANTA RAM	0.15	120374.00	031301
233	1451	184	Kalipada Barik	S	SARADA PRA5AD	0.09	72226.00	031328
233	1700	184	Kalipada Barik	S	SARADA PRASAD	0.15	120374.00	031328
233	1701	184	Kalipada Barik	S	SARADA PRASAD	0.48	385200.00	031328
233	2252	184	Kalipada Barik	S	SARADA PRASAD	0.1	79509.00	031328
235	2499	177	Kalipada Dutta	S	GOBINDAPADA	0.09	71558.00	030933
235	2500	177	Kalipada Dutta	S	GOBINDAPADA	0.12	95409.00	030933
242	1474	119	Kamalakanta Khanra	S	KALIPADA	0.05	40125.00	031300
242	1476	119	Kamalakanta Khanra	S	KALIPADA	0.1	80251.00	031300
242	1477	119	Kamalakanta Khanra	S	KALIPADA	0.12	96300.00	031300
243	1465	119	Kamalakanta Khanra	S	KALIPADA	0.04	32101.00	031300
247	1833	158	Kanailal Santra	S	FAKIR CHANDRA	0.09	72226.00	031298
251	621	164	KARTICK CHANDRA DAS	S	MONMATHA NATH	0.01333	10699.00	031434

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PARTICULARS OF COURT DEPOSIT U/S-30 OF L.A. ACT,
L.A. CASE NO. IV-13/06-07, MOUZA BAJEMELIA, J.L. NO. 12, P.S. SINGUR, DISTRICT HOOGHLY.

AW.SL.NO.	PLOT	KHATIAN	NAME OF AWARDEE	RELA	S/O,D/O,W/O	AREA	AMOUNT	CHQ. NO.
254	1693	169	Kartick Ghosh	S	PROSAD	0.36	288899.00	031295

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PARTICULARS OF COURT DEPOSIT U/S-30 OF L.A. ACT,
L.A. CASE NO. IV-13/06-07, MOUZA BAJEMELIA, I.L. NO. 12, P.S. SINGUR, DISTRICT HOOGHLY.

AW.SL.NO.	PLOT	KHATIAN	NAME OF AWARDEE	RELA	S/O,D/O,W/O	AREA	AMOUNT	CHQ. NO.
293	1860	916	Lilamoyee Mitra	W	CHANDRA BHUSHAN	0.06	48150.00	031302
306	1599	1296	Mahananda Faring	S	BOJECHANDRA	0.17	136425.00	030930
306	1600	1296	Mahananda Faring	S	BOJECHANDRA	0.19	152474.00	030930
307	2520	776	Mahendranath Ghosh	S	JATINDRA NATH	0.05	40125.00	031296
311	1830	791/1	Manik Chandra Mallick	S	KRISHNA CHANDRA	0.05	40125.00	031327
311	1838	791/1	Manik Chandra Mallick	S	KRISHNA CHANDRA	0.08	64200.00	031327
311	1829	791/1	Manik Chandra Mallick	S	KRISHNA CHANDRA	0.06	48150.00	031327
314	1687	762	Manasa Ghosh	S	TUSTA	0.25	200625.00	031329
314	1703	762	Manasa Ghosh	S	TUSTA	0.14	112350.00	031329
317	2527	800	Memlal Ghosh	S	PRASAD	0.1	80251.00	031299
318	1475	803	Bharat Chandra Barik & ors.	S	KALIPADA	0.23	184575.00	031330
328	1810	775	Monohar Mallick	S	SUBARNA	0.06	48150.00	030931
370	1439	582	Panchkari Das	S	PANCHANAN	0.13	104324.00	030932
374	1434	584	PANNALAL DUTTA	S	MATHUR MOHAN	0.35	280874.00	031435
411	1479	100	Radharani Khanra	W	TINKARI	0.24	192600.00	031303
423	2617	883	Rampada Khanra	S	JOGESHWAR	0.03	24076.00	031326
431	2618	852	Ratan Chandra Khanna	S	JOGESHWAR	0.02	16049.00	031325
445	611	974	Sailabala Dasi	W	LAKSHMAN CHANDRA	0.04	29428.00	031397
445	612	974	Sailabala Dasi	W	LAKSHMAN CHANDRA	0.03	21397.00	031398

The Singur Land Rehabilitation and Development Act, 2011.

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AW.SL.NO.	PLOT	KHATIAN	NAME OF AWARDEE	RELA	S/O,D/O,W/O	AREA	AMOUNT	CHQ. NO.
445	615	974	Sailabala Dasi	W	LAKSHMAN CHANDRA	0.02	16048.00	031399
463	1637	1025	Santosh Dutta	S	ADHAR CHANDRA	0.16	127213.00	031304
515	611	1043	Sudarshan Barik	S	LAKSHMAN CHANDRA	0.03	29428.00	031397
515	612	1043	Sudarshan Barik	S	LAKSHMAN CHANDRA	0.03	21405.00	031398
515	615	1043	Sudarshan Barik	S	LAKSHMAN CHANDRA	0.02	16048.00	031399
529	617	1051	SUFAL MANNA	S	JOENDRA	0.03	195313.00	031433
558	617	373	TARAK BALA DAS	W	KALIPADA	0.03	24073.00	031433
559	602	370	Bharat Chandra Barik & ors.	S	KALIPADA	0.3889	312092.00	031396
575	1814	408	Tulsi Charan Ghosh	S	SARBESHVAR	0.14	112350.00	031324
						7.2922	6018073.00	

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PARTICULARS OF COURT DEPOSIT U/S-30 OF L.A. ACT,
L.A. CASE NO. IV-4/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

W.SL.NO	PLOT	KHATIAN	NAME OF AWARDEE	RELA	S/O, D/O, W/O	AREA	AMOUNT	CHQ. NO.
134	685	1374	Bholanath Pal	S	JIBAN KRISHNA	0.17	136425.00	031047
187	710	833	Dharanidhar Das	S	THANDA CHARA	0.15	120374.00	031048
180	840	803	Debidas Dutta	S	LALIT MOHAN	0.16	128400.00	031189
180	844	803	Debidas Dutta	S	LALIT MOHAN	0.45	361124.00	031189
219	2454	513	Gobinda Mohan Dey	S	PANCHANAN	0.15	123346.00	031188
						1.08	869669.00	

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PARTICULARS OF COURT DEPOSIT U/S-30 OF L.A. ACT.
L.A. CASE NO. IV-6/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

AW SL NO	PLOT	KHATIAN	NAME OF AWARDEE	RELA	S/O, D/O, W/O	AREA	AMOUNT	CHQ. NO.
11	61	1633	Abdul Rahaman Mallick	S	ABDUL GANI	0.19	152662.00	031421
30	81	43	Anil Kumar Santra	S	NIDHIRAM	0.165	132575.00	031422
30	105	43	Anil Kumar Santra	S	NIDHIRAM	0.10	80350.00	031423
54	126	150	Asutosh Das	S	DUKHIRAM	0.01	12767.00	031334
56	246	103	Astu Das	S	NAGEN	0.15	175582.00	031424
59	252	1176	Badal Chandra Naskar	S	KEDARNATH	0.02	17660.00	031485
69	246	1124	Jiban Krishna Das	S	NAGEN	0.15	175582.00	031424
81	252	1239	Bipin Chandra Naskar	S	KEDARNATH	0.02	17659.00	031425
82	253	1240	Bipin Manna	S	KEDARNATH	0.01	8829.00	031426
91	306	817	Debendranath Ghosh	S	KARIRAM	0.41	329429.00	031336
103	309	403	Gadadhar Santra	S	SATISH	0.358	287650.00	031427
110	309	484	Gopal Chandra Santra	S	SATISH	0.358	287649.00	031427
113	309	492	Gopinath Santra	S	SATISH	0.358	287649.00	031427
122	345	2131	Haren Ghosh	S	HEM CHANDRA	0.28	224976.00	031340
122	344	2131	Haren Ghosh	S	HEM CHANDRA	0.34	273188.00	031339
124	1128	2123	Haripada Santra	S	KALIPADA	0.08	64280.00	031440
134	346	1575	Jamini Kanta Ghosh	S	KRISHNA CHANDRA	0.17998	144612.00	031428
134	1150	1575	Jamini Kanta Ghosh	S	KRISHNA CHANDRA	0.18332	147291.00	031429
138	246	670	Batu Das	S	TILAKNATH	0.15	175582.00	031424
147	337	645/1	Matwali, Joymolla Jumma Masjid	S	MATWALI	0.76	626721.00	031337

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PARTICULARS OF COURT DEPOSIT U/S-30 OF L.A. ACT,
L.A. CASE NO. IV-6/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

AW.SL.NO	PLOT	KHATIAN	NAME OF AWARDEE	RELA	S/O, D/O, W/O	AREA	AMOUNT	CHQ. NO.
154	81	207	Kamal Kanta Santra	S	NIDHIRAM	0.165	132575.00	031422
154	105	207	Kamal Kanta Santra	S	NIDHIRAM	0.10	80350.00	031423
174	309	1723	Lakshmikanta Santra	S	SATISH	0.358	287649.00	031427
175	252	1738	Lalmohan Naskar	S	KEDARNATH	0.02	17659.00	031425
196	237	1483	Manik Lal Dutta	S	HARIPADA	0.03	38301.00	031335
205A	538	166	Ayub Ali Mallick	S	YUNIS MALLICK	0.12667	101780.00	031441
205C	538	166	Doud Rahaman Mallick	S	YUNIS MALLICK	0.12667	101780.00	031441
221	61	856	Nachhrul Haque Mallick	S	ABDUL GANI	0.19	152662.00	031421
242	113	925	Nidhiram Santra	S	DASHIRATHI	0.09	105350.00	031280
242	104	925	Nidhiram Santra	S	DASHIRATHI	0.4	321394.00	031279
242	339	925	Nidhiram Santra	S	DASHIRATHI	0.41	329429.00	031281
242	79	925	Nidhiram Santra	S	DASHIRATHI	0.54	433884.00	031282
242	86	925	Nidhiram Santra	S	DASHIRATHI	0.25	200873.00	031283
265	343	1057	Prabir Kumar Dutta	S	LALIT MOHAN	0.3	241047.00	031338
281	1128	1668	Ram Chandra Santra	S	KALIPADA	0.08	64280.00	031440
307	309	1780	Sambhunath Santra	S	PRIYANATH	0.358	287649.00	031427
417	51	2044	Sudhir Santra	S	HARISH	0.005	4015.00	031420
418	112	2040	Sudhir Santra	S	MOHAN	0.05	58527.00	031284
418	80	2375	Sudhir Santra	S	MOHAN	0.24	192837.00	031285
423	253	2099	Surendra Manna	S	KEDARNATH	0.01	8829.00	031426

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PARTICULARS OF COURT DEPOSIT U/S-30 OF L.A. ACT,
L.A. CASE NO. IV-6/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

AW.SL.NO	SL.NO	PLOT	KHATIAN	NAME OF AWARDDEE	RELA	S/O,D/O,W/O	AREA	AMOUNT	CHQ. NO.
452	1129	2460		Usha Santra	D	BASUDEB	0.21	168732.00	031341
453	1128	171		Uttam Santra	S	KALIPADA	0.08	64280.00	031440
							8.43164	7016575.00	

*The Singur Land Rehabilitation and Development Act, 2011.**(Schedule.)*

PARTICULARS OF COURT DEPOSIT U/S-30 OF L.A. ACT,
L.A. CASE NO. IV-16/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW.SL.NO.	PLOT	KHATIAN	NAME OF AWARDDEE	RELA	S/O,D/O,W/O	AREA	AMOUNT	CHQ. NO.
114	533	2474	Bijoy Krishna Mal	S	BHABATARAN	0.25	200625.00	031052
186	591	819	Gadadhar Das	S	DURLAV	0.66	529649.00	031053
216	8182	947/1	Gopal Ghosh	S	NILMANI	0.32	256800.00	031054
						1.23	987074.00	

The Singur Land Rehabilitation and Development Act, 2011.

(Schedule.)

AW.SL.NO.	PLOT	KHATIAN	NAME OF AWARDEE	RELA	S/O,D/O,W/O	AREA	AMOUNT	CHQ. NO.
11	1254	3	Alokamoyee Dasi	W	Nilmoni Khan	0.324975	260792.00	031026
20	1266	24	Anukul Santra	S	Satyacharan	0.035007	28092.00	031025
27	532	13	Atul Chandra Das	S	Becharam	0.16	205603.00	031022
27	543	13	Atul Chandra Das	S	Becharam	0.19	244154.00	031022
136	546	62	Kalidasi Dey	W	pramada Prasad	0.06	70147.00	031023
163	1789	340	Madhusudan Dey	S	Jogendra Nath	0.1	80251.00	031024
163	322	340	Madhusudan Dey	S	Jogendra Nath	0.109989	96985.00	031024
163	517	340	Madhusudan Dey	S	Jogendra Nath	0.18	144449.00	031024
163	521	340	Madhusudan Dey	S	Jogendra Nath	0.28	224699.00	031024
186	1266	216	Narayan Santra	S	Nakul	0.017493	14038.00	031025
199	1266	241	Paran Santra	S	Nakul	0.017472	14021.00	031025
						1.474936	1383231.00	

PARTICULARS OF COURT DEPOSIT U/S-30 OF L.A. ACT,
L.A. CASE NO. IV-12/06-07, MOUZA SINGHERBHERI, J.L. NO. 10, P.S. SINGUR, DISTRICT HOOGHLY.

The Singur Land Rehabilitation and Development Act, 2011.

(Schedule.)

PART II

AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-3/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/Si.No	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
22B	781	2755	UTTAM KU DAS	S	DEBENDRA NATH DAS	0.10323	82944.00
22C	781	2756	TAPAN KU DAS	S	DEBENDRA NATH DAS	0.10323	82945.00
22D	781	2757	SWAPAN KU DAS	S	DEBENDRA NATH DAS	0.103385	82945.00
22M	782	2755	UTTAM KU DAS	S	DEBENDRA NATH DAS	0.006664	5352.00
22N	782	2756	TAPAN KU DAS	S	DEBENDRA NATH DAS	0.006664	5352.00
22O	782	2757	SWAPAN KU DAS	S	DEBENDRA NATH DAS	0.006664	5352.00
22	783	26	ANANTA BARUI	S	LALIT MOHAN	0.04125	33127.00
36	1994	1719	ANJALI DHARA	W	GANGA DHARA	0.005616	4962.00
51	1946	2560	ARUN KR. BAG	S	HARADHAN	0.08505	68303.00
58	2024	122	ASHIM MANNA	S	DULAL	0.06	48186.00
58	2027	122	ASHIM MANNA	S	DULAL	0.0125	11031.00
63	781	114	ASHIT CHARAN DUTTA	S	KALI PADA	0.01209	9709.00
66A	1251	708	OIPALI PATRA	W	SRIMANTA PATRA	0.065	52202.00
66	1244	708	ASHOK KR. MANNA	S	JALADHAR	0.008125	6525.00
69	2050	91	ASHOK KR. DAS	S	HABUL CH.	0.177507	142555.00
71	728	91	ASHOKE KR. DAS	S	HABUL CH.	0.03	24094.00
71	779	91	ASHOKE KR. DAS	S	HABUL CH.	0.0375	30116.00
73	633	158	ASHUTDSH PAL	W	JIBON KRISHNA	0.098262	78913.00
87	1992	1169	BADAL CH. GHOSH	S	AKHAY GHOSH	0.06	48186.00
87	2016	1169	BADAL CH. GHOSH	S	AKHAY GHOSH	0.025005	20081.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-3/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
88	2051	1176/1	BADAL CH. MANNA	S	NAGENDRA	0.0425	34132.00
88	2054	1176/1	BADAL CH. MANNA	S	NAGENDRA	0.07	56216.00
90	642	1126/1	BADAN CH. MANNA	S	BHADRASAWR	D.0775	62240.00
90	683	1126/1	BADAN CH. MANNA	S	BHADRASAWR	0.035	28108.00
90	684	1126/1	BADAN CH. MANNA	S	BHADRASAWR	0.025	20078.00
90	777	1126/1	BADAN CH. MANNA	S	BHADRASAWR	D.032302	25933.00
97	1946	1140	BALAI CH. DAS	S	BHABA TARAN	D.1575	126488.00
98	2012	1147	BALAI CH. SANDHUKHAN	S	KRISHNA CH.	0.14	111394.00
104A	2016	1113	SATISH CH GHOSH	S	BANKU GHOSH	D.00624	5D20.DD
113	779	1191	BASUJEB DAS	S	JIBON KRISHNA	0.075	60232.00
114	637	532	BASUMATI GHOSH	W	SAILENDRA	0.035	30919.00
117	760	1309	BECHU BALA DHOLAY	W	BHDLA NATH	0.032219	25877.00
118	609	1309	BECHUBALA DHOLE	W	BOLANATH DHOLE	0.13336	106111.00
124	728	1342	BHARAT CH. OAS	S	HABUL CH.	0.03	24094.00
124	779	1342	BHARAT CH. DAS	S	HABUL CH.	0.0375	30116.00
124	2050	1342	BHARAT CH. DAS	S	HABUL CH.	0.177507	142555.00
125A	1252	708	DIPALI PATRA	W	SRIMANTA PATRA	0.085	68264.00
125	1244	708	BHARAT CH. MANNA	S	JALAOHAR	D.008125	6525.00
129	637	532	BHARATI PAL	W	DINABANDHU	0.035	30919.00
139	11B4	1224	BIOYUT GHOSH	S	RAJENDRA NATH	0.019992	23391.DD

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-3/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
139	2018	1224	BIDYUT GHOSH	S	RAJENDRA NATH	0.21671	174037.00
156	2024	1280	BISWA NATH MANNA	S	GOBERDHAN MANNA	0.05	40155.00
156	2027	1280	BISWA NATH MANNA	S	GOBERDHAN MANNA	0.0125	11031.00
159	635	1270/1	BISWANATH GHOSH	S	GHOSHTA BIHARI GHOSH	0.1	80310.00
159	1957	545	BISWANATH GHOSH	S	GHOSHTA BIHARI GHOSH	0.002506	2433.00
169	666	573	CHANCHILA BALA GHOSH	W	JUDHISTHIR	0.185	148572.00
181	1996	1878	DEBOTTAR JALAESWAR THAKUR	S	KANCHAN DAS(sebalet)	0.125	121331.00
182	779	828	DHANONJOY DAS	S	JIBON KRISHNA	0.075	60232.00
191	1994	1719	DIPALI KOLEY	W	RAMAPADA KOLEY	0.005616	4962.00
197	1994	1719	DOLLY KOLEY	W	SHYAMAL KOLEY	0.005616	4962.00
200	1946	808	DURGA DAS	W	JALADHAR	0.315	252973.00
218	620	510	GOBINDO PADA GHOSH	S	SURENDRA NATH	0.045	36151.00
220	2012	503	GOBORDHAN SANDHUKHAN	S	BENI MAOHAB	0.14	111394.00
226	2010	538	GOLOK BAG	S	DULAL	0.1075	86334.00
241	1957	2159	HARADHAN GHOSH	S	HIM LATA	0.007	6176.00
246	663	2131	HAREN GHOSH	S	HEM CH.	0.066	53004.00
246	750	2131	HAREN GHOSH	S	HEM CH.	0.028	22486.00
246	760	2131	HAREN GHOSH	S	HEM CH.	0.019343	15526.00
246	1241	2131	HAREN GHOSH	S	HEM CH.	0.08	64247.00
267	1992	1560	JATINDRA NATH GHOSH	S	AKHAY	0.06	48185.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-3/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
267	2016	1560	JATINDRA NATH GHOSH	S	AKHAY	0.02499	20069.00
268	661	1559	JATINDRA NATH GHOSH	S	KRISHNA CH.	0.045	36139.00
268	1954	1559	JATINDRA NATH GHOSH	S	KRISHNA CH.	0.025	22060.00
282	1946	2559	JOYDEB BAG	S	UNKNOWN	0.08505	68303.00
284	642	644/1	JOYDEB MANNA	S	BHADRASAWR	0.0775	62240.00
284	683	644/1	JOYDEB MANNA	S	BHADRASAWR	0.035	28108.00
284	684	644/1	JOYDEB MANNA	S	BHADRASAWR	0.025	20078.00
284	777	644/1	JOYDEB MANNA	S	BHADRASAWR	0.032302	25934.00
292A	760	276	AUSTU BALA GHOSH	W	BIJOY KRISNA GHOSH	0.003219	2585.00
292A/1	760	276	DIPALI PATRA	W	SRIMANTA PATRA	0.029	23292.00
292E	663	276	BIBHAS CH GHOSH	S	KALIPADA GHOSH	0.009438	7572.00
292E	750	276	BIBHAS CH GHOSH	S	KALIPADA GHOSH	0.004004	3212.00
292E	760	276	BIBHAS CH GHOSH	S	KALIPADA GHOSH	0.002755	2218.00
292E	1241	276	BIBHAS CH GHOSH	S	KALIPADA GHOSH	0.01144	9178.00
292F	663	276	SUBHAS CH GHOSH	S	KALIPADA GHOSH	0.009405	7572.00
292F	750	276	SUBHAS CH GHOSH	S	KALIPADA GHOSH	0.003599	3212.00
292F	760	276	SUBHAS CH GHOSH	S	KALIPADA GHOSH	0.002784	2218.00
292F	1241	276	SUBHAS CH GHOSH	S	KALIPADA GHOSH	0.0114	9178.00
292L	1957	276	BIBHAS CH GHOSH	S	KALIPADA GHOSH	0.001001	882.00
292M	1957	276	SUBHAS CH GHOSH	S	KALIPADA GHOSH	0.001001	882.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-3/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/Si.No	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
299	2017	212	KALPANA MANNA	W	NITYA NANDA	0.03	24094.00
315	1954	375	KENARAM GHOSH	S	SATISH CH. GHOSH	0.008335	7356.00
317B	1995	327	MURARI MANNA	S	SITAL MANNA	0.011875	9536.00
322A	1941	865	KALIPADA SAHA	S	GHOSHTA BIHARI	0.1225	98379.00
322	1941	365	KRISHNA CH. MANNA	S	GHOSHTA BIHARI	0.1225	98379.00
323	2024	366	KRISHNA CH. MANNA	S	LAL CHAND	0.2	160619.00
323	2027	366	KRISHNA CH. MANNA	S	LAL CHAND	0.05	44122.00
326	2022	333/1	KUJARANI ADAR	W	MUCHIRAM ADAR	0.17	136527.00
328	2008	331	KUNJA8ALA GHOSH	D	JITANDRA NATH	0.176649	141866.00
331	2024	1710	LAKHAN CH. MANNA	S	GOBERDHAN	0.05	40155.00
332	779	1701	LAKSHMAN . DAS	S	HABUL CH.	0.0375	30116.00
333	2010	1709	LAKSHMAN BAG	S	DULAL	0.1075	86334.00
334	728	1701	LAKSHMAN CH. DAS	S	HABUL CH.	0.03	24094.00
334	2050	1701	LAKSHMAN CH. DAS	S	HABUL CH.	0.177408	142476.00
335	2027	1710	LAKSHMAN CH. MANNA	S	GOBERDHAN	0.0125	11031.00
336	1244	708	LAKSHMAN CHANDRA MANNA	S	JALADHAR	0.008125	6525.00
337	1943	1861	LAKSHMI DE	W	SATYA CHARAN	0.1225	98378.00
341	636	1725	LAKSHMI NARAYAN GHOSH	S	GOBINDA PADA	0.08	64270.00
343A	1244	708	DIPALI PATRA	W	SRIMANTA PATRA	0.0325	26100.00
346	757	1743	LALU MAL	S	BISWA NATH	0.13625	109421.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-3/08-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
348	2000	1409	MADAN CH. MANNA	S	GOBARDHAN	0.0725	58226.00
349	2007	1411	MADAN MAL	S	PANCHANAN	0.090018	72293.00
349	2009	1411	MADAN MAL	S	PANCHANAN	0.110022	88358.00
352	1954	1400	MADAN MOHAN GHOSH	S	SATISH CH. GHOSH	0.008335	7356.00
359	2010	1453	MAHADEB BAG	S	DULAL	0.1075	86334.00
363	1292	1438	MALLOY SAHA	S	BAIDYANATH	0.037	29441.00
364	1994	1719	MANAS MANNA	S	LAKSHMI KANTA MANNA	0.005634	4978.00
369	2000	2414	MANIDIPA SADHUKHAN	W	RANJIT	0.0725	64049.00
371	639	1479	MANIK CH. GHOSH	S	RAKHAL CH.	0.125	100387.00
380	637	532	MINATI GHOSH	W	SOMNATH	0.035	30919.00
393	757	1511	MUCHI RAM MAL	S	BISWA NATH	0.13625	109422.00
394	2022	1494/1	MUCHIRAM ADAK	S	SIDDHESWAR ADAK	0.17	136527.00
395	1938	1497	MUKTA BALA DAS	S	JIBON CH KHA.	0.01	8825.00
396	2013	981	MUKUL CH. CHAKRABORTY	S	KHATRA MOHAN.	0.355	285098.00
397	2017	1523	MURARI MANNA	S	SHITAL	0.03	24094.00
397	2051	1523	MURARI MANNA	S	SHITAL	0.0425	34132.00
397	2054	1523	MURARI MANNA	S	SHITAL	0.07	56216.00
398	637	532	MURATI GHOSH	W	ARUN KUMAR GHOSH	0.035	30919.00
413	1992	880	NAMITA RANI GHOSH	W	GOBINDA PADA	0.1	80309.00
429	2024	930	NIRMAL CH. MANNA	S	DULAL CH.	0.06	48186.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-3/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/Si.No	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
429	2027	930	NIRMAL CH. MANNA	S	DULAL CH.	0.0125	11031.00
437	681	998	PANCHANAN MANNA	S	UPENDRA	0.103323	82978.00
438	2013	981	PANCHANAN CHAKROBORTY	S	NAFAR	1.065	855293.00
446	633	1037	PARESH CH. PAL	S	GOUR MOHAN	0.706702	567547.00
450	781	1052/1	PRADIP KR. GHOSH	S	CHANDRAKANTA	0.35991	289042.00
452	1184	1053	PRADYUT GHOSH	S	RAJENDRA NATH	0.020004	23404.00
452	2018	1053	PRADYUT GHOSH	S	RAJENDRA NATH	0.216645	173986.00
456	1992	1078	PRASAD CH. GHOSH	S	AKHAY	0.06	48186.00
456	2016	1078	PRASAD CH. GHOSH	S	AKHAY	0.02499	20069.00
460	2024	1076	PRASANTA KR. MANNA	S	DULAL CH.	0.06	48186.00
460	2027	1076	PRASANTA KR. MANNA	S	DULAL CH.	0.0125	11031.00
462	1943	1861	PRITOSH DE	S	SATYA CHARAN	0.1225	98378.00
479	2024	1673	RAM PADA MANNA	S	GOBERDHAN	0.05	40155.00
479	2027	1673	RAM PADA MANNA	S	GOBERDHAN	0.0125	11031.00
482	1994	1719	RAMA MANNA	W	LAKSHMI KANTA MANNA	0.005634	4978.00
484A	1256	708	DIPALI PATRA	W	SRIMANTA PATRA	0.085	68264.00
484	1244	708	RAMKRISHNA MANNA	S	JALADHAR	0.008125	6525.00
507	777	1690/1	RENUKA MANNA	W	BHADRASWAR	0.051646	41493.00
520	642	1962/1	SAHADEB MANNA	S	BHADRASAWR	0.0775	62240.00
520	683	1962/1	SAHADEB MANNA	S	BHADRASAWR	0.035	28108.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-3/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
520	684	1962/1	SAHADEB MANNA	S	BHADRASAWR	0.025	20078.00
520	777	1962/1	SAHADEB MANNA	S	BHADRASAWR	0.032302	25933.00
540	1943	1861	SANDHYA DAS	W	DHIRENDRA NATH	0.1225	98378.00
567	728	1784	SARAT CH. DAS	S	HABUL CH.	0.03	24094.00
567	2050	1784	SARAT CH. DAS	S	HABUL CH.	0.177408	142476.00
568	1946	1927	SARBESWAR DAS	S	MIHILAL	0.1449	116369.00
569	2000	1786	SASADHAR MANNA	S	GOBARDHAN	0.145	116449.00
574	661	1877	SATISH CH. GHOSH	S	KRISHNA CH.	0.045	36139.00
574	2008	1877	SATISH CH. GHOSH	S	KRISHNA CH.	0.176702	141909.00
577	2013	981	SATISH CHAKRABORTY	S	KSHETRA	0.355	285098.00
581	2024	1864	SATYA CHARAN MANNA	S	LAL CHAND	0.16	128495.00
581	2027	1864	SATYA CHARAN MANNA	S	LAL CHAND	0.05	44122.00
582	636	1870	SATYA NARAYAN GHOSH	S	GOBINDA PADA	0.08	64270.00
586	779	1784	SHARAT CH. DAS	S	HABUL CH.	0.0375	30116.00
590	681	1821	SHIBARAM DAS	S	EKKARI	0.206677	165980.00
591	1954	1818	SHIBARAM GHOSH	S	SATISH	0.00833	7350.00
604	1994	1719	SHYAM SUNDAR MANNA	S	LAKSHMI KANTA MANNA	0.005634	4978.00
612	1992	1801	SHYAMAPADA GHOSH	S	AKHAY	0.06	48185.00
612	2016	1801	SHYAMAPADA GHOSH	S	AKHAY	0.025005	20081.00
614	1946	1978	SIDOHESWAR DAS	S	MRINAL	0.315	252973.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-3/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/Si.No	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
617	1992	1828	SITAL CH. GHOSH	S	AKHAY	0.06	48185.00
617	2016	1828	SITAL CH. GHOSH	S	AKHAY	0.025005	20081.00
623	1957	2094	SMT. BECHU BALA DHOIE	W	BHOLA NATH	0.005831	5145.00
635A	645	1004	DIPALI PATRA	W	SRIMANTA PATRA	0.055	44169.00
636A	735	1004	DIPALI PATRA	W	SRIMANTA PATRA	0.0375	29837.00
637B	2018	2056	TIMIR KURAR GHOSH	S	SUBAL CH GHOSH	0.01807	14495.00
638B	1184	2056	TIMIR KU GHOSH	S	SUBAL CH GHOSH	0.006672	7801.00
650	1941	2041	SUDHIR CH. MANNA	S	GHDSHTA BIHARI	0.245	196758.00
651	781	2012/1	SUDIP KR. GHOSH	S	CHADRA KANTA	0.325035	261034.00
651	782	2012/1	SUDIP KR. GHOSH	S	CHADRA KANTA	0.02324	18665.00
653	2021	2012	SUDIP KR. GHOSH	S	CHANDRA NATH	0.173342	139210.00
671	2024	2104	SUSANTA KR. MANNA	S	DULAL CH.	0.06	48186.00
671	2027	2104	SUSANTA KR. MANNA	S	DULAL CH.	0.0125	11031.00
692	642	697/1	TAPAN KR. MANNA	S	BHADRASAWR	0.0775	62240.00
692	683	697/1	TAPAN KR. MANNA	S	BHADRASAWR	0.035	28108.00
692	684	697/1	TAPAN KR. MANNA	S	BHADRASAWR	0.025	20078.00
692	777	697/1	TAPAN KR. MANNA	S	BHADRASAWR	0.032302	25933.00
696	1994	1719	TAPAS MANNA	S	LAKSHMI KANTA MANNA	0.005634	4978.00
701	1259	728	TARAPADA GHOSH	S	JOJINDRA GHOSH	0.07497	60231.00
701	1263	728	TARAPADA GHOSH	S	JOJINDRA GHOSH	0.050813	40808.00

*The Singur Land Rehabilitation and Development Act, 2011.**(Schedule.)*

AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-3/06-07, MOUZA BERABERI, J.I.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
701	1947	728	TARAPADA GHOSH	S	JOGINDRA GHOSH	0.029988	24083.00
712	1994	1719	TIA OAS	W	MALAY DAS	0.005616	4962.00
713	668	753	TUFAN BALA BAG	W	KRISHNA CH.	0.05	40155.00
						14.471413	11698343.00

The Singur Land Rehabilitation and Development Act, 2011.

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-4/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No.	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
1	707	1125	BADAN CHANDRA DEY	S	NIDHAN CHANDRA DEY	0.017236	13832.00
3	787	18	ADHIR CHANDRA DAS	S	GOBARDHAN	0.065734	52751.00
3	824	18	ADHIR CHANDRA DAS	S	GOBARDHAN	0.005005	4015.00
11	842	4	AJOY KUMAR BATABYAL	S	PROBOOH	0.026664	21397.00
12(27/6A)	2600	1176/1	AJOY KUMAR MANNA	S	BADAL CHANDRA	0.001176	453.00
13	2464	144	ALO CHHAYA MANNA	W	KRISHNA CHANDRA	0.22	176549.00
27/22	2600	1700/1	LAXMAN CHANDRA MANNA	S	UNKNOWN	0.003528	1398.00
27/55	2600	2690	BILWARANI HIT	W	UNKNOWN	0.003479	1379.00
27/56	2600	26591	NAMITARANI BAG	W	UNKNOWN	0.003479	1379.00
27/62	2600	39/1	ASHOK KUMAR MANNA	S	UNKNDWN	0.003528	1398.00
29	2486	32	ANATH CHANDRA DEY	S	LALIT MOHAN	0.014652	11758.00
31	2465	38	ANIL CHAKRABDRTY	S	KALIPADA	0.025	28980.00
34	2602	46	ANILA BALA GHOSH	S	NAGENDRA NATH	0.1	116911.00
42	810	27	ANNADA 8AG	S	GOUR CHANDRA	0.083325	66868.00
42	860	27	ANNADA 8AG	S	GOUR CHANDRA	0.056661	45471.00
42	862	27	ANNADA BAG	S	GOUR CHANDRA	0.014443	11591.00
42	1080	27	ANNADA BAG	S	GOUR CHANORA	0.153318	123037.00
42	1081	27	ANNADA BAG	S	GOUR CHANDRA	0.006666	5349.00
42	2480	27	ANNADA BAG	S	GOUR CHANDRA	0.046662	54553.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-4/06-07, MDUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
43	2464	30	ANNAPURNA DAS	W	JIBAN	0.22	176549.00
46	842	41	APIL KUMAR BATABYAL	S	PRD8DDH	0.026664	21397.00
49	708	11	ARJUN CHANDRA DAS	S	UPEN CHANDRA	0.029997	24073.00
50/2	1186	80	KALIPADA DEY	S	ARUN CHANDRA DEY	0.0025005	2007.00
53(27/9)	2600	122	ASHIM MANNA	S	DULAL	0.00735	2913.00
53	806	122	ASHIM MANNA	S	DULAL	0.019924	15990.00
53	856	122	ASHIM MANNA	S	DULAL	0.03332	26740.00
53	1061	122	ASHIM MANNA	S	DULAL	0.017493	14038.00
53	1065	122	ASHIM MANNA	S	DULAL	0.002499	2006.00
56	842	93	ASHOKE KUMAR BATABYAL	S	PROBODH	0.026672	21405.00
57	786	91	ASHOKE KUMAR DAS	S	HABUL CHANDRA	0.7	561750.00
57	802	91	ASHOKE KUMAR DAS	S	HABUL CHANDRA	0.04125	33104.00
57	828	91	ASHOKE KUMAR DAS	S	HABUL CHANDRA	0.1075	86270.00
57	847	91	ASHOKE KUMAR DAS	S	HABUL CHANDRA	0.0825	66206.00
57	2457	91	ASHOKE KUMAR DAS	S	HABUL CHANDRA	0.125	10032.00
61	849	39/1	ASHOKE KUMAR MANNA	S	JALADHAR	0.094288	75667.00
61	1073	39/1	ASHOKE KUMAR MANNA	S	JALADHAR	0.0275	22069.00
63(27/16)	2600	153	ASHUTOSH MANNA	S	MAHENDRA NATH	0.02107	8350.00
63	800	153	ASHUTOSH MANNA	S	MAHENDRA NATH	0.17	136425.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-4/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/Si.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
63	812	153	ASHUTOSH MANNA	S	MAHENDRA NATH	0.05	40125.00
63	813	153	ASHUTOSH MANNA	S	MAHENDRA NATH	0.18	144449.00
63	2517	153	ASHUTOSH MANNA	S	MAHENDRA NATH	0.11	128601.00
64	1093	151	ASHUTOSH PAL	S	JIBAN KRISHNA	0.07625	61191.00
69	705	111	ASIT CHARAN DUTTA	S	KALIPADA	0.01332	10690.00
72	824	101	ASTA DAS	S	KUNJA BEHARI	0.00875	7724.00
73A	1293	1090	ASTUBALA GHOSH	W	BIJOY KRISHNA	0.053344	46658.00
74	1067	103	ASTU DAS	S	NAGEN	0.005	4014.00
74	1069	103	ASTU DAS	S	NAGEN	0.03	24086.00
74	2472	103	ASTU DAS	S	NAGEN	0.055	64302.00
74	2501	103	ASTU DAS	S	NAGEN	0.1	80251.00
74	2512	103	ASTU DAS	S	NAGEN	0.075	60188.00
74	3907	103	ASTU DAS	S	NAGEN	0.05	40125.00
74	3912	103	ASTU DAS	S	NAGEN	0.035	40919.00
74	3913	103	ASTU DAS	S	NAGEN	0.035	40919.00
75	249D	103	ASTU DAS	S	NAGEN DAS	0.025	20063.00
76	2486	104	ASTU PADA DEY	S	LALIT MOHAN	0.014652	11759.00
77	714	110	ASTU SANTRA	S	SATHSH CHANDRA	0.01	8025.00
79/1	2476	2926	SULEKHA DAS	W	TAPAN	0.22	282921.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-4/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
83	2456	1174	BADAL DAS	S	SANTOSH	0.00833	6685.00
85	1186	1125	BADAN CHANDRA DEY	S	NIDHAN CHANDRA	0.015003	12041.00
86	712	1126/1	BADAN CHANDRA MANNA	S	BHADRESWAR	0.0225	18057.00
86	2505	1126/1	BADAN CHANDRA MANNA	S	BHADRESWAR	0.074	59384.00
91	713	1323	BAIDYANATH SANTRA	S	BHADRESWAR	0.05	40125.00
93	2486	1142	BALAI CHANDRA DEY	S	DULAL CHANDRA	0.018348	14724.00
94(27/17)	2600	1147	BALAI CHANDRA SADHUKHAN	S	KRISHNA CHANDRA	0.003822	1515.00
94	2518	1147	BALAI CHANDRA SADHUKHAN	S	KRISHNA CHANDRA	0.22	174016.00
94	2519	1147	BALAI CHANDRA SADHUKHAN	S	KRISHNA CHANDRA	0.075	59632.00
94	2524	1147	BALAI CHANDRA SADHUKHAN	S	KRISHNA CHANDRA	0.145	115287.00
94	2591	1147	BALAI CHANDRA SADHUKHAN	S	KRISHNA CHANDRA	0.05	58883.00
94	2592	1147	BALAI CHANDRA SADHUKHAN	S	KRISHNA CHANDRA	0.08	52934.00
94	2593	1147	BALAI CHANDRA SADHUKHAN	S	KRISHNA CHANDRA	0.025	29042.00
106	2482	1192	BASUDEB DAS	S	BENEMADHAB	0.26668	214010.00
107	1072	1191	BASUDEB DAS	S	JIBAN KRISHNA	0.04875	56992.00
107	2499	1191	BASUDEB DAS	S	JIBAN KRISHNA	0.16	128400.00
108	707	1193	BASUDEB DEY	S	SRINIBAS DEY	0.051677	41471.00
109	2467	1197	BASUDEB MANNA	S	JIBAN KRISHNA	0.0375	30093.00
110	821	1117	BATA KRISHNA DUTTA	S	PEARY MOHAN	0.2	159016.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-4/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
110	3911	1117	BATA KRISHNA DUTTA	S	PEARY MOHAN	0.16	357110.00
111	1067	1119	BATAKRISHNA DAS	S	NAGENDRA NATH	0.005	4014.00
111	1069	1119	BATAKRISHNA DAS	S	NAGENDRA NATH	0.03	24076.00
111	2472	1119	BATAKRISHNA DAS	S	NAGENDRA NATH	0.055	64302.00
111	2490	1119	BATAKRISHNA DAS	S	NAGENDRA NATH	0.025	20062.00
111	2501	1119	BATAKRISHNA DAS	S	NAGENDRA NATH	0.1	80251.00
111	2512	1119	BATAKRISHNA DAS	S	NAGENDRA NATH	0.075	60188.00
111	3907	1119	BATAKRISHNA DAS	S	NAGENDRA NATH	0.05	40125.00
111	3912	1119	BATAKRISHNA DAS	S	NAGENDRA NATH	0.035	40919.00
111	3913	1119	BATAKRISHNA DAS	S	NAGENDRA NATH	0.035	40919.00
114	1090	1309	8ECHUBALA DHOLEY	W	BHOLANATH	0.046662	37446.00
115	853	1339	BHABATARAN DUTTA	S	KAMALA KANTA	0.24981	200472.00
116	801	1330	BHADRESWAR DAS	S	DAKSHA CHARAN	0.003125	2508.00
116	2590	1330	BHADRESWAR DAS	S	DAKSHA CHARAN	0.03875	31098.00
117	789	1330	BHADRESWAR DAS	S	DAKSHA CHARAN	0.06	48150.00
117	811	1330	BHADRESWAR DAS	S	DAKSHA CHARAN	0.018125	14535.00
117	823	1330	BHADRESWAR DAS	S	DAKSHA CHARAN	0.005	4014.00
117	849	1330	BHADRESWAR DAS	S	DAKSHA CHARAN	0.083212	66777.00
117	2491	1330	BHADRESWAR DAS	S	DAKSHA CHARAN	0.02	16149.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-4/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/Si.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
117	2493	1330	BHADRESWAR DAS	S	DAKSHA CHARAN	0.0325	26082.00
117	2516	1330	BHADRESWAR DAS	S	DAKSHA CHARAN	0.00875	10960.00
117	3910	1330	BHADRESWAR DAS	S	DAKSHA CHARAN	0.0075	8768.00
118	2517	1336	BHADRESWAR MANNA	S	YUDHISTHIR	0.11	128601.00
119(27/11)	2600	1336	BHADRESWAR MANNA	S	YUDHISTHIR MANNA	0.02107	8350.00
119	816	1336	BHADRESWAR MANNA	S	YUDHISTHIR MANNA	0.2	160500.00
119	2596	1336	BHADRESWAR MANNA	S	YUDHISTHIR MANNA	0.21	245511.00
123	802	1342	BHARAT CHANDRA DAS	S	HABUL CHANDRA	0.04125	33104.00
123	847	1342	BHARAT CHANDRA DAS	S	HABUL CHANDRA	0.0825	66206.00
123	2457	1342	BHARAT CHANDRA DAS	S	HABUL CHANDRA	0.0125	10031.00
124(27/12)	2600	1343/1	BHARAT CHANDRA MANNA	S	JALADHAR	0.003528	1538.00
124	849	1343/1	BHARAT CHANDRA MANNA	S	JALADHAR	0.094288	75667.00
124	1073	1343/1	BHARAT CHANDRA MANNA	S	JALADHAR	0.0275	22069.00
127	1093	2093	BHARATI GHOSH	W	SURYA NARAYAN GHOSH	0.061	48954.00
129	845	1374	BHOLA NATH PAL	S	JIBAN KRISHNA	0.1	80251.00
131	1096	1369	BHOLANATH KOLEY	S	MEGHLAL	0.0375	30093.00
131	1097	1369	BHOLANATH KOLEY	S	MEGHLAL	0.275	220688.00
131	1099	1369	BHOLANATH KOLEY	S	MEGHLAL	0.125	100313.00
133	1093	1374	BHOLANATH PAL	S	JIBAN KRISHNA	0.07625	61191.00

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AWARD-WISE UNPAID LIST (AWARDEES WHD DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-4/06-07, MDUZA BERABERI, J.L. ND. S, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/Si.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
135	81D	1361	BHUBAN CHANDRA BAG	S	GDUR CHANDRA	0.08335	66888.00
135	860	1361	BHUBAN CHANDRA BAG	S	GDUR CHANDRA	0.056678	45484.00
135	862	1361	BHUBAN CHANDRA BAG	S	GDUR CHANDRA	0.014443	11591.00
135	1080	1361	BHUBAN CHANDRA BAG	S	GOUR CHANDRA	0.153364	123075.00
135	1081	1361	BHUBAN CHANDRA BAG	S	GOUR CHANDRA	0.006668	5351.00
135	2480	1361	BHUBAN CHANDRA BAG	S	GOUR CHANDRA	0.046676	54569.00
138	2495	178	BHUPENDRA MANNA	S	SADAY	0.049995	40121.00
139	2486	1248	BIBHUTI BHUSAN DEY	S	LALIT MOHAN	0.014652	11759.00
141	2461	1224	BIDYUT GHOSH	S	RAJENDRA	0.129987	106890.00
141	2462	1224	BIDYUT GHOSH	S	RAJENDRA	0.126654	104149.00
143	2467	1218	BIJAY KRISHNA MANNA	S	JIBAN KRISHNA	0.0375	30093.00
149	2502	2429	BINOY KUMAR DAS	S	BIJOY KRISHNA	0.052651	42252.00
150	857	1240	BIPIN MANNA	S	KEDAR NATH	0.14	112350.00
150	859	1240	BIPIN MANNA	S	KEDAR NATH	0.12	96300.00
150	861	1240	BIPIN MANNA	S	KEDAR NATH	0.115	32287.00
150	862	1240	BIPIN MANNA	S	KEDAR NATH	0.043329	34772.00
150	2496	1240	BIPIN MANNA	S	KEDAR NATH	0.085	68212.00
150	2599	1240	BIPIN MANNA	S	KEDAR NATH	0.165	192902.00
151	1076	1240	BIPIN MANNA	S	KEDARNATH	0.135	108338.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-4/06-07, MDUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/Si.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
151	1077	1240	BIPIN MANNA	S	KEDARNATH	0.135	157828.00
152	804	1293	BISHNU BAG	S	YOGENDRA	0.063346	50835.00
157	2486	1273	BISWANATH DEY	S	PANCHANAN	0.018348	14724.00
161	1096	1262	BISWANATH KOLEY	S	PASHUPATI	0.01875	15047.00
162	1098	1262	BISWANATH KOLEY	S	PASHUPATI KOLEY	0.0625	50156.00
163	2598	1263	BISWANATH KOLEY	S	TUSTA CHARAN	0.02625	30689.00
164	1091	1263	BISWANATH KOLEY	S	TUSTHA CHARAN	0.06375	51160.00
164	1300	635	BISWANATH KOLEY	S	TUSTHA CHARAN	0.0375	30094.00
165(27/10)	2600	1280	BISWANATH MANNA	S	GOBARDHAN	0.00735	2913.00
165	806	1280	BISWANATH MANNA	S	GOBAROHAN	0.019924	15990.00
165	1061	1280	BISWANATH MANNA	S	GOBARDHAN	0.017493	14038.00
165	1065	1280	BISWANATH MANNA	S	GOBARDHAN	0.002499	2006.00
166	854	1281	BISWANATH MANNA	S	SURENDRA NATH	0.085	68212.00
166	859	1281	BISWANATH MANNA	S	SURENDRA NATH	0.03	24076.00
166	1071	1281	BISWANATH MANNA	S	SURENDRA NATH	0.0575	46144.00
166	1076	1281	BISWANATH MANNA	S	SURENDRA NATH	0.03375	27084.00
166	2483	1281	BISWANATH MANNA	S	SURENDRA NATH	0.03	35073.00
166	2496	1281	BISWANATH MANNA	S	SURENDRA NATH	0.02125	17053.00
166	2520	1281	BISWANATH MANNA	S	SURENDRA NATH	0.085	99373.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-4/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/Si.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
166	2597	1281	BISWANATH MANNA	S	SURENDRA NATH	0.09	105220.00
166	2601	1281	BISWANATH MANNA	S	SURENDRA NATH	0.04248	49663.00
167	861	1281	BISWANATH MANNA	S	SURENDRA NATH	0.02875	23072.00
167	862	1281	BISWANATH MANNA	S	SURENDRA NATH	0.010842	8700.00
171	2450	577	CHANDRAKANTA DAS	S	PARESH	0.023331	19186.00
172	1058	595/1	CHHABI RANI BAG	W	SIBARAM	0.43	345075.00
172	2602	595/1	CHHABI RANI BAG	W	SIBARAM	0.1	116911.00
181	836	1878	DEBOTTAR JALESWAR THAKUR	S	SEBAIT	0.04	32101.00
182	715	1878	DEBOTTAR JALESWAR THAKUR	S	SEBAYIT	0.065	52163.00
182	817	1878	DEBOTTAR JALESWAR THAKUR	S	SEBAYIT	0.11	88276.00
182	835	1878	DEBOTTAR JALESWAR THAKUR	S	SEBAYIT	0.015	12039.00
182	863	1878	DEBOTTAR JALESWAR THAKUR	S	SEBAYIT	0.1825	146456.00
184	879	1878	DEBOTTAR JALESWAR THAKUR	S	SEBAYIT	0.0575	46144.00
185	1072	828	DHANANJAY DAS	S	JIBAN KRISHNA	0.04875	56992.00
186	2486	829	DHANANJAY DEY	S	SATYA CHARAN	0.073304	58827.00
188	1093	2093	DILIP GHOSH	S	LATE SURIYA NARAYAN	0.061	48954.00
192(27/71)	2600	804/1	DUKHI BALA DAS	W	JALADHAR DAS	0.007644	3030.00
192	717	804/1	DUKHI BALA DAS	W	JALADHAR DAS	0.075	60188.00
192	851	804/1	DUKHI BALA DAS	W	JALADHAR DAS	0.074988	60179.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-4/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/Si.No.	Plot	Khatlan	Land owner	Relation	S/o, D/o, W/o	Area	Amount
193	1096	805	DUKHIRAM KOLEY	S	GANGA RAM	0.01875	15047.00
193	1098	805	DUKHIRAM KOLEY	S	GANGA RAM	0.0625	50156.00
194	1067	794	DULAL DAS	S	SASTHI CHARAN	0.02	16049.00
194	1068	794	DULAL DAS	S	SASTHI CHARAN	0.1	80251.00
194	2466	794	DULAL DAS	S	SASTHI CHARAN	0.0975	78244.00
194	2471	794	DULAL DAS	S	SASTHI CHARAN	0.035	40918.00
195	822	808	DURGA DAS	W	JALADHAR	0.0475	38120.00
196	2533	809	DURGA PADA CHAKRABORTY	S	AKSHAY	0.04	32101.00
200	2500	1487	DWIPARNA RANI MANNA	D	NARAHARI	0.00952	7639.00
202	823	400	GADADHAR DAS	S	RAMANI	0.005	4014.00
203	2493	400	GADADHAR DAS	S	RAMANI	0.0325	26082.00
204	811	400	GADADHAR DAS	S	RAMANI DAS	0.018125	14545.00
206	2510	406	GANESH CHANDRA KOLEY	S	BISHNU CHARAN	0.040008	32107.00
207/A	797	411	JOYDEB BAG	S	HARADHAN	0.095	76237.00
207/B	797	411	ARUN BAG		HARADHAN	0.095	76237.00
208	705	412	GANESH MAL	S	JOYTISH CHANDRA M	0.02	16050.00
209	876	412	GANESH MAL	S	JOYTISH CHANDRA	0.011803	9472.00
210	713	570	GHANTESWAR SANTRA	S	RAM HARI	0.05	40125.00
215	2519	503	GOBARDHAN SADHUHAN	S	BENIMADHAB	0.075	59632.00

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Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
215	2592	503	GOBARDHAN SADHUHAN	S	BENIMADHAB	0.08	93528.00
216	2518	503	GOBARDHAN SADHUKHAN	S	BENIMADHAB	0.22	174916.00
216	2524	503	GOBARDHAN SADHUKHAN	S	BENIMADHAB	0.145	116363.00
216	2591	503	GOBARDHAN SADHUKHAN	S	BENIMADHAB	0.05	58083.00
216	2593	503	GOBARDHAN SADHUKHAN	S	BENIMADHAB	0.025	29228.00
217	715	511	GOBINDA CHAKRABORTY	S	KSHETRA MOHAN	0.065	52163.00
217	819	511	GOBINDA CHAKRABORTY	S	KSHETRA MOHAN	0.076	60990.00
217	835	511	GOBINDA CHAKRABORTY	S	KSHETRA MOHAN	0.015	12039.00
217	836	511	GOBINDA CHAKRABORTY	S	KSHETRA MOHAN	0.04	32101.00
217	863	511	GOBINDA CHAKRABORTY	S	KSHETRA MOHAN	0.1825	146456.00
217	879	511	GOBINDA CHAKRABORTY	S	KSHETRA MOHAN	0.0575	46144.00
217	1104	511	GOBINDA CHAKRABORTY	S	KSHETRA MOHAN	0.0575	45575.00
220	869	522	GOBINDA PADA BAG	S	SATISH CHANDRA	0.031673	25416.00
220	1063	522	GOBINDA PADA BAG	S	SATISH CHANDRA	0.01667	13378.00
220	1070	572	GOBINDA PADA BAG	S	SATISH CHANDRA	0.125	100313.00
221	824	516	GOBINDA PADA DAS	S	GOBARDHAN	0.004998	4414.00
221	865	516	GOBINDA PADA DAS	S	GOBARDHAN	0.039996	32097.00
221	866	516	GOBINDA PADA DAS	S	GOBARDHAN	0.065	137783.00
222	2460	514	GOBINDA PADA DAS	S	PARESH CHANDRA	0.023331	19186.00

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Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
223	2486	517	GOBINDA PADA DEY	S	LALIT MDHAN	0.014652	11758.00
224	854	523	GOBINDA PADA MANNA	S	SURENDRA NATH	0.085	68213.00
224	859	523	GOBINDA PADA MANNA	S	SURENDRA NATH	0.03	24076.00
224	1071	523	GOBINDA PADA MANNA	S	SURENDRA NATH	0.0575	46144.00
224	2483	523	GOBINDA PADA MANNA	S	SURENDRA NATH	0.03	35073.00
224	2496	523	GOBINDA PADA MANNA	S	SURENDRA NATH	0.02125	17053.00
224	2599	523	GOBINDA PADA MANNA	S	SURENDRA NATH	0.0825	96451.00
225	861	523	GOBINDA PADA MANNA	S	SURENDRA NATH	0.02875	23072.00
225	862	523	GOBINDA PADA MANNA	S	SURENDRA NATH	0.010842	8700.00
226	787	516	GOBINDAPADA DAS	S	GOBARDHAN	0.065734	52751.00
228	1076	523	GOBINDAPADA MANNA	S	SURENDRA NATH	0.03375	27084.00
228	1077	523	GOBINDAPADA MANNA	S	SURENDRA NATH	0.0675	78915.00
228	2601	523	GOBINDAPADA MANNA	S	SURENDRA NATH	0.04248	49663.00
229	801	443	GOKUL DAS	S	RAJANI	0.004165	3344.00
231	853	447	GDKUL CHANDRA BAG	S	BASUDEB	0.30019	240903.00
232	823	443	GOKUL DAS	S	RAJANI	0.005	4014.00
232	2493	443	GOKUL DAS	S	RAJANI	0.0325	26082.00
233(27/65)	2600	443	GOKUL DAS	S	RAJANI DAS	0.001911	757.00
233	811	443	GDKUL DAS	S	RAJANI DAS	0.018125	14545.00

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Aw/Si.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
233	872	443	GOKUL DAS	S	RAJANI DAS	0.28	224699.00
234	1186	445	GDKUL DEY	S	PURNA CHANDRA	0.015003	12041.00
235	1075	538	GOLOK BAG	S	DULAL	0.03	35073.00
236	869	473	GPAL BAG	S	SATISH CHANDRA	0.031654	25402.00
236	1063	473	GOPAL BAG	S	SATISH CHANDRA	0.01667	13378.00
237	715	465	GOPAL CHANDRA CHAKRABORTY	S	KSHETRA MOHAN	0.065	52163.00
237	817	465	GOPAL CHANDRA CHAKRABORTY	S	KSHETRA MOHAN	0.11	88276.00
237	835	465	GOPAL CHANDRA CHAKRABORTY	S	KSHETRA MOHAN	0.015	12039.00
237	836	465	GOPAL CHANDRA CHAKRABORTY	S	KSHETRA MOHAN	0.04	32101.00
237	863	465	GOPAL CHANDRA CHAKRABORTY	S	KSHETRA MDHAN	0.1825	146456.00
237	879	465	GOPAL CHANDRA CHAKRABORTY	S	KSHETRA MOHAN	0.0575	46144.00
237	1104	465	GOPAL CHANDRA CHAKRABORTY	S	KSHETRA MOHAN	0.0575	45575.00
238	714	484/1	GOPAL CHANDRA SANTRA	S	SATHSH CHANDRA	0.01	8025.00
239	2456	468	GOPAL DAS	S	SANTOSH	0.008335	6689.00
242	2502	559	GOUR BAG	S	JOGENDR	0.123321	98965.00
243	804	559	GOUR BAG	S	YOGENDR	0.053327	50821.00
244	2478	560	GOUR MANNA	S	UMESH	0.03333	38965.00
0	825	2154	HARADHAN ADAR	S	SIDDHESWAR	0.19	152474.00
246(27/32)	2600	2169	HARADHAN BAG	S	ABINASH	0.040817	16175.00

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Aw/SI.No.	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
246	2479	2169	HARADHAN BAG	S	ABINASH	0.03	35073.00
247	868	2171	HARADHAN BAG	S	KRISHNA CHANDRA	0.1	80251.00
247	1064	2171	HARADHAN BAG	S	KRISHNA CHANDRA	0.05	40125.00
247	2474	2171	HARADHAN BAG	S	KRISHNA CHANDRA	0.124975	146109.00
248	869	2172	HARADHAN BAG	S	SATISH CHANDRA	0.031673	25416.00
248	1063	2172	HARADHAN BAG	S	SATISH CHANDRA	0.01666	13371.00
248	1070	2172	HARADHAN BAG	S	SATISH CHANDRA	0.125	100313.00
249	823	2162	HARADHAN DAS	S	DAKSHA CHARAN	0.02	16049.00
249	2473	2162	HARADHAN DAS	S	DAKSHA CHARAN	0.064676	75613.00
249	2491	2162	HARADHAN DAS	S	DAKSHA CHARAN	0.02	16049.00
249	2516	2162	HARADHAN DAS	S	DAKSHA CHARAN	0.035	43842.00
249	3910	2162	HARADHAN DAS	S	DAKSHA CHARAN	0.03	35074.00
252(27/33)	2600	2176	HARADHAN MANNA	S	GOLAK MANNA	0.02107	8350.00
252	815	2176	HARADHAN MANNA	S	GOLAK MANNA	0.22	176549.00
256	798	2116	HARALAL BAG	S	ANIL	0.06	48150.00
257	802	2131	HAREN GHOSH	S	HEM CHANDRA	0.033	26482.00
257	1057	2131	HAREN GHOSH	S	HEM CHANDRA	0.030682	27755.00
257	1066	2131	HAREN GHOSH	S	HEM CHANDRA	0.092	73829.00
257	1090	2131	HAREN GHOSH	S	HEM CHANDRA	0.028014	22257.00

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IN L.A. CASE NO. IV-4/06-07, MOUZA BERABERI, J.L. NO. S, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/Si.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
257	4177	2131	HAREN GHOSH	S	HEM CHANDRA	0.03	35942.00
258	1062	2135	HAREN MAL	S	LAKSHMAN CHANDRA	0.04	32101.00
260	824	2120	HARIPADA DAS	S	KUNJA BEHARI	0.00875	7724.00
263	709	606	JAGABANDHU DAS	S	BHABATARAN DAS	0.05	40125.00
267	2486	610	JAGAI CHANDRA DEY	S	DULAL CHANDRA	0.018348	14724.00
270	2500	1487	JAHAIRAL MANNA	S	NARAHARI	0.00952	8403.00
271	814	618	JALADHAR MANNA	S	PURNA CHANDRA	0.15	120374.00
271	2595	618	JALADHAR MANNA	S	PURNA CHANDRA	0.16	187056.00
273	2500	1565	JATINDRA NATH PAL	S	JIBAN KRISHNA PAL	0.06668	53511.00
274	1093	1565	JATINDRA NATH PAL	S	JIBAN KRISHNA	0.07625	61191.00
274	2495	1565	JATINDRA NATH PAL	S	JIBAN KRISHNA	0.100005	80254.00
276(27/17)	2600	1559	JATINDRANATH GHOSH	S	KRISHNA CHANDRA	0.007644	3029.00
277	1085	1894	JATINDRANATH SAHA	S	SASADHAR	0.001432	1265.00
279(27/68)	2600	640	JAYDEB DAS	S	RAJANI KANTA	0.001911	757.00
279	801	640	JAYDEB DAS	S	RAJANI KANTA	0.004165	3344.00
279	823	640	JAYDEB DAS	S	RAJANI KANTA	0.005	4014.00
279	2493	640	JAYDEB DAS	S	RAJANI KANTA	0.0325	26082.00
280	1091	635	JAYDEB KOLEY	S	TUSTHA CHARAN	0.06375	51160.00
282	712	644/1	JAYDEB MANNA	S	BHADRESWAR	0.0225	18057.00

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IN L.A. CASE NO. IV-4/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
283	2526	643	JAYDEB MANNA	S	JIBAN KRISHNA	0.0375	43841.00
287	807	670	JIBAN KRISHNA DAS	S	TRAILOKYA NATH	0.240003	192602.00
287	1067	670	JIBAN KRISHNA DAS	S	TRAILOKYA NATH	0.01	8025.00
287	1069	670	JIBAN KRISHNA DAS	S	TRAILOKYA NATH	0.06	48150.00
287	2498	670	JIBAN KRISHNA DAS	S	TRAILOKYA NATH	0.1	80251.00
287	2509	670	JIBAN KRISHNA DAS	S	TRAILOKYA NATH	0.115	134446.00
287	2513	670	JIBAN KRISHNA DAS	S	TRAILOKYA NATH	0.12	96300.00
287	2522	670	JIBAN KRISHNA DAS	S	TRAILOKYA NATH	0.08	93528.00
287	2523	670	JIBAN KRISHNA DAS	S	TRAILOKYA NATH	0.07	81838.00
287	3905	670	JIBAN KRISHNA DAS	S	TRAILOKYA NATH	0.1	116911.00
287	3906	670	JIBAN KRISHNA DAS	S	TRAILOKYA NATH	0.85	682124.00
287	3908	670	JIBAN KRISHNA DAS	S	TRAILOKYA NATH	0.17	136425.00
287	3909	670	JIBAN KRISHNA DAS	S	TRAILOKYA NATH	0.01	8025.00
288	1093	658	JITENDRA NATH PAL	S	JIBAN KRISHNA	0.07625	61191.00
289	2492	1574	JOSADA DAS	S	GOBARDHAN KOLEY	0.0825	66207.00
289	2515	1574	JOSADA DAS	S	GOBARDHAN KOLEY	0.09	72226.00
290	811	640	JOYDEB DAS	S	RAJANI KANTA	0.018125	14545.00
292	2505	644/1	JOYDEB MANNA	S	BHADRESWAR	0.074	230625.00
296	2496	271	KALINATH MANNA	S	SURENDRA NATH	0.02125	17053.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-4/06-D7, MOUZA BERABERI, J.I. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
299	2482	286	KALIPADA DAS	S	BENEMAOHAB	0.1332	106988.00
300(27/57)	2600	287	KALIPADA DAS	S	GOSTHA BEHARI	0.007644	3029.00
300	788	287	KALIPADA DAS	S	GOSTHA BEHARI	0.33	264825.00
300	801	287	KALIPADA DAS	S	GOSTHA BEHARI	0.0125	10031.00
300	811	287	KALIPADA DAS	S	GOSTHA BEHARI	0.0725	58183.00
300	823	287	KALIPADA DAS	S	GOSTHA BEHARI	0.02	16049.00
300	2485	287	KALIPADA DAS	S	GOSTHA BEHARI	0.4875	391218.00
300	2493	287	KALIPADA DAS	S	GOSTHA BEHARI	0.26	208650.00
300	2590	287	KALIPADA DAS	S	GOSTHA BEHARI	0.155	124387.00
301	1089	287	KALIPADA DAS	S	GOSTHABEHARI	0.217	174143.00
303	2469	281	KALIPADA DUTTA	S	GOBINDA	0.135	108338.00
304/4	802	276	BIBHAS CH. GHOSH	S	KALIPADA	0.004714286	3783.00
304/4	1057	276	BIBHAS CH. GHOSH	S	KALIPADA	0.004383143	3966.00
304/4	1066	276	BIBHAS CH. GHOSH	S	KALIPADA	0.013142857	10547.00
304/4	1090	276	BIBHAS CH. GHOSH	S	KALIPADA	0.004002	3212.00
304/4	4177	276	BIBHAS CH. GHOSH	S	KALIPADA	0.004285714	5135.00
304/5	802	276	SUBHAS CH. GHOSH	S	KALIPADA	0.004714286	3783.00
304/5	1057	276	SUBHAS CH. GHOSH	S	KALIPADA	0.004383143	3966.00
304/5	1066	276	SUBHAS CH. GHOSH	S	KALIPADA	0.013142857	10547.00

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IN L.A. CASE NO. IV-4/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
304/5	1090	276	SUBHAS CH. GHOSH	S	KALIPADA	0.004002	3212.00
304/5	4177	276	SUBHAS CH. GHOSH	S	KALIPADA	0.004285714	5135.00
306	876	197	KALIPADA MAL	S	JUGAL CHANDRA	0.007859	6307.00
308	1073	296	KALIPADA MANNA	S	GOSTHA BEHARI	0.06	44138.00
308	2514	296	KALIPADA MANNA	S	GOSTHA BEHARI	0.06	48150.00
310	1094	291	KALISADHAN PAL	S	ANIL	0.306682	243836.00
313	1093	2093	KALPANA GHOSH	W	SWAPAN	0.061	53849.00
314	793	212	KALPANA MANNA	W	NITYA NANDA	0.074997	60185.00
315	794	212	KALPANA MANNA	W	NITYANANDA	0.06	48150.00
316	709	204	KAMAL DAS	S	BHABATARAN DAS	0.05	40125.00
318	862	260	KANAI LAL MANNA	S	SURENORANATH	0.010829	8690.00
319	854	260	KANAILAL MANNA	S	SURENDRA NATH	0.085	68212.00
319	859	260	KANAILAL MANNA	S	SURENDRA NATH	0.03	24076.00
319	1071	260	KANAILAL MANNA	S	SURENDRA NATH	0.0575	46144.00
319	1076	260	KANAILAL MANNA	S	SURENDRA NATH	0.03375	27084.00
319	1077	260	KANAILAL MANNA	S	SURENDRA NATH	0.0675	78915.00
319	2483	260	KANAILAL MANNA	S	SURENDRA NATH	0.03	35073.00
319	2496	260	KANAILAL MANNA	S	SURENDRA NATH	0.02125	17053.00
319	2599	260	KANAILAL MANNA	S	SURENDRA NATH	0.0825	96451.00

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IN L.A. CASE NO. IV-4/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
319	2601	260	KANAILAL MANNA	S	SURENDRA NATH	0.04252	49711.00
320	861	260	KANAILAL MANNA	S	SURENDRA NATH	0.02875	23072.00
323	811	228	KARTICK DAS	S	GOSTHA BEHARI	0.0725	58183.00
324/1	2516	2747	SOMNATH DAS	S	BABUL KUMAR	0.035	43842.00
324/1	3910	2747	SOMNATH DAS	S	BABUL	0.03	35073.00
324/1	3930	2747	SOMNATH DAS	S	BABUL KUMAR	0.03	35074.00
324	788	228	KARTICK DAS	S	GOSTHA BEHARI	0.165	132412.00
324	801	228	KARTICK DAS	S	GOSTHA BEHARI	0.0125	10031.00
324	2590	228	KARTICK DAS	S	GOSTHA BEHARI	0.155	124387.00
326	2486	316	KASHI NATH DEY	S	PANCHANAN	0.018348	14724.00
327	854	322	KASHI NATH MANNA	S	SURENDRA NATH	0.085	68212.00
327	859	322	KASHI NATH MANNA	S	SURENDRA NATH	0.03	24076.00
327	2601	322	KASHI NATH MANNA	S	SURENDRA NATH	0.04252	49711.00
328	861	322	KASHI NATH MANNA	S	SURENDRA NATH	0.02875	23072.00
328	862	322	KASHI NATH MANNA	S	SURENDRA NATH	0.010829	8690.00
328	2483	322	KASHI NATH MANNA	S	SURENDRA NATH	0.03	35073.00
332	1071	322	KASHINATH MANNA	S	SURENDRA NATH	0.0575	46144.00
332	1076	322	KASHINATH MANNA	S	SURENDRA NATH	0.03375	27084.00
332	2520	322	KASHINATH MANNA	S	SURENDRA NATH	0.085	99373.00

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Aw/SI.No.	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
334	843	381	KHAGENDRA CHANDRA BATABYAL	S	NIRODE	0.1	79509.00
335	858	381	KHAGENDRA CHANDRA BATABYAL	S	NIRODE BATABYAL	0.13	103360.00
336	846	381	KHAGENDRA CHANDRA BATABYAL	S	NIRODH	0.24	190819.00
339	810	361	KRISHNA CHANDRA BAG	S	GOUR CHANDRA	0.083325	66868.00
339	860	361	KRISHNA CHANDRA BAG	S	GOUR CHANDRA	0.056661	45471.00
339	862	361	KRISHNA CHANDRA BAG	S	GOUR CHANDRA	0.014443	11591.00
339	1080	361	KRISHNA CHANDRA BAG	S	GOUR CHANDRA	0.153318	123037.00
339	1081	361	KRISHNA CHANDRA BAG	S	GOUR CHANDRA	0.006666	5349.00
339	2480	361	KRISHNA CHANDRA BAG	S	GOUR CHANDRA	0.046662	54553.00
342	1096	340	KRISHNA CHANDRA KOLEY	S	KASHINATH	0.01875	15047.00
342	1097	340	KRISHNA CHANDRA KOLEY	S	KASHINATH	0.1375	110344.00
342	1099	340	KRISHNA CHANDRA KOLEY	S	KASHINATH	0.0625	50156.00
343	2509	341	KRISHNA CHANDRA KOLEY	S	TUSTA CHARAN KOLEY	0.115	134446.00
343	2598	341	KRISHNA CHANDRA KOLEY	S	TUSTA CHARAN KOLEY	0.105	122755.00
345(27/61)	2600	366	KRISHNA CHANDRA MANNA	S	LALCHAND	0.029351	11132.00
345	791	366	KRISHNA CHANDRA MANNA	S	LALCHAND	0.039996	32097.00
345	806	366	KRISHNA CHANDRA MANNA	S	LALCHAND	0.010625	8526.00
345	807	366	KRISHNA CHANDRA MANNA	S	LALCHAND	0.029997	24073.00
345	1081	366	KRISHNA CHANDRA MANNA	S	LALCHAND	0.069993	56170.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-4/06-07, MOUZA BERABERI, I.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/Si.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
345	1065	366	KRISHNA CHANDRA MANNA	S	LALCHAND	0.009999	8025.00
345	1083	366	KRISHNA CHANDRA MANNA	S	LALCHAND	0.174	139635.00
345	1200	366	KRISHNA CHANDRA MANNA	S	LALCHAND	0.095	76237.00
347	1091	337	KRISHNA KOLEY	S	MANMATHA	0.051	40928.00
348(27/60)	2600	331	KUNJA BALA GHOSH	S	JITENDRA NATH GHOSH	0.007644	3029.00
349	806	1710	LAKSHMAN CHANDRA MANNA	S	GOBAROHAN	0.019924	15990.00
350	1075	1709	LAKSHMAN BAG	S	DULAL	0.03	35073.00
351	802	1701	LAKSHMAN CHANDRA DAS	S	HABUL CHANDRA	0.04125	33103.00
351	847	1701	LAKSHMAN CHANDRA DAS	S	HABUL CHANDRA	0.0825	66206.00
351	2457	1701/1	LAKSHMAN CHANDRA DAS	S	HABUL CHANDRA	0.0125	10031.00
352(27/20)	2600	1710	LAKSHMAN CHANDRA MANNA	S	GDBARDHAN	0.00735	2914.00
352	1061	1710	LAKSHMAN CHANDRA MANNA	S	GDBARDHAN	0.017514	14054.00
352	1065	1710	LAKSHMAN CHANDRA MANNA	S	GOBARDHAN	0.002502	2008.00
353	849	1710/1	LAKSHMAN CHANDRA MANNA	S	JALADHAR	0.094288	75667.00
353	1073	1070/1	LAKSHMAN CHANDRA MANNA	S	JALADHAR	0.0275	22069.00
354A	828	1719	TANUJ KUMAR MANNA	S	MUCHIRAM	0.0269	21568.00
356	1094	1731	LAKSHMI MONI PAL	W	MIHILAL	0.153318	121899.00
356	2484	1731	LAKSHMI MONI PAL	W	MIHILAL	0.2	159016.00
358/1	2505	1728	JDYDEB DAS	S	GOBINDAPADA	0.005	3979.00

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IN L.A. CASE NO. IV-4/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No.	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
358/2	2505	1728	HARADHAN DAS	S	GOBINDAPADA	0.005	3979.00
359(14/11)	2516	1695	LALIT MOHAN DAS	S	DAKSHA CHARAN	0.00875	10960.00
359	789	1695	LALIT MDHAN DAS	S	DAKSHA CHARAN	0.06	48150.00
359	801	1695	LALIT MOHAN DAS	S	DAKSHA CHARAN	0.003125	2508.00
359	811	1695	LALIT MOHAN DAS	S	DAKSHA CHARAN	0.018125	14545.00
359	849	1695	LALIT MOHAN DAS	S	DAKSHA CHARAN	0.083212	66777.00
359	2493	1695	LALIT MOHAN DAS	S	DAKSHA CHARAN	0.0325	26082.00
359	2590	1395	LALIT MOHAN DAS	S	DAKSHA CHARAN	0.03875	31098.00
359	3910	1695	LALIT MOHAN DAS	S	DASHA CHARAN	0.0075	8768.00
359	2516	1695	LALIT MOHAN DAS	S	DAKSHA CHARAN	0.008575	10960.00
361	820	1694	LALIT MOHAN DUTTA	S	ADHAR CHANDRA	0.0725	58183.00
364	2492	1861	LAXMI DE	W	LATE SATYACHARAN	0.006875	5517.00
364	2515	1861	LAXMI DE	W	LATE SATYACHARAN	0.0075	6019.00
367A	2486	1402	TARAK NATH DEY	S	MADAN MOHAN	0.010478286	8409.00
367B	2486	1402	RAJKUMAR DEY	S	MADAN MOHAN	0.010478286	8409.00
367D	2486	1402	SABITRI BAR	D	MADAN MOHAN	0.010478286	8409.00
367E	2486	1402	SUMITRA KOLEY	D	MADAN MDHAN	0.010478286	8409.00
367F	2486	1402	SUBHADRA BAR	D	MADAN MOHAN	0.010478286	8408.00
367G	2486	1402	CHAYNA ADAK	D	MADAN MDHAN	0.010478286	8409.00

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Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
368	707	1403	MADAN MOHAN DEY	S	NIDHAN CHANDRA	0.017205	13807.00
369	787	1401	MADAN CHANDRA DAS	S	GOBARDHAN	0.065734	52751.00
369	824	1401	MADAN CHANDRA DAS	S	GOBARDHAN	0.004998	4013.00
370	2510	1397	MADAN CHANDRA KOLEY	S	8ISHNU CHARAN	0.040008	32107.00
371	1200	1409	MADAN CHANDRA MANNA	S	GOBARDHAN	0.095	76237.00
372	793	560	MADAN CHANDRA MANNA	S	GOUR	0.003753	3011.00
373	1096	1398	MADAN KOLEY	S	PASHUPATI	0.01875	15047.00
373	1098	1398	MADAN KOLEY	S	PASHUPATI	0.0625	50156.00
375	1186	1403	MAOAN MOHAN DEY	S	NIDHAN CHANDRA	0.014994	12032.00
377	2486	1472	MAOHAI CHANDRA DEY	S	DULAL CHANDRA	0.018348	14724.00
382	714	1424	MADHUSUDAN SANTRA	S	SATHSH CHANDRA	0.01	8025.00
383	2502	2427	MAHADEB BAG	S	BIJOY KRISHNA	0.052614	42224.00
384	1075	1453	MAHADEB BAG	S	DULAL	0.03	35073.00
386	2463	1455	MAHADEB MAL	S	HABUL	0.08	64200.00
386	2470	1455	MAHADEB MAL	S	HABUL	0.03	24076.00
388	1186	1425	MANAMOHAN DEY	S	NIDHAN CHANDRA	0.014994	12032.00
394	809	1479	MANIK CHANDRA GHOSH	S	RAKHAL CHANDRA	0.075	60188.00
395	855	1486	MANIK LAL MANNA	S	PANCHANAN	0.0675	54169.00
398(27/13)	2600	1389	MATHUR DAS	S	RAJANI KANTA	0.001911	757.00

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Aw/SI.No.	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
398	801	1389	MATHUR DAS	S	RAJANI KANTA	0.00417	3344.00
398	811	1389	MATHUR DAS	S	RAJANI KANTA	0.018125	14545.00
398	823	1389	MATHUR DAS	S	RAJANI KANTA	0.005	4014.00
400	876	1392	MATHUR MAL	S	JYOTISH CHANDRA	0.011745	9425.00
401	705	1392	MATHUR MAL	S	JYOTISH CHANDRA MAL	0.02	16050.00
403	830	1487/1	MAYA RANI DUTTA	W	JAYDEB	0.004998	4357.00
408	2510	1543	MOHAN CHANDRA KOLEY	S	BISHNU CHARAN	0.040008	32107.00
409	707	1425	MONMOHAN DEY	S	NIDHAN CHANDRA	0.017205	13807.00
410	788	1434	MONORANJAN GHOSH	S	SATISH CHANDRA	0.165	132412.00
411	2500	1383	MOTOR BALA MANNA	W	SITAL CHANDRA	0.06666	53495.00
415	2456	1516	MUCHIRAM DAS	S	SANTOSH	0.008335	6689.00
419	2533	1498	MUKTARAM CHAKRABORTY	S	CHARU CHANDRA	0.04	32101.00
420(27/14)	2500	1499	MUKTARAM MANNA	S	SUDHIR CHANDRA	0.000833	330.00
421	715	1505	MUKUNDA CHAKRABORTY	S	KSHETRA MOHAN	0.065	52163.00
421	817	1505	MUKUNDA CHAKRABORTY	S	KSHETRA MDHAN	0.11	88276.00
421	835	1505	MUKUNDA CHAKRABORTY	S	KSHETRA MOHAN	0.015	12039.00
421	863	1505	MUKUNDA CHAKRABORTY	S	KSHETRA MOHAN	0.1825	146456.00
421	879	1505	MUKUNDA CHAKRABORTY	S	KSHETRA MOHAN	0.0575	46143.00
422	836	1505	MUKUNDA CHAKRABORTY	S	KSHETRA MOHAN	0.04	32101.00

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IN L.A. CASE NO. IV-4/06-07, MOUZA BERABERI, J.L. NO. 5, P.5. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
422	1104	1505	MUKUNDA CHANKRABORTY	S	KSHETRA MOHAN	0.0575	45575.00
424	1072	1523	MURARI MANNA	S	SITAL	0.0975	113988.00
425(27/15)	2600	1523	MURARI MANNA	S	SITAL	0.005733	2272.00
425B	828	1523	TANUJ KUMAR MANNA	S	MUCHIRAM	0.0625	21568.00
426	721	1523	MURARI MANNA	S	SITAL MANNA	0.139986	112339.00
427	869	1521	MURARI MOHAN BAG	S	KIRTIBAS	0.095	76237.00
427	1063	1521	MURARI MOHAN BAG	S	KIRTIBAS	0.05	40125.00
429	823	893	NALIN KUMAR MAL	S	LAKSHMAN CHARAN DAS	0.005	4014.00
429	2491	893	NALIN KUMAR MAL	S	LAKSHMAN CHARAN DAS	0.02	16049.00
433	2466	859	NANDALAL DAS	S	SASTHI CHARAN	0.0975	78244.00
433	2471	866	NANDALAL DAS	S	SASTHI CHARAN	0.035	40918.00
433	2511	866	NANDALAL DAS	S	SASTHI CHARAN	0.0425	34107.00
435(27/74)	2600	903	NARAYAN MANNA	S	SUDHIR CHANDRA	0.000833	330.00
436	1062	892	NAREN MAL	S	LAKSHMAN	0.04	32101.00
439	790	889	NARENDRA NATH DAS	S	NITYANANDA	0.405	325013.00
439	877	889	NARENDRA NATH DAS	S	NITYANANDA	0.06	48150.00
439	1055	889	NARENDRA NATH DAS	S	NITYANANDA	0.075	61673.00
440	2466	888	NARENDRA NATH DAS	S	SASTHI CHARAN	0.0975	78244.00
440	2471	888	NARENDRA NATH DAS	S	SASTHI CHARAN	0.035	40918.00

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IN L.A. CASE NO. IV-4/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No.	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
440	2511	888	NARENDRA NATH DAS	S	SASTHI CHARAN	0.0425	34107.00
444	824	937	NEMAI DAS	S	KUNJA BEHARI	0.00875	7724.00
447	1060	945	NEMAI MAL	S	JOGIN	0.265	212663.00
449	2502	915	NETAI BAG	S	JOGENORA	0.0888	71263.00
450	804	915	NETAI BAG	S	YOGENORA	0.063327	50821.00
452(27/75)	2600	918	NETAI MANNA	S	UPENDRA	0.002891	996.00
455	2511	951	NIRANJAN GHOSH	S	GOUR MOHAN	0.0425	34107.00
456(27/76)	2600	930	NIRMAL CHANDRA MANNA	S	DULAL CHANDRA	0.00735	2913.00
456	856	930	NIRMAL CHANDRA MANNA	S	DULAL CHANDRA	0.03332	26740.00
457	806	930	NIRMAL CHANDRA MANNA	S	DULAL CHANDRA	0.019958	16016.00
457	1061	930	NIRMAL CHANDRA MANNA	S	DULAL CHANDRA	0.017493	14038.00
457	1065	930	NIRMAL CHANDRA MANNA	S	DULAL CHANDRA	0.002499	2006.00
458	1096	928	NIRMAL KOLEY	S	SADHAN	0.006255	5020.00
458	1098	928	NIRMAL KOLEY	S	SADHAN	0.020825	16712.00
464	2460	1013	PABAN CHANDRA DAS	S	PARESH CHANDRA	0.023338	19191.00
465	1075	995	PANCHANAN BAG	S	DULAL	0.03	35073.00
466	2466	990	PANCHANAN DAS	S	SASTHI CHARAN	0.0975	78244.00
466	2471	990	PANCHANAN DAS	S	SASTHI CHARAN	0.035	40918.00
466	2511	990	PANCHANAN DAS	S	SASTHI CHARAN	0.0425	34107.00

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Aw/SI No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
467	707	992	PANCHANAN DEY	S	AKSHAY DEY	0.051677	41471.00
469(27/78)	2600	996	PANCHANAN MANNA	S	BHUBENDRA	0.002548	1061.00
470	855	998	PANCHANAN MANNA	S	UPENDRA	0.135	108338.00
471	2525	1081	PANCHKARI DUTTA	S	HEMCHANDRA	0.49	393225.00
473	1059	1088	PANCHU GOPAL MAL	S	SATYA CHARAN	0.155	136826.00
473	2469	1088	PANCHU GOPAL MAL	S	SATYA CHARAN	0.135	119172.00
476	2492	1861	PARITOSH DE	S	LATE SATYACHARAN	0.006875	5517.00
476	2515	1861	PARITOSH DE	S	LATE SATYACHARAN	0.0075	6019.00
477	2521	1024	PARITOSH DEY	S	SATYA CHARAN	0.085	67581.00
477	2527	1024	PARITOSH DEY	S	SATYA CHARAN	0.06	69702.00
479	830	1111/1	PHULMONI DUTTA	S	JAYDEB	0.005001	3964.00
481	820	1077/1	PRABIR CHANDRA DUTTA	S	LALIT MOHAN	0.0725	58183.00
482	829	1057	PRABIR KUMAR DUTTA	S	LALIT MOHAN	0.155	124387.00
482	830	1057	PRABIR KUMAR DUTTA	S	LALIT MOHAN	0.015	11890.00
483	1054	604	PRADYUT GHOSH	S	RAJENDRA	0.18	144450.00
483	2461	1053	PRADYUT GHOSH	S	RAJENDRA	0.129987	107890.00
483	2462	1053	PRADYUT GHOSH	S	RAJENDRA	0.126654	104149.00
490/1	837	1079	TILAKA MANNA	W	PRASAD	0.0059994	4815.00
490/1	856	1079	TILAKA MANNA	W	PRASAD	0.013332	10699.00

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Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
490/1	2478	1079	TILAKA MANNA	W	PRASAD	0.003334	3898.00
490/1(27/3)	2600	1079	TILAKA MANNA	W	PRASAD	0.0022687	899.00
490/10	837	1079	NAMITA SANTRA	W	DILIP	0.0059994	4815.00
490/10	856	1079	NAMITA SANTRA	W	DILIP	0.013332	10699.00
490/10	2478	1079	NAMITA SANTRA	W	DILIP	0.003334	3898.00
490/10(27/3)	2600	1079	NAMITA SANTRA	W	DILIP	0.0022687	899.00
490/2	837	1079	MOHAN MANNA	S	PRASAD	0.0059994	4815.00
490/2	856	1079	MOHAN MANNA	S	PRASAD	0.013332	10699.00
490/2	2478	1079	MDHAN MANNA	S	PRASAD	0.003334	3898.00
490/2(27/3)	2600	1079	MOHAN MANNA	S	PRASAD	0.0022687	899.00
490/5	837	1079	ANANTA MANNA	S	PRASAD	0.0059994	4815.00
490/5	856	1079	ANANTA MANNA	S	PRASAD	0.013332	10699.00
490/5	2478	1079	ANANTA MANNA	S	PRASAD	0.003334	3898.00
490/5(27/3)	2600	1079	ANANTA MANNA	S	PRASAD	0.0022687	899.00
490/6	837	1079	REKHA DAS	W	ASTU	0.0059994	4815.00
490/6	856	1079	REKHA DAS	W	ASTU	0.013332	10699.00
490/6	2478	1079	REKHA DAS	W	ASTU	0.003334	3899.00
490/6(27/3)	2600	1079	REKHA DAS	W	ASTU	0.0022687	899.00
490/7	837	1079	MANA DEY	W	NABA	0.0059994	4814.00

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Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
490/7	856	1079	MANA DEY	W	NABA	0.013332	10699.00
490/7	2478	1079	MANA DEY	W	NABA	0.003334	3899.00
490/7(27/3)	2600	1079	MANA DEY	W	NABA	0.0022687	899.00
490/8	837	1079	SOVA MONDAL	W	OULAL	0.0059994	4814.00
490/8	856	1079	SOVA MONDAL	W	DULAL	0.013332	10699.00
490/8	2478	1079	SOVA MONDAL	W	DULAL	0.003334	3899.00
490/8(27/3)	2600	1079	SOVA MONDAL	W	DULAL	0.0022687	899.00
490/9	837	1079	BASANTI DAS	W	MUKTA	0.0059994	4814.00
490/9	856	1079	BASANTI DAS	W	MUKTA	0.013332	10699.00
490/9	2478	1079	BASANTI DAS	W	MUKTA	0.003334	3899.00
490/9(27/3)	2600	1079	BASANTI DAS	W	MUKTA	0.0022687	899.00
490	792	1079	PRASAD MANNA	S	PANCHU	0.086658	69544.00
493	83D	1073/1	PRASANTA KUMAR DUTTA	S	JAYOEB DUTTA	0.005001	3964.00
495(27/2)	2600	1076	PRASANTA KUMAR MANNA	S	DULAL	0.00735	2912.00
495	806	1076	PRASANTA KUMAR MANNA	S	DULAL	0.019924	15990.00
495	856	1076	PRASANTA KUMAR MANNA	S	DULAL	0.03332	26740.00
495	1061	1076	PRASANTA KUMAR MANNA	S	DULAL	0.017493	14038.00
495	1065	1076	PRASANTA KUMAR MANNA	S	DULAL	0.002499	2006.00
496	1093	2093	PRATIMA KOLEY	W	MRITYUNJOY	0.061	53849.00

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Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
500	714	1626	RABIN SANTRA	S	SATHSH CHANDRA	0.01	8025.00
502	2500	1487	RABINDRA NATH MANNA	S	NARAHARI	0.00954	8421.00
506	2597	1654	RADHARANI DAS	W	NARENDRA NATH GHOSH	0.09	105220.00
510(27/19)	2600	1667/1	RAMKRISHNA MANNA	S	JALADHAR	0.003528	1398.00
510	849	1667/1	RAMKRISHNA MANNA	S	JALADHAR	0.094288	75667.00
510	1073	1667/1	RAMKRISHNA MANNA	S	JALADHAR	0.0275	22068.00
511	787	1671	RAMPADA DAS	S	GOBARDHAN	0.065734	52751.00
511	824	1671	RAMPADA DAS	S	GOBARDHAN	0.004998	4013.00
512(27/21)	2600	1673	RAMPADA MANNA	S	GOBARDHAN	0.00735	2914.00
512	806	1673	RAMPADA MANNA	S	GOBARDHAN	0.019924	15990.00
512	1061	1673	RAMPADA MANNA	S	GOBARDHAN	0.017514	14054.00
512	1065	1673	RAMPADA MANNA	S	GOBARDHAN	0.002502	2008.00
515	855	1605	RATAN CHANDRA MANNA	S	PANCHANAN	0.0675	54169.00
516(27/18)	2600	1606	ASHOKE MANNA	S	RATANLAL MANNA	0.005096	2020.00
522	787	1633/2	ROHITOSH DAS	S	GOBARDHAN	0.065734	52751.00
522	824	1633/2	ROHITOSH DAS	S	GOBARDHAN	0.004998	4013.00
527	788	1973	SABITRI BALA DAS	W	DAKSHA CHARAN	0.33	264825.00
528	788	1958	SAHADEB DAS	S	KALIPADA	0.165	132412.00
528	2479	1985	SAHADEB DAS	S	KALIPADA	0.015	17536.00

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Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
528	2516	1985	SAHADEB DAS	S	KALIPADA	0.0175	21920.00
528	3910	1958	SAHADEB DAS	S	KALIPADA	0.015	17536.00
529	2470	1963	SAHADEB MAL	S	HABUL	0.03	24076.00
530	2463	1963	SAHADEB MAL	S	HALBUL	0.08	64200.00
532	712	1962/1	SAHADEB MANNA	S	BHADRESWAR	0.0225	18057.00
532	2505	1962/1	SAHADEB MANNA	S	8HADRESWAR	0.074	59384.00
533	2467	1962	SAHADEB MANNA	S	JIBAN	0.0375	30093.00
539	1093	2093	SAKUNTALA GHOSH	W	BABLU	0.061	53849.00
540	2500	1487	SAMARENDRA NATH MANNA	S	NARAHARI	0.00952	8403.00
541	2467	1774	SAMBHU CHARAN BAG	S	NITYANANDA	0.05001	40134.00
542	789	1768	SAMBHU NATH DAS	S	DAKSHA CHARAN	0.06	48150.00
542	801	1768	SAMBHU NATH DAS	S	DAKSHA CHARAN	0.003125	2508.00
542	811	1768	SAMBHU NATH DAS	S	DAKSHA CHARAN	0.018125	14545.00
542	823	1768	SAMBHU NATH DAS	S	DAKSHA CHARAN	0.005	4014.00
542	849	1768	SAMBHU NATH DAS	S	DAKSHA CHARAN	0.083212	66777.00
542	2491	1768	SAMBHU NATH DAS	S	DAKSHA CHARAN	0.02	16049.00
542	2493	1768	SAMBHU NATH DAS	S	DAKSHA CHARAN	0.0325	26082.00
542	2516	1768	SAMBHU NATH DAS	S	DAKSHA CHARAN	0.00875	10960.00
542	2590	1768	SAMBHU NATH DAS	S	DAKSHA CHARAN	0.03875	31098.00

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Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
542	3910	1768	SAMBHU NATH DAS	S	DAKSHA CHARAN	0.0075	8768.00
543	1091	1763	SAMBHUNATH KDLEY	S	TUSTHA CHARAN	0.06375	51160.00
545	705	1944	SAMIR DUTTA	S	KALIPADA DUTTA	0.01334	10705.00
548	2467	1908	SANATAN BAG	S	NITYANANDA	0.05001	40134.00
549	2456	287B	SANDHYA OAS	W	DHIRENDRANATH DAS	0.025	20062.00
549	2492	1861	SANDHYA DAS(DE)	W	DHIRENDRANATH DAS	0.008875	5517.00
549	2515	1861	SANDHYA DAS(DE)	W	DHIRENDRANATH DAS	0.0075	6019.00
561	820	1918	SANTOSH DUTTA (DEAD)	S	ADHAR CHANDRA	0.145	116363.00
562	829	1918	SANTOSH DUTTA(DEAD)	S	ADHAR CHANDRA	0.155	124387.00
563	2497	1919	SANTOSH KUMAR DAS	S	GOSTHA BEHARI	0.18	144449.00
565	717	1947	SARASWATI DAS	S	BHABATARAN	0.0375	30093.00
565	822	1947	SARASWATI DAS	S	BHABATARAN	0.02375	19959.00
565	851	1947	SARASWATI DAS	S	BHABATARAN	0.037512	30104.00
565	2481	1947	SARASWATI DAS	S	BHABATARAN	0.048343	56517.00
566	721	1936/1	SARASWATI DAS	W	HARADHAN	0.140028	112372.00
566	2473	1936/1	SARASWATI DAS	W	HARADHAN	0.064699	75639.00
567	802	1784	SARAT CHANDRA DAS	S	HABUL CHANDRA	0.04125	33103.00
567	847	1784	SARAT CHANDRA DAS	S	HABUL CHANDRA	0.0825	66207.00
567	2457	1784	SARAT CHANDRA DAS	S	HABUL CHANDRA	0.0125	10031.00

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Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
568(27/27)	2600	1927	SARBESWAR DAS	S	MIHILAL	0.007644	3029.00
568	717	1927	SARBESWAR DAS	S	MIHILAL	0.075	60188.00
568	822	1927	SARBESWAR DAS	S	MIHILAL	0.0475	38120.00
568	851	1927	SARBESWAR DAS	S	MIHILAL	0.074988	60179.00
568	2481	1927	SARBESWAR DAS	S	MIHILAL	0.096657	113002.00
568	2601	1927	SARBESWAR DAS	S	MIHILAL	0.13	151983.00
569	819	1786	SASADHAR MANNA	S	GUINRAM	0.114	91485.00
573	2473	1884	SATISH CHANDRA BAG	S	KARTICK	0.100625	117641.00
574	1104	1878/1	SATISH CHANDRA CHAKRABORTY	S	KSHETRA MOHAN	0.0575	45575.00
575	2455	1879	SATISH CHANDRA DAS	S	8ISHNU CHARAN DAS	0.08	65785.00
576(27/26)	2600	1877	SATISH CHANDRA GHOSH	S	KRISHNA CHANDRA	0.007644	3029.00
580	1096	1856	SATYA CHARAN KOLEY	S	KALIPADA	0.01875	15047.00
580	1097	1856	SATYA CHARAN KOLEY	S	KALIPADA	0.1375	110344.00
581	2510	1857	SATYA CHARAN KOLEY	S	SIDDHESWAR KOLEY	0.079992	64194.00
582(27/25)	2600	1864	SATYA CHARAN MANNA	S	LALCHAND	0.029351	11632.00
582	791	1864	SATYA CHARAN MANNA	S	LALCHAND	0.080004	64204.00
582	1083	1864	SATYA CHARAN MANNA	S	LALCHAND	0.116	93090.00
582	1089	1864	SATYA CHARAN MANNA	S	LALCHAND	0.093	74632.00
582	2477	1864	SATYA CHARAN MANNA	S	LALCHAND	0.09	105220.00

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Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
583	1091	1871	SATYABALA MANNA	S	SUDHIR CHANDRA	0.204	163709.00
584	1099	1856	SATYACHARAN KOLEY	S	KALIPADA KOLEY	0.0625	50156.00
586	2467	1811	SHIB CHARAN BA6	S	NITYANANDA	0.05001	40134.00
589	714	1797	SHYAM SUNDAR SANTRA	S	JATIN SANTRA	0.04	32101.00
590	824	1804	SHYAMA PADA DAS	S	GOBARDHAN	0.005005	4012.00
591	2488	1805	SHYAMA PADA SAHA	S	SURESH CHANDRA	0.2	160500.00
594	787	1804	SHYAMAPADA DAS	S	GOBARDHAN	0.065688	52715.00
598	2510	1800	SHYAMAPADA KOLEY	S	BISHNU CHARAN	0.039984	32088.00
599	789	1822	SIBARAM DAS	S	DAKSHA CHARAN	0.06	48150.00
599	801	1822	SIBARAM DAS	S	DAKSHA CHARAN	0.003125	2507.00
599	811	1822	SIBARAM DAS	S	DAKSHA CHARAN	0.018125	14545.00
599	823	1822	SIBARAM DAS	S	DAKSHA CHARAN	0.005	4014.00
599	849	1822	SIBARAM DAS	S	DAKSHA CHARAN	0.083212	66777.00
599	2491	1822	SIBARAM DAS	S	DAKSHA CHARAN	0.02	16049.00
599	2493	1822	SIBARAM DAS	S	DAKSHA CHARAN	0.0325	26082.00
599	2516	1822	SIBARAM DAS	S	DAKSHA CHARAN	0.00825	10960.00
599	2590	1822	SIBARAM DAS	S	DAKSHA CHARAN	0.03875	31098.00
599	3910	1822	SIBARAM DAS	S	DAKSHA CHARAN	0.0075	8768.00
600	2598	1812	SIBNATH KOLEY	S	TUSTA CHARAN	0.02625	30689.00

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Aw/Si.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
601	1091	1812	SIBNATH KOLEY	S	TUSTHA CHARAN	0.06375	51160.00
602	1300	1812	SIBNATH KOLEY	S	TUSTU CHARAN	0.0375	30093.00
604	2601	1978	SIDDESWAR DAS	S	MIHILAL	0.1	116911.00
605	1D73	1979	SIDDHESWAR DAS	S	HRIDAYNATH	0.11	88275.00
606(27/29)	2600	1978	SIDDHESWAR DAS	S	MIHILAL	0.007644	3029.00
606	717	1978	SIDDHESWAR DAS	S	MIHILAL	0.075	60188.00
606	822	1978	SIDDHESWAR DAS	S	MIHILAL	0.0475	38120.00
606	2481	1978	SIDDHESWAR DAS	S	MIHILAL	0.096657	113002.00
609	2594	1827	SITAL CHANDRA ADAK	S	DHANAPATI	0.09	72226.00
615	2486	1837	SRIPATI CHARAN DEY	S	LALIT MOHAN	0.014652	11759.00
617/3	2461	2056	TIMIR KR GHOSH	S	SUBAL CHANDRA	0.010855	8677.00
617/3	2462	2056	TIMIR KR GHOSH	S	SUBAL CHANDRA	0.010551333	8926.00
621	1092	2466	SUBHAS DAS	S	MAHANTA	0.18	210438.00
622	2489	2571	SUBHAS DAS	S	MOHANTA DAS	0.14	112350.00
628	2502	2428	SUBRATA DAS	S	BIJOY KRISHNA	0.052614	42224.00
629	2479	2013	SUDEB DAS	S	KALIPADA	0.015	17536.00
630	2467	2015	SUDEB MANNA	S	JIBAN	0.03747	30070.00
634	838	2028	SUDHANGSHU KUMAR DAS	S	KRISHNA MOHAN	0.08	93528.00
639	1073	2041	SUDHIR CHANDRA MANNA	S	GOSTHA BEHARI	0.05	44137.00

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Aw/SI.No.	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
639	2514	2041	SUDHIR CHANDRA MANNA	S	GOSTHA BEHARI	0.06	48150.00
639	2526	2041	SUDHIR CHANDRA MANNA	S	GOSTHA BEHARI	0.0375	43841.00
640	787	2035	SUDHIR KUMAR DAS	S	GOBARDHAN	0.065642	52678.00
640	824	2035	SUDHIR KUMAR DAS	S	GOBARDHAN	0.004998	4413.00
641	788	2034	SUDHIR KUMAR DAS	S	KALIPADA	0.165	132412.00
641	2516	2034	SUDHIR KR. DAS	S	KALIPADA	0.0175	21920.00
641	3910	2034	SUDHIR KR. DAS	S	KALIPADA	0.015	17536.00
641	3910	2034	SUDHIR KR. DAS	S	KALIPADA	0.015	17536.00
642	708	2020	SUDHYANYA CHARAN DAS	S	UPEN CHANDRA	0.030006	24080.00
647	2486	1995	SUKUMAR DEV	S	DULAL CHANDRA	0.018348	14724.00
649	1096	1987	SUKUMAR KOLEY	S	SADHAN	0.00624	5009.00
649	1098	1987	SUKUMAR KOLEY	S	SADHAN	0.02085	16732.00
652	1282	2048	SUNIL KUMAR GHDSH	S	RANJIT KUMAR	0.00454	3644.00
654	2500	1487	SUPARNA RANI DAS	W	AMAR	0.00952	8403.00
656(27/31)	2600	2104	SUSANTA KUMAR MANNA	S	DULAL CHANDRA	0.00735	2912.00
656	806	2104	SUSANTA KUMAR MANNA	S	DULAL CHANDRA	0.019873	15948.00
656	856	2104	SUSANTA KUMAR MANNA	S	DULAL CHANDRA	0.03332	26740.00
656	1061	2104	SUSANTA KUMAR MANNA	S	DULAL CHANDRA	0.017514	14054.00
656	1065	2104	SUSANTA KUMAR MANNA	S	DULAL CHANDRA	0.002502	2008.00

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Aw/SI.No.	Plot	Khatian	Land_owner	Relation	S/o, O/o, W/o	Area	Amount
661	1096	1932	SWAPAN KOLEY	S	SADHAN CHANDRA	0.006255	5020.00
661	1098	1932	SWAPAN KOLEY	S	SADHAN CHANDRA	0.020825	16712.00
666	712	697/1	TAPAN KUMAR MANNA	S	BHADRESWAR	0.0225	18057.00
666	2505	697/1	TAPAN KUMAR MANNA	S	BHADRESWAR	0.074	59384.00
672	824	733	TARAPADA DAS	S	KUNJA BEHARI	0.00875	7724.00
673	2486	734	TARAPADA DEY	S	PANCHANAN	0.018348	14724.00
674/1	805	39/1	ASHOK KR MANNA	S	ANGATA	0.0775	62193.00
676	876	740	TARAPADA MAL	S	SASHI BHUSAN	0.086101	69097.00
677(27/70)	2600	739	TARAPADA MANNA	S	SUDHIR	0.000833	330.00
683	1100	754	TULSI RANI GHOSH	W	CHANDRA KANTA	0.5	401250.00
686(27/6C)	2600	1176/1	UDAY SANKAR MANNA	S	BADAL	0.001127	500.00
690	2486	1364	VIRGU RAM DEY	S	THANDA CHARAN	0.073304	58826.00
692	3914		XYZ		UNKNOWN	0.25	200625.00
692	3915		XYZ		UNKNDWN	0.1	79261.00
693	708	1585	YUDHISTIR DAS	S	UPEN CHANDRA	0.0079865	7050.00
						41.89014085	35979624.00

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Aw/SI.No	Plot	khatian	land_owner	Rela	S/o, D/o, W/o,	Area	Amount
8	1989	37	AJIT KUMAR BAGUI	S	NAGENDRA NATH (BADAI)	0.12	96300.00
8	2735	37	AJIT KUMAR BAGUI	S	NAGENDRA NATH (BADAI)	0.02875	23072.00
8	2746	37	AJIT KUMAR BAGUI	S	NAGENDRA NATH (BADAI)	0.03625	29091.00
14	1994	360	ALPANA DHAWA	S	ASUTOSH	0.018	15890.00
14	2612	678	ALPANA DHAWA	S	ASUTOSH	0.124	109461.00
14	2622	360	ALPANA DHAWA	S	ASUTOSH	0.0015	1326.00
14	2623	360	ALPANA DHAWA	S	ASUTOSH	0.00075	602.00
14	2790	360	ALPANA DHAWA	S	ASUTOSH	0.00125	1103.00
26	1866	197	AMULYA CHARAN DAS	S	DHANANJOY DAS	0.0425	49687.00
32	1963	82	ANATH NATH BAGUI	S	JAGENDRA NATH BAGUI	0.034	27285.00
33	2746	82	ANATH NATH BAGUI	S	JGAINdra NATH BAGUI	0.029	23273.00
34	2735	82	ANATHNATH BAGUI	S	JAGINDRANATH BAGUI	0.023	18459.00
35	2809	312	ANGU BALA KOLE	W	SATISH CH. KOLE	0.0025	2006.00
35	9702	312	ANGU BALA KOLE	W	SATISH CH. KOLE	0.004375	3511.00
39	1998	102	ANIL KR GHOSH	S	BHADRASWAR GHOSH	0.136612	109632.00
39	2695	102	ANIL KR GHOSH	S	BHADRASWAR GHOSH	0.013328	10696.00
39	2699	102	ANIL KR GHOSH	S	BHADRASWAR GHOSH	0.02919	23425.00
39	2743	102	ANIL KR GHOSH	S	BHADRASWAR GHOSH	0.028322	22729.00
40	2809	100	ANIL KR KOLE	S	RISHIKESH	0.005	4014.00

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40	9701	100	ANIL KR. KOLE	S	RISHIKESH	0.005	4012.00
40	9702	100	ANIL KR. KOLE	S	RISHIKESH	0.00875	7023.00
47	1994	360	ANJALI DHAWA	W	ASUTOSH	0.018	15890.00
47	2612	678	ANJALI DHAWA	W	ASUTOSH	0.124	109461.00
47	2622	360	ANJALI DHAWA	W	ASUTOSH	0.0015	1326.00
47	2625	360	ANJALI DHAWA	W	ASUTOSH	0.007375	6510.00
47	2790	360	ANJALI DHAWA	W	ASUTOSH	0.00125	1103.00
49	2006	51/2	ANNA BALA GHOSH	W	BHOLA NATH GHOSH	0.02	13361.63
49A	2006		ANJALI GHOSH	W	JUGAL KISHORE	0.02	13362.00
53	2027	338	ANNA MALLICK	W	SANTIRAM MILLICK	0.02	14787.00
53	2592	338	ANNA MALLICK	W	SANTIRAM MILLICK	0.003892	3124.00
53	2682	338	ANNA MALLICK	W	SANTIRAM MILLICK	0.003892	3123.00
53	2683	338	ANNA MALLICK	W	SANTIRAM MILLICK	0.036663	29428.00
54	2677	338	ANNA MOLLICK	W	SANTIRAM	0.004155	3334.00
56A	1995	119	LAKSHMI RANI GHOSH	W	ANKUL	0.0025	2007.00
61	1985	129	ANUPAMA GHOSH	W	RISHIKESH GHOSH	0.015004	12040.00
77	2661	234	ASHILA BERA	W	SITAI BERA	0.0024	2117.00
85	2918	251	ASHOK KR. DHARA	S	GUSTO BEHARI DHARA	0.011	8828.00
89	2027	263	ASHOK SAMANTA	S	GOUR SAMANTA	0.004565	3663.00
89	2592	263	ASHOK SAMANTA	S	GOUR SAMANTA	0.000966	775.00

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89	2677	263	ASHOK SAMANTA	S	GOUR SAMANTA	0.00102	819.00
89	2682	263	ASHOK SAMANTA	S	GOUR SAMANTA	0.000966	775.00
89	2683	263	ASHOK SAMANTA	S	GOUR SAMANTA	0.009141	7337.00
108	2073	3993	BABLU MAITY	S	SHYAMAPADA	0.0018	1590.00
110	9611	2325	BADAL CH PAKIRA	S	NARAYAN	0.020825	16712.00
111	1995	2321	BADAL CHANDRA GHOSH	S	AKRAR CHANDRA GHOSH	0.125	100312.00
112	2016	2325	BADAL CHANDRA PAKIRA	S	NARAYAN	0.01456	11684.00
114	2918	2648	BAICHU BALA DHARA	W	GUSTO BEHARI DHARA	0.011	8828.00
115	2592	2667	BAIDYANATH SAMANTA	S	SASHIBHUSAN SAMANTA	0.017416	13977.00
115	2682	2667	BAIDYANATH SAMANTA	S	SASHIBHUSAN SAMANTA	0.0175	14044.00
117	2703	930	BAKUL CH. GHOSH	S	SATISH CH. GHOSH	0.010545	8462.00
120	2708	2270	BALAI CHANDRA PANJA	S	SANYASI PANJA	0.04125	33103.00
120	2755	2270	BALAI CHANDRA PANJA	S	SANYASI PANJA	0.025	20063.00
122	1998	2260	BALI CHAND GHOSH	S	BHADRASWAR GHOSH	0.136612	109632.00
122	2699	2260	BALI CHAND GHOSH	S	BHADRASWAR GHOSH	0.029155	23397.00
122	2743	2260	BALI CHAND GHOSH	S	BHADRASWAR GHOSH	0.028356	22756.00
136	2754	2364	BASANTI PANJA	W	SABAL CH. PANJA	0.055	44137.00
137	2661	2392	BASUDEB BERA	S	NETAI	0.0024	2117.00
150	1868	2382	BASUDEV DAS	S	DHANANJOY DAS	0.0425	49887.00
154A	2615	2354	BIDHAN SHEE	S	BISHNU	0.085	68212.00

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157	2613	2693	BHADRASWAR PANJA	S	JALADHAR PANJA	0.0075	6019.00
157	2616	2693	BHADRASWAR PANJA	S	JALADHAR PANJA	0.0075	6019.00
157	2756	2693	BHADRASWAR PANJA	S	JALADHAR PANJA	0.02875	23072.00
157	2792	2693	BHADRASWAR PANJA	S	JALADHAR PANJA	0.00625	5016.00
159	8405	2693	BHADRESWAR PANJA	S	JALADHAR	0.01875	15047.00
166	2695	2729	BHANU CH. GHOSH	S	BHADRASWAR GHOSH	0.013344	10708.00
166	2699	2729	BHANU CH. GHOSH	S	BHADRASWAR GHOSH	0.029155	23397.00
167	1998	2729	BHANU CHANDRA GHOSH	S	BHADRASWAR GHOSH	0.136612	109632.00
167	2743	2729	BHANU CHANDRA GHOSH	S	BHADRASWAR GHOSH	0.028322	22729.00
169	2618	368	BHARAT CHANDRA SHEE (DEAD)	S	AKSHYA KR. SHEE	0.09999	80243.00
174	2622	2798	BHOLA NATH DHAWA	S	KRISHNA CH. DHAWA	0.0075	6019.00
178	2794	2788	BHOLA NATH GHOSH	S	NARAYAN CHANDRA	0.020004	16053.00
178	2796	2768	BHOLA NATH GHOSH	S	NARAYAN CHANDRA	0.010656	8551.00
178	2797	2768	BHOLA NATH GHOSH	S	NARAYAN CHANDRA	0.007326	5879.00
181	2613	2799	BHOLA NATH PANJA	S	JALADHAR PANJA	0.0075	6019.00
181	2616	2799	BHOLA NATH PANJA	S	JALADHAR PANJA	0.0075	6019.00
181	2756	2799	BHOLA NATH PANJA	S	JALADHAR PANJA	0.02875	23072.00
181	2792	2799	BHOLA NATH PANJA	S	JALADHAR PANJA	0.00625	5016.00
181	8405	2799	BHOLA NATH PANJA	S	JALADHAR PANJA	0.01875	15047.00
184	2623	2798	BHOLANATH DHAWA	S	KRISHNA CH. DHAWA	0.00375	3009.00

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184	2625	2798	BHOLANATH DHAWA	S	KRISHNA CH. DHAWA	0.036875	29591.00
185	1994	2798	BHOLANATH DHAWA	S	KRISHNA CHANDRA	0.09	72226.00
185	2790	2798	BHOLANATH DHAWA	S	KRISHNA CHANDRA	0.00625	5016.00
186	2774	2768	BHOLANATH GHOSH	S	NARAYAN CH. GHOSH	0.003996	3206.00
186	2783	2768	BHOLANATH GHOSH	S	NARAYAN CH. GHOSH	0.005328	4276.00
186	2784	2768	BHOLANATH GHOSH	S	NARAYAN CH. GHOSH	0.026672	21405.00
186	2766	2768	BHOLANATH GHOSH	S	NARAYAN CH. GHOSH	0.045288	36344.00
186	2788	2768	BHOLANATH GHOSH	S	NARAYAN CH. GHOSH	0.018009	14452.00
186	2801	2768	BHOLANATH GHOSH	S	NARAYAN CH. GHOSH	0.003996	3206.00
189	2589	2751	BHUPAL SANA	S	LALIT SANA	0.013336	10703.00
189	2627	2751	BHUPAL SANA	S	LALIT SANA	0.04	32101.00
191	2027	2667	BIDYA NATH SAMANTA	S	SASIBHUSAN SAMANTA	0.131389	105439.00
191	2677	2687	BIDYA NATH SAMANTA	S	SASIBHUSAN SAMANTA	0.01875	15047.00
192	2010	2412	BIJAN BIHARI GHOSH	S	BHHUT NATH GHOSH	0.0125	10031.00
192	2014	2412	BIJAN BIHARI GHOSH	S	BHHUT NATH GHOSH	0.0725	58183.00
192	2721	2412	BIJAN BIHARI GHOSH	S	BHHUT NATH GHOSH	0.0275	22068.00
192	2722	2412	BIJAN BIHARI GHOSH	S	BHHUT NATH GHOSH	0.035	28087.00
198	2901	2504	BIMALA SHAW	W	SASANKA SHAW	0.009378	7526.00
215	2026	2519	BISHWA NATH GHOSH	S	BATAKRISHNA GHOSH	0.014352	11518.00
220	1993	2519	BISHWANATH GHOSH	S	BATAKRISHNA GHOSH	0.06875	55171.00

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220	2007	2519	BISHWANATH GHOSH	S	BATAKRISHNA GHOSH	0.2275	182568.00
220	2690	2519	BISHWANATH GHOSH	S	BATAKRISHNA GHOSH	0.002919	2342.00
220	2718	2519	BISHWANATH GHOSH	S	BATAKRISHNA GHOSH	0.0325	26082.00
223	2809	2506	BISHWANATH KOLE	S	SATISH CH. KOLE	0.0025	2006.00
223	9702	2506	BISHWANATH KOLE	S	SATISH CH. KOLE	0.004375	3511.00
224	9701	2506	BISHWANATH KOLE	S	SATISH CH. KOLE	0.0025	2005.00
226	2756	2535	BISHWANATH PANJA	S	SADHANNA PANJA	0.115	92287.00
226	2792	2535	BISHWANATH PANJA	S	SADHANNA PANJA	0.025	20063.00
234	2613	2535	BISWANATH PANJA	S	SADHANYA PANJA	0.03	24076.00
234	2616	2535	BISWANATH PANJA	S	SADHANYA PANJA	0.03	24076.00
234	8405	2535	BISWANATH PANJA	S	SADHANYA PANJA	0.075	60188.00
241A	2758	1180	PARESH SENAPATI	S	GAGENDRA SENAPATI	0.04	33438.00
241D	2771	1180	PARESH SENAPATI	S	GAGENDRA SENAPATI	0.07	54168.00
245	9611	1218	CHANPA RANI MANNA	W	BISHWANATH	0.020825	16712.00
246	2907	1233	CHAPA RANI SHAW	D	GOSTO BEHARI	0.014196	5697.00
248	2690	1199	CHARU SHILA GHOSH	W	KANAILAL GHOSH	0.001953	1562.00
249	2026	1229	CHARUBALA GHOSH	W	KANILAL GHOSH	0.014352	11518.00
249	2714	1229	CHARUBALA GHOSH	W	KANILAL GHOSH	0.02	16049.00
251	2026	1199	CHARUSHILA GHOSH	W	KANILAL GHOSH	0.014352	11518.00
254	2611	1257	CHINTA MANI PANJA	S	HARADHAN PANJA	0.046	36915.00

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256	2638	1254/1	CHITYA RANJAN GHOSH	S	SURJU KR. GHOSH	0.12	96300.00
256	2690	1254/1	CHITYA RANJAN GHOSH	S	SURJU KR. GHOSH	0.009	4668.00
257	2016	1218	CHNAPARANI MANNA	W	BISWANATH MANNA	0.01456	11684.00
261	2799	1562	DARIK CH. BHUL	S	GANESH CHANDRA	0.02925	23473.00
262	2027	1595	DASHERATHI SAMANTA	S	LAKHAN SAMANTA	0.166	133215.00
262	2592	1595	DASHERATHI SAMANTA	S	LAKHAN SAMANTA	0.035	28087.00
264	2588	1969	DEAD PACHANAN SANA	S	GADADHAR SANA	0.045	36113.00
271B	1860	1692	SUJIT SHAW	S	SHANKAN	0.04375	34785.00
277	1960	1626	DILIP BANARJEE	S	BATAKRISHNA	0.039624	31798.00
295	2397	1667	DULAL CHANDRA PATRA	S	NABAKUMAR PATRA	0.009999	8816.00
298	9704	1/1	FOR WEST BENGAL GOVT.	-	-	0.09	72226.00
298	9705	1/1	FOR WEST BENGAL GOVT.	-	-	0.09	72226.00
299	1995	1004	GABARDHAN GHOSH	S	SANATAN GHOSH	0.0125	10031.00
303	2692	820	GADADHAR DAS	S	SADHANNA DAS	0.0525	42131.00
304	2027	825	GADADHAR SAMANTA	S	GOUR CH SAMANTA	0.004648	3730.00
304	2592	825	GADADHAR SAMANTA	S	GOUR CH SAMANTA	0.00098	787.00
304	2628	825	GADADHAR SAMANTA	S	GOUR CH SAMANTA	0.004648	3730.00
304	2677	825	GADADHAR SAMANTA	S	GOUR CH SAMANTA	0.00105	843.00
304	2683	825	GADADHAR SAMANTA	S	GOUR CH SAMANTA	0.009174	7363.00
308	2661	853	GANESH BERA	S	JUGAL BERA	0.003	2646.00

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315	2006	836/1	GANESH CHANDRA GHOSH	S	MANINDRA NATH GHOSH	0.16	133736.00
315	2914	836/1	GANESH CHANDRA GHOSH	S	MANINDRA NATH GHOSH	0.05	40133.00
316	1999	836	GANESH CHANDRA GHOSH	S	PHALARAM GHOSH	0.12	96300.00
316	2696	386	GANESH CHANDRA GHOSH	S	PHALARAM GHOSH	0.075	60188.00
322A	2683	803	GOUR SAMANTA	S	JHARESWAR SAMANTA	0.00523	7684.00
322A	2027	803	GOUR SAMANTA	S	JHARESWAR SAMANTA	0.00269	
322A	2677	803	GOUR SAMANTA	S	JHARESWAR SAMANTA	0.00059	
322A	2682	803	GOUR SAMANTA	S	JHARESWAR SAMANTA	0.000454	
322A	2592	803	GOUR SAMANTA	S	JHARESWAR SAMANTA	0.000556	
322B	2683	803	SANATAN SAMANTA	S	JHARESWAR SAMANTA	0.00523	7385.00
322B	2027	803	SANATAN SAMANTA	S	JHARESWAR SAMANTA	0.00269	
322B	2677	803	SANATAN SAMANTA	S	JHARESWAR SAMANTA	0.00059	
322B	2682	803	SANATAN SAMANTA	S	JHARESWAR SAMANTA	0.000454	
322B	2592	803	SANATAN SAMANTA	S	JHARESWAR SAMANTA	0.000556	
322D	2683	803	KHADANBALA MONDAL	W	RAMPRASAD MONDAL	0.00523	7684.00
322D	2027	803	KHADANBALA MONDAL	W	RAMPRASAD MONDAL	0.00269	
322D	2677	803	KHADANBALA MONDAL	W	RAMPRASAD MONDAL	0.00059	
322D	2682	803	KHADANBALA MONDAL	W	RAMPRASAD MONDAL	0.000454	
322D	2592	803	KHADANBALA MONDAL	W	RAMPRASAD MONDAL	0.000556	
322E	2683	803	ANNA MALLICK	W	SANTIRAM MLLICK	0.00523	7684.00

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322E	2027	803	ANNA MALLICK	W	SANTIRAM MILLICK	0.00269	
322E	2677	803	ANNA MALLICK	W	SANTIRAM MILLICK	0.00059	
322E	2682	803	ANNA MALLICK	W	SANTIRAM MILLICK	0.000454	
322E	2592	803	ANNA MALLICK	W	SANTIRAM MILLICK	0.000558	
337	2735	882	GITARANI GHOSH	W	MADHUSUDAN GHOSH	0.0115	9229.00
338	1985	1004	GOBARDHAN GHOSH	S	SANATAN GHOSH	0.019375	15548.00
342	2692	1024	GOBINDAPADA DAS	S	SADHANNA DAS	0.0525	42131.00
344	1995	1016	GOBINDOPADA GHOSH	S	GOUR CHANDRA GHOSH	0.01	4012.00
346	2690	1047	GOLAK GHOSH	S	MATHAOR GHOSH	0.000966	725.00
351	1995	943	GOPAL CHANDRA GHOSH	S	GOUR CHANDRA GHOSH	0.05	4012.00
357	2589	987	GOPAL SANA	S	LALIT MOHAN	0.013328	10696.00
358	2627	987	GOPAL SANA	S	LALIT MOHAN SANA	0.04	32101.00
360	2105	1000	GOPINATH MAITY	S	RAJANIKANTA MAITY	0.175	154349.00
361A	2398	1062	MANOJIT CHOWRASIA	S	KAILASH	0.05	43842.00
361	2726	1062	GDSTHABEHARI BERA	S	MIHILAL BERA	0.053328	42759.00
376	9611	895	GUIBALA PAKIRA	W	NARAYAN CH	0.02085	16732.00
377	2016	895	GUIBALA PAKIRA	W	NARAYAN CHANDRA	0.014672	11773.00
378	2918	893	GUIRAM DHARA	S	HARI DAS DHARA	0.055	44137.00
380	2027	907	GUIRAM PAL	S	KALIPADA PAL	0.05	43960.00
383	1960	4552	HARADHAN BANARJEE	S	BATAKRISHNA	0.039546	31736.00

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385	1993	4530	HARADHAN GHOSH	S	BATAKRISHNA GHOSH	0.06875	55171.00
385	2007	4530	HARADHAN GHOSH	S	BATAKRISHNA GHOSH	0.2275	182568.00
385	2026	4530	HARADHAN GHOSH	S	BATAKRISHNA GHOSH	0.014352	11518.00
385	2718	4530	HARADHAN GHOSH	S	BATAKRISHNA GHOSH	0.0325	26082.00
394	1862	4593	HARENDRA NATH BALI	S	PANCHKARI BALI	0.1525	122381.00
396	1803	4476	HARIHAR MALIK	S	BISHNU CHARAN MALIK	0.024412	9675.00
398	2775	4484	HARIPADA GHOSH	S	ANNADAPRASAD GHOSH	0.038	30495.00
400	2735	4499	HARISADHAN BAGUI	S	BADA(NAGANDRANATH)	0.02875	23072.00
400	2746	4499	HARISADHAN BAGUI	S	BADA(NAGANDRANATH)	0.03625	29091.00
403	2754	4501	HARUCHARAN PANJA	S	MANIK CHARAN PANJA	0.055	44137.00
405	2793	4809	HEMANSHU SHEKHAR DAS	S	PARITOSH DAS	0.3	240750.00
407	2006	4602/2	HEMANTA KR. GHOSH	S	MANINDRA NATH GHOSH	0.15	120415.00
407	2914	4602/2	HEMANTA KR. GHOSH	S	MANINDRA NATH GHOSH	0.05001	40133.00
410	1861	4621	HIRENDRA NATH RAY	S	GAUSTOBEHARI RAY	0.14	111311.00
411	2006	4599	HRISHIKESH GHOSH	S	SATISH CHANDRA GHOSH	0.13	107013.00
412	2703	4599	HRISHIKESH GHOSH	S	SATISH CH. GHOSH	0.010564	8479.00
422	2027	1275	JAGAI SAMANTA	S	GOUR SAMANTA	0.004565	3663.00
422	2592	1275	JAGAI SAMANTA	S	GOUR SAMANTA	0.00112	899.00
422	2682	1275	JAGAI SAMANTA	S	GOUR SAMANTA	0.00112	899.00
422	2683	1275	JAGAI SAMANTA	S	GOUR SAMANTA	0.009174	7363.00

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429	2677	1275	JAGAYI SAMANTA	S	GOUR SAMANTA	0.001185	951.00
432	1985	1332	JAHAIRLAL GHOSH	S	SANATAN GHOSH	0.019375	15548.00
432	1995	1332	JAHAIRLAL GHOSH	S	SANATAN GHOSH	0.01	10031.00
442	2093	1331	JATAI CH. DAS	S	KHUDIRAM	0.045	36113.00
444	2067	3181	INDIAN FORGING PVT. LTD.		DIRECTOR - DUSMANTA TODI	0.24	211623.00
459	2703	1391	JITENDRA NATH GHOSH	S	KALIPADA GHOSH	0.010545	8462.00
460	1985	1391	JITENDRANATH GHOSH	S	KALIPADA GHOSH	0.004464	3582.00
460	1985	1391	JITENDRANATH GHOSH	S	KALIPADA GHOSH	0.0042	3370.00
460	2914	1391	JITENDRA NATH GHOSH	S	KALIPADA GHOSH	0.02	16050.00
471	2774	3238	JUGAL KISHOR GHOSH	S	NARAYAN CH. GHOSH	0.004002	3211.00
471	2783	3238	JUGAL KISHOR GHOSH	S	NARAYAN CH. GHOSH	0.005336	4282.00
471	2784	3238	JUGAL KISHOR GHOSH	S	NARAYAN CH. GHOSH	0.026672	21405.00
471	2786	3238	JUGAL KISHOR GHOSH	S	NARAYAN CH. GHOSH	0.045356	36399.00
471	2788	3238	JUGAL KISHOR GHOSH	S	NARAYAN CH. GHOSH	0.018009	14452.00
471	2794	3238	JUGAL KISHOR GHOSH	S	NARAYAN CH. GHOSH	0.020004	16053.00
471	2796	3238	JUGAL KISHOR GHOSH	S	NARAYAN CH. GHOSH	0.010672	8566.00
471	2797	3238	JUGAL KISHOR GHOSH	S	NARAYAN CH. GHOSH	0.007337	5889.00
471	2801	3238	JUGAL KISHOR GHOSH	S	NARAYAN CH. GHOSH	0.004002	3211.00
472A	1995	1332	JAHAIRLAL GHOSH	S	SANATAN GHOSH	0.0125	3344.00
472B	1995	3240	GOBARDHAN GHOSH	S	SANATAN GHOSH	0.0125	3344.00

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472C	1995	3240	LAKSHMI RANI GHOSH	W	ANKUL	0.0025	669.00
474A	1985	3240	JOHARLAL GHOSH	S	SANATAN GHOSH	0.0064583	5183.00
474B	1985	3240	GOBERDHAN GHOSH	S	SANATAN GHOSH	0.0064583	5183.00
474C	1985	3240	LAKSHMIRANI GHOSH	W	ANKUL	0.0012916	1037.00
474G	1985	3240	MINITI GHOSH	D	GOBERDHAN	0.0012916	1036.00
475	2703	437	KACHI RAM GHOSH	S	SATISH CH. GHOSH	0.010564	8479.00
478	2726	583	KALIPADA BERA	S	MEHILAL BERA	0.053328	42795.00
481C	2609	577	BALIKA KOLEY	W	SATISH KOLEY	0.163333333	147125.00
482	2068	802	KALIPADA SANA	S	GADADHAR SANA	0.059994	48145.00
482	2588	602	KALIPADA SANA	S	GADADHAR SANA	0.045	36113.00
490	1862	465	KAMALA BALA DAS	W	PANCHIKARI BALI	0.1525	122381.00
495	2770	468	KAMALAKANTA SAMANTA	W	KALIPADA	0.06	48150.00
495	2909	468	KAMALAKANTA SAMANTA	W	KALIPADA	0.045	36113.00
503	2799	518	KANAN BALA DAS	W	BHADRAESWAR GHOSH	0.02925	23473.00
504	2706	533	KANI PANJA	S	SANYASI PANJA	0.04125	33103.00
504	2755	533	KANI PANJA	S	SANYASI PANJA	0.025	20063.00
505	1998	524	KANILAL GHOSH	S	BHADRASWAR GHOSH	0.136776	109762.00
505	2695	524	KANILAL GHOSH	S	BHADRASWAR GHOSH	0.013328	10696.00
505	2699	524	KANILAL GHOSH	S	BHADRASWAR GHOSH	0.029155	23397.00
505	2743	524	KANILAL GHOSH	S	BHADRASWAR GHOSH	0.028356	22756.00

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507	2914	519	KANNAN BALA BAGUI	S	HARISADHAN BAGUI	0.1	80241.00
509B	1996	557/2	LOKE NATH SHEE	S	SARAT CHANDRA SHEE	0.071875	57680.00
513	2661	503	KARTICK BERA	S	JUGAL BERA	0.003	2616.00
516	1995	487	KARTICK CHANDRA GHOSH	S	PHALARAM	0.01	8025.00
516	1999	487	KARTICK CHANDRA GHOSH	S	PHALARAM	0.12	96300.00
516	2696	487	KARTICK CHANDRA GHOSH	S	PHALARAM	0.075	60188.00
516	2760	487	KARTICK CHANDRA GHOSH	S	PHALARAM	0.14	112351.00
516	2768	487	KARTICK CHANDRA GHOSH	S	PHALARAM	0.085	68212.00
520	2746	498	KARTIK CHANDRA BAGUI	S	JAGANDRA NATH	0.029	23273.00
521	1963	498	KARTIK CHANDRA BAGUI	S	JAGANDRA NATH BAGUI	0.034	27225.00
522	2735	498	KARTIK CHANDRA BAGUI	S	JAGINDRANATH BAGUI	0.023	18459.00
527	2799	627	KASHI NATH BHUL	S	GANESH CH. BHUL	0.0291	23473.00
529	2809	611	KASHI NATH KOLE	S	SATISH CH. KOLE	0.0025	2006.00
529	9701	611	KASHI NATH KOLE	S	SATISH CH. KOLE	0.0025	2006.00
529	9702	611	KASHI NATH KOLE	S	SATISH CH. KOLE	0.004375	3511.00
534	2792	623	KASHI NATH PANJA	S	JALADHAR PANJA	0.00625	5016.00
534	8405	623	KASHI NATH PANJA	S	JALADHAR PANJA	0.01675	15047.00
538	2613	623	KASI NATH PANJA	S	JALADHAR PANJA	0.0075	6019.00
538	2616	623	KASI NATH PANJA	S	JALADHAR PANJA	0.0075	6019.00
538	2756	623	KASI NATH PANJA	S	JALADHAR PANJA	0.02875	23072.00

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543	2027	787	KHADAN BALA MANDAL	W	RAMPRAHAD MONDAL	0.016426	14786.00
544	2683	787	KHADAN BALA MANDOL	W	RAMPRASAD MONDAL	0.036663	29422.00
546	2791	748	KHAGENDRA NATH PATRA	S	KARTICK PATRA	0.015	12039.00
548B	2618	761	LOKNATH SHEE	S	SARAT CHANDRA SHEE	0.0166	13374.00
548B	2684	2761	LOKNATH SHEE	S	SARAT CHANDRA SHEE	0.035	28376.00
551	2592	787	KHODANBALA MONDAL	W	RAMPROSAD MONDAL	0.003892	3124.00
551	2677	787	KHODANBALA MONDAL	W	RAMPROSAD MONDAL	0.004155	3334.00
551	2682	787	KHODANBALA MONDAL	W	RAMPROSAD MONDAL	0.003892	3123.00
553	2661	645	KISHOR CH. BERA	S	KUMUD BERA	0.006	5230.00
554	9620	478	KORI CHARAN BHUNYA	S	SASIBHUSAN	0.02	16049.00
555	1985	1516/1	KOTU CHAI	W	GOPAL	0.019375	17103.00
556	1985	4516	KOTU CHAI	W	PANCHU GOPAL	0.193754	17103.00
557	2063	694	KRISHNA CH MAITY	S	ADHAR CH. MAITY	0.09	78468.00
560	2735	688	KRISHNA CHANDRA BAGUI	S	BADAI	0.02875	23072.00
560	2746	668	KRISHNA CHANDRA BAGUI	S	BADAI	0.03625	29091.00
565	2726	3561	LAKHAN CH. BERA	S	BHUDHAR CH. BERA	0.026672	21405.00
567	2786	3553	LAKHAN CH. GHOSH	S	NARAYAN CH	0.045356	36399.00
567	2794	3553	LAKHAN CH. GHOSH	S	NARAYAN CH	0.020016	16063.00
567	2797	3553	LAKHAN CH. GHOSH	S	NARAYAN CH	0.007337	5889.00
567	2801	3553	LAKHAN CH. GHOSH	S	NARAYAN CH	0.004002	3211.00

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568	2783	3553	LAKHAN CH. GHOSH	S	NARAYAN CH. GHOSH	0.005336	4282.00
588	2784	3553	LAKHAN CH. GHOSH	S	NARAYAN CH. GHOSH	0.026688	21418.00
568	2788	3553	LAKHAN CH. GHOSH	S	NARAYAN CH. GHOSH	0.018009	14452.00
568	2796	3553	LAKHAN CH. GHOSH	S	NARAYAN CH. GHOSH	0.010672	8566.00
571B	2799	3595	KASHINATH BHUL	S	GANESH CHANDRA	0.0043	3478.00
571C	2799	3595	DWARIK CHANDRA BHUL	S	GANESH CHANDRA	0.0043	3478.00
571D	2799	3595	TUSHAR CHANDRA BHUL	S	GANESH CHANDRA	0.0043	3478.00
571G	2799	3595	NETAI CHANDRA BHUL	S	GANESH CHANDRA	0.0043	3477.00
571H	2799	3595	KANANBALA BHUL	W	BHADRESWAR	0.0043	3477.00
571-I	2799	3595	SIBANI BALA PAUL	W	NABAKUMAR	0.0043	3477.00
572	2774	3553	LAKHI CH GHOSH	S	NARAYAN CH. GHOSH	0.004002	3211.00
574	2735	3616	LAKHI NARAYAN BAGUI	S	JAGINDRA NATH BAGUI	0.023	18459.00
575	1963	3616	LAKHI NARAYAN BAGUI	S	JOGAINDRA NATH BAGUI	0.034	27285.00
575	2746	3616	LAKHI NARAYAN BAGUI	S	JOGAINDRA NATH BAGUI	0.029	23273.00
577	2700	3616	LAKHINARAYAN BAGUI	S	JAGAENDRA NATH	0.059994	48145.00
584	2698	3621	LALIT MOHAN SANA(DEAD)	S	KHATRAMOHAN SANA	0.01	8025.00
586	2625	3623	LALITA RANI KOLE	S	GOUR CH. KOLE	0.0295	23674.00
587	1994	360	LALITMOHAN DHAWA	S	ASUTOSH	0.018	15890.00
587	2612	678	LALITMOHAN DHAWA	S	ASUTOSH	0.124	109461.00
587	2622	360	LALITMOHAN DHAWA	S	ASUTOSH	0.0015	1326.00

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587	2625	360	LALITMOHAN DHAWA	S	ASUTOSH	0.007375	6510.00
587	2790	360	LALITMOHAN DHAWA	S	ASUTOSH	0.00125	1103.00
588	1994	360	LALMAHON DHAWA	S	ASUTOSH	0.018	15890.00
588	2812	678	LALMAHON DHAWA	S	ASUTOSH	0.124	109461.00
588	2622	360	LALMAHON DHAWA	S	ASUTOSH	0.0015	1326.00
588	2623	360	LALMAHON DHAWA	S	ASUTOSH	0.00375	3009.00
588	2625	360	LALMAHON DHAWA	S	ASUTOSH	0.007375	6510.00
588	2790	360	LALMAHON DHAWA	S	ASUTOSH	0.00125	1103.00
593A	2100	3598	JUDHISTIR BAG	S	SUDHIR BAG	0.0083	6688.00
593B	2100	3598	SAHADEB BAG	S	SUDHIR BAG	0.0083	6687.00
593C	2100	3598	TARAK BAG	S	SUDHIR BAG	0.0084	6688.00
593D	2100	3598	SATISH BAG	S	SASHIBHUSAN BAG	0.025	20062.00
593E	2100	3598	HIRALAL BAG	S	SASHIBHUSAN BAG	0.025	20062.00
593F	2100	3598	DHANANJOY BAG	S	SASHIBHUSAN BAG	0.025	20062.00
595	1996	3843	LOKE NATH SHEE	S	SARAT CHANDRA SHEE	0.14375	115360.00
595	2818	3643	LOKE NATH SHEE	S	SARAT CHANDRA SHEE	0.03333	26748.00
595	2693	3643	LOKE NATH SHEE	S	SARAT CHANDRA SHEE	0.0625	50156.00
596	2026	94	LT. SAILENDRA NATH GHOSH	S	BAIKUNTHA GHOSH	0.003588	2880.00
598	2072	1721	M/S INDIA FORGINGS&ENG. LTD.			0.28	241942.00
603	2063	2868	MADAN MOHAN MAITY	S	GOUR CH	0.018	15693.00

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603	2587	2868	MADAN MOHAN MAITY	S	GOUR CH	0.038	30495.00
604	2073	2868	MADAN MOHAN MAITY	S	GOUR CH.	0.009	7944.00
605	2064	2868	MADAN MOHAN MAITY	S	GOUR CHANDRA MAITY	0.009	7222.00
605	2066	2866	MADAN MOHAN MAITY	S	GOUR CHANDRA MAITY	0.003	2408.00
608	2027	3049	MADHAB CHANDR SAMANTA	S	SANATAN	0.009213	7373.00
608	2592	3049	MADHAB CHANDR SAMANTA	S	SANATAN	0.001946	1561.00
608	2677	3049	MADHAB CHANDR SAMANTA	S	SANATAN	0.00207	1661.00
608	2682	3049	MADHAB CHANDR SAMANTA	S	SANATAN	0.001946	1562.00
609	2611	3046	MADHAB CHANDRA PANJA	S	HARADHAN PANJA	0.046	36915.00
610	2683	3049	MADHAB CHANDRA SAMANTA	S	SANATAN	0.018348	14727.00
813	2661	2933	MAHADEB BERA	S	SITAI BERA	0.0024	2093.00
614	2703	2907	MAHADEB GHOSH	S	SATISH	0.010564	8479.00
616	2073	2924	MAHADEB MAITY	S	GOUR CH.	0.009	7944.00
633	2677	3142	MANAKA SAMANTA	W	NAKUL CHANDRA SHAW	0.004155	3334.00
634	2592	3142	MANAKABALA SAU	W	NAKUL CHANDRA SAU	0.003692	3124.00
634	2682	3142	MANAKABALA SAU	W	NAKUL CHANDRA SAU	0.003892	3123.00
636	1985	2881	MANASARAM GHOSH	S	PARITOSH GHOSH	0.004898	3930.00
644	2791	3020	MANIK CH. PATRA	S	KARTICK CH. PATRA	0.015	12039.00
647	2774	2949	MANINDRA GHOSH	S	BHANUDEB GHOSH	0.006666	5349.00
647	2783	2949	MANINDRA GHOSH	S	BHANUDEB GHOSH	0.008888	7132.00

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649	2007	2952	MANINDRA NATH GHOSH	S	BATA KRISHNA GHOSH	0.2275	182568.00
650	2026	2952	MANINDRA NATH GHOSH	S	BATAKRISHNA GHOSH	0.014352	11518.00
650	2718	2952	MANINDRA NATH GHOSH	S	BATAKRISHNA GHOSH	0.0325	26082.00
651	2698	2958	MANINDRA NATH SANA	S	KHETRAMOHAN SANA	0.01	8025.00
853	1993	2952	MANINDRANATH GHOSH	S	BATAKRISHNA GHOSH	0.06875	55171.00
660	2027	3142	MANUKA BALA SHAW	W	NAKUL CHANDRA SHAW	0.01884	15119.00
661	2770	2828	MATILAL SAMANTA	S	BHOLA NATH SAMANTA	0.06	48150.00
682	2909	2828	MATILAL SAMANTA	S	BHOLA SAMANTA	0.045	36113.00
665	2683	3142	MENAKA BALA SHAW	W	NAKUL	0.036663	29422.00
668	1995	3071	MILA DASHI	W	KALIPADA GHOSH	0.00415	3330.00
669	2690	3069	MILANBALA GHOSH	W	JITENDRA GHOSH	0.001953	1567.00
679G	2690	3160	SUSANTA GHOSH	S	SHIBSHANKAR	0.00097125	780.00
679-I	2690	3160	SRIKANATA GHOSH	S	SHIBSHANKAR	0.00097125	780.00
679J	2690	3160	PARULBALA GHOSH	W	SHIBSHANKAR	0.00097125	780.00
682	2016	3104	MUKTARAM PAKIRA	S	SASHIBHUSAN PAKIRA	0.087528	70241.00
682	9611	3104	MUKTARAM PAKIRA	S	SASHIBHUSAN PAKIRA	0.125	100313.00
683/B	2744	3114	TARAK NATH GHOSH	S	MURARIMOHAN	0.14	112350.00
684B	2781	3114	TARAK NATH GHOSH	S	MURARIMOHAN	0.23	184574.00
685/B	2763	3114	TARAK NATH GHOSH	S	MURARIMOHAN	0.18	144449.00
685C	2690	3114	AMAR KR. GHOSH	S	MURARIMOHAN	0.002184	1753.00

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685D	2690	3114	TARAK NATH GHOSH	S	MURARIMOHAN	0.002184	1752.00
685	1986	3114	MURARIMOHAN GHOSH	S	GUIRAM GHOSH	0.42	337050.00
686	2008	4655	NABA KR. KOLE	S	RATAN KOLE	0.093352	74916.00
690	2762	1747	NAKUL KOLE	S	DURLABH KOLE	0	0.00
697	1993	1811	NAMITA GHOSH	S	SAILENDRA GHOSH	0.017215	13816.00
697	2026	1811	NAMITA GHOSH	D	SAILENDRA GHOSH	0.003588	2880.00
697	2718	1811	NAMITA GHOSH	D	SAILENDRA GHOSH	0.008125	6520.00
699	2027	1808	NANDA RANI SAMANTA	W	GOUR SAMANTA	0.004565	3663.00
699	2592	1808	NANDA RANI SAMANTA	W	GOUR SAMANTA	0.000966	775.00
699	2677	1808	NANDA RANI SAMANTA	W	GOUR SAMANTA	0.00102	819.00
699	2682	1808	NANDA RANI SAMANTA	W	GOUR SAMANTA	0.000966	775.00
699	2683	1808	NANDA RANI SAMANTA	W	GOUR SAMANTA	0.009174	7363.00
700	2397	1783	NANDALAL BERA	S	NABAKUMAR BERA	0.009999	8717.00
702	2613	1773	NANI BALA PANJA	W	JALADHAR PANJA	0.0075	6019.00
702	2616	1773	NANI BALA PANJA	W	JALADHAR PANJA	0.0075	6019.00
703	2756	1773	NANIBALA PANJA	W	JALADHAR PANJA	0.02875	23072.00
703	2792	1773	NANIBALA PANJA	W	JALADHAR PANJA	0.00625	5016.00
703	8405	1773	NANIBALA PANJA	W	JALADHAR PANJA	0.01875	15047.00
705	2027	1776	NANILAL SAMANTA	S	LAKHAN SAMANTA	0.166	133215.00
705	2592	1776	NANILAL SAMANTA	S	LAKHAN SAMANTA	0.035	28087.00

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705	2682	1776	NANILAL SAMANTA	S	LAKHAN SAMANTA	0.035	28087.00
705	2677	1776	NANILAL SAMANTA	S	LAKHAN SAMANTA	0.0375	30093.00
706	2589	1774	NANILAL SANA	S	KHETRAMOHAN SANA	0.04	32101.00
706	2627	1774	NANILAL SANA	S	KHETRAMOHAN SANA	0.08	64200.00
706	2698	1774	NANILAL SANA	S	KHETRAMOHAN SANA	0.01	8025.00
711	2079	1850/6	NARAYAN CHANDRA GHOSH	S	JIBAN KRISHNA GHOSH	0.049995	40121.00
711	2082	1850/6	NARAYAN CHANDRA GHOSH	S	JIBAN KRISHNA GHOSH	0.049995	40121.00
711	2084	1850/6	NARAYAN CHANDRA GHOSH	S	JIBAN KRISHNA GHOSH	0.046662	37446.00
714	2762	4640/1	NARAYANI DAS	W	DURBAL CHANDRA	0	0.00
715A	2706	1823	KALIBALA PANJA	W	NARENDRANATH	0.004125	3311.00
715A	2755	1823	KALIBALA PANJA	W	NARENDRANATH	0.0025	2007.00
715B	2708	1823	GOPAL CHANDRA PANJA	S	NARENDRANATH	0.004125	3311.00
715B	2755	1823	GOPAL CHANDRA PANJA	S	NARENDRANATH	0.0025	2007.00
715C	2708	1823	GOBINDA PANJA	S	NARENDRANATH	0.004125	3311.00
715C	2755	1823	GOBINDA PANJA	S	NARENDRANATH	0.0025	2007.00
715D	2708	1823	MUKUNDA PANJA	S	NARENDRANATH	0.004125	3310.00
715D	2755	1823	MUKUNDA PANJA	S	NARENDRANATH	0.0025	2006.00
715F	2706	1823	NABAKUMAR PANJA	S	NARENDRANATH	0.004125	3310.00
715F	2755	1823	NABAKUMAR PANJA	S	NARENDRANATH	0.0025	2006.00
715G	2708	1823	DUDH KUMAR PANJA	S	NARENDRANATH	0.004125	3310.00

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715G	2755	1823	DUDH KUMAR PANJA	S	NARENDRANATH	0.0025	2006.00
715H	2708	1823	RADHARANI PAKIRA	W	GOBINDAPADA	0.004125	3310.00
715H	2755	1823	RADHARANI PAKIRA	W	GOBINDAPADA	0.0025	2006.00
715-I	2708	1823	MIRA SANTRA	W	KARTICK	0.004125	3310.00
715-I	2755	1823	MIRA SANTRA	W	KARTICK	0.0025	2006.00
718	2690	4740	NEMAI CH. GHOSH	S	UMASANKAR GHOSH	0.001953	1567.00
726	1985	4516	NEMAI GHOSH	S	TULSI GHOSH	0.019375	17103.00
732A	1995	4792	AMITA GHOSH	S	NEPAL	0.001	803.00
732B	1995	4792	SHYAMAL GHOSH	S	NEPAL	0.001	803.00
732C	1995	4792	PARIMAL GHOSH	S	NEPAL	0.001	802.00
732D	1995	4792	AMAL GHOSH	S	NEPAL	0.001	802.00
732E	1995	4792	DEPALI MALICK	W	DURGA	0.001	802.00
737	2798	1850/60	NETAI CH. BHUL	S	GANESH CHANDRA	0.0145	12519.00
742	1995	4650/1	NIKUNJABEHARI GHOSH	S	GOUR CHANDRA	0.005	4012.00
744	2735	4786	NILRATAN BAGUI	S	BADAICHARAN	0.02675	23072.00
744	2746	4786	NILRATAN BAGUI	S	BADAICHARAN	0.03625	29091.00
745A	2657	5021	SAILEN SAHANA	S	BHANUDEB SANA	0.025	20063.00
745	2657	5021	NIRANJAN MANDOL	S	MANICK MANDOL	0.025	20063.00
751	2597	1850/73	NITYA CHARAN MAITY	S	HARICHARAN MAITY	0.075	60188.00
754	2060	1972	PACHANAN SANA	S	NIMAI SANA	0.026664	23248.00

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759	1985	1912	PANCHANAN GHOSH	S	KALIPADA GHOSH	0.004464	3582.00
759	2703	1912	PANCHANAN GHOSH	S	KALIPADA GHOSH	0.010545	8462.00
759	2914	1912	PANCHANAN GHOSH	S	KALIPADA GHOSH	0.02	16058.00
763	2068	1969	PANCHANAN SANA (DEAD)	S	GADADHAR SANA	0.059994	48145.00
763	2628	1969	PANCHANAN SANA (DEAD)	S	GADADHAR SANA	0.14	112350.00
765	2781	1910	PANCHNAN KOLE	S	NANDALAL KOLE	0.049995	40121.00
765	2853	1910	PANCHNAN KOLE	S	NANDALAL KOLE	0.046562	37446.00
766	2809	1973	PANCHU BALA KOLE	W	RISHIKESH KOLE	0.005	4014.00
766	9701	1973	PANCHU BALA KOLE	W	RISHIKESH KOLE	0.005	4010.00
766	9702	1973	PANCHU BALA KOLE	W	RISHIKESH KOLE	0.00875	7023.00
767	2690	1998	PANCHU GOPAL GHOSH	S	UMASANKAR GHOSH	0.001953	1567.00
771	2690	2147	PANTAMAYE GHOSH	W	MATHAR CH. GHOSH	0.000966	725.00
778	1965	2111/1	PARESH CHANDRA GHOSH	S	SURJA KR. GHOSH	0.08	64200.00
778	1988	2111/1	PARESH CHANDRA GHOSH	S	SURJA KR. GHOSH	0.26	208650.00
785	2073	3993	PARTHA MAITY	S	LT. BADAL MAITY	0.0018	1590.00
787	1993	2007	PARULBALA GHOSH	W	SAILENDRA GHOSH	0.017215	13816.00
787	2026	2007	PARULBALA GHOSH	W	SAILENDRA GHOSH	0.003588	2880.00
787	2718	2007	PARULBALA GHOSH	W	SAILENDRA GHOSH	0.008125	6520.00
790	1866	1904	PAWAN CHANDRA DAS	S	DHANANJOY DAS	0.0425	49687.00
792	1998	2186	PRABHAS CHANDRA GHOSH	S	BHADRASWAR GHOSH	0.136612	109632.00

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792	2695	2186	PRABHAS CHANDRA GHOSH	S	BHADRASWAR GHOSH	0.01344	10708.00
792	2699	2186	PRABHAS CHANDRA GHOSH	S	BHADRASWAR GHOSH	0.02919	23425.00
792	2743	2186	PRABHAS CHANDRA GHOSH	S	BHADRASWAR GHOSH	0.028322	22729.00
808	2714	2153	PRATAP CH. GHOSH	S	KANAILAL GHOSH	0.01	8025.00
809	2026	2153	PRATAP CHANDRA GHOSH	S	KANILAL GHOSH	0.074352	11518.00
811	1988	2111/1	PRESH CHANDRA GHOSH	S	SURJA KR. GHOSH	0.08	64200.00
817	2809	2021	PULIN CH. KOLE	S	SATISH CH. KOLE	0.0025	2006.00
817	9701	2021	PULIN CH. KOLE	S	SATISH CH. KOLE	0.0025	2005.00
817	9702	2021	PULIN CH. KOLE	S	SATISH CH. KOLE	0.004375	3511.00
818	1801	2025	PULIN MALIK	S	UPENDRA MALIK	0.084234	33383.00
819	2742	2023	PULINBEHARI GHOSH	S	KANILAL GHOSH	0.34	272850.00
823	1994	360	PURNIMA DAS	W	TAPAN KR.	0.018	15890.00
823	2612	678	PURNIMA DAS	W	TAPAN KR.	0.124	109461.00
823	2622	360	PURNIMA DAS	W	TAPAN KR.	0.0015	1326.00
823	2625	360	PURNIMA DAS	W	TAPAN KR.	0.007375	6510.00
823	2790	360	PURNIMA DAS	W	TAPAN KR.	0.00125	1103.00
834	2027	3446	RADHA RANI SAMANTA	W	SANATAN SAMANTA	0.009213	7393.00
834	2592	3446	RADHA RANI SAMANTA	W	SANATAN SAMANTA	0.001946	1561.00
834	2682	3446	RADHA RANI SAMANTA	W	SANATAN SAMANTA	0.001946	1562.00
834	2683	3446	RADHA RANI SAMANTA	W	SANATAN SAMANTA	0.018248	14727.00

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842	2073	3993	RAJ KUMAR MAITY	S	LT. SHYAMAPADA	0.0018	1590.00
843	2918	3399	RAJAKUMAR DHARA	S	GUSTO BEHARI DHARA	0.011	8828.00
850A	2683	3407	GOUR SAMANTA	S	JHARESWAR SAMANTA	0.00523	7731.00
850A	2027	3407	GOUR SAMANTA	S	JHARESWAR SAMANTA	0.00269	
850A	2677	3407	GOUR SAMANTA	S	JHARESWAR SAMANTA	0.00059	
850A	2682	3407	GOUR SAMANTA	S	JHARESWAR SAMANTA	0.00045	
850A	2592	3407	GOUR SAMANTA	S	JHARESWAR SAMANTA	0.00056	
850B	2683	3407	SANATAN SAMANTA	S	JHARESWAR SAMANTA	0.00523	7731.00
850B	2027	3407	SANATAN SAMANTA	S	JHARESWAR SAMANTA	0.00269	
850B	2677	3407	SANATAN SAMANTA	S	JHARESWAR SAMANTA	0.00059	
850B	2682	3407	SANATAN SAMANTA	S	JHARESWAR SAMANTA	0.00045	
850B	2592	3407	SANATAN SAMANTA	S	JHARESWAR SAMANTA	0.00056	
850D	2683	3407	KHADANBALA MONDAL	W	RAMPRASAD MONDAL	0.00523	7732.00
850D	2027	3407	KHADANBALA MONDAL	W	RAMPRASAD MONDAL	0.00269	
850D	2677	3407	KHADANBALA MONDAL	W	RAMPRASAD MONDAL	0.00059	
850D	2682	3407	KHADANBALA MONDAL	W	RAMPRASAD MONDAL	0.00045	
850D	2592	3407	KHADANBALA MONDAL	W	RAMPRASAD MONDAL	0.00056	
850E	2683	3407	ANNA MALLICK	W	SANATAN	0.00523	7732.00
850E	2027	3407	ANNA MALLICK	W	SANATAN	0.00269	
850E	2677	3407	ANNA MALLICK	W	SANATAN	0.00059	

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850E	2682	3407	ANNA MALLICK	W	SANATAN	0.00045	
850E	2592	3407	ANNA MALLICK	W	SANATAN	0.00056	
852	2726	3480	RAM CH. BERA	S	BHADHAR CH. BERA	0.026672	21405.00
853	2012	3477	RAM CHANDRA BAGUI	S	JAGAIINDRA BAGUI	0.25	200625.00
854	1963	3477	RAM CHANDRA BAGUI	S	JOGAIINDRA NATH	0.034	27285.00
854	2735	3477	RAM CHANDRA BAGUI	S	JOGAIINDRA NATH	0.023	18459.00
854	2746	3477	RAM CHANDRA BAGUI	S	JOGAIINDRA NATH	0.029	23273.00
855	2753	3470	RAM CHANDRA DAS	S	PURNA CHANDRA DAS	0.151392	121492.00
868	1995	3275	RANJIT KR GHOSH	S	KALIPADA GHOSH	0.0041	3330.00
868	2914	3275	RANJIT KR GHOSH	S	KALIPADA GHOSH	0.02001	16058.00
869	1985	3275	RANJIT KUMAR GHOSH	S	KALIPADA GHOSH	0.004464	3582.00
869	2703	3275	RANJIT KUMAR GHOSH	S	KALIPADA GHOSH	0.010564	8479.00
872	2774	3535	RANUKA GHOSH	W	NARAYAN CH. GHOSH	0.004002	3211.00
872	2783	3535	RANUKA GHOSH	W	NARAYAN CH. GHOSH	0.005336	4282.00
872	2786	3535	RANUKA GHOSH	W	NARAYAN CH. GHOSH	0.045356	36399.00
872	2788	3535	RANUKA GHOSH	W	NARAYAN CH. GHOSH	0.018009	14452.00
872	2796	3535	RANUKA GHOSH	W	NARAYAN CH. GHOSH	0.010672	8566.00
872	2797	3535	RANUKA GHOSH	W	NARAYAN CH. GHOSH	0.007337	5889.00
872	2801	3535	RANUKA GHOSH	W	NARAYAN CH. GHOSH	0.004002	3211.00
873	1966	3545	RANUPADA GHOSH	S	BANKA BIHARI GHOSH	0.09999	80243.00

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873	2690	3545	RANUPADA GHOSH	S	BANKA BIHARI GHOSH	0.005835	4685.00
874	2690	3312	RATAN CH. GHOSH	S	BHUSAN CH. GHOSH	0.011676	9361.00
875	2646	3314	RATAN CH. JYOTI	S	KRISHNA CH. JYOTI	0.05	39322.00
877	2781	3303	RATAN CH. KOLE	S	NANDALAL KOLE	0.05001	40134.00
877	2853	3303	RATAN CH. KOLE	S	NANDALAL KOLE	0.046676	37458.00
879	1985	3307	RATAN CHANDRA GHOSH	S	KALIPADA GHOSH	0.004464	3582.00
879	1995	3307	RATAN CHANDRA GHOSH	S	KALIPADA GHOSH	0.00415	3330.00
879	2703	3307	RATAN CHANDRA GHOSH	S	KALIPADA GHOSH	0.010564	8479.00
879	2914	3307	RATAN CHANDRA GHOSH	S	KALIPADA GHOSH	0.02001	16058.00
882	2914	3335	RATHINDRA GHOSH	S	KALIPADA GHOSH	0.02001	16058.00
883A	1985	3380	RABINDRA NATH GHOSH	S	PARITOSH GHOSH	0.004898	3930.00
883A	1985	3380	RABINDRA NATH GHOSH	S	PARITOSH	0.0048980	3930.00
883	1985	3336	RATHINDRANATH GHOSH	S	PARITOSH GHOSH	0.004898	3930.00
884	1985	3335	RATINDRA GHOSH	S	KALIPADA GHOSH	0.004464	3582.00
884	1995	3335	RATINDRA GHOSH	S	KALIPADA GHOSH	0.00415	3330.00
884	2703	3335	RATINDRA GHOSH	S	KALIPADA GHOSH	0.010564	8479.00
887	2693	3545	RENUPADA GHOSH	S	BANKA BIHARI GHOSH	0.0833	66848.00
887	2733	3545	RENUPADA GHOSH	S	BANKA BIHARI GHOSH	0.03333	26748.00
888	2732	3545	RENUPADA GHOSH	D	BANKU BEHARI GHOSH	0.04444	35663.00
891	2027	3547/1	RUPNARAYANPUR SAMABAI KRISHI	S	SAMITER LING	0.014359	11523.00

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892	1993	4145	SABITA GHOSH	D	SAILENDRA GHOSH	0.01716	13771.00
892	2026	4145	SABITA GHOSH	D	SAILENDRA GHOSH	0.003588	2880.00
892	2718	4145	SABITA GHOSH	D	SAILENDRA GHOSH	0.008125	6520.00
896	2095	4215	SADHAN BHOWMICK	S	MIHILAL BHOWMICK	0.09	72226.00
899	2774	317	SADHANMAYE DASI	W	SATISH CH. GHOSH	0.004002	3211.00
899	2783	317	SADHANMAYE DASI	W	SATISH CH. GHOSH	0.005336	4282.00
899	2786	317	SADHANMAYE DASI	W	SATISH CH. GHOSH	0.045356	36399.00
899	2797	317	SADHANMAYE DASI	W	SATISH CH. GHOSH	0.007337	5889.00
899	2801	317	SADHANMAYE DASI	W	SATISH CH. GHOSH	0.004002	3211.00
900	2796	317	SADHANMAYE DASI	W	SATISH CH. GHOSH	0.010672	8566.00
901	2788	317	SADHANMAYE DASI	W	SATISH CH. GHOSH	0.018009	14452.00
904	2073	4198	SAHADEB MAITY	S	GOUR CHARAN	0.009	7944.00
909	2007	3940	SAILENDRA NATH GHOSH	S	BATA KRISHNA GHOSH	0.2275	182568.00
910	2692	3937	SAILENDRA NATH KARAR	S	RAMPADA KARAR	0.105	84262.00
912	2690	3707	SAMBHU NATH GHOSH	S	JITENDRA NATH GHOSH	0.001953	1567.00
912	2782	3707	SAMBHU NATH GHOSH	S	JITENDRA NATH GHOSH	0.011669	9364.00
929	2762	4178	SANCHIT KOLE	S	SAHADEB KOLE	0	0.00
932	2703	4103	SANDHA RANI GHOSH	W	JATINDRA NATH GHOSH	0.010545	8462.00
938	2918	3661	SANKAR CH. DHARA	S	GUSTO BEHARI OHARA	0.011	8828.00
942	1960	3675	SANKARI BANARJEE	S	BATAKRISHNA	0.182832	146722.00

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944	2016	3769	SANTIRAM PAKIRA	S	NARAYAN PAKIRA	0.01456	11684.00
944	9611	3769	SANTIRAM PAKIRA	S	NARAYAN PAKIRA	0.02085	16732.00
945	1965	4051	SANTOSH GHOSH	S	MANMATHANATH GHOSH	0.051677	41471.00
946	2735	4170	SARASWATI BAGUI	W	NETAI CH. BAGUI	0.0115	9229.00
947	1963	2111/1	SARASWATIBALA BAGUI	W	NETAI	0.017	13643.00
948	2746	4170	SARASWATI BALA BAGUI	W	NETAI CH. BAGUI	0.029	23273.00
951/C	2119	3753	LOKNATH SHEE	S	SARAT	0.005	4360.00
955B	9687	3680	SAILEN SAHANA	S	BASUDEB	0.06	48152.00
965	2762	4031	SATYABALA SHEET	W	DALAL SHEET	0	0.00
968	2010	4312	SDHAN CHANDRA GHOSH	S	BADAL CHANDRA GHOSH	0.0125	10031.00
980	2918	3798	SHIB NATH DHARA	S	GUSTO BEHARI DHARA	0.011	8828.00
984	2622	3797	SHIBNATH DHAWA	S	KRISHNA CH. DHAWA	0.0075	6019.00
984	2625	3797	SHIBNATH DHAWA	S	KRISHNA CH. DHAWA	0.036875	29591.00
985	1994	3797	SHIBNATH DHAWA	S	KRISHNA CHANDRA	0.09	72226.00
986	2623	3808	SHIBRAAM DHAWA	S	KRISHNA CH. DHAWA	0.00375	3010.00
986	2790	3808	SHIBRAAM DHAWA	S	KRISHNA CH. DHAWA	0.00625	5016.00
994	2703	3852	SHITAL CH. GHOSH	S	SATISH CH. GHOSH	0.010564	8479.00
995	2622	3714	SHMBUNATH DHAWA	S	KRISHNA CH. DHAWA	0.0075	6019.00
995	2623	3714	SHMBUNATH DHAWA	S	KRISHNA CH. DHAWA	0.00375	3010.00
995	2625	3714	SHMBUNATH DHAWA	S	KRISHNA CH. DHAWA	0.036875	29591.00

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995	2790	3714	SHMBUNATH DHAWA	S	KRISHNA CH. DHAWA	0.00625	5016.00
996	1994	3714	SHMBUNATH DHAWA	S	KRISHNA CHANDRA	0.09	72226.00
1002	2799	3822	SIBANI BALA BHUL	D	GANESH CHANDRA	0.02925	23473.00
1009	2073	3993	SMT. ASHALAT MAITY	W	SHYAMAPADA	0.0018	1590.00
1010	2073	3993	SMT. PROTIMA MAITY (PAL)	W	SITAPAL	0.0048	1590.00
1017	2762	3868	SRIKANTA KOLE	S	SAHADEB KOLE	0	0.00
1023	2861	4377	SUBAL CH. BERA	S	KUMUD BERA	0.006	5230.00
1029	2589	4405	SUBODH BALA SANA	W	LALIT SANA	0.013336	10703.00
1033	2800	4312	SUDHAN CH. GHOSH	S	BADAL CH. GHOSH	0.03	24076.00
1034	2795	4312	SUDHAN CH. GHOSH	S	BHADRAESWAR GHOSH	0.035	28088.00
1035	2014	4312	SUDHAN CHANDRA GHOSH	S	BADAL CHANDRA GHOSH	0.0725	58183.00
1035	2721	4312	SUDHAN CHANDRA GHOSH	S	BADAL CHANDRA GHOSH	0.0275	22068.00
1035	2722	4312	SUDHAN CHANDRA GHOSH	S	BADAL CHANDRA GHOSH	0.035	28087.00
1036	1801	4345	SUDHIR CHANDRA MALIK	S	KRISHNACHANDRA MALIK	0.084133	33342.00
1040	2695	4280/1	SUJIT KR. GHOSH	S	BALI GHOSH	0.013328	10696.00
1042	2901	4284	SUJIT SHAW	S	SASANKA SHAW	0.009378	7526.00
1043	2027	4274	SUKHAMAI SAMANTA	S	SASIBHUSAN SAMANTA	0.131389	105439.00
1044	2592	4274	SUKHAMOY SAMANTA	S	SASIBHUSAN SAMANTA	0.017416	13977.00
1044	2677	4274	SUKHAMOY SAMANTA	S	SASIBHUSAN SAMANTA	0.01875	15047.00
1044	2682	4274	SUKHAMOY SAMANTA	S	SASIBHUSAN SAMANTA	0.0175	14044.00

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1047	2690	4253	SUKUMAR GHOSH	S	MATHAR CH. GHOSH	0.000966	725.00
1056	1998	4294	SUNIL KR GHOSH	S	BHADRASWAR GHOSH	0.136776	109762.00
1056	2699	4294	SUNIL KR GHOSH	S	BHADRASWAR GHOSH	0.029155	23397.00
1057	2695	4294	SUNIL KR. GHOSH	S	BHADRAESWAR GHOSH	0.013328	10696.00
1057	2743	4294	SUNIL KR. GHOSH	S	BHADRAESWAR GHOSH	0.028322	22729.00
1060	1993	4285	SUNITA GHOSH	D	SAILENDRA GHOSH	0.01716	13771.00
1060	2718	4285	SUNITA GHOSH	D	SAILENDRA GHOSH	0.008125	6520.00
1066	2026	4434	SURJA KR GHOSH	S	SARATA CH. GHOSH	0.057546	46180.00
1069	2006	4305/1	SUTAPA GHOSH	W	LAKHAN CHANDRA GHOSH	0.01665	13362.00
1075	2690	4116	SWAPAN KR. GHOSH	S	MATHAR CH. GHOSH	0.000966	725.00
1080	9614	3725/2	SYAMALI SENAPATI	W	BOMKESH	0.046	36915.00
1081	2028	5271	TANMOY PAL	S	GUIRAM	0.049995	47947.00
1092	2016	1449	TAPAN PAKIRA	S	NARAYAN	0.01456	11684.00
1092	9611	1449	TAPAN PAKIRA	S	NARAYAN	0.020825	16712.00
1104E	2684	1470	LOKNATH SHEE	S	SARAT CHANDRA	0.07089	56889.00
1107	2762	1463/1	TARAK BALA KOLE	W	SAHADEB KOLE	0.94	754349.00
1114	1987	1542	TILAK BALA SAMANTA	W	MOTILAL SAMANTA	0.325	260811.00
1116	2646	1537	TINKORI JYOTI	S	KRISHNA CH. JYOTI	0.05	40125.00
1117	2016	1436	TUHN PAKIRA	S	NARAYAN PAKIRA	0.01456	11684.00
1117	9611	1436	TUHN PAKIRA	S	NARAYAN PAKIRA	0.020825	16712.00

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IN L.A. CASE NO. IV-10/06-07, MOUZA KHASERBHERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SI No.	Plot	khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
3A	605	56	JOYDEV DAS	S	ANNADAPRASAD DAS	0.00812	7346.00
3A	608	56	JOYDEV DAS	S	ANNADAPRASAD DAS	0.0025	2209.00
4	2	17	AKUL CHANDRA DAS	S	KHUDIRAM	0.0048	3778.00
4	3	17	AKUL CHANDRA DAS	S	KHUDIRAM	0.060048	48209.00
4	4	17	AKUL CHANDRA DAS	S	KHUDIRAM	0.023324	18740.00
4	6	17	AKUL CHANDRA DAS	S	KHUDIRAM	0.01428	5666.00
4	7	17	AKUL CHANDRA DAS	S	KHUDIRAM	0.013328	10610.00
4	18	17	AKUL CHANDRA DAS	S	KHUDIRAM	0.00833	6693.00
4	19	17	AKUL CHANDRA DAS	S	KHUDIRAM	0.004165	3346.00
4	25	17	AKUL CHANDRA DAS	S	KHUDIRAM	0.019159	15394.00
4	29	17	AKUL CHANDRA DAS	S	KHUDIRAM	0.013328	10610.00
4	30	17	AKUL CHANDRA DAS	S	KHUDIRAM	0.01666	13263.00
4	40	17	AKUL CHANDRA DAS	S	KHUDIRAM	0.01	9179.00
4	78	17	AKUL CHANDRA DAS	S	KHUDIRAM	0.027489	24269.00
4	102	17	AKUL CHANDRA DAS	S	KHUDIRAM	0.005831	5148.00
4	172	17	AKUL CHANDRA DAS	S	KHUDIRAM	0.0044	5197.00
4	189	17	AKUL CHANDRA DAS	S	KHUDIRAM	0.030821	24765.00
4	215	17	AKUL CHANDRA DAS	S	KHUDIRAM	0.034153	27441.00
4	369	17	AKUL CHANDRA DAS	S	KHUDIRAM	0.006664	5355.00
4	580	17	AKUL CHANDRA DAS	S	KHUDIRAM	0.02331	18730.00
4	584	17	AKUL CHANDRA DAS	S	KHUDIRAM	0.018326	14724.00

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AW/SI No.	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
4	589	17	AKUL CHANDRA DAS	S	KHUDIRAM	0.036652	29449.00
4	590	17	AKUL CHANDRA DAS	S	KHUDIRAM	0.01666	13387.00
4	591	17	AKUL CHANDRA DAS	S	KHUDIRAM	0.019159	15394.00
4	607	17	AKUL CHANDRA DAS	S	KHUDIRAM	0.021658	17402.00
4	613	17	AKUL CHANDRA DAS	S	KHUDIRAM	0.07	48435.00
4	744	17	AKUL CHANDRA DAS	S	KHUDIRAM	0.004165	4875.00
4	798	17	AKUL CHANDRA DAS	S	KHUDIRAM	0.01	4207.00
8B	613	842	AMAR SANTRA	S	KANAILAL	0.02	20240.00
8C	613	843	LAKHMI SANTRA	S	KANAILAL	0.03	20240.00
11A	605	58	JOYDEV DAS	S	ANNADAPRASAD DAS	0.008112	7346.00
11A	608	56	JOYDEV DAS	S	ANNADAPRASAD DAS	0.0025	2209.00
18	26	4	ANNADA GHOSH	W	AGHOR CHANDRA	0.04	39595.00
18	912	4	ANNADA GHOSH	W	AGHOR CHANDRA	0.07	55724.00
19	27	19	ANUKUL PAL	S	SASHIBHUSAN	0.305	245064.00
30	74	28	ASHUTOSH GHOSH	S	NAFAR GHOSH	0.045	36156.00
30	116	28	ASHUTOSH GHOSH	S	NAFAR GHOSH	0.0325	26759.00
30	119	28	ASHUTOSH GHOSH	S	NAFAR GHOSH	0.04	32140.00
30	536	28	ASHUTOSH GHOSH	S	NAFAR GHOSH	0.07	56244.00
30	570	26	ASHUTOSH GHOSH	S	NAFAR GHOSH	0.065	52227.00
30	606	28	ASHUTOSH GHOSH	S	NAFAR GHOSH	0.105	84366.00
30	728	28	ASHUTOSH GHOSH	S	NAFAR GHOSH	0.00124	998.00

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AW/SI No.	Plot	khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
30	737	28	ASHUTOSH GHOSH	S	NAFAR GHOSH	0.09	72315.00
30	738	28	ASHUTOSH GHOSH	S	NAFAR GHOSH	0.0325	38043.00
50A	605	56	JOYDEV DAS	S	ANNADAPRASAD DAS	0.008112	7346.00
50A	808	56	JOYDEV DAS	S	ANNADAPRASAD DAS	0.0025	2209.00
51	614	253	BADAL CHANDRA DAS	S	NANDALAL	0.105	84366.00
52	571	252	BADAL GHOSH	S	UPENDRA	0.06	47616.00
55	12	247	BALAI CHANDRA SADHUKHAN	S	KRISHNA CHANDRA	0.115	92401.00
60	8	255	BASUDEV KOLEY	S	BANESWAR	0.043329	34815.00
60	72	255	BASUDEV KOLEY	S	BANESWAR	0.057772	46419.00
60	186	255	BASUDEV KOLEY	S	BANESWAR	0.028886	23209.00
60	221	255	BASUDEV KOLEY	S	BANESWAR	0.008888	10405.00
80	558	255	BASUDEV KOLEY	S	BANESWAR	0.037774	30351.00
60	822	255	BASUDEV KOLEY	S	BANESWAR	0.03	24106.00
61	110	259	BASUDEV PATRA	S	BANESWAR	0.02222	18294.00
61	618	259	BASUDEV PATRA	S	BANESWAR	0.06	65866.00
63	565	292	BHABATARAN SANTRA	S	ASHUTOSH	0.004	1587.00
63	566	292	BHABATARAN SANTRA	S	ASHUTOSH	0.012	9523.00
63	567	292	BHABATARAN SANTRA	S	ASHUTOSH	0.095	76331.00
69	54	300	BHARATI DAS	W	BHIDEV	0.095	76331.00
76	594	307	BHOLA NATH KOLEY	S	MEGHNATH	0.125	100437.00
77	572	309	BHOLANATH DAS	S	HARIBHUSAN	0.022	17677.00

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AW/Sl No.	Plot	khatlan	land owner	Relation	S/o, D/o, W/o	Area	Amount
77	593	309	BHOLANATH DAS	S	HARIBHUSAN	0.052	41782.00
78	2	305	BHUDEB CHANDRA DAS	S	GOUR CHANDRA	0.00357	2833.00
78	6	305	BHUDEB CHANDRA DAS	S	GOUR CHANDRA	0.01071	4250.00
78	40	515	BHUDEB CHANDRA DAS	S	GOUR CHANDRA	0.008568	6884.00
78	123	305	BHUDEB CHANDRA DAS	S	GOUR CHANDRA	0.00875	3472.00
78	798	515	BHUDEB CHANDRA DAS	S	GOUR CHANDRA	0.003927	3155.00
78	864	515	BHUDEB CHANDRA DAS	S	GOUR CHANDRA	0.0425	34149.00
78	867	515	BHUDEB CHANDRA DAS	S	GOUR CHANDRA	0.04	46821.00
79	172	515	BHUDEB CHANDRA DAS	S	GOUR HARI	0.003336	3905.00
79	580	515	BHUDEB CHANDRA DAS	S	GOUR HARI	0.017472	14038.00
79	612	515	BHUDEB CHANDRA DAS	S	GOUR HARI	0.2	164665.00
79	820	515	BHUDEB CHANDRA DAS	S	GOUR HARI	0.045	36156.00
79	827	515	BHUDEB CHANDRA DAS	S	GOUR HARI	0.04	32140.00
79	849	515	BHUDEB CHANDRA DAS	S	GOURHARI DAS	0.0675	79012.00
79	862	515	BHUDEB CHANDRA DAS	S	GOUR HARI	0.06	48210.00
79	951	515	BHUDEB CHANDRA DAS	S	GOUR HARI	0.02	16069.00
84B	175	509	AMAR SANTRA	S	KANAILAL	0.02499	32177.00
84C	175	509	LAKHHI SANTRA	S	KANAILAL	0.025005	32196.00
86	104	269	BIFAL CHANDRA PATRA	S	AKSHYA CHANDRA	0.052488	44962.00
89	16	263	BIJOY DAS	S	NAGEANDRA	0.14	263942.00
89	38	263	BIJOY DAS	S	NAGEANDRA	0.1	80350.00

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AW/SI No.	Plot	khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
89	182	263	BIJOY DAS	S	NAGEANDRA	0.37	297292.00
89	190	263	BIJOY DAS	S	NAGEANDRA	0.27	216942.00
89	191	263	BIJOY DAS	S	NAGEANDRA	0.14	112488.00
89	195	263	BIJOY DAS	S	NAGEANDRA	0.12	96419.00
89	207	263	BIJOY DAS	S	NAGEANDRA	0.095	111202.00
89	213	263	BIJOY DAS	S	NAGEANDRA	0.06	70234.00
89	218	263	BIJOY DAS	S	NAGEANDRA	0.06	70234.00
89	370	263	BIJOY DAS	S	NAGEANDRA	0.02	13888.00
89	372	263	BIJOY DAS	S	NAGEANDRA	0.15	120524.00
90	70	263	BIJOY DAS	S	NAGENDRA	0.16	128558.00
90	196	263	BIJOY DAS	S	NAGENDRA	0.05	58527.00
90	374	263	BIJOY DAS	S	NAGENDRA	0.19	152662.00
90	817	263	BIJOY DAS	S	NAGENDRA	0.16	304617.00
90	818	263	BIJOY DAS	S	NAGENDRA	0.16	128558.00
90	857	263	BIJOY DAS	S	NAGENDRA	0.07	81939.00
105	572	275	BISWANATH DAS	S	HARIBHUSAN	0.022	17677.00
105	593	275	BISWANATH DAS	S	HARIBHUSAN	0.052	41782.00
106	184	276	BISWANATH MANNA	S	SURENDRA	0.185	148645.00
106	192	278	BISWANATH MANNA	S	SURENDRA	0.1775	142620.00
106	719	276	BISWANATH MANNA	S	SURENDRA	0.0525	42183.00
106	739	276	BISWANATH MANNA	S	SURENDRA	0.0225	18080.00

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AW/SI No.	Plot	khatian	land_owner	Relation	S/o, D/o, W/o	Area	Amount
106	741	276	BISWANATH MANNA	S	SURENDRA	0.045	121884.00
107	565	279	BISWANATH SANTRA	S	ASHUTOSH	0.004	1587.00
107	566	279	BISWANATH SANTRA	S	ASHUTOSH	0.012	9523.00
107	567	279	BISWANATH SANTRA	S	ASHUTOSH	0.095	76331.00
123	45	122	CHHABITA CHANDRA	W	PANKAG	0.005838	5160.00
134	565	171	DASIMOYEE DAS	W	NETAI CHANDRA SANTRA	0.01	3969.00
134	566	171	DASIMOYEE DAS	W	NETAI CHANDRA SANTRA	0.03	23809.00
134	567	171	DASIMOYEE DAS	W	NETAI CHANDRA SANTRA	0.2375	190828.00
138	24	181	DEBENDRA NATH DAS	S	HARAN CHANDRA DAS	0.03	24106.00
138	41	181	DEBENDRA NATH DAS	S	HARAN CHANDRA DAS	0.0375	30130.00
138	148	181	DEBENDRA NATH DAS	S	HARAN CHANDRA DAS	0.0425	34149.00
138	560	181	DEBENDRA NATH DAS	S	HARAN CHANDRA DAS	0.0325	26114.00
138	585	181	DEBENDRA NATH DAS	S	HARAN CHANDRA DAS	0.045	36156.00
139	9	316	DEBOTTOR SRI SRI MANASHA THAKURANI	-	-	0.2175	174759.00
139	50	316	DEBOTTOR SRI SRI MANASHA THAKURANI	-	-	0.195	156681.00
140	12	182/1	DHANANJOY KODAL	S	RADHANATH	0.115	92401.00
145	365	177	DULAL CH. GHOSH	S	ADHAR	0.140058	112535.00
146D	14	177	SUKUMAR GHOSH	S	BADAL	0.156	125344.00
146D	57	177	SUKUMAR GHOSH	S	BADAL	0.108	86777.00
148	209	179	DURGA MOHAN KHANRA	S	GOUR CHANDRA	0.003332	3867.00
156	142	90	GADADHAR DAS	S	BAJAI	0.0375	30130.00

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AW/SI No.	Plot	khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
156	160	90	GADADHAR DAS	S	BALAI	0.0225	18525.00
156	163	90	GADADHAR DAS	S	BALAI	0.0225	18080.00
156	257	90	GADADHAR DAS	S	BALAI	0.0125	14632.00
156	598	90	GADADHAR DAS	S	BALAI	0.025	20088.00
156	599	90	GADADHAR DAS	S	BALAI	0.03	24106.00
156	733	90	GADADHAR DAS	S	BALAI	0.0125	10293.00
157	32	90	GADADHAR DAS	S	BALAI CHANDRA DAS	0.025	20088.00
157	47	90	GADADHAR DAS	S	BALAI CHANDRA DAS	0.0175	14061.00
157	60	90	GADADHAR DAS	S	BALAI CHANDRA DAS	0.14	112488.00
165	919	89	GANGABALA DAS	W	BALAI CHANDRA	0.09	71647.00
166	565	102	DURGARANI SANTRA	W	GIRISH	0.001	397.00
166	566	102	DURGARANI SANTRA	W	GIRISH	0.003	2381.00
166	567	102	DURGARANI SANTRA	W	GIRISH	0.00375	19083.00
166B	565	102	GOLAK BEHARI SANTRA	S	GIRISH	0.001	397.00
166B	566	102	GOLAK BEHARI SANTRA	S	GIRISH	0.003	2381.00
166B	567	102	GOLAK BEHARI SANTRA	S	GIRISH	0.00375	19083.00
168	572	103	GITA RANI DAS	W	BAIDYANATH	0.0055	4418.00
168	593	103	GITA RANI DAS	W	BAIDYANATH	0.013	10446.00
171	160	152	GITEN DAS	S	BALAI	0.01125	9263.00
174	12	111	GOBARDHAN SADHUKHAN	S	BENIMADHAB	0.23	184802.00
175	139	783	GOBINDA CHANDRA PATRA	S	JAYANTA	0.138333	111149.00

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AW/SL No.	Plot	khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
175	373	783	GOBINDA CHANDRA PATRA	S	JAYANTA	0.01333	10713.00
175	834	783	GOBINDA CHANDRA PATRA	S	JAYANTA	0.0233	27990.00
175	918	783	GOBINDA CHANDRA PATRA	S	JAYANTA	0.06333	74134.00
175B	139	783	ARATI MALIK	W	MANINDRA	0.019762	15878.00
175B	373	783	ARATI MALIK	W	MANINDRA	0.001906	1530.00
175B	834	783	ARATI MALIK	W	MANINDRA	0.0033	3998.00
175B	918	783	ARATI MALIK	W	MANINDRA	0.0090486	10590.00
175C	139	783	LAXMI ADAK	W	SHREE LAXMI ADAK	0.019762	15878.00
175C	373	783	LAXMI ADAK	W	SHREE LAXMI ADAK	0.001906	1530.00
175C	834	783	LAXMI ADAK	W	SREE LAXMI ADAK	0.0033	3998.00
175C	918	783	LAXMI ADAK	W	SHREE LAXMI ADAK	0.0090486	10590.00
175D	139	783	BHARATI PAKIRA	W	MADAN	0.019762	15878.00
175D	373	783	BHARATI PAKIRA	W	MADAN	0.001906	1530.00
175D	834	783	BHARATI PAKIRA	W	MADAN	0.0034	3999.00
175D	918	783	BHARATI PAKIRA	W	MADAN	0.0090486	10591.00
175E	139	783	RANJU BANGAL	W	MOHAN	0.019762	15878.00
175E	373	783	RANJU BANGAL	W	MOHAN	0.001906	1531.00
175E	834	783	RANJU BANGAL	W	MOHAN	0.0034	3999.00
175E	918	783	RANJU BANGAL	W	MOHAN	0.0090486	10591.00
175F	139	783	HARU DEY	S	MANIK	0.01970	15879.00
175F	373	783	HARU DEY	S	MANIK	0.001906	1531.00

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AW/SI No.	Plot	khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
175F	834	783	HARU DEY	S	MANIK	0.0034	3999.00
175F	918	783	HARU DEY	S	MANIK	0.0090486	10591.00
176	166	783	GOBINDA CHANDRA PATRA	S	JAYANTA	0.0033333	2711.00
176	875	783	GOBINDA CHANDRA PATRA	S	JAYANTA	0.02	23411.00
176B	166	783	ARATI MALIK	W	MANINDRA	0.0004763	387.00
176B	875	783	ARATI MALIK	W	MANINDRA	0.002857	3344.00
176C	166	783	LAXMI ADAK	W	SHREE LAXMI ADAK	0.0004763	387.00
176C	875	783	LAXMI ADAK	W	SHREE LAXMI ADAK	0.002857	3344.00
176D	166	783	BHARATI PAKIRA	W	MADAN	0.0004763	387.00
176D	875	783	BHARATI PAKIRA	W	MADAN	0.002857	3345.00
176E	166	783	RANJU BANGAL	W	MOHAN	0.0004763	387.00
176E	875	783	RANJU BANGAL	W	MOHAN	0.002857	3345.00
176F	166	783	HARU DEY	S	MANIK	0.0004763	388.00
176F	875	783	HARU DEY	S	MANIK	0.002857	3345.00
177	36	130	GOBINDA PADA DAS	S	NIDHIRAM DAS	0.08	64279.00
177	45	130	GOBINDA PADA DAS	S	NIDHIRAM DAS	0.046662	37492.00
177	61	130	GOBINDA PADA DAS	S	NIDHIRAM DAS	0.036663	29458.00
177	65	130	GOBINDA PADA DAS	S	NIDHIRAM DAS	0.039996	32136.00
177	66	130	GOBINDA PADA DAS	S	NIDHIRAM DAS	0.013332	10713.00
177	162	130	GOBINDA PADA DAS	S	NIDHIRAM DAS	0.03333	26781.00
177	258	130	GOBINDA PADA DAS	S	NIDHIRAM DAS	0.016665	19508.00

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AW/SI No.	Plot	khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
177	597	130	GOBINDA PADA DAS	S	NIDHIRAM DAS	0.08	64279.00
178	192	132	GOBINDA PADA MANNA	S	SURENDRA NATH	0.1775	142620.00
178	719	132	GOBINDA PADA MANNA	S	SURENDRA NATH	0.0525	42183.00
178	739	132	GOBINDA PADA MANNA	S	SURENDRA NATH	0.0225	18080.00
179	563	95	GOKUL CHANDRA DAS	S	SIDDHESWAR	0.063327	50883.00
181	627	121	GOPAL CHANDRA DAS	S	JIBAN KRISHNA	0.09282	74577.00
182	616	124	GOPAL CHANDRA DAS	S	SATISH CHANDRA	0.12	96419.00
184	153	127	GOPAL CHANDRA POLEN	S	LALMOHAN	0.17	136593.00
184	785	127	GOPAL CHANDRA POLEN	S	LALMOHAN	0.039996	32137.00
184	947	127	GOPAL CHANDRA POLEN	S	LALMOHAN	0.14	112488.00
184A	785	127	RENUKA POLEN	W	SAMBHUCHARAN	0.008004	6431.00
184B	785	127	KARTICK CH POLEN	S	SAMBHUCHARAN	0.008004	6431.00
184C	785	127	RINA GHOSH(POLEN)	W	SUNIL	0.008004	6431.00
184D	785	127	RITA GER(POLEN)	W	CHANDU GER	0.008004	6431.00
184E	785	127	ANITA GHOSH	W	BIMAL	0.007992	6422.00
185	8	86	GOPAL KOLEY	S	KSHUDIRAM KOLEY	0.025974	20870.00
185	15	86	GOPAL KOLEY	S	KSHUDIRAM KOLEY	0.03	24106.00
185	72	86	GOPAL KOLEY	S	KSHUDIRAM KOLEY	0.034632	27827.00
185	110	86	GOPAL KOLEY	S	KSHUDIRAM KOLEY	0.01334	10983.00
185	186	86	GOPAL KOLEY	S	KSHUDIRAM KOLEY	0.017316	13913.00
185	221	86	GOPAL KOLEY	S	KSHUDIRAM KOLEY	0.005336	6247.00

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AW/SI No.	Plot	khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
185	558	86	GOPAL KOLEY	S	KSHUDIRAM KOLEY	0.022678	18222.00
185	611	86	GOPAL KOLEY	S	KSHUDIRAM KOLEY	0.026	20891.00
186	22	113	GOSTO BEHARI DAS	S	MIHILAL DAS	0.019998	16068.00
186	68	113	GOSTO BEHARI DAS	S	MIHILAL DAS	0.33	265151.00
186	194	113	GOSTO BEHARI DAS	S	MIHILAL DAS	0.026664	21424.00
186	370	113	GOSTO BEHARI DAS	S	MIHILAL DAS	0.011669	9260.00
186	371	113	GOSTO BEHARI DAS	S	MIHILAL DAS	0.029997	35112.00
186	561	113	GOSTO BEHARI DAS	S	MIHILAL DAS	0.06	48210.00
186	854	113	GOSTO BEHARI DAS	S	MIHILAL DAS	0.06	70234.00
186	856	113	GOSTO BEHARI DAS	S	MIHILAL DAS	0.13	152171.00
187	572	105	GURU RANI DAS	S	BAIDYANATH	0.0055	4418.00
187	593	105	GURU RANI DAS	S	BAIDYANATH	0.013	10446.00
189	8	489	HARADHAN KOLEY	S	BANESWAR	0.043368	34846.00
189	72	489	HARADHAN KOLEY	S	BANESWAR	0.057772	46419.00
189	110	489	HARADHAN KOLEY	S	BANESWAR	0.02222	18294.00
189	186	489	HARADHAN KOLEY	S	BANESWAR	0.028912	23230.00
189	221	489	HARADHAN KOLEY	S	BANESWAR	0.008896	10414.00
189	558	489	HARADHAN KOLEY	S	BANESWAR	0.037808	30378.00
189	823	489	HARADHAN KOLEY	S	BANESWAR	0.03	24106.00
190	139	492	HARADHAN PATRA	S	KANGALI	0.415	333448.00
190	166	492	HARADHAN PATRA	S	KANGALI	0.01	8134.00

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AW/Sl No.	Plot	khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
190	836	492	HARADHAN PATRA	S	KANGALI	0.07	83970.00
190	874	492	HARADHAN PATRA	S	KANGALI	0.06	71975.00
192	209	484	HARIMOHAN KHANRA	S	GOUR CHANDRA	0.003353	3925.00
194	627	486	HARIPADA DAS	S	JIBAN KRISHNA	0.092939	74676.00
210	201	352	JASODA DASI	W	BIPIN BEHARI SANTRA	0.01667	15479.00
210	747	352	JASODA DASI	W	BIPIN BEHARI SANTRA	0.01667	19513.00
210	746	352	JASODA DASI	W	BIPIN BEHARI SANTRA	0.01667	19513.00
213	32	152	JITEN DAS	S	BALAI	0.0125	10043.00
213	47	152	JITEN DAS	S	BALAI	0.00875	7031.00
213	163	152	JITEN DAS	S	BALAI	0.01125	9039.00
213	257	152	JITEN DAS	S	BALAI	0.00625	7316.00
213	598	152	JITEN DAS	S	BALAI	0.0125	10043.00
213	599	152	JITEN DAS	S	BALAI	0.015	12053.00
213	733	152	JITEN DAS	S	BALAI	0.00625	5661.00
215	114	146	JOYDEV DAS	S	ANNADA PROSAD	0.176649	145440.00
215	155	146	JOYDEV DAS	S	ANNADA PROSAD	0.455	365588.00
215	178	146	JOYDEV DAS	S	ANNADA PROSAD	0.169963	136580.00
215	179	146	JOYDEV DAS	S	ANNADA PROSAD	0.153318	123188.00
215	602	146	JOYDEV DAS	S	ANNADA PROSAD	0.07	56244.00
222	627	62	KALIPADA DAS	S	JIBAN KRISHNA	0.09282	74577.00
223D	579	59	SUKUMAR GHOSH	S	BADAL CH.	0.076	61065.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-10/06-07, MOUZA KHASERBHERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SI No.	Plot	khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
223D	909	59	SUKUMAR GHOSH	S	BADAL CH.	0.052	41782.00
226	594	60	KALIPADA KOLEY	S	MAGHNATH	0.125	100437.00
227	785	467	KALPANA GHOSH	W	DULAL	0.003333	2678.00
230	69	41	KAMAL KRISHNA DAS	S	PANCHANAN	0.08	64279.00
230	71	41	KAMAL KRISHNA DAS	S	PANCHANAN	0.1525	122532.00
230	188	41	KAMAL KRISHNA DAS	S	PANCHANAN	0.065	52227.00
230	213	41	KAMAL KRISHNA DAS	S	PANCHANAN	0.03	35116.00
230	220	41	KAMAL KRISHNA DAS	S	PANCHANAN	0.03	35116.00
230	609	41	KAMAL KRISHNA DAS	S	PANCHANAN	0.03	24700.00
230	799	41	KAMAL KRISHNA DAS	S	PANCHANAN	0.07	56244.00
230	805	41	KAMAL KRISHNA DAS	S	PANCHANAN	0.05	40175.00
230	816	41	KAMAL KRISHNA DAS	S	PANCHANAN	0.08	64279.00
230	819	41	KAMAL KRISHNA DAS	S	PANCHANAN	0.085	66296.00
230	855	41	KAMAL KRISHNA DAS	S	PANCHANAN	0.03	35116.00
233	114	505	KAMALA DAS	S	NEMAI	0.035351	29106.00
233	155	505	KAMALA DAS	S	NEMAI	0.0455	36558.00
233	178	505	KAMALA DAS	S	NEMAI	0.034017	27333.00
233	179	505	KAMALA DAS	S	NEMAI	0.030682	24654.00
234	201	45	KAMALA KANTA DAS	S	JOGENDRA	0.01667	15479.00
234	202	45	KAMALA KANTA DAS	S	JOGENDRA	0.06	47616.00
234	747	45	KAMALA KANTA DAS	S	JOGENDRA	0.01667	19513.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-10/06-07, MOUZA KHASERBHERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SI No.	Plot	khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
234	748	45	KAMALA KANTA DAS	S	JOGENDRA	0.01667	19513.00
234	852	45	KAMALA KANTA DAS	S	JOGENDRA	0.15	175581.00
239	173	53	KANAI LAL MANNA	S	SURENDRA	0.09	105350.00
239	192	53	KANAI LAL MANNA	S	SURENDRA	0.1775	142820.00
239	719	53	KANAI LAL MANNA	S	SURENDRA	0.0525	42183.00
239	739	53	KANAI LAL MANNA	S	SURENDRA	0.0225	18080.00
240	42	55	KANAI LAL SANTRA	S	CHARU CHANDRA	0.03	24106.00
240	55	55	KANAI LAL SANTRA	S	CHARU CHANDRA	0.12	98419.00
240	113	55	KANAI LAL SANTRA	S	CHARU CHANDRA	0.0475	39108.00
240	147	55	KANAI LAL SANTRA	S	CHARU CHANDRA	0.1025	82357.00
240	197	55	KANAI LAL SANTRA	S	CHARU CHANDRA	0.0325	38043.00
240	208	55	KANAI LAL SANTRA	S	CHARU CHANDRA	0.0275	32190.00
240	559	55	KANAI LAL SANTRA	S	CHARU CHANDRA	0.065	52227.00
240	563	55	KANAI LAL SANTRA	S	CHARU CHANDRA	0.08	64279.00
240	800	55	KANAI LAL SANTRA	S	CHARU CHANDRA	0.05	48210.00
241	377	228	KANAN BALA SURUL	W	BALAI	0.170034	150283.00
241	592	228	KANAN BALA SURUL	W	BALAI	0.163366	144389.00
243A	605	56	JOYDEB DAS	S	ANNANDA PRASAD	0.008112	7346.00
243A	608	56	JOYDEB DAS	S	ANNANDA PRASAD	0.0025	2209.00
248	184	71	KASHI NATH MANNA	S	SURENDRA NATH	0.185	148645.00
248	192	71	KASHI NATH MANNA	S	SURENDRA NATH	0.1775	142620.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-10/06-07, MOUZA KHASERBHERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SI No.	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
248	719	71	KASHI NATH MANNA	S	SURENDRA NATH	0.0525	42183.00
248	739	71	KASHI NATH MANNA	S	SURENDRA NATH	0.0225	18080.00
248	741	71	KASHI NATH MANNA	S	SURENDRA NATH	0.045	121884.00
248	837	71	KASHI NATH MANNA	S	SURENDRA NATH	0.09	105350.00
249	572	67	KASHINATH DAS	S	HARIBHUSAN	0.022	17677.00
249	593	67	KASHINATH DAS	S	HARIBHUSAN	0.052	41782.00
257	209	385	LAKSHMI KHANRA	S	GOUR CHANDRA	0.003332	3900.00
258	841	388	GHANASHYAM GHOSH	S	LAKSHMI NARAYAN GHOSH	0.020004	16073.00
258A	841	388	RUPSHYAM GHOSH	S	LAKSHMI NARAYAN GHOSH	0.020004	16073.00
258B	841	388	UMA GHOSH	W	RADHA BALLAV	0.020004	16073.00
258C	841	388	RAMA GHOSH	W	SANKAR	0.020004	16073.00
258P	839	388	PADMABATI DAS	W	BIJOY	0.063346	50898.00
258Q	839	388	BINOY KR DAS	S	BIJOY	0.063308	50867.00
258R	839	388	MAHADEB DAS	S	BIJOY	0.063346	50898.00
258S	839	388	SUBRATA DAS	S	BIJOY	0.063308	50867.00
259	152	387	LAKSHMI RANI GHOSH	S	TARAPADA	0.105	84366.00
260	20	383	LALIT RANI DAS	W	AKUL	0.053328	42848.00
260	181	383	LALIT RANI DAS	W	AKUL	0.165	132575.00
273A	2	517	VUDEBCHANDRA DAS	S	GOUR HARI DAS	0.00071	566.00
273A	6	517	VUDEBCHANDRA DAS	S	GOUR HARI DAS	0.00214	850.00
273A	40	517	VUDEBCHANDRA DAS	S	GOUR HARI DAS	0.00172	1381.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-1006-07, MOUZA KHASERBHERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

AW/Sl No.	Plot	khatian	land_owner	Relation	S/o, D/o, W/o	Area	Amount
273A	172	517	VUDEBCHANDRA DAS	S	GOUR HARI DAS	0.0006656	779.00
273A	580	517	VUDEBCHANDRA DAS	S	GOUR HARI DAS	0.00349	2801.00
273A	612	517	VUDEBCHANDRA DAS	S	GOUR HARI DAS	0.04	32933.00
273A	798	517	VUDEBCHANDRA DAS	S	GOUR HARI DAS	0.00079	633.00
273A	820	517	VUDEBCHANDRA DAS	S	GOUR HARI DAS	0.009	7231.00
273A	827	517	VUDEBCHANDRA DAS	S	GOUR HARI DAS	0.006	6428.00
273A	867	517	VUDEBCHANDRA DAS	S	GOUR HARI DAS	0.008	9364.00
273A	951	517	VUDEBCHANDRA DAS	S	GOUR HARI DAS	0.004	3214.00
273A	849	517	VUDEBCHANDRA DAS	S	GOUR HARI DAS	0.0135	15802.40
273A	862	517	VUDEBCHANDRA DAS	S	GOUR HARI DAS	0.012	9642.00
273A	864	517	VUDEBCHANDRA DAS	S	GOUR HARI DAS	0.0085	6829.80
273E	849	515	MAHARANI DAS	W	GOUR HARI	0.0675	79012.00
273E	862	517	MAHARANI DAS	W	GOURHARI DAS	0.06	48210.00
273E	864	517	MAHARANI DAS	W	GOURHARI DAS	0.0425	34149.00
277	22	325	MAHADEV DAS	S	KRISHNA CHANDRA DAS	0.006688	5356.00
277	31	325	MAHADEV DAS	S	KRISHNA CHANDRA DAS	0.13	104453.00
277	217	325	MAHADEV DAS	S	KRISHNA CHANDRA DAS	0.13	152171.00
277	370	325	MAHADEV DAS	S	KRISHNA CHANDRA DAS	0.003865	3083.00
277	588	325	MAHADEV DAS	S	KRISHNA CHANDRA DAS	0.27	216942.00
278	74	327	MAHADEV GHOSH	S	LAKSHMAN	0.01125	9039.00
278	116	327	MAHADEV GHOSH	S	LAKSHMAN	0.01625	13379.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-10/06-07, MOUZA KHASERBHERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

AW/Sl No.	Plot	khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
278	119	327	MAHADEV GHOSH	S	LAKSHMAN	0.02	18069.00
278	122	327	MAHADEV GHOSH	S	LAKSHMAN	0.001675	744.00
278	366	327	MAHADEV GHOSH	S	LAKSHMAN	0.1375	110480.00
278	568	327	MAHADEV GHOSH	S	LAKSHMAN	0.07625	61288.00
278	576	327	MAHADEV GHOSH	S	LAKSHMAN	0.0325	26114.00
278	730	327	MAHADEV GHOSH	S	LAKSHMAN	0.005	4019.00
278	739	327	MAHADEV GHOSH	S	LAKSHMAN	0.045	36156.00
284	222	346	MANAKA BALA DAS	W	KALIPADA	0.31	249082.00
284	848	346	MANAKA BALA DAS	W	KALIPADA	0.1	117055.00
285	858	346	MANAKA BALA DAS	W	KALIPADA DAS	0.31	249082.00
286	212	346	MANAKA DAS	W	KALIPADA	0.1	117055.00
292	738	317	AMARNATH SANTRA	S	KANAI LAL	0.02166	25362.00
292B	738	317	LAKHHI KANTA SANTRA	S	KANAI LAL	0.02167	25362.00
293	198	317	MANMATHA NATH GHOSH	S	SANTIRAM	0.05	58527.00
298	785	336	MAYA POLEN	W	GOKUL	0.00006	48.00
298	785	467	MAYA POLEN	W	GOKUL	0.003333	2678.00
302	114	506	MINATI SAMANTA	S	PRASANTA	0.035351	29106.00
302	155	506	MINATI SAMANTA	W	PRASANTA	0.0455	36558.00
302	178	506	MINATI SAMANTA	S	PRASANTA	0.034017	27333.00
302	179	506	MINATI SAMANTA	S	PRASANTA	0.030682	24654.00
304	585	340	MINU BALA SANTRA	W	BHABATARAN	0.01	3969.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-10/06-07, MOUZA KHASERBHERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SI No.	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
304	566	340	MINU BALA SANTRA	W	BHABATARAN	0.03	23809.00
304	567	340	MINU BALA SANTRA	W	BHABATARAN	0.2375	190828.00
309	209	347	MOHAN CHANDRA KHANRA	S	GOUR CHANDRA	0.003332	3900.00
312	785	467	MONOSA GHOSH	W	ANIL	0.003333	2678.00
315	141	343	MRINTYUNJOY KHANRA	S	ADHAR CHANDRA	0.019992	16064.00
315	143	343	MRINTYUNJOY KHANRA	S	ADHAR CHANDRA	0.013328	10709.00
315	209	343	MRINTYUNJOY KHANRA	S	ADHAR CHANDRA	0.005831	6825.00
316	35	341	MUKTA RANI KOLEY	W	BHAADRESWAR	0.1	80350.00
316	46	341	MUKTA RANI KOLEY	W	BHAADRESWAR	0.1	88365.00
319	593	191	NABA KUMAR DAS	S	HARIBHUSAN	0.013	10446.00
320	572	190	NABA KUMAR DAS	S	BAIDYANATH	0.0055	4418.00
335	8	189	NARA HARI KOLEY	S	BANESWAR	0.043329	34815.00
335	110	189	NARA HARI KOLEY	S	BANESWAR	0.02222	18294.00
335	186	189	NARA HARI KOLEY	S	BANESWAR	0.028886	23209.00
335	821	169	NARA HARI KOLEY	S	BANESWAR	0.04	32140.00
336	72	189	NARAHARI KOLEY	S	BANESWAR	0.057772	46419.00
336	221	189	NARAHARI KOLEY	S	BANESWAR	0.008888	10405.00
336	558	189	NARAHARI KOLEY	S	BANESWAR	0.037774	30351.00
339	141	193	NARENDRA NATH KHANRA	S	ADHAR CHANDRA	0.019992	16064.00
339	143	193	NARENDRA NATH KHANRA	S	ADHAR CHANDRA	0.013328	10709.00
339	209	193	NARENDRA NATH KHANRA	S	ADHAR CHANDRA	0.005831	6825.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-10/06-07, MOUZA KHASERBHERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SI No.	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
340	27	186	NATABAR PAL	S	SASHIBHUSAN	0.305	245064.00
344	627	213	NEPAL CHANDRA DAS	S	JIBAN KRISHNA	0.09282	74577.00
348	141	211	NILMONI KHANRA	S	ADHAR CHANDRA	0.019992	16064.00
348	143	211	NILMONI KHANRA	S	ADHAR CHANDRA	0.013328	10709.00
348	209	211	NILMONI KHANRA	S	ADHAR CHANDRA	0.005831	6825.00
356	613	509	NIRAPADA KOLEY	S	BHADRESWAR KOLEY	0.075	60278.00
360	565	203	NISTARAN SANTRA	S	ASHUTOSH	0.004	1587.00
360	566	203	NISTARAN SANTRA	S	ASHUTOSH	0.012	9523.00
360	567	203	NISTARAN SANTRA	S	ASHUTOSH	0.095	76331.00
361	39	1	NOT MENTION	-	NOT MENTION	0.3	241047.00
361	63	1	NOT MENTION	-	NOT MENTION	0.13	104453.00
361	723	1	NOT MENTION	-	NOT MENTION	0.13	104453.00
361	846	1	NOT MENTION	-	NOT MENTION	0.15	120523.00
361	916	1	NOT MENTION	-	NOT MENTION	0.2	160698.00
362	293	1	NOT MENTION	-	NOT MENTION	0.88	698361.00
363	114	225	PANCH KORI DAS	S	ANNADA PRASAD	0.035351	29106.00
363	155	225	PANCH KORI DAS	S	ANNADA PRASAD	0.0455	36558.00
363	178	225	PANCH KORI DAS	S	ANNADA PRASAD	0.034017	27333.00
363	179	225	PANCH KORI DAS	S	ANNADA PRASAD	0.030682	24654.00
364	188	218	PANCHANAN DAS	S	NAGENDRA	0.065	52227.00
364	213	218	PANCHANAN DAS	S	NAGENDRA	0.03	35116.00

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IN L.A. CASE NO. IV-10/06-07, MOUZA KHASERBHERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

AW/Sl No.	Plot	Khatian	land_owner	Relation	S/o, D/o, W/o	Area	Amount
364	609	218	PANCHANAN DAS	S	NAGENDRA	0.03	24700.00
364	799	218	PANCHANAN DAS	S	NAGENDRA	0.07	56244.00
364	816	218	PANCHANAN DAS	S	NAGENDRA	0.08	64279.00
364	819	218	PANCHANAN DAS	S	NAGENDRA	0.085	68296.00
364	855	218	PANCHANAN DAS	S	NAGENDRA	0.03	35116.00
365	69	218	PANCHANAN DAS	S	NAGENDRA NATH	0.08	64279.00
365	220	218	PANCHANAN DAS	S	NAGENDRA NATH	0.03	35116.00
365	805	218	PANCHANAN DAS	S	NAGENDRA NATH	0.05	40175.00
367	151	173	PANCHURANI CHAKRABORTY	W	DIWAKAR CHAKRABORTY	0.04	35354.00
369	885	224	PARESH CHANDRA DAS (DEAD)	S	PURNA CHANDRA	0.19998	160882.00
389A	204	224	AKUL CH DAS	S	KSHUDIRAM	0.0766705	89746.00
369A	850	224	AKUL CH DAS	S	KSHUDIRAM	0.06	70232.00
372	159	223	PASUPAATI PAL	S	KEDARNATH PAL	0.045	36157.00
373	732	223	PASUPATI PAL	S	KEDAR NATH	0.04	32140.00
376	114	507	PRADYUT DAS	S	PANCHKORI	0.035351	29106.00
376	155	507	PRADYUT DAS	S	PANCHKORI	0.0455	36558.00
376	178	507	PRADYUT DAS	S	PANCHKORI	0.033966	27291.00
376	179	507	PRADYUT DAS	S	PANCHKORI	0.030682	24654.00
389	141	234	PRAVAS CHANDRA KHANRA	S	GUINRAM	0.019992	16064.00
389	143	234	PRAVAS CHANDRA KHANRA	S	GUINRAM	0.013328	10709.00
389	209	234	PRAVAS CHANDRA KHANRA	S	GUINRAM	0.005831	6825.00

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IN L.A. CASE NO. IV-10/06-07, MOUZA KHASERBHERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

AW/Sl No.	Plot	Khatian	land_owner	Relation	S/o, D/o, W/o	Area	Amount
395	201	367	RABINDRA NATH DAS	S	JOGEANDRA	0.01667	15479.00
395	747	367	RABINDRA NATH DAS	S	JOGEANDRA	0.01667	19513.00
395	748	367	RABINDRA NATH DAS	S	JOGEANDRA	0.01667	19513.00
395	863	367	RABINDRA NATH DAS	S	JOGEANDRA	0.09	105350.00
399	572	359	RAJANI DAS	W	HARIBHUSAN	0.022	17677.00
399	593	359	RAJANI DAS	W	HARIBHUSAN	0.052	41782.00
410A	605	56	JOYDEB DAS	S	ANNADAPRASAD	0.008229	7453.00
410A	608	56	JOYDEB DAS	S	ANNADAPRASAD	0.0025	2209.00
414A	605	56	JOYDEB DAS	S	ANNADAPRASAD	0.008112	7346.00
414A	608	56	JOYDEB DAS	S	ANNADAPRASAD	0.0025	2209.00
418	201	406	SACHIN DAS	S	JOGEANDRA NATH	0.01665	15460.00
418	216	406	SACHIN DAS	S	JOGEANDRA NATH	0.13	152171.00
418	748	406	SACHIN DAS	S	JOGEANDRA NATH	0.01666	19501.00
419	747	406	SACHINDRA NATH DAS	S	JOGEANDRA	0.01666	19501.00
425	20	448	SAHADEV DAS	S	KRISHNA CHANDRA DAS	0.026672	21431.00
425	22	448	SAHADEV DAS	S	KRISHNA CHANDRA DAS	0.006666	5356.00
425	58	448	SAHADEV DAS	S	KRISHNA CHANDRA DAS	0.13	104454.00
425	112	448	SAHADEV DAS	S	KRISHNA CHANDRA DAS	0.0175	14061.00
425	194	448	SAHADEV DAS	S	KRISHNA CHANDRA DAS	0.026672	21431.00
425	219	448	SAHADEV DAS	S	KRISHNA CHANDRA DAS	0.05	64380.00

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IN L.A. CASE NO. IV-10/06-07, MOUZA KHASERBHERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SI No.	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
425	370	442/1	SAHADEV DAS	S	KRISHNA CHANDRA DAS	0.003892	3089.00
425	371	448	SAHADEV DAS	S	KRISHNA CHANDRA DAS	0.030006	35123.00
425	563	448	SAHADEV DAS	S	KRISHNA CHANDRA DAS	0.031673	25448.00
425	586	408	SAHADEV DAS	S	KRISHNA CHANDRA DAS	0.05	40175.00
425	610	448	SAHADEV DAS	S	KRISHNA CHANDRA DAS	0.0825	67926.00
432	13	401	SAMBHU CHARAN POLEN	S	KANGALI CHARAN	0.215	251668.00
432	180	401	SAMBHU CHARAN POLEN	S	KANGALI CHARAN	0.125	100437.00
432	587	401	SAMBHU CHARAN POLEN	S	KANGALI CHARAN	0.28	224976.00
434	565	404	SAMBHU NATH SANTRA	S	ASHUTOSH	0.004	1587.00
434	566	404	SAMBHU NATH SANTRA	S	ASHUTOSH	0.012	9523.00
434	587	404	SAMBHU NATH SANTRA	S	ASHUTOSH	0.095	78331.00
436	571	436	SANATAN GHOSH	S	UPENDRA	0.06	48210.00
441A	605	56	JOYDEB DAS	S	ANNADA PRASAD	0.008112	7346.00
441A	608	56	SANKAR DAS	S	KANGALI CHARAN DAS	0.0025	2209.00
442	209	392	SANKAR KHANRA	S	GOUR CHANDRA	0.003332	3900.00
449	15	86	SASTHI KOLEY	S	KSHUDIRAM KOLEY	0.03	24106.00
449	72	86	SASTHI KOLEY	S	KSHUDIRAM KOLEY	0.034684	27868.00
449	110	86	SASTHI KOLEY	S	KSHUDIRAM KOLEY	0.01334	10983.00
449	186	86	SASTHI KOLEY	S	KSHUDIRAM KOLEY	0.017342	13935.00
449	221	86	SASTHI KOLEY	S	KSHUDIRAM KOLEY	0.005336	6247.00
449	558	86	SASTHI KOLEY	S	KSHUDIRAM KOLEY	0.022678	18222.00

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AW/SI No.	Plot	khatian	land_owner	Relation	S/o, D/o, W/o	Area	Amount
449	611	86	SASTHI KOLEY	S	KSHUDIRAM KOLEY	0.026	20891.00
450	8	86	SASTHI RAM KOLEY	S	KSHUDIRAM KOLEY	0.026013	20900.00
453	377	443	SATYA NARAYAN GHOSH	S	JIBAN	0.113322	91052.00
453	592	443	SATYA NARAYAN GHOSH	S	JIBAN	0.108878	87482.00
453	841	443	SATYA NARAYAN GHOSH	S	JIBAN	0.079992	64274.00
459A	204	421	AKUL CH. DAS	S	KHUDIRAM	0.0383295	44866.00
460	864	514	SHIB NARAYAN DAS	S	GOUR HARI DAS	0.0425	34149.00
461	117	421	SHIB NARAYAN DAS	S	GOURHARI DAS	0.121618	100132.00
466	113	416	SHYAM SUNDAR SANTARA	S	NANDALAL	0.02375	19554.00
466	147	416	SHYAM SUNDAR SANTARA	S	NANDALAL	0.05125	41178.00
466	197	416	SHYAM SUNDAR SANTARA	S	NANDALAL	0.01625	19022.00
468	208	416	SHYAM SUNDAR SANTARA	S	NANDALAL	0.01375	16095.00
466	559	416	SHYAM SUNDAR SANTARA	S	NANDALAL	0.0325	26113.00
466	802	416	SHYAM SUNDAR SANTARA	S	NANDALAL	0.03	24105.00
466	806	416	SHYAM SUNDAR SANTARA	S	NANDALAL	0.015	12053.00
466A	113	416	AMAR SANTRA	S	KANAILAL	0.007916667	6518.00
466A	147	416	AMAR SANTRA	S	KANAILAL	0.017083333	13726.00
466A	197	416	AMAR SANTRA	S	KANAILAL	0.005417	6340.00
466A	208	416	AMAR SANTRA	S	KANAILAL	0.004583333	5365.00
466A	559	416	AMAR SANTRA	S	KANAILAL	0.010833333	8704.00
466A	802	416	AMAR SANTRA	S	KANAILAL	0.01	8035.00

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AW/SJ No.	Plot	khatian	land owner	Relation	S/o, D/o, W/e	Area	Amount
466A	806	416	AMAR SANTRA	S	KANAILAL	0.005	4018.00
466C	113	416	LAXMI SANTRA	S	KANAILAL	0.007916667	6518.00
466C	147	416	LAXMI SANTRA	S	KANAILAL	0.017084	13727.00
466C	197	416	LAXMI SANTRA	S	KANAILAL	0.005416	6341.00
466C	208	416	LAXMI SANTRA	S	KANAILAL	0.004584	5365.00
466C	559	416	LAXMI SANTRA	S	KANAILAL	0.010834	8705.00
466C	602	416	LAXMI SANTRA	S	KANAILAL	0.01	8035.00
466C	806	416	LAXMI SANTRA	S	KANAILAL	0.005	4017.00
467	809	408	SHYAMA PADA DAS	W	KRISHNA CHANDRA DAS	0.07	56244.00
469	172	407	JAYANTI DAS	W	SHYAM SUNDAR	0.001144	1264.00
489A	172	407	DEBASISH DAS	S	SHYAM SUNDAR	0.001144	1264.00
471	61	451	KARTIK CH. DAS	S	SIDDHERSWAR DAS	0.012221	9819.00
471	65	451	KARTIK CH. DAS	S	SIDDHERSWAR DAS	0.013336	10715.00
471A	61	451	BINANDA BIHARI DAS	S	SIDDHERSWAR DAS	0.012221	9819.00
471A	65	451	BINANDA BIHARI DAS	S	SIDDHERSWAR DAS	0.013336	10715.00
471B	61	451	ANANDAMOY DAS	S	SIDDHERSWAR DAS	0.012221	9820.00
471B	65	451	ANANDAMOY DAS	S	SIDDHERSWAR DAS	0.013338	10716.00
480	34	501	SRINATH DAS	S	ANGATA	0.08	64279.00
480	86	501	SRINATH DAS	S	ANGATA	0.039996	32140.00
480	144	501	SRINATH DAS	S	ANGATA	0.13	104453.00
480	157	501	SRINATH DAS	S	ANGATA	0.15	120523.00

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IN L.A. CASE NO. IV-10/08-07, MOUZA KHASERBHERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SJ No.	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
480	158	501	SRINATH DAS	S	ANGATA	0.09	72315.00
480	164	501	SRINATH DAS	S	ANGATA	0.09	72315.00
480	171	501	SRINATH DAS	S	ANGATA	0.12	140465.00
480	210	501	SRINATH DAS	S	ANGATA	0.06	70234.00
480	256	501	SRINATH DAS	S	ANGATA	0.06	70234.00
480	601	501	SRINATH DAS	S	ANGATA	0.13	104453.00
480	731	501	SRINATH DAS	S	ANGATA	0.03	24106.00
480B	134	501	KALI CHARAN DAS	S	JANAKI NATH	0.105	92699.00
481	141	429	SRIPATI KHANRA	S	GOUR CHANDRA	0.011448	9197.00
481	143	429	SRIPATI KHANRA	S	GOUR CHANDRA	0.007632	6133.00
481	209	429	SRIPATI KHANRA	S	GOUR CHANDRA	0.003332	3900.00
483	616	455	SUBAL CHANDRA DAS	S	SATISH CHANDRA	0.12	96419.00
487A	605	56	JOYDEB DAS	S	ANNADA PRASAD	0.008112	7346.00
487A	608	56	JOYDEB DAS	S	ANNADA PRASAD	0.0025	2209.00
491	104	456	SUFAL CHANDRA PATRA	S	AKSHYA CHANDRA	0.052512	44962.00
492	627	474	SUKDEV SAMANTA	S	SASHIBHUSAN	0.000357	287.00
493	572	477	SUKUMAR DAS	S	BAIDYANATH	0.0055	4418.00
494	593	478	SUKUMAR DAS	S	HARIBHUSAN	0.013	10446.00
506	141	480	SUREANDRA NATH KHANRA	S	SITA NATH	0.079992	84274.00
506	143	480	SUREANDRA NATH KHANRA	S	SITA NATH	0.053328	42848.00
506	209	480	SUREANDRA NATH KHANRA	S	SITA NATH	0.023331	27311.00

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AW/SI No.	Plot	khatian	land_owner	Relation	S/o, D/o, W/o	Area	Amount
509	600	482	SUSAMA RANI DAS	W	KALIPADA	0.11	88384.00
523	139	163	TARA PADA PATRA	S	KANGALI	0.415	333448.00
523	166	183	TARA PADA PATRA	S	KANGALI	0.01	8135.00
523	167	163	TARA PADA PATRA	S	KANGALI	0.06	71975.00
523	373	163	TARA PADA PATRA	S	KANGALI	0.04	32140.00
523	876	163	TARA PADA PATRA	S	KANGALI	0.05	58527.00
526	114	504	TARAK CHANDRA DAS	S	PANCHKORI	0.035351	29106.00
526	155	504	TARAK CHANDRA DAS	S	PANCHKORI	0.0455	36558.00
526	178	504	TARAK CHANDRA DAS	S	PANCHKORI	0.034017	27333.00
526	179	504	TARAK CHANDRA DAS	S	PANCHKORI	0.030682	24654.00
533	917	163	TARAPADA PATRA	S	KANGALI	0.19	222404.00
537	141	167	TINKORI KHANRA	S	GOUR CHANDRA	0.011424	9179.00
537	143	167	TINKORI KHANRA	S	GOUR CHANDRA	0.007616	6120.00
537	209	167	TINKORI KHANRA	S	GOUR CHANDRA	0.003332	3900.00
539	181	37	UPENDRA NATH BATABYAL	S	UMESH	0.165	132575.00
						29.1685001	25416110

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Aw/S/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
1	1821	1419	ABAHELA SANTRA	S	PANCHANAN	0.046	36915.00
7	1623	42	ADHIR CHANDRA DAS	S	BIPIN BEHARI	0.047618	38214.00
7	1670	42	ADHIR CHANDRA DAS	S	BIPIN BEHARI	0.026	20866.00
8	1445	47	ADHIR CHANDRA GHDSH	S	ANANTA RAM	0.0625	50156.00
9	1672	46	ADHIR CHANDRA MAJHI	S	ANUKUL	0.01111	8916.00
9	1673	46	ADHIR CHANDRA MAJHI	S	ANUKUL	0.01332	10699.00
9	1678	36	ADHIR CHANDRA MAJHI	S	ANUKUL	0.008888	7132.00
9	1679	46	ADHIR CHANDRA MAJHI	S	ANUKUL	0.008888	7132.00
9	1680	46	ADHIR CHANDRA MAJHI	S	ANUKUL	0.009999	8025.00
9	1681	46	ADHIR CHANDRA MAJHI	S	ANUKUL	0.009999	8025.00
9	1686	46	ADHIR CHANDRA MAJHI	S	ANUKUL	0.027775	22290.00
9	1818	46	ADHIR CHANDRA MAJHI	S	ANUKUL	0.012221	9808.00
9	1859	46	ADHIR CHANDRA MAJHI	S	ANUKUL	0.023331	18723.00
9	1867	46	ADHIR CHANDRA MAJHI	S	ANUKUL	0.031108	24964.00
24	1468	1390	ANATH CHANDRA DEY	S	LALIT	0.014637	11746.00
24	1601	1390	ANATH CHANDRA DEY	S	LALIT	0.027132	21773.00
24	1674	1390	ANATH CHANDRA DEY	S	LALIT	0.01428	11460.00
24	1675	1390	ANATH CHANDRA DEY	S	LALIT	0.14696	11796.00
24	1806	1390	ANATH CHANDRA DEY	S	LALIT	0.017136	13757.00

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IN L.A. CASE NO. IV-13/06-07, MOUZA BAJEMELIA, J.L. NO. 12, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
25	1452	52	ANIL CHANDRA GHOSH	S	SITAL GHOSH	0.009324	7482.00
25	1696	52	ANIL CHANDRA GHOSH	S	SITAL GHOSH	0.031349	25157.00
25	2254	1526	ANIL CHANDRA GHOSH	S	SITAL GHOSH	0.004444	3566.00
26	1741	48	ANIL DAS	S	RABINDRA NATH	0.012	9630.00
29	1741	55	ANITA DAS	S	RABINDRA	0.012	9630.00
30/1	1859	4	ADHIR MAJHI	S	ANUKUL MAJHI	0.0116655	9361.00
34	1623	90	ARATI BALA DAS	W	SAILENDRA NATH	0.00899	7214.00
34	1670	90	ARATI BALA DAS	W	SAILENDRA NATH	0.008671	6958.00
41	1622	1548	ASHALATA KOLEY	S	SADHAN CHANDRA	0.00714	5730.00
45	1789	99	ASHIS KUMAR MITRA	S	CHANDRA BHUSAN	0.1175	93422.00
49	1463	76	ASTU PADA BARIK	S	LAKSHMAN CHANDRA	0.003	2407.00
49	1626	76	ASTU PADA BARIK	S	LAKSHMAN CHANDRA	0.025	20063.00
49	1628	78	ASTU PADA BARIK	S	LAKSHMAN CHANDRA	0.01667	13378.00
49	1645	76	ASTU PADA BARIK	S	LAKSHMAN CHANDRA	0.003	2407.00
50	1813	81	ASTU RANI GHOSH	D	JATINDRA NATH	0.009	7222.00
51	1468	1393	ASTUPADA DEY	S	NALIN	0.014637	11746.00
51	1601	1393	ASTUPADA DEY	S	NALIN	0.027132	21773.00
51	1874	1393	ASTUPADA DEY	S	NALIN	0.01428	11460.00
51	1675	1393	ASTUPADA DEY	S	NALIN	0.010472	8405.00

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Aw/SI/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
51	1808	1393	ASTUPADA DEY	S	NALIN	0.017136	13757.00
62	1813	245	BAKUL BALA GHOSH	W	JATINDRA NATH	0.009	7222.00
63	1640	611	BALAJI CHANDRA PATRA	S	JOGIN CHANDRA	0.003885	3117.00
64	1646	616	BALAI CHANDRA SADHUKHAN/SUDEB DAS	S	KRISHNA CH SADHUKHAN	0.053328	42406.00
70/5	1657	603/2	SUKUMAR GHOSH	S	BADAL CH GHOSH	0.028	22262.00
70/5	1658	603/2	SUKUMAR GHOSH	S	BADAL CH GHOSH	0.024	19082.00
74	1442	641	BASUDEB DAS	S	BENI MADHAB	0.019998	16048.00
82	1621	706	BHADRESWAR SHEET	S	KRITIBUS SHEET	0.059894	48145.00
83	2254	1528	BHAGYA BALA GHOSH	W	SITAL CHANDRA	0.004448	3569.00
84	1452	714	BHAGYA RANI GHOSH	W	SITAL	0.009338	7494.00
84	1696	714	BHAGYA RANI GHOSH	W	SITAL	0.031349	25157.00
86	1616	713	BHARAT CHANDRA BARIK	S	SARADA PROSAD	0.0475	38120.00
86	2506	713	BHARAT CHANDRA BARIK	S	SARADA PROSAD	0.032	25681.00
89	1649	721	BHOLA NATH DAS	S	HARI BHUSHAN	0.01	8025.00
89	1651	721	BHOLA NATH DAS	S	HARI BHUSHAN	0.0075	6019.00
89	1705	721	BHOLA NATH DAS	S	HARI BHUSHAN	0.0225	18056.00
90	1469	725	BHOLA NATH KOLEY	S	MEGH LAL KOLEY	0.06	48150.00
90	1799	725	BHOLA NATH KOLEY	S	MEGH LAL KOLEY	0.115	92287.00
90	1821	725	BHOLA NATH KOLEY	S	MEGH LAL KOLEY	0.092	73829.00

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Aw/S/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
90	2479	725	BHOLA NATH KOLEY	S	MEGH LAL KOLEY	0.02	16049.00
91	1630	723	BHOLANATH LANGAL	S	SARADA	0.015	12039.00
91	1633	723	BHOLANATH LANGAL	S	SARADA	0.02	16049.00
93	1481	718/1	BHUBAN CHANDRA KHANRA	S	GOSTHA BEHARI	0.025	20063.00
94	1468	1391	BIBHUTI BHUSHAN DEY	S	NALIN	0.014637	11746.00
94	1601	1391	BIBHUTI BHUSHAN DEY	S	NALIN	0.027132	21773.00
94	1674	1391	BIBHUTI BHUSHAN DEY	S	NALIN	0.01428	10304.00
94	1675	1391	BIBHUTI BHUSHAN DEY	S	NALIN	0.010472	8370.00
94	1806	1391	BIBHUTI BHUSHAN DEY	S	NALIN	0.017136	13757.00
95	1460	650	BIJALI BALA BARIK	W	HARIMDHAN	0.080015	64212.00
96/2	1831	1262	SHYAMAPADA MALIK	S	ATUL MALICK	0.001109375	1336.00
97	1463	647	BIJAN CHANDRA KHANRA	S	KALIPADA	0.003	2408.00
97	1604	647	BIJAN CHANDRA KHANRA	S	KALIPADA	0.015	12038.00
97	1620	647	BIJAN CHANDRA KHANRA	S	KALIPADA	0.008	6420.00
97	1645	647	BIJAN CHANDRA KHANRA	S	KALIPADA	0.003	2408.00
97	2634	647	BIJAN CHANDRA KHANRA	S	KALIPADA	0.01125	9026.00
99	1629	646	BIKASH CHANDRA DAS	S	JALADHAR	0.01	8025.00
99	1632	646	BIKASH CHANDRA DAS	S	JALADHAR	0.008	6420.00
100	1741	646/1	BIKASH DAS	S	RABINDRA NATH	0.012	9630.00

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Aw/Si/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
101	1734	645	BIKASH GHOSH	S	TUSTA CHARAN	0.024464	19611.00
101	1815	645	BIKASH GHOSH	S	TUSTA CHARAN	0.01071	8594.00
106	1640	666	BIMAL CHANDRA PATRA	S	JOGES CHANDRA	0.003885	3117.00
107	1737	23/1	BIMALA DAS	W	KASHINATH	0.03	24076.00
110	1472	1483	BIRENDRA NATH DAS	S	JATINDRA NATH	0.006	4814.00
110	1740	1483	BIRENDRA NATH DAS	S	JATINDRA NATH	0.04	31804.00
111	1448	1463	BIRENDRA NATH DAS	S	JOTINDRA NATH	0.036	28890.00
114	1702	686	BISHNU PADA GHOSH	S	NAGENDRA NATH	0.23	184575.00
114	2253	686	BISHNU PADA GHOSH	S	NAGENDRA NATH	0.015	12039.00
115	1649	670	BISWA NATH DAS	S	HARI BHUSHAN	0.01	8025.00
115	1651	670	BISWA NATH DAS	S	HARI BHUSHAN	0.0075	6019.00
115	1705	670	BISWA NATH DAS	S	HARI BHUSHAN	0.0225	18056.00
117	1468	679	BISWANATH DEY	S	PANCHANAN	0.025625	20564.00
117	1610	679	BISWANATH DEY	S	PANCHANAN	0.01625	13041.00
117	1674	679	BISWANATH DEY	S	PANCHANAN	0.02502	20079.00
117	1675	679	BISWANATH DEY	S	PANCHANAN	0.018348	14727.00
117	1822	679	BISWANATH DEY	S	PANCHANAN	0.02625	21066.00
118	1622	678	BISWANATH KOLEY	S	PASUPATI	0.05	40125.00
118	2620	678	BISWANATH KOLEY/MUKTA RANI KOLEY	S	PASUPATI	0.003	2407.00

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Aw/SI/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
122	1623	663	BIVA DAS	S	PANCHU	0.00899	7214.00
123	1471	742	CHAINA ADAK	W	DEBABRATA	0.007145	5734.00
123	1482	742	GHAINA-ADAK	W	DEBABRATA	0.011432	9175.00
123	1610	742	CHAINA ADAK	W	DEBABRATA	0.018564	14897.00
123	1674	742	CHAINA ADAK	W	DEBABRATA	0.01428	11460.00
123	1675	742	CHAINA ADAK	W	DEBABRATA	0.02095028	16811.00
123	1822	742	CHAINA ADAK	W	DEBABRATA	0.014994	12032.00
126	1734	318	CHAINA GHOSH	S	TUSTA	0.024464	19597.00
130	1442	321	CHARUBALA DAS	S	BHOLA NATH DAS	0.003336	2677.00
134/1	1820	324/1	MOHARLAL GHOSH	S	NETAI	0.001142167	1375.00
134/10	1820	324/1	SISIR GHOSH	S	JAHAIRLAL	0.0027412	275.00
134/11	1820	324/1	ARCHANA GHOSH	W	PRAKASH	0.0027412	275.00
134/12	1820	324/1	APARNA KOLEY	W	AJIT	0.0027412	274.00
134/2	1820	324/1	HIRALAL GHOSH	S	NETAI	0.001142167	1375.00
134/3	1820	324/1	ANANDA LAL GHOSH	S	NETAI	0.001142167	1375.00
134/4	1820	324/1	ASTU CHARAN GHOSH	S	NETAI	0.001142167	1375.00
134/6	1820	324/1	MANIMALA PATRA	W	LAKSHMI KANTA	0.001142167	1375.00
134/7	1820	324/1	JUMANNA GHOSH	W	KASHINATH	0.001142167	1375.00
134/8	1820	324/1	JASODA GHOSH	W	JAHAIRLAL	0.0027412	275.00

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IN L.A. CASE NO. IV-13/06-07, MOUZA BAJEMELIA, J.L. NO. 12, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
134/9	1820	324/1	PRABHAT GHOSH	S	JAHARLAL	0.0027412	275.00
135	1634	1444	DAYAKANTA LANGAL	S	BALAI	0.00714	5730.00
136	1640	440	DEBENDRA-NATH-PATRA	S	JOGES CHANDRA	0.003892	3124.00
137	1468	441	DHANANJOY DEY	S	THANDA CHARAN	0.05125	41128.00
137	1601	441	DHANANJOY DEY	S	THANDA CHARAN	0.095	76237.00
137	1610	441	DHANANJOY DEY	S	THANDA CHARAN	0.0325	26082.00
137	1674	441	DHANANJOY DEY	S	THANDA CHARAN	0.10	80266.00
137	1675	441	DHANANJOY DEY	S	THANDA CHARAN	0.0733148	58873.00
137	1806	441	DHANANJOY DEY	S	THANDA CHARAN	0.24	192600.00
140	1811	688	DHIRENDRA GHOSH	S	HEMLAL	0.035	28088.00
141	1448	1484	DHIRENDRA NATH DAS	S	JOTINDRA NATH	0.036	28890.00
141	1472	1484	DHIRENDRA NATH DAS	S	JOTINDRA NATH	0.006	4814.00
141	1740	1484	DHIRENDRA NATH DAS	S	JOTINDRA NATH	0.04	31803.00
145	1634	1446	DIPA RANI LANGAL	S	BALAI	0.00714	5730.00
146	1734	421	DIPALI GHOSH	S	TUSTA	0.024464	19597.00
147	1674		DULAL CHANDRA DEY	S	UMA CHARAN	0.10	80266.00
152	1602	424	DURGAPADA KHANRA	S	GOURCHANDRA	0.007506	6023.00
152	1668	424	DURGAPADA KHANRA	S	GOURCHANDRA	0.02875	23072.00
152	1683	424	DURGAPADA KHANRA	S	GOURCHANDRA	0.0125	10031.00

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IN L.A. CASE NO. IV-13/06-07, MOUZA BAJEMELIA, J.L. NO. 12, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
152	1793	424	DURGAPADA KHANRA	S	GOURCHANDRA	0.05125	41127.00
153	1461	115	EK KARI DAS	S	RAKHAL CHANDRA	0.0175	14043.00
154	1742		FOR COLLECTOR-HOOGHLY		HOOGHLY	0.09	73610.00
156	1816	1279	GADADHAR SANTRA	S	GOURMOHAN	0.090018	72239.00
157	1734	242	GAKUL GHOSH	S	SATISH	0.0275	22068.00
157	1815	242	GAKUL GHOSH	S	SATISH	0.01875	15047.00
160	1623	246	GANESH CHANDRA DAS	S	BIPIN BEHARI	0.047618	38214.00
160	1670	246	GANESH CHANDRA DAS	S	BIPIN BEHARI	0.026	20866.00
162	1481	228	GANGA DHAR KHANRA	S	GOSTHA BEHARI	0.025	20063.00
163	1821	1417	GANGARAM SANTRA	S	PANCHANAN	0.046	36915.00
164	1621	253	GIRIBALA DAS	W	NAGEN SANTRA	0.060012	48159.00
165	1651	254	GITA RANI DAS	W	BAIDYANATH	0.001875	1504.00
165	1705	254	GITA RANI DAS	W	BAIDYANATH	0.005625	4514.00
166	1649	254	GITA RANI DAS	W	BAIDYA NATH DAS	0.0025	2006.00
167	1646	1330	GITA RANI SADRU KHAN/LAKHAN CH DAS	W	NITYA NANDA	0.053326	42406.00
168/2	1608	1579	ARATI MALIK	W	MANINDRA	0.0038	3058.00
168/2	1677	1579	ARATI MALIK	W	MANINDRA	0.001785	1433.00
168/3	1608	1579	LAXMI ADAK	W	LAKSHMI NARAYAN	0.0038	3057.00
168/3	1677	1579	LAXMI ADAK	W	LAKSHMI NARAYAN	0.001785	1433.00

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IN L.A. CASE NO. IV-13/06-07, MOUZA BAJEMELIA, J.L. NO. 12, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
168/4	1608	1579	BHARATI PAKIRA	W	MADAN	0.0038	3057.00
168/4	1877	1579	BHARATI PAKIRA	W	MADAN	0.001785	1433.00
168/5	1608	1579	RANJU-BANGAL	W	MOHAN	0.0038	3057.00
168/5	1677	1579	RANJU BANGAL	W	MOHAN	0.001785	1433.00
168/8	1608	1579	HARU DEY	S	MANIK	0.0038	3057.00
168/6	1677	1579	HARU DEY	S	MANIK	0.001785	1433.00
168	1608	1579	GOBINDA CHANDRA PATRA	S	JAYANTA	0.02666	21400.00
168	1677	1579	GOBINDA CHANDRA PATRA	S	JAYANTA	0.0125	10031.00
169	1468	1389	GOBINDA DEY	S	NALIN CHANDRA	0.014667	11746.00
169	1601	1389	GOBINDA DEY	S	NALIN CHANDRA	0.027135	21782.00
169	1674	1389	GOBINDA DEY	S	NALIN CHANDRA	0.01428	8378.00
169	1675	1389	GOBINDA DEY	S	NALIN CHANDRA	0.014722	8405.00
169	1806	1389	GOBINDA DEY	S	NALIN CHANDRA	0.017184	13757.00
170	1734	294	GOBINDA GHOSH	S	TUSTA	0.024464	19632.00
170	1815	294	GOBINDA GHOSH	S	TUSTA	0.010725	8606.00
172	1463	265/1	GOBORDHAN KHANRA	S	KAILASH	0.03	24075.00
172	1645	265/1	GOBORDHAN KHANRA	S	KAILASH	0.03	24075.00
174	1464	1524	GOPAL KHANRA	S	SAMBHU NATH	0.007497	6016.00
177	1612	274	GOPAL CHANDRA DAS	S	SATISH DAS	0.095	76237.00

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AWARD-WISE UNPAID LIST (AWARDEE WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO IV-13/06-07, MOUZA BAJEMELIA, J.L. NO. 12, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
179	1445	262	GOPAL CHANDRA GHOSH	S	ANANTA RAM	0.0625	50156.00
180	620	271	GOPAL CHANDRA KHANRA	S	SAMBHU NATH	0.005004	4016.00
180	1618	271	GOPAL CHANDRA KHANRA	S	SAMBHU NATH	0.008757	7028.00
180	1663	271	GOPAL CHANDRA KHANRA	S	SAMBHU NATH	0.004996	4010.00
182	1886	283/1	GOPAL CHANDRA MALICK	S	KRISHNA CHANDRA	0.11	88275.00
183	1813	283	GOPAL GHOSH	S	JATINDRA	0.009	7222.00
184	1671	279	GOPAL KOLEY	S	ASHUTOSH	0.038	30495.00
184	1882	279	GOPAL KOLEY	S	ASHUTOSH	0.13	104324.00
184	1817	279	GOPAL KOLEY	S	ASHUTOSH	0.019	15247.00
184	1861	279	GOPAL KOLEY	S	ASHUTOSH	0.02	16049.00
184	1868	279	GOPAL KOLEY	S	ASHUTOSH	0.054	43335.00
185	1489	285	GOSTHA CHARAN DEY	S	KEDARNATH DEY	0.0333	26751.00
186	1702	302	GOUR CHANDRA GHOSH	S	NAGENDRA NATH	0.23	184575.00
186	2253	302	GOUR CHANDRA GHOSH	S	NAGENDRA NATH	0.015	12039.00
188/1	2492		GOUR CHANDRA KHANRA	S	GANDHESWAR	0.03334	26750.00
188	1816	296/1	GOURANGA DAS PARAMANICK	S	GOBINDA PADA	0.044982	36097.00
188	1820	296/1	GOURANGA DAS PARAMANICK	S	GOBINDA PADA	0.064141	51474.00
188	2250	296/1	GOURANGA OAS PARAMANICK	S	GOBINOA PADA	0.01667	13378.00
195	1466	1394	HARABALA DEY	S	NALIN CHANDRA	0.014637	12602.00

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AWARD-WISE UNPAID LIST (AWARDEE WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-13/08-07, MOUZA BAJEMELIA, J.L. NO. 12, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
195	1601	1394	HARABALA DEY	S	NALIN CHANDRA	0.02717	21783.00
195	1674	1394	HARABALA DEY	S	NALIN CHANDRA	0.01428	11460.00
195	1675	1394	HARABALA DEY	S	NALIN CHANDRA	0.010472	8405.00
195	1806	1394	HARABALA DEY	S	NALIN CHANDRA	0.017136	13757.00
197	1619	1303	HARADHAN DHARA	S	KALIPADA	0.025	20063.00
198	1452	1144	HARADHAN GHOSH	S	SITAL CHANDRA	0.009338	7494.00
198	1696	1144	HARADHAN GHOSH	S	SITAL CHANDRA	0.031302	25121.00
198	2254	1527	HARADHAN GHOSH	S	SITAL CHANDRA	0.004444	3566.00
199	1608	1129	HARADHAN PATRA	S	KANGALI	0.08	64200.00
199	1677	1129	HARADHAN PATRA	S	KANGALI	0.0375	30093.00
200	1640	1122	HARAN CHANDRA PATRA	S	JOGIN CHANDRA	0.003892	3124.00
201	1444	1119	HARENDRA NATH GHOSH	S	BIRENDRA NATH	0.08	64200.00
201	1455	1119	HARENDRA NATH GHOSH	S	BIRENDRA NATH	0.165	132412.00
201	1458	1119	HARENDRA NATH GHOSH	S	BIRENDRA NATH	0.04	32101.00
202	1460	1116	HARIMOHAN BARIK	S	RAKHAL DAS BARIK	0.009997	8023.00
202	1466	1116	HARIMOHAN BARIK	S	RAKHAL DAS BARIK	0.0125	10031.00
202	1467	1116	HARIMOHAN BARIK	S	RAKHAL DAS BARIK	0.0225	18057.00
202	1627	1116	HARIMOHAN BARIK	S	RAKHAL DAS BARIK	0.008	6420.00
203	1802	1113	HARIMOHAN KHANRA	S	GOUR CHANDRA	0.007488	6010.00

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AWARD-WISE UNPAID LIST (AWARDEE WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-13/06-07, MOUZA BAJEMELIA, J.L. NO. 12, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
203	1668	1113	HARIMOHAN KHANRA	S	GOUR CHANDRA	0.02875	23072.00
203	1683	1113	HARIMOHAN KHANRA	S	GOUR CHANDRA	0.0125	10031.00
203	1793	1113	HARIMOHAN-KHANRA	S	GOUR CHANDRA	0.05125	41127.00
206	1839	325	JAGANNATH SANTRA	S	RASIKLAL	0.016	12840.00
209	1672	339	JALADHAR MAJHI	S	SANTOSH	0.01667	13378.00
209	1673	339	JALADHAR MAJHI	S	SANTOSH	0.020004	16053.00
209	1678	339	JALADHAR MAJHI	S	SANTOSH	0.013336	10703.00
209	1679	339	JALADHAR MAJHI	S	SANTOSH	0.013336	10703.00
209	1680	339	JALADHAR MAJHI	S	SANTOSH	0.015003	12041.00
209	1681	339	JALADHAR MAJHI	S	SANTOSH	0.015003	12041.00
209	1686	339	JALADHAR MAJHI	S	SANTOSH	0.041675	33444.00
209	1818	339	JALADHAR MAJHI	S	SANTOSH	0.018337	14716.00
209	1859	339	JALADHAR MAJHI	S	SANTOSH	0.035007	28093.00
209	1867	339	JALADHAR MAJHI	S	SANTOSH	0.046676	37458.00
211	1741	832	JAMUNA DAS	W	RABINDRA NATH	0.012	9630.00
215	1452	360	JHARNA GHOSH	S	SITAL GHOSH	0.009338	7494.00
215	1696	360	JHARNA GHOSH	S	SITAL GHOSH	0.031349	25157.00
216	1819	359	JHARNA RANI MONDAL	W	MOHAN MONDAL	0.01625	13041.00
218	1442	334	JOYDEB DAS	S	BHOLANATH	0.00333	2673.00

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AWARD-WISE UNPAID LIST (AWARDEE WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-1306-07, MOUZA BAJEMELIA, J.L. NO. 12, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
219	1813	337	JOYDEB GHOSH	S	JATINDRA	0.009	7222.00
223	1623	835/2	JUDHISTHIR DEY	S	VRIGURAM	0.0725	58183.00
225	620	838	JUGAL CHANDRA KHANRA	S	SURENDRA NATH	0.015	12039.00
225	1464	838	JUGAL CHANDRA KHANRA	S	SURENDRA NATH	0.0225	18057.00
225	1618	838	JUGAL CHANDRA KHANRA	S	SURENDRA NATH	0.02625	21066.00
225	1663	838	JUGAL CHANDRA KHANRA	S	SURENDRA NATH	0.015	12039.00
227	1445	147	KADAN CHANDRA GHOSH	S	ANANTA RAM	0.0625	50157.00
233	1616	184	KALIPADA BARIK	S	SARADA PROSAD	0.0475	38120.00
233	2506	184	KALIPADA BARIK	S	SARADA PROSAD	0.032	25681.00
234	1442	181	KALIPADA DAS	S	BENI MADHAB	0.019998	16048.00
237	1469	195	KALIPADA KOLEY	S	MEGH LAL KOLEY	0.06	48150.00
237	1799	195	KALIPADA KOLEY	S	MEGH LAL KOLEY	0.115	92287.00
237	1821	195	KALIPADA KOLEY	S	MEGH LAL KOLEY	0.092	73830.00
237	2479	195	KALIPADA KOLEY	S	MEGH LAL KOLEY	0.02	16049.00
238	1669	194	KALIPADA KOLEY	S	NANDALAL	0.095	76237.00
239	1630	185	KALIPADA LANGAL	S	SARADA	0.015	12039.00
239	1633	185	KALIPADA LANGAL	S	SARADA	0.02	16049.00
242	1604	119	KAMALA KANTA KHANRA	S	KALI PADA	0.015	12038.00
242	1620	119	KAMALA KANTA KHANRA	S	KALI PADA	0.008	6420.00

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AWARD-WISE UNPAID LIST (AWARDEE WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-13/06-07, MOUZA BAJEMELIA, J.L. NO. 12, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
242	1629	119	KAMALA KANTA KHANRA	S	KALI PADA	0.01	8025.00
243	1632	119	KAMALA KANTA KHANRA	S	KALIPADA	0.008	6420.00
243	2634	119	KAMALA-KANTA-KHANRA	S	KALIPADA	0.01125	9028.00
246	2506	156	KANAI CHANDRA BARIK	S	SARAT CHANDRA	0.032	25681.00
250	1798	164	KARTICK CHANDRA DAS	S	MONMATHA DAS	0.023338	18729.00
251	1485	164	KARTIK CHANDRA DAS	S	MONMATHA NATH	0.0775	62194.00
251	1618	164	KARTICK CHANDRA DAS	S	MONMATHA NATH	0.0525	42131.00
251	1802	164	KARTICK CHANORA DAS	S	MONMATHA NATH	0.036674	29430.00
251	1804	164	KARTICK CHANDRA DAS	S	MONMATHA NATH	0.013336	10703.00
252	2620	173	KARTICK CHANDRA KOLEY	S	ATUL CHANDRA	0.0075	6019.00
253	1623	163	KARTICK DAS	S	BIPIN BEHARI	0.047647	38237.00
253	1670	163	KARTICK DAS	S	BIPIN BEHARI	0.026	20866.00
255	1815	170	KARTICK GHOSH	S	TUSTA	0.010725	8606.00
256	1734	170	KARTICK GHOSH	S	TUSTA GHOSH	0.024464	19632.00
257	1649	200	KASHI NATH DAS	S	HARIBHUSHAN	0.01	8025.00
258	1468	207	KASHI NATH DEY	S	PANCHANAN	0.025625	20564.00
258	1610	207	KASHI NATH DEY	S	PANCHANAN	0.01625	13041.00
258	1674	207	KASHI NATH DEY	S	PANCHANAN	0.02502	16275.00
258	1675	207	KASHI NATH DEY	S	PANCHANAN	0.018348	14727.00

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IN L.A. CASE NO. IV-13/06-07, MOUZA BAJEMELIA, J.L. NO. 12, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/S/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
258	1822	207	KASHI NATH DEY	S	PANCHANAN	0.02625	21066.00
259	1616	1515	KASHINATH BARIK	S	SARAT CHANDRA	0.015827	12701.00
259	2506	202	KASHINATH BARIK	S	SARAT CHANDRA	0.032	25681.00
260	1651	200	KASHINATH DAS	S	HARIBHUSHAN	0.0075	6019.00
260	1705	200	KASHINATH DAS	S	HARIBHUSHAN	0.0225	18056.00
261	1481	199	KASHINATH KHANRA	S	GOSTHA BEHARI	0.025	20063.00
264	1621	600	KELAMOYEE DASI	W	LALIT MOHAN DAS	0.059994	48145.00
266/2	619	216	GITARANI KOLAY	W	KESTO CHANDRA KOLEY	0.00541666	4347.00
266/2	1487	216	GITARANI KOLAY	W	KESTO CHANDRA KOLEY	0.001666667	1338.00
266/2	2503	216	GITARANI KOLAY	W	KESTO CHANDRA KOLEY	0.000833333	669.00
266/2	2505	216	GITARANI KOLAY	W	KESTO CHANDRA KOLEY	0.0027775	2229.00
266/2	2522	216	GITARANI KOLAY	W	KESTO CHANDRA KOLEY	0.0025	2006.00
266/2	2620	216	GITARANI KOLAY	W	KESTO CHANDRA KOLEY	0.0025	2006.00
266/3	619	216	SAMSUNDAR KOLAY	S	KESTO CHANDRA KOLEY	0.00541666	4347.00
266/3	1487	216	SAMSUNDAR KOLAY	S	KESTO CHANDRA KOLEY	0.001666667	1337.00
266/3	2503	216	SAMSUNDAR KOLAY	S	KESTO CHANDRA KOLEY	0.000833333	669.00
268/3	2505	216	SAMSUNDAR KOLAY	S	KESTO CHANDRA KOLEY	0.0027775	2229.00
266/3	2522	216	SAMSUNDAR KOLAY	S	KESTO CHANDRA KOLEY	0.0025	2006.00
266/3	2620	216	SAMSUNDAR KOLAY	S	KESTO CHANDRA KOLEY	0.0025	2007.00

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IN L.A. CASE NO. IV-13/06-07, MOUZA BAJEMELIA, J.L. NO. 12, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
266/4	619	216	DILIP KUMAR KOLAY	S	KESTO CHANDRA KOLEY	0.00541666	4347.00
266/4	1487	216	DILIP KUMAR KOLAY	S	KESTO CHANDRA KOLEY	0.001666667	1337.00
266/4	2503	216	DILIP KUMAR KOLAY	S	KESTO CHANDRA KOLEY	0.000833333	669.00
266/4	2505	216	DILIP KUMAR KOLAY	S	KESTO CHANDRA KOLEY	0.0027775	2229.00
266/4	2522	216	DILIP KUMAR KOLAY	S	KESTO CHANDRA KOLEY	0.0025	2006.00
266/4	2620	216	DILIP KUMAR KOLAY	S	KESTO CHANDRA KOLEY	0.0025	2007.00
266/5	619	216	CHAMPARANI MANNA	W	SANAT KUMAR	0.00541666	4347.00
266/5	1487	216	CHAMPARANI MANNA	W	SANAT KUMAR	0.001666667	1337.00
266/5	2503	216	CHAMPARANI MANNA	W	SANAT KUMAR	0.000833333	669.00
266/5	2505	216	CHAMPARANI MANNA	W	SANAT KUMAR	0.0027775	2229.00
266/5	2522	216	CHAMPARANI MANNA	W	SANAT KUMAR	0.0025	2006.00
266/5	2620	216	CHAMPARANI MANNA	W	SANAT KUMAR	0.0025	2007.00
266/6	619	216	KANAK PATRA	W	GANESH PATRA	0.00541666	4347.00
266/6	1487	216	KANAK PATRA	W	GANESH PATRA	0.001666667	1337.00
266/6	2503	216	KANAK PATRA	W	GANESH PATRA	0.000833333	669.00
266/6	2505	216	KANAK PATRA	W	GANESH PATRA	0.0027775	2229.00
266/6	2522	216	KANAK PATRA	W	GANESH PATRA	0.0025	2006.00
266/6	2620	216	KANAK PATRA	W	GANESH PATRA	0.0025	2007.00
269	1444	224	KHAGENDRA NATH GHOSH	S	BIRENDRA NATH	0.08	64200.00

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Aw/SI/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
269	1458	224	KHAGENDRA NATH GHOSH	S	BIRENDRA NATH	0.04	32101.00
270	1455	224	KHAGENDRA NATH GHOSH	S	BIRENDRA NATH GHOSH	0.165	132412.00
273	1468	1395	KHODAN BALA DEY	S	NALIN CHANDRA	0.014637	11516.00
273	1601	1395	KHODAN BALA DEY	S	NALIN CHANDRA	0.02717	21803.00
273	1674	1395	KHODAN BALA DEY	S	NALIN CHANDRA	0.01428	10523.00
273	1675	1395	KHODAN BALA DEY	S	NALIN CHANDRA	0.010472	8370.00
273	1806	1395	KHODAN BALA DEY	S	NALIN CHANDRA	0.017136	13758.00
287	1734	912	LAKSHMI BALA GHOSH	W	TUSTA CHANDRA	0.024464	19610.00
287	1815	912	LAKSHMI BALA GHOSH	W	TUSTA CHANDRA	0.01071	8594.00
288	1442	906	LAKSHMI KANTA DAS	S	BHDLANATH	0.003336	2677.00
289	1602	904	LAKSHMI KANTA KHANRA	S	GOUR CHANDRA	0.007506	6023.00
289	1668	904	LAKSHMI KANTA KHANRA	S	GOUR CHANDRA	0.02875	23072.00
289	1683	904	LAKSHMI KANTA KHANRA	S	GOUR CHANDRA	0.0125	10031.00
289	1793	904	LAKSHMI KANTA KHANRA	S	GOUR CHANDRA	0.05125	41127.00
292	1734	914	LAL MOHAN GHOSH	S	SATISH	0.0275	22068.00
292	1815	914	LAL MOHAN GHOSH	S	SATISH	0.01875	15047.00
294	2620	737	MADAN CHANDRA KOLEY/HAJI KOLAY	S	PASHUPATI	0.003	2407.00
295	1460	748	MADAN MOHAN BARIK	S	RAKHAL DAS BARIK	0.009997	8023.00
295	1466	748	MADAN MOHAN BARIK	S	RAKHAL DAS BARIK	0.0125	10031.00

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Aw/SI/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
295	1467	748	MADAN MOHAN BARIK	S	RAKHAL DAS BARIK	0.0225	18057.00
295	1627	748	MADAN MOHAN BARIK	S	RAKHAL DAS BARIK	0.008	6420.00
298	1468	742	MADAN MOHAN DEY	S	NAGENDRA NATH	0.074772	58755.00
299	1452	739	MADAN MOHAN GHOSH	S	GOPINATH GHOSH	0.046662	37446.00
299	1696	739	MADAN MOHAN GHOSH	S	GOPINATH GHOSH	0.156651	125712.00
299	2254	739	MADAN MOHAN GHOSH	S	GOPINATH GHOSH	0.013332	10699.00
300	1839	752	MADAN SANTRA	S	GOUR	0.016	12840.00
301	1821	1418	MADHU SUDHAN SANTRA	S	PANCHANAN	0.046	36915.00
305	1444	779	MAHADEB GHOSH	S	BIRENDRA NATH	0.08	64200.00
305	1455	779	MAHADEB GHOSH	S	BIRENDRA NATH	0.165	132412.00
305	1458	779	MAHADEB GHOSH	S	BIRENDRA NATH	0.04	32101.00
311	1816	791/1	MANICK CHANDRA MALICK	S	KRISHNA CHANDRA	0.135	108338.00
311	1819	791/1	MANICK CHANDRA MALICK	S	KRISHNA CHANDRA	0.11375	91283.00
311	1821	791/1	MANICK CHANDRA MALICK	S	KRISHNA CHANDRA	0.092	73830.00
311	1866	791/1	MANICK CHANDRA MALICK	S	KRISHNA CHANDRA	0.11	88275.00
313	1452	728	MANJU GHOSH	S	SITAL	0.009338	7494.00
313	1896	728	MANJU GHOSH	S	SITAL	0.031349	25157.00
314	1734	762	MANSHA GHOSH	S	TUSTA GHOSH	0.024464	19611.00
314	1815	762	MANSHA GHOSH	S	TUSTA GHOSH	0.01071	8594.00

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Aw/SI/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
315	1694	1529	MANSHA MALICK	S	SRICHARAN	0.03	24076.00
316	1813	801/1	MEMLAL GHOSH	S	KAILASH	0.045	36112.00
319	620	797	MILAN KHANRA	S	SURENDRA NATH	0.015	12039.00
319	1464	797	MILAN KHANRA	S	SURENDRA NATH	0.0225	18057.00
319	1618	797	MILAN KHANRA	S	SURENDRA NATH	0.02625	21066.00
319	1663	797	MILAN KHANRA	S	SURENDRA NATH	0.015	12039.00
321	1602	816	MOHAN CHANDRA KHANRA	S	GOUR CHANDRA	0.007506	6023.00
321	1668	816	MOHAN CHANDRA KHANRA	S	GOUR CHANDRA	0.02875	23072.00
321	1683	816	MOHAN CHANDRA KHANRA	S	GOUR CHANDRA	0.0125	10031.00
321	1793	816	MOHAN CHANDRA KHANRA	S	GOUR CHANDRA	0.05125	41127.00
327	1461	1248	MONGALA RANI DAS	W	ANNADA PROSAD	0.00875	7023.00
333	1602	813	MRITYUNJOY KHANRA	S	ADHAR CHANDRA	0.014994	12032.00
333	1840	813	MRITYUNJOY KHANRA	S	ADHAR CHANDRA	0.006255	5523.00
333	2492	813	MRITYUNJOY KHANRA	S	ADHAR CHANDRA	0.00834	6687.00
334	1623	805	MUCHI RAM DAS	S	PANCHU	0.00899	7214.00
334	1670	805	MUCHI RAM DAS	S	PANCHU	0.008658	6949.00
335	1602	808	MUKTA KHANRA	S	GOUR	0.007506	6023.00
335	1668	808	MUKTA KHANRA	S	GOUR	0.02875	23072.00
335	1683	808	MUKTA KHANRA	S	GOUR	0.0125	10031.00

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Aw/SI/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
335	1793	808	MUKTA KHANRA	S	GOUR	0.05125	41127.00
338	1649	467	NABA KUMAR DAS	S	BAIDYA NATH	0.0025	2006.00
338	1651	467	NABA KUMAR DAS	S	BAIDYA NATH	0.001875	1504.00
338	1705	467	NABA KUMAR DAS	S	BAIDYA NATH	0.005625	4514.00
339	1623	459	NAGEN DAS	S	BIPIN BEHARI	0.047647	38237.00
339	1670	459	NAGEN DAS	S	BIPIN BEHARI	0.026	20866.00
345	1734	478	NARAYAN GHOSH	S	SATISH	0.0275	22068.00
345	1815	478	NARAYAN GHOSH	S	SATISH	0.01875	15047.00
346	1444	474	NARENDRA GHOSH	S	BIRENDRA NATH	0.08	64200.00
346	1455	474	NARENDRA GHOSH	S	BIRENDRA NATH	0.165	132412.00
346	1458	474	NARENDRA GHOSH	S	BIRENDRA NATH	0.04	32101.00
347	1602	472	NARENDRA NATH KHANRA	S	ADHAR CHANDRA	0.014994	12032.00
347	1840	472	NARENDRA NATH KHANRA	S	ADHAR CHANDRA	0.006255	5523.00
347	2492	472	NARENDRA NATH KHANRA	S	ADHAR CHANDRA	0.008333	6688.00
353	1671	526	NEPAL CHANDRA KOLEY	S	ASHUTOSH	0.038	30495.00
353	1682	526	NEPAL CHANDRA KOLEY	S	ASHUTOSH	0.13	104324.00
353	1817	526	NEPAL CHANDRA KOLEY	S	ASHUTOSH	0.019	15248.00
353	1861	526	NEPAL CHANDRA KOLEY	S	ASHUTOSH	0.02	16049.00
353	1868	526	NEPAL CHANDRA KOLEY	S	ASHUTOSH	0.054	43335.00

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Aw/SI/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
359	1602	519	NILMANI KHANRA	S	ADHAR CHANDRA	0.014994	12032.00
359	1840	519	NILMANI KHANRA	S	ADHAR CHANDRA	0.006255	5524.00
359	2492	519	NILMANI KHANRA	S	ADHAR CHANDRA	0.008333	6688.00
362	1622	1544	NIRMAL CHANDRA KDLEY	S	SADAN CHANDRA	0.00714	5730.00
363	1461	1247	NIRMAL KUMAR DAS	S	ANNADA PROSAD	0.00875	7023.00
364	1816	490/1	NITYANANDA DAS PARAMANICK	S	GOBINDA DAS	0.045036	36142.00
364	1820	490/1	NITYANANDA DAS PARAMANICK	S	GOBINDA DAS	0.064141	51474.00
364	2250	490/1	NITYANANDA DAS PARAMANICK	S	GOBINDA DAS	0.01667	13378.00
365	1640	543	PABAN PATRA	S	JOGES CHANDRA	0.003892	3124.00
367	1662	536	PANCHANAN BAG	S	NIDHIRAM	0.08	64200.00
367	2502	536	PANCHANAN BAG	S	NIDHIRAM	0.085	68212.00
368	1640	537	PANCHANAN PATRA	S	HARIDAS	0.023331	18724.00
372/1	1659	558	BIRENDRA NATH DAS	S	JATINDRA NATH	0.0425	33791.00
372/1	1660	558	BIRENDRA NATH DAS	S	JATINDRA NATH	0.0475	38119.00
372/1	1661	558	BIRENDRA NATH DAS	S	JATINDRA NATH	0.0425	33791.00
372/2	1659	558	DIRENDRA NATH DAS	S	JATINDRA NATH	0.0425	33791.00
372/2	1660	558	DIRENDRA NATH DAS	S	JATINDRA NATH	0.0475	38119.00
372/2	1661	558	DIRENDRA NATH DAS	S	JATINDRA NATH	0.0425	33791.00
372/3	1659	558	UMASHASHI DAS	W	NIRMAL DAS	0.0425	33791.00

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Aw/SI/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
372/3	1660	558	UMASHASHI DAS	W	NIRMAL DAS	0.0475	38118.00
372/3	1661	558	UMASHASHI DAS	W	NIRMAL DAS	0.0425	33791.00
373/3	1484	1486	UMASHASHI DAS	W	NIRMAL	0.002	1605.00
373/4	1484	1486	MUKTAKESHI DAS	W	TARAPADA	0.002	1605.00
373	1446	1486	PANKOJINI DAS	W	JOTINDRA NATH	0.036	28890.00
373	1472	1486	PANKOJINI DAS	W	JOTINDRA NATH	0.006	4814.00
373	1740	1486	PANKOJINI DAS	W	JOTINDRA NATH	0.04	31803.00
379	1634	1448	PARUL BANGAL	W	SURENDRA	0.00715	5738.00
390	1460	577	PRAMILA BARIK	W	RAKHAL CHANDRA	0.009997	6023.00
390	1627	577	PRAMILA BARIK	W	RAKHAL CHANDRA	0.008	6420.00
392	1442	579	PRASANTA DAS	S	BHOLANATH	0.003336	2677.00
394	1670	575	PROBHABATI DAS	S	PANCHU	0.008671	6958.00
397	1602	572	PROBHAT KUMAR KHANRA	S	GUIN RAM	0.014994	12032.00
397	1840	572	PROBHAT KUMAR KHANRA	S	GUIN RAM	0.006255	5524.00
397	2492	572	PROBHAT KUMAR KHANRA	S	GUIN RAM	0.008333	6688.00
398	1646	578	PROMODA BALA DAS/PRASANTA DAS	S	KRISHNA CH. SADHUKHAN	0.053326	42407.00
401	1634	1447	PURNIMA LANGAL	S	BALAI	0.00715	5738.00
402	1813	591	PUSPA BALA GHOSH	D	JATINDRA NATH	0.009	7222.00
403/6	1459	1324	RAMCHANDRA PATRA	S	GOURMOHAN	0.019443	15605.00

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Aw/SI/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
405	1653	589	PUSPA RANI DAS	W	BHOLANATH DAS	0.046662	37446.00
416	1816	1281	RAJENDRA NATH SANTRA	S	GOURMOHAN	0.089964	72196.00
417	1663	870	RAKHAL KHANRA	S	SAMBHU	0.004998	4010.00
418	620	870	RAKHAL KHANRA	S	SAMBHU NATH	0.004998	4010.00
418	1464	1523	RAKHAL KHANRA	S	SAMBHU NATH	0.007497	6016.00
418	1618	870	RAKHAL KHANRA	S	SAMBHU NATH	0.008757	7028.00
419	1466	882	RAM CHANDRA BARIK	S	RAKHAL DAS BARIK	0.0125	10031.00
419	1467	884	RAM CHANDRA BARIK	S	RAKHAL DAS BARIK	0.0225	18057.00
420	1460	884	RAM CHANDRA BARIK	S	RAKHALCHANDRA	0.009997	8023.00
420	1627	884	RAM CHANDRA BARIK	S	RAKHALCHANDRA	0.008	6420.00
421	1640	881	RAM CHANDRA PATRA	S	GOUR CHANDRA	0.007777	6242.00
422	1647	1328	RAM CHANDRA PATRA	S	GOUR MOHAN	0.03	24076.00
423	1604	883	RAM PADA KHANRA	S	JOGNESWAR	0.03	24076.00
423	1620	883	RAM PADA KHANRA	S	JOGNESWAR	0.016	12839.00
423	1629	883	RAM PADA KHANRA	S	JOGNESWAR	0.02	16049.00
423	1632	883	RAM PADA KHANRA	S	JOGNESWAR	0.016	12839.00
423	1645	883	RAM PADA KHANRA	S	JOGNESWAR	0.006	4815.00
423	2634	883	RAM PADA KHANRA	S	JOGNESWAR	0.0225	18057.00
427/1	1672	847	ADHIR MAJHI	S	ANUKUL	0.005555	4458.00

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Aw/S/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
427/1	1673	847	ADHIR MAJHI	S	ANUKUL	0.006666	5349.00
427/1	1678	847	ADHIR MAJHI	S	ANUKUL	0.004444	3566.00
427/1	1679	847	ADHIR MAJHI	S	ANUKUL	0.004444	3566.00
427/1	1680	847	ADHIR MAJHI	S	ANUKUL	0.005	4012.00
427/1	1681	847	ADHIR MAJHI	S	ANUKUL	0.005	4013.00
427/1	1686	847	ADHIR MAJHI	S	ANUKUL	0.013888	11145.00
427/1	1818	847	ADHIR MAJHI	S	ANUKUL	0.006111	4904.00
427/1	1867	847	ADHIR MAJHI	S	ANUKUL	0.015554	12482.00
428	1741	859	RANJIT DAS	S	PANCHKARI DAS	0.03	24076.00
431	1463	852	RATAN CHANDRA KHANRA	S	JOGNESWAR	0.006	4815.00
431	1604	852	RATAN CHANDRA KHANRA	S	JOGNESWAR	0.03	24076.00
431	1620	852	RATAN CHANDRA KHANRA	S	JOGNESWAR	0.016	12839.00
431	1629	852	RATAN CHANDRA KHANRA	S	JOGNESWAR	0.02	16049.00
431	1632	852	RATAN CHANDRA KHANRA	S	JOGNESWAR	0.016	12839.00
431	1645	852	RATAN CHANDRA KHANRA	S	JOGNESWAR	0.006	4815.00
431	2634	852	RATAN CHANDRA KHANRA	S	JOGNESWAR	0.0225	18057.00
434	1634	1442	RATIKANTA LANGAL	S	BALAI	0.00714	5730.00
439	1471	742	SABITRI BAR	W	DHANANJOY	0.00714	5730.00
439	1482	742	SABITRI BAR	W	DHANANJOY	0.011424	9167.00

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Aw/SI/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
439	1610	742	SABITRI BAR	W	DHANANJOY	0.018564	14897.00
439	1674	742	SABITRI BAR	W	DHANANJOY	0.01428	11460.00
439	1675	742	SABITRI BAR	W	DHANANJOY	0.02095028	14506.00
439	1822	742	SABITRI BAR	W	DHANANJOY	0.014994	12032.00
440	1672	1039	SABITRI MALICK	W	MADAN	0.01667	13378.00
446/2	1628	974	SAILA BALA DAS (BARIK)	W	LAKSHMAN CHANDRA	0.0083325	6687.00
447	1622	1547	SAILABALA KOLEY	S	SADHAN CHANDRA	0.00714	5730.00
447	2620	975	SAILABALA KOLEY/SHANKAR CH KOLEY	D	SADHAN CHANDRA	0.003	2408.00
455	1622	1549	SANDHYA KOLEY	S	SADHAN CHANDRA	0.00715	5738.00
457	2620	987	SANDHYA RANI KOLEY/SHYAMAL KOLEY	D	SADHAN CHANDRA	0.003	2407.00
462	1699	1207	SANTIRAM GHOSH	S	NARENDRA NATH	0.035	28087.00
468/3	1803	1015	SUFAL CH DAS	S	SATISH CH DAS	0.036666	29426.00
469	1813	1022	SATISH CHANDRA GHOSH	S	KAILASH	0.045	36112.00
472	1614	1001	SATYA CHARAN DAS	S	PANCHANAN	0.09	72226.00
473	1669	1007	SATYA CHARAN KOLEY	S	NANDALAL	0.095	76237.00
474	1811	1008	SATYABALA GHOSH	W	HEMLAL	0.035	28088.00
475	1821	1420	SATYABALA SANTRA	S	PANCHANAN	0.046	36915.00
476	1886	1008/1	SATYACHARAN MALICK	S	KRISHNA CHANDRA	0.11	88275.00
482	1602	917	SHANKAR KHANRA	S	GDUR CHANDRA	0.007506	6023.00

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Aw/SI/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
482	1668	917	SHANKAR KHANRA	S	GOUR CHANDRA	0.02875	23072.00
482	1683	917	SHANKAR KHANRA	S	GOUR CHANDRA	0.0125	10031.00
482	1793	917	SHANKAR KHANRA	S	GOUR CHANDRA	0.05125	41127.00
485	620	950	SHIB PROSAD KHANRA	S	SURENDRA	0.015	12039.00
485	1618	950	SHIB PROSAD KHANRA	S	SURENDRA	0.02625	21066.00
486	1464	950	SHIB PROSAD KHANRA	S	SURENDRA NATH	0.0225	18057.00
487	620	963	SHILA KHANRA	W	SAMBHU	0.004998	4010.00
487	1464	1525	SHILA KHANRA	W	SAMBHU	0.007506	6023.00
487	1618	963	SHILA KHANRA	W	SAMBHU	0.008736	7011.00
487	1663	963	SHILA KHANRA	W	SAMBHU	0.005004	4016.00
489	1460	947	SHYAM SUNDAR BARIK	S	RAKHAL DAS BARIK	0.009997	8023.00
489	1466	947	SHYAM SUNDAR BARIK	S	RAKHAL DAS BARIK	0.0125	10031.00
489	1467	947	SHYAM SUNDAR BARIK	S	RAKHAL DAS BARIK	0.0225	18057.00
489	1627	947	SHYAM SUNDAR BARIK	S	RAKHAL DAS BARIK	0.008	6420.00
493	1816	943/1	SHYAMAPADA DAS PARAMANICK	S	GOBINDA DAS	0.044982	36097.00
493	1820	943/1	SHYAMAPADA DAS PARAMANICK	S	GOBINDA DAS	0.064141	51474.00
493	2250	943/1	SHYAMAPADA DAS PARAMANICK	S	GOBINDA DAS	0.01666	13371.00
494	1831	1258	SHYAMAPADA MALICK	S	ATUL CHANDRA	0.005004	4016.00
497	1663	950	SIBAPROSAD KHANRA	S	SURENDRA NATH	0.015	12039.00

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AWARD-WISE UNPAID LIST (AWARDEE WHD DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-13/06-07, MOUZA BAJEMELIA, J.L. NO. 12, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
499	1634	1445	SIMA RANI LANGAL	S	BALAI	0.00714	5730.00
500	1734	959	SITAL CHANDRA GHOSH	S	TUSTA CHARAN	0.024464	19632.00
500	1815	959	SITAL GHANDRA GHOSH	S	TUSTA CHARAN	0.01071	8594.00
504	1886	961/1	SRIDHAR MALICK	S	KRISHNA CHANDRA	0.11	88275.00
505	1468	1392	SRIPATI BHUSHAN DEY	S	NALIN	0.014637	11751.00
505	1601	1392	SRIPATI BHUSHAN DEY	S	NALIN	0.027132	21782.00
505	1674	1392	SRIPATI BHUSHAN DEY	S	NALIN	0.01428	11460.00
505	1675	1392	SRIPATI BHUSHAN DEY	S	NALIN	0.010472	8405.00
505	1806	1392	SRIPATI BHUSHAN DEY	S	NALIN	0.017136	13757.00
506	1602	962	SRIPATI KHANRA	S	GOUR CHANDRA	0.007506	6023.00
506	1668	962	SRIPATI KHANRA	S	GOUR CHANDRA	0.02875	23072.00
506	1683	962	SRIPATI KHANRA	S	GOUR CHANDRA	0.0125	10031.00
506	1793	962	SRIPATI KHANRA	S	GOUR CHANDRA	0.05125	41127.00
509	1699	1208	SUBALA RANI GHOSH	W	NARENDRA NATH	0.035	28087.00
510	1471	742	SUBHADRA BAR	W	KARTICK	0.007145	5734.00
510	1482	742	SUBHADRA BAR	W	KARTICK	0.011432	9175.00
510	1610	742	SUBHADRA BAR	W	KARTICK	0.01859	14919.00
510	1674	742	SUBHADRA BAR	W	KARTICK	0.01428	11460.00
510	1675	742	SUBHADRA BAR	W	KARTICK	0.02095028	16810.00

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AWARD-WISE UNPAID LIST (AWARDEE WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-13/06-07, MOUZA BAJEMELIA, J.L. NO. 12, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
510	1822	742	SUBHADRA BAR	W	KARTICK	0.015015	12051.00
511	1816	1516	SUBOOH BALA BARIK	W	SARAT CHANDRA	0.015846	12717.00
513	1865	1352	SUBOOH-BALA-MALICK	S	GOUR CHANDRA	0.026656	21391.00
514	1462	1100	SUBODH CHANDRA KHANRA	S	JOGNESWAR	0.05	40125.00
514	1463	1100	SUBODH CHANDRA KHANRA	S	JOGNESWAR	0.006	4815.00
514	1604	1100	SUBODH CHANDRA KHANRA	S	JOGNESWAR	0.03	24076.00
514	1620	1100	SUBODH CHANDRA KHANRA	S	JOGNESWAR	0.016	12839.00
514	1629	1100	SUBODH CHANDRA KHANRA	S	JOGNESWAR	0.02	16049.00
514	1632	1100	SUBODH CHANDRA KHANRA	S	JOGNESWAR	0.016	12839.00
514	1645	1100	SUBODH CHANDRA KHANRA	S	JOGNESWAR	0.006	4815.00
514	2634	1100	SUBODH CHANDRA KHANRA	S	JOGNESWAR	0.0225	18057.00
515	1626	1043	SUDARSHAN BARIK	S	LAKSHMAN CHANDRA	0.025	20063.00
517	1442	1092	SUDEB DAS	S	BHOLANATH	0.00333	2673.00
519	1789	1071	SUDHANSHU KUMAR MITRA	S	CHANDRA BHUSAN	0.1175	93422.00
524	1671	1045	SUDHNYA KUMAR KOLEY	S	ASHUTOSH KOLEY	0.038	30495.00
524	1682	1045	SUDHNYA KUMAR KOLEY	S	ASHUTOSH KOLEY	0.13	104324.00
524	1817	1045	SUDHNYA KUMAR KOLEY	S	ASHUTOSH KOLEY	0.019	15247.00
524	1861	1045	SUDHNYA KUMAR KOLEY	S	ASHUTOSH KOLEY	0.02	16049.00
524	1868	1045	SUDHNYA KUMAR KOLEY	S	ASHUTOSH KOLEY	0.054	43335.00

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AWARD-WISE UNPAID LIST (AWARDEE WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-13/08-07, MDUZA BAJEMELIA, J.L. NO. 12, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/Si/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
525	1704	1054	SUFAL CHANDRA DAS	S	SATISH	0.016667	13375.00
528	1611	1054	SUFAL CHANDRA DAS	S	SATISH DAS	0.05	40125.00
526	1612	1054	SUFAL CHANDRA DAS	S	SATISH DAS	0.095	76237.00
526	2621	274	SUFAL CHANDRA DAS	S	SATISH DAS	0.03	24076.00
528	1640	1056	SUFAL CHANDRA PATRA	S	JOGIN CHANDRA	0.003892	3124.00
530	1694	966/1	SUKLAL MALICK	S	AGHOR CHANDRA	0.12	96300.00
531	1649	1077	SUKUMAR DAS	S	BAIDYA NATH DAS	0.0025	2006.00
531	1651	1077	SUKUMAR DAS	S	BAIDYA NATH DAS	0.001875	1504.00
531	1705	1077	SUKUMAR DAS	S	BAIDYA NATH DAS	0.005625	4514.00
533	1622	1545	SUKUMAR KOLEY	S	SADHAN CHANDRA	0.00714	5730.00
534	1789	1078	SUKUMAR MITRA	S	CHANDRA BHUSAN	0.100714	80076.00
535	1649	1075	SUMITRA DAS	S	BAIDYA NATH	0.0025	2006.00
535	1651	1075	SUMITRA DAS	S	BAIDYA NATH	0.001875	1504.00
535	1705	1075	SUMITRA DAS	W	BAIDYA NATH	0.005625	4514.00
536	1471	742	SUMITRA KOLEY	W	NIRANJAN	0.007145	5734.00
536	1482	742	SUMITRA KOLEY	W	NIRANJAN	0.011432	9175.00
536	1610	742	SUMITRA KOLEY	W	NIRANJAN	0.01859	14919.00
536	1674	742	SUMITRA KOLEY	W	NIRANJAN	0.01428	11460.00
536	1675	742	SUMITRA KOLEY	W	NIRANJAN	0.02095028	16810.00

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AWARD-WISE UNPAID LIST (AWARDEE WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-13/06-07, MOUZA BAJEMELIA, J.L. NO. 12, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
536	1822	742	SUMITRA KOLEY	W	NIRANJAN	0.015015	12051.00
537	1734	1061	SUNDAR GHOSH	S	TUSTA CHARAN	0.024464	19632.00
537	1815	1061	SUNBAR-GHOSH	S	TUSTA CHARAN	0.01071	8594.00
539	1741	1089	SUNIL OAS	S	RABINDRA	0.012	9630.00
543	1813	1094	SUREN GHOSH	S	PROSAD CHANDRA	0.045	36112.00
544	1602	1093	SURENDRA NATH KHANRA	S	SITANATH	0.059994	48145.00
544	1840	1093	SURENDRA NATH KHANRA	S	SITANATH	0.025005	22055.00
544	2492	1093	SURENDRA NATH KHANRA	S	SITANATH	0.03333	26750.00
546	1622	1546	SWAPAN CHANDRA KOLEY	S	SADHAN CHANDRA	0.00714	5730.00
556	1468	387	TARA PADA DEY	S	PANCHANAN	0.025625	20564.00
558	1610	387	TARA PADA DEY	S	PANCHANAN	0.01625	13041.00
558	1674	387	TARA PADA DEY	S	PANCHANAN	0.02502	20079.00
556	1875	387	TARA PADA DEY	S	PANCHANAN	0.018348	14727.00
556	1822	387	TARA PADA DEY	S	PANCHANAN	0.02625	21066.00
557	1604	379	TARA PADA KHANRA	S	JOGNESWAR	0.03	24076.00
561	1481	388	TARAK CHANDRA KHANRA	S	GOSTHA BEHARI	0.025	20063.00
562	1471	742	TARAK NATH DEY	S	MADAN MOHAN	0.00714	5730.00
562	1482	742	TARAK NATH DEY	S	MADAN MOHAN	0.011424	9167.00
562	1610	742	TARAK NATH DEY	S	MADAN MOHAN	0.018564	14897.00

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AWARD-WISE UNPAID LIST (AWARDEE WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-13/06-07, MOUZA BAJEMELIA, J.L. NO. 12, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
562	1674	742	TARAK NATH DEY	S	MADAN MOHAN	0.01428	11460.00
562	1675	742	TARAK NATH DEY	S	MADAN MOHAN	0.02095028	16811.00
562	1822	742	TARAK-NATH-DEY	S	MADAN MOHAN	0.014994	12032.00
564	1629	381	TARAPADA DHARA	S	JOGNESWAR	0.02	16049.00
564	1632	381	TARAPADA DHARA	S	JOGNESWAR	0.016	12839.00
565	1620	379	TARAPADA KHANRA	S	JOGNESWAR	0.016	12839.00
566	1463	379/1	TARAPADA KHANRA	S	SOMESWAR	0.006	4815.00
566	1645	379/1	TARAPADA KHANRA	S	SOMESWAR	0.006	4815.00
567	1608	382	TARAPADA PATRA	S	KANGALI	0.08	64200.00
567	1677	382	TARAPADA PATRA	S	KANGALI	0.0375	30093.00
571	1622	1550	TILOKA BALA KOLEY	S	SADHAN CHANDRA	0.00715	5738.00
572	1602	397	TINKARI KHANRA	S	GOUR CHANDRA	0.007506	6023.00
572	1668	397	TINKARI KHANRA	S	GOUR CHANDRA	0.02875	23072.00
572	1883	397	TINKARI KHANRA	S	GOUR CHANDRA	0.0125	10031.00
572	1793	397	TINKARI KHANRA	S	GOUR CHANDRA	0.05125	41127.00
573	1694	1530	TIRTHA BALA MALICK	W	SRICHARAN	0.03	24076.00
574	2254	402	TULSHI CHARAN GHOSH	S	GOPINATH GHOSH	0.013332	10699.00
576	1886	59/1	TUSTA CHANRAN MALICK	S	KRISHNA CHANDRA	0.11	88275.00
579	1461	807	TUSTU CHARAN DAS	S	RAKHAL CHANDRA	0.0175	14043.00

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AWARD-WISE UNPAID LIST (AWARDEE WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-13/06-07, MOUZA BAJEMELIA, J.L. NO. 12, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI/No	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	Area	Amount
583	1448	1485	UMASHASHI DAS	W	NIRMAL KANTA	0.036	28890.00
583	1472	1465	UMASHASHI DAS	W	NIRMAL KANTA	0.006	4814.00
583	1484	1485	UMASHASHI DAS	W	NIRMAL KANTA	0.008	6420.00
583	1740	1485	UMASHASHI DAS	W	NIRMAL KANTA	0.04	31303.00
584	1442	102	USHA RANI DAS	S	BHOLANATH	0.003336	2677.00
585	1468	722/1	VRIGU RAM DEY	S	THANDA CHARAN	0.05125	41128.00
585	1601	722/1	VRIGU RAM DEY	S	THANDA CHARAN	0.095	76237.00
585	1610	722/1	VRIGU RAM DEY	S	THANDA CHARAN	0.0325	28082.00
585	1674	722/1	VRIGU RAM DEY	S	THANDA CHARAN	0.09996	80218.00
585	1675	722/1	VRIGU RAM DEY	S	THANDA CHARAN	0.073348	58873.00
585	1806	722/1	VRIGU RAM DEY	S	THANDA CHARAN	0.12	96300.00
						16.46	13080692.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-16/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
8	252	14/1	AJAY MALIK	S	SANTOSH	0.138361	161758.00
9	199	37	AJIT KUMAR BAGUI	S	NAGENDRA NATH	0.01625	13041.00
9	618	37	AJIT KUMAR BAGUI	S	NAGENDRA NATH	0.025	20063.00
10	252	44/1	AJIT KUMAR MALIK	S	SANTOSH	0.138361	161758.00
19	234	184/1	AMAL KUMAR KAR	S	SHIBA PROSAD KAR	0.000833	668.00
24	564	189	AMIYA KANTA BASU	S	MADHUSUDAN	0.045339	36384.00
26	223	197	AMULYA CHARAN DAS	S	OHANANJAY	0.045	36112.00
26	520	197	AMULYA CHARAN DAS	S	DHANANJAY	0.0975	78244.00
26	590	197	AMULYA CHARAN DAS	S	DHANANJAY	0.0775	62194.00
26	599	197	AMULYA CHARAN DAS	S	OHANANJAY	0.0425	34107.00
29	199	82	ANATH NATH BAGUI	S	JAGINDRA NATH	0.013	10433.00
31A	253	358	ASHUTOSH CHAKROBORTY	S	PRARTHANA CHAKRABORTY	0.006656	5275.00
31B	253	4783	NILRATAN CHAKROBORTY	S	DASARATHI CHAKROBORTY	0.002208	1754.00
32	555	102	ANIL KUMAR GHOSH	S	BHADRESWAR	0.062475	50136.00
32	577	102	ANIL KUMAR GHOSH	S	BHADRESWAR	0.04587	36781.00
37	272	132/1	ANJALI GHOSH	W	JUGAL KISHORE	0.178	142845.00
39	246	51/2	ANNA BALA GHOSH	W	BHOLANATH	0.046676	37458.00
39	272	51/2	ANNA BALA GHOSH	W	BHOLANATH	0.178	142845.00
41	229	5102	ANNABALA GHOSH	S	BHOLANATH	0.028886	23181.00

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AWARO-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-15/06-07, MDUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
54G	560	213	SARASWATI GHOSH	W	RAM CHANDRA	0.0015	1218.00
54G	561	213	SARASWATI GHOSH	W	RAM CHANDRA	0.0009	716.00
54H	560	213	JOGESWAR GHOSH	S	RAM CHANDRA	0.0015	1218.00
54H	561	213	JOGESWAR GHOSH	S	RAM CHANDRA	0.0009	717.00
57	256	351	ASHALATA GHOSH	S	HRIKESH	0.007777	6242.00
62	274	2182	ASHIS KR. BASU	S	PROBHAS	0.005838	4682.00
75	560	2633	BACHURANI GHOSH	W	SATISH	0.02125	17053.00
77	551	2321	BADAL CHANDRA GHOSH	S	AKRAR CHANDRA	0.43	345075.00
77	574	2321	BADAL CHANDRA GHOSH	S	AKRAR CHANDRA	0.13	104324.00
77	629	2321	BADAL CHANDRA GHOSH	S	AKRAR CHANDRA	0.17	136425.00
79	234	2654	BELA RANI BASU	W	JIBAN	0.000833	669.00
80	555	2260	BALAI CHAND GHOSH	S	BHADRESWAR	0.062475	50136.00
80	577	2260	BALAI CHAND GHOSH	S	BHADRESWAR	0.045815	36781.00
82	9451	2167	BANALATA BHATTERJE	W	CHANCHAL	0.026656	23244.00
90	560	2361	BASANTI BALA DHOLE	W	BISTUPADA	0.02125	17053.00
90	561	2361	BASANTI BALA DHOLE	W	BISTUPADA	0.0125	10031.00
92	223	2382	BASUDEB DAS	S	DHANANJAY	0.045	36112.00
92	520	2382	BASUDEB DAS	S	DHANANJAY	0.0975	78244.00
92	590	2382	BASUDEB DAS	S	DHANANJAY	0.0775	62194.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-16/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/Si.No.	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
92	599	2382	BASUDEB DAS	S	OHANANJAY	0.0425	34107.00
97	561	2633	BEJU RANI GHOSH	W	SATISH	0.0125	10031.00
98	228	2654	BELA RANI BASU	W	JIBAN	0.043329	34772.00
98	261	2654	BELA RANI BASU	W	JIBAN	0.028886	23181.00
98	265	2654	BELA RANI BASU	W	JIBAN	0.042218	33880.00
98	267	2654	BELA RANI BASU	W	JIBAN	0.064438	51712.00
98	269	2654	BELA RANI BASU	W	JIBAN	0.087769	70435.00
98	274	2654	BELA RANI BASU	W	JIBAN	0.046662	37446.00
98	277	2654	BELA RANI BASU	W	JIBAN	0.036663	29422.00
100	555	2729	BHANU CHANDRA GHOSH	S	BHADRESWAR	0.062475	50136.00
100	577	2729	BHANU CHANDRA GHOSH	S	BHADRESWAR	0.045815	36781.00
101	244	2733	BHANUMATI DEBI	W	UPENDRA NATH	0.3375	270844.00
108	253	2560/2	BIDYUT KUMAR GHOSH	S	SAOHAN	0.003328	2625.00
108	255	2560/2	BIDYUT KUMAR GHOSH	S	SADHAN	0.03	24076.00
108	529	2560/2	BIDYUT KUMAR GHOSH	S	SADHAN	0.370459	297293.00
108	9328	2560/2	BIDYUT KUMAR GHOSH	S	SADHAN	0.085	68212.00
110	232	2412	BIJAN BEHARI GHOSH	S	BHUTNATH	0.129987	104315.00
112	234	2414	BIJAN KUMAR BASU	S	SAKHRAJ	0.0025	2006.00
112	251	2414	BIJAN KUMAR BASU	S	SAKHRAJ	0.00468	3710.00

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IN L.A. CASE NO. IV-16/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/Si.No.	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
116	252	2435/2	BIJAY KUMAR MALIK	S	SANTOSH	0.138361	161758.00
118	217	2481	8IRESWAR MITRA	S	GOBARDHAN	0.026	20866.00
124	230	2519	BISWANATH GHOSH	S	BATAKRISHNA	0.09	72226.00
124	233	2519	BISWANATH GHOSH	S	BATAKRISHNA	0.01625	13041.00
124	236	2519	BISWANATH GHOSH	S	BATAKRISHNA	0.015	12039.00
124	243	2519	BISWANATH GHOSH	S	BATAKRISHNA	0.0425	34107.00
124	519	2519	BISWANATH GHOSH	S	BATAKRISHNA	0.04625	37116.00
124	589	2519	BISWANATH GHOSH	S	BATAKRISHNA	0.0825	66207.00
124	600	2519	BISWANATH GHOSH	S	BATAKRISHNA	0.035	28087.00
124	613	2519	BISWANATH GHOSH	S	BATAKRISHNA	0.0325	26082.00
124	614	2519	BISWANATH GHOSH	S	BATAKRISHNA	0.05	40125.00
124	616	2519	BISWANATH GHOSH	S	BATAKRISHNA	0.0225	18057.00
124	632	2519	BISWANATH GHOSH	S	BATAKRISHNA	0.01	8025.00
130	9451	2167	BRATOTI CHAKRABORTY(GANGULY)	W	AMARNATH	0.026672	23244.00
136	9451	2167	CHANDRA CHAKRABORTY (CHATTERJEE)	W	DILIP	0.026672	23244.00
141A	571	1229	PRATAP GHOSH	S	KANAILAL	0.0466635	37448.00
141C	571	1229	BINA GHOSH	O	KANAILAL	0.0466635	37448.00
141D	571	1229	KANAK GHOSH	D	KANAILAL	0.0466635	37447.00
141E	571	1229	SISU ROY	D	KANAILAL	0.0466635	37447.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-16/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
141F	571	1229	ASTU BALA GHOSH	W	PULIN	0.0155545	12483.00
141G	571	1229	SAMIR GHOSH	S	PULIN	0.0155545	12482.00
141H	571	1229	BIBHAS GHOSH	S	PULIN	0.0155545	12482.00
143	229	5242	CHITY GHOSH	S	NARAYAN	0.028912	23202.00
151G	221	1692	SUJIT SHAW	S	SASANKA	0.026868	21357.00
161	219	1622/1	DILIP KUMAR GHOSH	S	RATAN CHANDRA	0.049995	40121.00
161	272	1622/1	DILIP KUMAR GHOSH	S	RATAN CHANDRA	0.118637	95206.00
161	539	1850/98	DILIP KUMAR GHOSH	S	RATAN CHANDRA	0.048333	38788.00
161	540	4526	DILIP KUMAR GHOSH	S	RATAN CHANDRA	0.041666	33437.00
161	585	1850/98	DILIP KUMAR GHOSH	S	RATAN CHANDRA	0.053344	42802.00
172	271	5938	DISTRICT COLLECTOR		HOOGHLY	0.28	224700.00
174	595	1637	DUKHIRAM SHAW	S	RAJANIKANTA	0.008335	6689.00
182	219	2215/1	FATIK KUMAR GHOSH	S	RATAN CHANDRA	0.049995	40121.00
182	272	2215/1	FATIK KUMAR GHOSH	S	RATAN CHANDRA	0.118637	95206.00
182	539	3936	FATIK KUMAR GHOSH	S	RATAN CHANDRA	0.048333	38788.00
182	540	4293	FATIK KUMAR GHOSH	S	RATAN CHANDRA	0.041667	33437.00
182	585	3936	FATIK KUMAR GHOSH	S	RATAN CHANDRA	0.053344	42801.00
184	549		FOR GOVT. OF WEST BENGAL		HOOGHLY	0.16	128400.00
185	221	818/1	GADADHAR DAS	S	ARJAN CHANDRA	0.004308	3426.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-16/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/Si.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
190	246	836/1	GANESH CHANDRA GHOSH	S	MANINDRA NATH	0.046676	37458.00
199	199	882	GITA RANI GHOSH	W	MADHUSUDAN	0.0065	5215.00
201	234	879	NILRATAN BASU	S	PRIONATH	0.000833	669.00
209	224	819	GODADHAR OAS	S	DURLAV	0.1	116911.00
209	225	819	GODADHAR DAS	S	DURLAV	0.09	105220.00
209	226	819	GODADHAR DAS	S	DURLAV	0.19	152474.00
209	601	819	GODADHAR DAS	S	DURLAV	0.28	224699.00
210	184	930	GOKUL CHANDRA GHOSH	S	SATISH	0.00555	4455.00
210	566	930	GOKUL CHANDRA GHOSH	S	SATISH	0.00834	6692.00
210	573	930	GDKUL CHANDRA GHOSH	S	SATISH	0.007228	5800.00
210	628	930	GDKUL CHANDRA GHOSH	S	SATISH	0.009452	7584.00
211	583	930	GOKUL CHANDRA GHOSH	S	SATISH CHANDRA	0.02224	17831.00
223	221	1066	GOSTHA BEHARI SHAW	S	MAKHANLAL	0.005436	4322.00
225	203	4526	HARADHAN ADHIKARI	S	TARAK CHANDRA	0.01786	15248.00
230	230	4530	HARADHAN GHOSH	S	BATAKRISHNA	0.09	72226.00
230	233	4530	HARADHAN GHOSH	S	BATAKRISHNA	0.01625	13041.00
230	236	4530	HARADHAN GHOSH	S	BATAKRISHNA	0.015	12039.00
230	243	4530	HARADHAN GHOSH	S	BATAKRISHNA	0.0425	34107.00
230	519	4530	HARADHAN GHOSH	S	BATAKRISHNA	0.04625	37115.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-16/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No.	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
230	614	4530	HARADHAN GHOSH	S	BATAKRISHNA	0.04992	40061.00
230	616	4530	HARADHAN GHOSH	S	BATAKRISHNA	0.0225	18057.00
230	632	4530	HARADHAN GHOSH	S	BATAKRISHNA	0.01	8025.00
231	589	4533	HARADHAN GHOSH	S	SAILENDRA	0.0825	66207.00
231	600	4533	HARADHAN GHOSH	S	SAILENDRA	0.035	28087.00
231	613	4533	HARADHAN GHOSH	S	SAILENDRA	0.0325	26082.00
234	199	4499	HARISADHAN BAGUI	S	NAGENDRA NATH	0.01625	13041.00
234	203	1850/98	HARISADHAN BAGUI	S	NAGENDRA NATH	0.1457	112349.00
234	618	4499	HARISADHAN BAGUI	S	NAGENDRA NATH	0.025	20063.00
235	217	4496	HARISADHAN MITRA	S	GOBARDHAN	0.026	20866.00
237	246	4502/2	HEMANTA KUMAR GHOSH	S	MANINDRA NATH	0.045676	37458.00
242	184	4599	HRISHIKESH GHOSH	S	SATISH CHANDRA	0.00555	4455.00
242	583	4599	HRISHIKESH GHOSH	S	SATISH CHANDRA	0.02224	17831.00
242	628	4599	HRISHIKESH GHOSH	S	SATISH CHANDRA	0.009435	7584.00
246	217	385	INDRA NATH MITRA	S	GOBARDHAN	0.026	20866.00
249	186	3207	JATINDRA NATH BASU	S	ASHUTOSH	0.034	27032.00
252A	513	5419	GOBINDA CHARAN GHOSH	S	KANAILAL GHOSH	0.4	320999.00
252	623	1279	JAYDEB GHOSH	S	JATINDRA NATH	0.11	88276.00
256	621	3179	JITENDRA NATH GHOSH	S	GUINRAM	0.21	168525.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-15/06-07, MOU2A GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No.	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
257	184	1391	JITENDRA NATH GHOSH	S	KALIPADA	0.00416	3338.00
257	235	1391	JITENDRA NATH GHOSH	S	KALIPADA	0.006773	5435.00
257	268	1391	JITENDRA NATH GHOSH	S	KALIPADA	0.068	54570.00
257	566	1391	JITENDRA NATH GHOSH	S	KALIPADA	0.00714	5729.00
257	570	1391	JITENDRA NATH GHOSH	S	KALIPADA	0.007497	6016.00
257	573	1391	JITENDRA NATH GHOSH	S	KALIPADA	0.006188	4965.00
257	575	1391	JITENDRA NATH GHOSH	S	KALIPADA	0.016	12899.00
257	583	1391	JITENDRA NATH GHOSH	S	KALIPADA	0.01904	15285.00
257	628	1391	JITENDRA NATH GHOSH	S	KALIPADA	0.008092	6493.00
257	736	1391	JITENDRA NATH GHOSH	S	KALIPADA	0.018	14445.00
259	229	3238	JUGAL KISHORE GHOSH	S	NARAYAN	0.086658	69544.00
268	253	449/2	KAMAL KRISHNA GHOSH	S	SADHAN	0.003312	2625.00
268	255	449/2	KAMAL KRISHNA GHOSH	S	SADHAN	0.03	24076.00
268	529	449/2	KAMAL KRISHNA GHOSH	S	SADHAN	0.264541	212294.00
268	9328	449/2	KAMAL KRISHNA GHOSH	S	SADHAN	0.085	68212.00
269	571	457/1	KAMALA BALA GHOSH	W	SURYA	0.279981	224685.00
270	544	457/1	KAMALA BALA GHOSH	W	SURYA KUMAR	0.23	184575.00
272	253	525/1	KANAILAL CHAKRABORTY	S	DASARATHI	0.002208	1755.00
273A	519	523	PRATAP GHOSH	S	KANAILAL	0.011563	9279.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-16/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
273C	519	523	BINA GHOSH	D	KANAILAL	0.011563	9279.00
273D	519	523	KANAK GHOSH	O	KANAILAL	0.011562	9279.00
273E	519	523	SISU ROY	D	KANAILAL	0.011562	9279.00
273F	519	523	ASTU BALA GHOSH	W	PULIN	0.003854	3093.00
273G	519	523	SAMIR GHOSH	S	PULIN	0.003854	3093.00
273H	519	523	BIBHA5 GHOSH	S	PULIN	0.003854	3093.00
274	555	524	KANAILAL GHOSH	S	BHADRESWAR	0.062625	50257.00
274	577	524	KANAILAL GHOSH	S	BHADRESWAR	0.04587	36782.00
275	217	545	KANAILAL MITRA	S	GOBARDHAN	0.026	20866.00
280	199	498	KARTICK CHANDRA BAGUI	S	JAGINDRA NATH	0.013	10433.00
281	183	487	KARTICK CHANDRA GHOSH	S	FALARAM	0.1	80251.00
281	554	487	KARTICK CHANDRA GHOSH	S	FALARAM	0.07	56175.00
281	568	487	KARTICK CHANDRA GHOSH	S	FALARAM	0.08	64200.00
281	572	487	KARTICK CHANDRA GHOSH	S	FALARAM	0.125	100313.00
281	582	487	KARTICK CHANDRA GHOSH	S	FALARAM	0.145	116363.00
281	630	487	KARTICK CHANDRA GHOSH	S	FALARAM	0.085	68212.00
282	596	487	KARTICK CHANDRA SHAW	S	FALARAM	0.025	20063.00
284	8186	613/1	KASHI NATH GHOSH	S	PANCHANAN	0.18	144449.00
292	199	688	KRISHNA CHANDRA BAGUI	S	BADAI	0.01625	13041.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-16/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
292	618	688	KRISHNA CHANDRA BAGUI	S	BADAI	0.025	20063.00
297	9451	2167	KRISHNA CHATERJEE	W	ASHOK	0.026656	23244.00
311	229	3553	LAKSHMAN CH.GHOSH	S	NARAYAN	0.086658	69544.00
312	199	3616	LAKSHMI NARAYAN BAGUI	S	JAGINDRA NATH	0.013	10433.00
312	233	3616	LAKSHMI NARAYAN BAGUI	S	JAGINDRA NATH	0.065	52163.00
312	236	3616	LAKSHMI NARAYAN BAGUI	S	JAGINDRA NATH	0.06	48150.00
317	266	3643	LOKNATH SHEE	S	SARAT CHANORA	0.1725	138431.00
322	184	2907	MAHADEB GHOSH	S	SATISH	0.00556	4463.00
322	566	2907	MAHADEB GHOSH	S	SATISH	0.008325	6692.00
322	573	2907	MAHADEB GHOSH	S	SATISH	0.007215	5799.00
322	583	2907	MAHADEB GHOSH	S	SATISH	0.02224	17831.00
322	628	2907	MAHADEB GHOSH	S	SATISH	0.009452	7584.00
326	229	5241	MAITREI GHOSH	D	NARAYAN	0.028886	23181.00
333	234	5244	MAMATA PALIT	W	DEBAPROSAD	0.000833	669
337	235	3140/1	MANAKA RANI GHOSH	W	BISWANATH	0.089375	71724.00
339	256	2816	MANGALA GHOSH	S	NITYANANDA	0.007777	6242.00
342	230	2952	MANINDRA NATH GHOSH	S	BATAKRISHNA	0.09	72226.00
343	233	2952	MANINDRA NATH GHOSH	S	BATAKRISHNA	0.01625	13041.00
343	236	2952	MANINDRA NATH GHOSH	S	BATAKRISHNA	0.015	12039.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-16/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.5. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
343	243	2952	MANINDRA NATH GHOSH	S	BATAKRISHNA	0.0425	34107.00
343	519	2952	MANINDRA NATH GHOSH	S	BATAKRISHNA	0.04625	37116.00
343	589	2952	MANINDRA NATH GHOSH	S	BATAKRISHNA	0.0825	66307.00
343	600	2952	MANINDRA NATH GHOSH	S	BATAKRISHNA	0.035	28087.00
343	613	2952	MANINDRA NATH GHOSH	S	BATAKRISHNA	0.0325	26082.00
343	614	2952	MANINDRA NATH GHOSH	S	BATAKRISHNA	0.05	40125.00
343	616	2952	MANINDRA NATH GHOSH	S	BATAKRISHNA	0.0225	18057.00
343	632	2952	MANINDRA NATH GHOSH	S	BATAKRISHNA	0.01	8025.00
347	560	3070	MILA DHOLE	W	ATAL	0.02125	17053.00
347	561	3070	MILA DHOLE	W	ATAL	0.0125	10031.00
350	184	2896	MONOMILA GHOSH	W	KALIPADA	0.00417	3346.00
350	566	2896	MONOMILA GHOSH	W	KALIPADA	0.00714	5729.00
350	573	2896	MONOMILA GHOSH	W	KALIPADA	0.006188	4965.00
350	583	2896	MONOMILA GHOSH	W	KALIPADA	0.01904	15285.00
350	628	2896	MONOMILA GHOSH	W	KALIPADA	0.008092	6493.00
354B	612	3114	SHANTI MAYEE GHOSH	W	TARAK NATH	0.012	9630.00
354C	612	3114	SHYAMA PADA GHOSH	S	TARAK NATH	0.012	9630.00
354D	612	3114	RITA GHOSH	D	TARAK NATH	0.012	9630.00
354E	612	3114	ANITA GHOSH	D	TARAK NATH	0.012	9630.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-16/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
354F	612	3114	SUCHITRA GHOSH	D	TARAK NATH	0.012	9630.00
354	524	3114	MURARI MOHAN GHOSH	S	GUINRAM	1.0625	852654.00
355	220	4909	NABA KUMAR GHOSH	S	BADAL	0.44	353100.00
355	565	4909	NABA KUMAR GHOSH	S	BADAL	0.16	128400.00
357	589	1811	NAMITA GHOSH	S	SAILENDRA	0.020625	16551.00
357	600	1811	NAMITA GHOSH	S	SAILENDRA	0.00875	7023.00
357	613	1811	NAMITA GHOSH	S	SAILENDRA	0.008125	6520.00
357	614	1811	NAMITA GHOSH	S	SAILENDRA	0.01252	10048.00
357	616	1811	NAMITA GHOSH	S	SAILENDRA	0.005625	4515.00
362	561	1850/6	NARAYAN CHANDRA GHOSH	S	JIBAN KRISHNA	0.025	20063.00
363	560	1850/6	NARAYAN CHANDRA GHOSH	S	JIBANKRISHNA	0.0425	34107.00
364	597	1763	NAYANTARA ADHIKARI	W	TARAK CHANDRA	0.004998	4010.00
365	234	4729	NEMAI BASU	S	KARTICK	0.000834	669.00
367	253	4746	NEMAI CHAND CHAKRABORTY	S	DASARATHI	0.002208	1754.00
369A	222	1850/98	SWAPAN KR. GHOSH	S	HRISIKESH	0.08242	66207.00
369	203	1850/98	NEMAILAL ADHIKARI	S	TARAK CHANDRA	0.01786	15247.00
369	222	1850/98	NEMAILAL ADHIKARI	S	TARAK CHANDRA	0.04745	38118.00
371	550	4791	NEPAL CHANDRA KARMAKAR	S	HARADHAN CHANDRA	0.06668	53511.00
378	199	4786	NILRATAN BAGUI	S	BADAI CHARAN	0.01625	13041.00

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IN L.A. CASE NO. IV-16/06-07, MOUZA GDPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No.	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
379	618	4786	NILRATAN BAGUI	S	BADAICHARAN	0.025	20063.00
383	520	1904	PABAN CHANDRA DAS	S	DHANANJAY	0.0975	78244.00
383	590	1904	PABAN CHANDRA DAS	S	DHANANJAY	0.0775	62194.00
383	599	1904	PABAN CHANDRA DAS	S	DHANANJAY	0.0425	34107.00
386	184	1912	PANCHANAN GHOSH	S	KALIPAOA	0.00416	3338.00
386	235	1912	PANCHANAN GHOSH	S	KALIPADA	0.006773	5435.00
386	268	1912	PANCHANAN GHOSH	S	KALIPAOA	0.068	54570.00
386	566	1912	PANCHANAN GHOSH	S	KALIPADA	0.00714	5729.00
386	570	1912	PANCHANAN GHOSH	S	KALIPADA	0.007497	6016.00
386	573	1912	PANCHANAN GHOSH	S	KALIPADA	0.006188	4965.00
386	575	1912	PANCHANAN GHOSH	S	KALIPADA	0.016	12839.00
386	583	1912	PANCHANAN GHOSH	S	KALIPADA	0.01904	15285.00
386	628	1912	PANCHANAN GHOSH	S	KALIPADA	0.008092	6493.00
386	736	1912	PANCHANAN GHOSH	S	KALIPADA	0.018	14445.00
389	589	2007	PARAUL BALA GHOSH	S	SAILENDRA	0.02D625	16551.00
389	613	2007	PARAUL BALA GHOSH	W	SAILENDRA	0.008125	6520.00
389	614	2007	PARAUL BALA GHOSH	W	SAILENDRA	0.01252	10048.00
390A	178	2111/1	NARESH CH. GHOSH	S	SURYA KUMAR	0.18	144450.00
390A	181	2111/1	NARESH CH. GHOSH	S	SURYA KUMAR	0.06	48150.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-16/06-07, MOU2A GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
390	178	2111/1	PARESH CHANDRA GHOSH	S	SURYA KUMAR	0.18	144451.00
390	181	2111/1	PARESH CHANDRA GHOSH	S	SURYA KUMAR	0.06	48150.00
394	600	2007	PARUL BALA GHOSH	W	SHILENDRA	0.00875	7023.00
394	616	2007	PARUL BALA GHOSH	W	SHILENDRA	0.008625	4515.00
396	555	2186	PRABHASH CHANDRA GHOSH	S	BHADRESWAR	0.062475	50136.00
400	9370	2210	PRANKRISHNA BASU	S	BIBHUTI BHUSAN	0.11	88273.00
402	594	2153	PRATAP CHANDRA GHOSH	S	KANAILAL	0.05	40125.00
403	512	2153	PRATAP CHANDRA GHOSH	S	KANAILAL	0.376629	302274.00
403	519	2153	PRATAP CHANDRA GHOSH	S	KANAILAL	0.115625	92790.00
403	592	2183	PRATAP CHANDRA GHOSH	S	KANAILAL	0.1	80251.00
406	564	2113	PRATIVA RANI BASU	W	MADHUSUDAN	0.034	27284.00
411	577	2186	PRDVASH CHANDRA GHOSH	S	BHADRESWAR	0.045815	36781.00
413F	512	5422	GOBINDA CHARAN GHOSH	S	KANAILAL	0.376742	302274.00
414A	566	2032	AJDY GHOSH	S	PURNA CH.	0.009999	8024.00
415	583	2032	RSHMONI GHOSH	W	SUJIDY GHOSH	0.106656	85600.00
418	564	3375	RABI SANKAR BASU	S	MADHUSUDAN	0.045339	36384.00
421A	234	3353	ABHIJIT KR BASU	S	RABINDRA	0.000278	223.00
421B	234	3353	AMITA SINHA	W	ASHISH KR.	0.000278	223.00
421	234	3353	ILA BASU	W	RABINDRA	0.000278	223.00

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AWARO-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-16/06-07, MDUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
423A	604	3422/1	NILMANI GHOSH	S	MAHILAL	0.043329	34775.00
429	560	3406	RAJU BALA GHOSH	W	GOPALCHANDRA	0.02125	17053.00
429	561	3406	RAJU BALA GHOSH	W	GOPALCHANDRA	0.0125	10031.00
430	199	3477	RAM CHANDRA BAGUI	S	JAGINDRA NATH	0.013	10433.00
434	263	3924/1	RAMANI, MOHAN CHAKRABORTY	S	BIBHUTI BHUSAN	0.001716	1516.00
436	268	3275	RANAJIT KUMAR GHOSH	S	KALIPADA	0.068	54570.00
436	566	3275	RANAJIT KUMAR GHOSH	S	KALIPADA	0.00714	5729.00
436	570	3275	RANAJIT KUMAR GHOSH	S	KALIPADA	0.007497	6016.00
436	575	3275	RANAJIT KUMAR GHOSH	S	KALIPADA	0.016	12839.00
436	583	3275	RANAJIT KUMAR GHOSH	S	KALIPADA	0.01904	15286.00
436	736	3275	RANAJIT KUMAR GHOSH	S	KALIPADA	0.018	14445.00
439	184	3275	RANAJIT KUMAR GHOSH	S	KALIPADA	0.00417	3346.00
439	235	3275	RANAJIT KUMAR GHOSH	S	KALIPADA	0.006773	5435.00
439	573	3275	RANAJIT KUMAR GHOSH	S	KALIPADA	0.006188	4965.00
439	628	3275	RANAJIT KUMAR GHOSH	S	KALIPADA	0.008092	6493.00
440	622	3545	RANUPADA GHOSH	S	BANKU BEHARI	0.019998	16048.00
443	184	3307	RATAN CHANDRA GHOSH	S	KALIPADA	0.00417	3346.00
443	235	3307	RATAN CHANDRA GHOSH	S	KALIPADA	0.006773	5435.00
443	268	3307	RATAN CHANDRA GHOSH	S	KALIPADA	0.068	54570.00

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AW/SL/NO.	PLOT	KHATIAN	OWNER	RELA	SOWO	SHARE LAND	AMOUNT
2/1	1842	154	JAHARLAL SHAW	S	RAMHARI SHAW	0.00016	233.00
2/10	1642	154	MAYARANI GHORA	W	NAYAN	0.00016	234.00
2/2	1642	154	PANNALAL SHAW	S	RAMHARI SHAW	0.00016	233.00
2/3	1642	154	SAROD SHAW	S	RAMHARI SHAW	0.00016	233.00
2/4	1842	154	MANOJ SHAW	S	RAMHARI SHAW	0.00016	233.00
2/6	1842	154	INDRAJIT SHAW	S	RAMHARI SHAW	0.00016	233.00
2/7	1842	154	BISWAJIT SHAW	S	RAMHARI SHAW	0.00016	234.00
2/8	1642	154	KAMALABALA GHORA	W	BIBHUTI GHORA	0.00016	234.00
2/9	1642	154	SHANTI PRAMANIK	W	RADHA PRAMANIK	0.00016	234.00
5	36	1999	ADITYA POLEN	S	PANCHKARI POLEN	0.01078	9506.00
10	1651	45	AJIT KR MUKHAPADHYAY	S	PROFULLO KUMAR	0.005421	2146.00
12	92	37	AJIT KR BAGUI	S	NOGENDRA NATH	0.0475	38120.00
12	104	37	AJIT KR BAGUI	S	NOGENDRA NATH	0.06	48150.00
12	107	37	AJIT KR BAGUI	S	NOGENDRA NATH	0.09	72226.00
12	211	37	AJIT KR BAGUI	S	NOGENDRA NATH	0.05	40125.00
17	38	2401880	ALOKA KOLEY	W	SADHAN CH	0.005355	4382.00
16	42	240	ALOKA KOLEY	W	SADHAN CH KOLEY	0.006925	7344.00
19	77	243	ALOKA PAL	W	NAGENDRA NATH PAL	0.0162	13041.00
32	7	195	AMULYA CHARAN CHATTOPADHYAY	S	AMBIKA CHARAN	0.290058	230617.00

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AW/SL/NO.	PLOT	KHATIAN	OWNER	RELA	SOWO	SHARE LAND	AMOUNT
36	77	81	ANATH NATH BAGUI	S	BALAI CH BAGUI	0.01625	13040.00
37	92	82	ANATH NATH BAGUI	S	JOGINDRA NATH	0.038	30495.00
37	211	82	ANATH NATH BAGUI	S	JOGINDRA NATH	0.04	32101.00
38	1642	80	ANATH NATH MONDAL	S	NANDALAL	0.001876	1506.00
40	33	100	ANIL KR KOLEY	S	HRISHIKESH	0.043316	34761.00
45	140	113	ANILA BALA GHOSH	W	ANIL KUMAR GHOSH	0.055811	44788.00
63	1651	148	APURBADHAN MUKHAPADHYAY	S	AMULYA DHAN	0.04329	17173.00
70	9314	212	ARUN KIRTI	S	LATE KARTICK KIRTI	0.1	79508.00
75	38	348	ASHABALA KOLEY	D	SADHAN CH	0.00537	4309.00
75	42	348	ASHABALA KOLEY	D	SADHAN CH	0.008925	7183.00
87	26	274	ASTOBALA SAU	D	NITAI SAU	0.018326	14706.00
92	21	2325	BADEL CH PAKIRA	S	NARAYAN PAKIRA	0.014161	11364.00
104	105	2372	BASUDEB KOLEY	S	ANNADA KOLEY	0.025	20063.00
104	106	2372	BASUDEB KOLEY	S	ANNADA KOLEY	0.035	28088.00
104	110	2372	BASUDEB KOLEY	S	ANNADA KOLEY	0.06	48150.00
104	111	2372	BASUDEB KOLEY	S	ANNADA KOLEY	0.07	56175.00
106	1642	2462	BECHU RAM SHAW	S	JIBON KRISHNA	0.000072	55.00
112	131	1534	BHARATI MAL	W	SUKHDEB	0.005985	4815.00
115	37	2766	BHOLA NATH KOLEY	S	MEGHNATH	0.085	68212.00

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AW/SL/NO.	PLOT	KHATIAN	OWNER	RELA	SOWD	SHARE LAND	AMOUNT
115	39	2766	BHOLA NATH KOLEY	S	MEGHNATH	0.075	60188.00
116	1642	2462	BHOLA NATH SHAW	S	JIBON KRISHNA	0.000072	55.00
122	137	2412	BIJANBIHARI GHOSH	S	BHUT NATH	0.0975	78244.00
130	144	2447	BINAY KRISHNA BASU	S	JOGENDRA NATH	0.006003	4817.00
139	42	2505	BISWA NATH KOLEY	S	PASHUPATI	0.0125	10031.00
140	1651	2549	BISWA NATH MUKHAPADHYAY	S	PROFULLO KUMAR	0.005421	2148.00
143	15	2537	BISWA NATH PATRA	S	ANNADA PATRA	0.029988	24065.00
153	21	1218	CHANPARANI MANNA	W	BISWANATH MANNA	0.014178	11377.00
154	115	1229	CHARUBALA GHOSH	W	KANAILAL	0.21	168525.00
162	1642	1692	DHANAPATI SAW	S	GIRISH CHANDRA	0.008592	6895.00
178	77	1676	DULAL CH. SHAW	S	HARIPADA	0.01625	13041.00
180	1642	2462	DURGA CHARAN SHAW	S	JIBON KRISHNA	0.000068	56.00
181	1651	1652	DURGA RANI MUKHAPADHYAY	W	PROFULLO KUMAR	0.005421	2142.00
183	108	1677	DURLAV KOLEY	S	MADHUSUDAN	0.13	104324.00
183	113	1677	DURLAV KOLEY	S	MADHUSUDAN	0.1	80251.00
184	142	333	ETI RANI BOSE	W	BINOY KRISHNA	0.008327	5078.00
187	9308	1/1	FOR W.B. GOVT.			0.01	8025.00
190	1842	818/1	GADADHAR DAS	S	ARJUN CHANDRA	0.00036	289.00
195/2	38	805	MAHANTA MALIK	S	KANAILAL	0.05625	45087.00

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AW/SL/NO.	PLOT	KHATIAN	OWNER	RELA	SOWO	SHARE LAND	AMOUNT
195/2	42	805	MAHANTA MALIK	S	KANAILAL	0.075	60116.00
197	1642	2462	GAYETRI MAITY	W	LAKSHMI KANTA	0.000072	56.00
202	92	882	GITA RANI GHOSH	W	MADHUSADAN	0.019	15248.00
202	211	682	GITA RANI GHOSH	W	MADHUSADAN	0.02	16049.00
206/2	1642	1010	LOKNATH SHEE	S	SHARAT CHANDRA	0.000628	504.00
206	1642	1010	GOBARDHAN SAW	S	MAKHANLAL	0.001248	1002.00
211	145	1004	GOBORDHAN GHOSH	S	SANATAN	0.016875	13542.00
212	170	1009	GOBORDHAN MITRA	S	UMACHARAN	0.19	240750.00
212	171	1089	GOBORDHAN MITRA	S	UMACHARAN	0.11	88276.00
213	152	930	GOKUL CH. GHOSH	S	SATISH CH.	0.015979	12824.00
221	1642	1062	GOSTOBHARI SAW	S	MAKHANLAL	0.000408	327.00
222/1	3	1121	NILMANI KHANRA	S	ADHAR KHANRA	0.01735	11035.00
222/1	5	1121	NILMANI KHANRA	S	ADHAR KHANRA	0.045	36112.00
222/1	81	1122	NILMANI KHANRA	S	ADHAR KHANRA	0.056304	45475.00
222	3	1121	GOUR CH KHANRA	S	SITALAL KHANRA	0.055	44138.00
222	5	1121	GOUR CH KHANRA	S	SITALAL KHARA	0.18	144449.00
222	81	1122	GOUR CH KHANRA	S	SITALAL KHARA	0.226712	181899.00
233	119	3787	GUI RAM SANTRA & OTHERS	SEB	SRI SRI SHIB THAKUR	0.15	120374.00
234	21	895	GUIBALA PAKIRA	W	NARAYAN CH	0.014161	11364.00

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AW/SL/NO.	PLOT	KHATIAN	OWNER	RELA	SOWO	SHARE LAND	AMOUNT
237	210	4526	HARADHAN ADHIKARI	S	TARAK CHANDRA	0.024	19260.00
239	208	4569	HARADHAN DAS	S	KALIPADA	0.02	16050.00
239	1642	4569	HARADHAN DAS	S	KALIPADA	0.00018	144.00
242	92	4499	HARASADHAN BAGUI	S	NAGENDRA	0.0475	38120.00
243	91	4593	HARENDRA NATH BALI	S	PACHKARI	0.28	224699.00
244	1642	2462	HARI CHARAN SHAW	S	JIBON KRISHNA	0.000072	56.00
248	211	4499	HARISADHAN BAGUI	S	BADAI(NAGENDRA)	0.05	40125.00
252	43	4601/1	HRIDAY NATH PATRA	S	PRATAP CH	0.175	140438.00
253	152	4599	HRISIKESH GHOSH	S	SATISH CH.	0.016124	12940.00
255/2	142	379	RATAN CHANDRA GHOSH	S	SATISH CHANDRA	0.0093334	7490.00
255/3	142	379	BIJOY KRISHNA GHOSH	S	SATISH CHANDRA	0.0093334	7490.00
267	1642	2462	JHARNA BHATTACHARIYA	W	PRAHALLAD	0.000072	56.00
270/1	208	3222/1	JAHAHLAL DAS	S	DHANANJAY	0.002	1605.00
270/2	208	3222/1	NEMAI DAS	S	DHANANJAY	0.002	1605.00
270/3	208	3222/1	SANATAN DAS	S	DHANANJAY	0.002	1605.00
270/4	208	3222/1	MAHENDRA DAS	S	NANDALAL	0.0004	321.00
270/5	208	3222/1	ASTA BASU DAS	S	NANDALAL	0.0004	321.00
270/6	208	3222/1	MANTULAL DAS	S	NANDALAL	0.0004	321.00
270/7	208	3222/1	RABINDRANATH DAS	S	NANDALAL	0.0004	321.00

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AW/SL/NO.	PLOT	KHATIAN	OWNER	RELA	SOWO	SHARE LAND	AMOUNT
270/8	208	3222/1	APARNA DAS	W	NANDALAL	0.0004	321.00
274	1651	1425	KALYANI MUKHERJEE	W	DEBASHIS	0.005421	2146.00
280	152	1391	JITENDRA NATH GHOSH	S	KALIPADA	0.012093	9705.00
283	145	1332	JOHAR LAL GHOSH	S	SANATAN	0.016875	13542.00
294	26	1300	JOYDEB SAU	S	NITAI SAU	0.016337	14716.00
295	66	1293/1	JOYDEB SINHA	S	KALIPADA SINHA	0.96	770399.00
297/1	145	3240	JAWAHARLAL GHOSH	S	SANATAN	0.005625	4514.00
297/2	145	3240	LAXMIBALA GHOSH	W	ANUKUL	0.001406	1128.00
297/3	145	3240	UTTAM GHOSH	S	ANUKUL	0.001406	1128.00
297/4	145	3240	ASIT GHOSH	S	ANUKUL	0.001406	1129.00
297/5	145	3240	LALU GHOSH	S	ANUKUL	0.001406	1129.00
297/6	145	3240	GOBARDHAN GHOSH	S	SANATAN	0.005625	4514.00
303	37	568	KALIPADA KOLEY	S	MEGHNATH	0.085	68212.00
303	39	568	KALIPADA KOLEY	S	MEGHNATH	0.075	60188.00
304	109	569	KALIPADA KOLEY	S	SADHUCHARAN	0.007012	5627.00
304	112	569	KALIPADA KOLEY	S	SADHUCHARAN	0.019283	15475.00
306	1642	604	KALIPADA SAMANTA	S	BHOLANATH	0.000156	125.00
310	91	465	KAMALA BALA DAS	W	PACHIKARI	0.28	224699.00
313/2	154	536	RATAN CHANDRA GHOSH	S	SATISH CHANDRA GHOSH	0.004	3210.00

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AW/SL/NO.	PLOT	KHATIAN	OWNER	RELA	SOWO	SHARE LAND	AMOUNT
323	92	498	KARTIK CH. BAGUI	S	JOGINDRA NATH	0.038	30495.00
323	211	498	KARTIK CH. BAGUI	S	JOGINDRA NATH	0.04	32101.00
324	74	487	KARTIK CH. GHOSH	S	FELARAM	0.15	120375.00
324	75	487	KARTIK CH. GHOSH	S	FELARAM	0.15	120375.00
324	76	487	KARTIK CH. GHOSH	S	FELARAM	0.145	116363.00
324	151	487	KARTIK CH. GHOSH	S	FELARAM	0.25	200625.00
326	121	613/1	KASHI NATH GHOSH	S	PANCHANAN	0.14	112351.00
326	173	613/1	KASHI NATH GHOSH	S	PANCHANAN	0.145	116363.00
328	105	610	KASHINATH KOLEY	S	ANNADA	0.025	20063.00
328	106	610	KASHINATH KOLEY	S	ANNADA	0.035	28088.00
329	110	610	KASHINATH KOLEY	S	ANNADA	0.06	48150.00
328	111	610	KASHINATH KOLEY	S	ANNADA	0.07	56175.00
334	9306	784	KHODABALA POLEN	W	HARAN POLEN	0.0025	2006.00
336	15	785/1	KHOKAN PATRA	S	KANAI PATRA	0.001982	1574.00
337	15	764	KHUKU PATRA	D	KANAI PATRA	0.001982	1574.00
341	211	688	KRISHNA CH. BAGUI	S	BADAI BAGUI	0.05	40125.00
342	32	687	KRISHNA CH. BAGUI	S	NEGANDRA NATH BAGUI	0.08866	53495.00
348	92	688	KRISNA CH. BAGUI	S	BODAI	0.0475	38120.00
350	76	659	KURRAM SHAW	S	RAJENDRA NATH	0.04	32100.00

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AW/SL/NO.	PLOT	KHATIAN	OWNER	RELA	SOWO	SHARE LAND	AMOUNT
353	92	3616	LAKHI NARAYAN BAGUI	S	JOGINDRA NATH	0.038	30495.00
359	211	3616	LAKSHMI NARAYAN BAGUI	S	JOGINDRA NATH	0.04	32101.00
363	1842	1850/68	LATE NITAI CHANDRA SAW	S	SARENDRA NATH	0.001252	1005.00
364	148	486	LATE PASUPATI GHOSH	S	MONMATHA	0.001503	1206.00
364	148	614	LATE PASUPATI GHOSH	S	MONMATHA	0.001503	1206.00
365	148	3593	LAXMIBALA GHOSH	W	PASUPATI	0.001503	1206.00
365	9322	3593	LAXMIBALA GHOSH	W	PASUPATI	0.002505	2010.00
365	9323	3593	LAXMIBALA GHOSH	W	PASUPATI	0.002839	2277.00
365	9324	3593	LAXMIBALA GHOSH	W	PASUPATI	0.002672	2144.00
368	42	2860	MADANMOHAN KOLEY	S	PASHUPATI	0.0125	10031.00
378	152	2907	MAHADEB GHOSH	S	SATISH	0.016124	12940.00
381/2	13	2987	DEBASISH CHATTOPADHYAY	S	NITYANANDA	0.063334	50355.00
387	131	1534	MALINA BHOWMIK	W	TARAPADA	0.006006	4815.00
405	78	3130	MEGNATH SHAW	S	RAJENDRA NATH	0.04	32100.00
406	24	3143	MENAKA SAU	W	NEPAL SAU	0.011669	9364.00
407	77	3144	MENOKA SHAW	W	SATYA CH. SHAW	0.01625	13040.00
417	142	2892	MONIDIPA BASU	W	BINOY KRISHNA BASU	0.006327	5078.00
422	152	2896	MONMILA GHOSH	W	KALIPADA	0.012093	9705.00
426	1642	2828	MOTILAL SAMANTA	S	BHOLANATH	0.000156	125.00

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AW/SL/NO.	PLOT	KHATIAN	OWNER	RELA	SOWO	SHARE LAND	AMOUNT
427	82	4915	MOUHA SINHA	W	BIRUPAKHA	0.013104	10516.00
428	1651	3128	MRIDULA MUKHAPADHYAY	D	PROFULLO KUMAR	0.005421	2147.00
430	3	3119	MRITYUNJOY KHANRA	S	ADHAR CH KHANRA	0.01375	11034.00
430	5	3119	MRITYUNJOY KHANRA	S	ADHAR CH KHARA	0.045	36113.00
430	61	3119	MRITYUNJOY KHANRA	S	ADHAR CH KHARA	0.056666667	45475.00
432/1	95	3106	HARADHAN GHOSH	S	MUCHI RAM GHOSH	0.034986	29413.00
432/1	96	3106	HARADHAN GHOSH	S	MUCHI RAM GHOSH	0.065013	52173.00
432/2A	95	3106	PARUBALA GHOSH	W	SHIB CHANDRA	0.008736	7362.00
432/2A	96	3106	PARUBALA GHOSH	W	SHIB CHANDRA	0.016263	13044.00
432/2C	95	3106	SUBODH GHOSH	S	SHIB CHANDRA	0.008778	7362.00
432/2C	96	3106	SUBODH GHOSH	S	SHIB CHANDRA	0.016263	13043.00
432/2D	95	3106	SRIKANTA GHOSH	S	SHIB CHANDRA	0.008778	7363.00
432/2D	96	3106	SRIKANTA GHOSH	S	SHIB CHANDRA	0.016263	13043.00
436	21	3104	MUKTARAM PAKIRA	S	SHASHI BHUSAN PAKIRA	0.085	68212.00
441	1642	1744	NAKULESWAR SAW	S	GIRISH CHANDRA	0.00566	4703.00
448	3	1833	NARENDRA NATH KHANRA	S	ADHOR CH KHANRA	0.01375	11034.00
448	5	1833	NARENDRA NATH KHARA	S	ADHOR CH KHARA	0.045	36113.00
448	81	1833	NARENDRA NATH KHARA	S	ADHOR CH KHARA	0.056666667	45475.00
450	26	1767	NAYANTARA SAU	W	NITAI SAU	0.018337	14716.00

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AW/SL/NO.	PLOT	KHATIAN	OWNER	RELA	SOWO	SHARE LAND	AMOUNT
462	211	4786	NILRATAN BAGUI	S	BADAI CHARAN	0.05	40125.00
463	92	4786	NILRATAN BAGUI	S	BODAI CHARAN	0.0475	38120.00
468	148	4722	NIMAI GHOSH	S	PASUPATI	0.001503	1206.00
468	9322	4722	NIMAI GHOSH	S	PASUPATI	0.002505	2010.00
468	9323	4722	NIMAI GHOSH	S	PASUPATI	0.002839	2277.00
468	9324	4722	NIMAI GHOSH	S	PASUPATI	0.002672	2144.00
470	210	1850/66	NIMAI LAL ADHIKARI	S	TARAK CHANDRA	0.024	19260.00
471	1651	4733	NIMAI MUKHAPADHYAY	S	PROFULLA	0.005421	2147.00
475	38	1880	NIRMAL CH KOLEY	S	SADHAN CH	0.00534	4285.00
478	42	1880	NIRMAL CH KOLEY	S	SADHAN CHANDRO	0.008925	7183.00
479	15	1850/56	G.A.F. MKT. PVT.LTD.	D	UDAYAN DAS	0.014994	13072.00
481/1	1642	4656	NETAI CHANDRA SHAW	S	SURENDRANATH	0.001252	1005.00
481	208	4656	NITAI DAS	S	KALIPADA	0.02	16050.00
481	1642	1850/32	NITAI DAS	S	KALIPADA	0.00016	144.00
490	112	1910	PANCHANAN KOLEY	S	KALIPADA	0.0302	14739.00
490	152	1912	PANCHANAN GHOSH	S	KALIPADA	0.012093	9705.00
492/1	1642	1650/68	SUBALA KOLEY	W	ABHIMANYU	0.000046	37.00
492/2	1643	1850/69	RAMPADA KOLEY	S	ABHIMANYU	0.000045	36.00
492/3	1644	1850/70	SANAT KOLEY	S	ABHIMANYU	0.000045	36.00

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IN L.A. CASE NO. IV-18/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SL/NO.	PLOT	KHATIAN	OWNER	RELA	SOWO	SHARE LAND	AMOUNT
495	35	2058/1	PANCHUGOPAL CHATTOPADHYAY	S	KANTI CHARAN	0.061679	49497.00
500	77	2120	PARESH CH. SHAW	S	HARIPADA SHAW	0.01625	13041.00
511	9322	486	PASUPATI GHOSH(DEAD)	S	MONMOTHO	0.002505	2010.00
511	9322	614	PASUPATI GHOSH(DEAD)	S	MONMOTHO	0.002505	2010.00
511	9323	486	PASUPATI GHOSH(DEAD)	S	MONMOTHO	0.002839	2277.00
511	9323	614	PASUPATI GHOSH(DEAD)	S	MONMOTHO	0.002839	2277.00
511	9324	486	PASUPATI GHOSH(DEAD)	S	MONMOTHO	0.002672	2144.00
511	9324	614	PASUPATI GHOSH(DEAD)	S	MONMOTHO	0.002672	2144.00
522	115	2153	PRATAP CHANDRA GHOSH	S	KANAILAL	0.21	168525.00
528	3	2175	PRAVAT KR KHANRA	S	GOIRAM KHANRA	0.01375	11035.00
528	5	2175	PRAVAT KR KHANRA	S	GOIRAM KHARA	0.045	36112.00
528	81	2175	PRAVAT KR KHANRA	S	GOIRAM KHARA	0.056666667	45475.00
532	69	2025	PULIN MALIK	S	UPENDRA MALIK	0.155771	125006.00
535	78	2052	PURNA CH. SHAW	S	RAJENDRA NATH	0.04	32100.00
542	145	3380	RABINDRA NATH GHOSH	S	PARITOSH	0.007506	6023.00
542	148	3380	RABINDRA NATH GHOSH	S	PARITOSH	0.002502	2006.00
542	9322	3380	RABINDRA NATH GHOSH	S	PARITOSH	0.004155	3334.00
542	9323	3380	RABINDRA NATH GHOSH	S	PARITOSH	0.004726	3793.00
542	9324	3380	RABINDRA NATH GHOSH	S	PARITOSH	0.004448	3569.00

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AW/SL/NO.	PLOT	KHATIAN	OWNER	RELA	SOWO	SHARE LAND	AMOUNT
550	92	3477	RAM CH. BAGUI	S	JOGENDRO NATH	0.038	30495.00
559	211	3477	RAMCHANDRA BAGUI	S	JOGENDRA	0.04	32101.00
567	152	3275	RANAJIT KR GHOSH	S	KALIPADA	0.012093	9705.00
574	122	3517	RASBIHARI GHOSH	S	PURNA CH GHOSH	0.058	46540.00
578	152	3307	RATAN CH. GHOSH	S	KALIPADA	0.012093	9705.00
580	152	3335	RATHINDRA GHOSH	S	KALIPADA	0.012093	9705.00
581	145	3336	RATHINDRA NATH GHOSH	S	PARITOSH	0.007506	6023.00
561	148	3336	RATHINDRA NATH GHOSH	S	PARITOSH	0.002502	2008.00
581	9322	3336	RATHINDRA NATH GHOSH	S	PARITOSH	0.00417	3346.00
581	9323	3336	RATHINDRA NATH GHOSH	S	PARITOSH	0.004709	3779.00
581	9324	3336	RATHINDRA NATH GHOSH	S	PARITOSH	0.004448	3569.00
587	94	3545	RENU PADA GHOSH	D	BANKU BIHARI	0.182204	146218.00
587	120	3545	RENU PADA GHOSH	D	BANKU BIHARI	0.06	48150.00
589	77	3536	RENUKA GHOSH	W	MRINMOY CH.	0.01625	13040.00
592	82	4916	RUMALI NATH	W	DEBASISH	0.01316	10561.00
595	43	4193	SAHADEB PATRA	S	ANNADA PATRO	0.06503	52187.00
596	38	3924	SAILA BALA KOLEY	D	SADHAN CH	0.005355	4285.00
597	210	3936	SAILENDRA NATH ADHIKARI	S	TARAK CHANDRA	0.024	19260.00
598	152	3998	SAMABALA SAMONTA	W	KALIPADA	0.012093	9705.00

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AW/SL/NO.	PLOT	KHATIAN	OWNER	RELA	SOWO	SHARE LAND	AMOUNT
602	9303	3723	SAMBHUNATH POLEN	S	KANGALI	0.04	32101.00
602	9306	3723	SAMBHUNATH POLEN	S	KANGALI	0.003334	2676.00
602	9307	3723	SAMBHUNATH POLEN	S	KANGALI	0.01	8025.00
606	1651	4152	SAMIR MUKHAPADHYAY	S	PROFULLO KUMAR	0.005421	2147.00
613	38	4101	SANDHA BALA KOLEY	D	SADHAN CH	0.005355	4285.00
613	42	4101	SANDHA BALA KOLEY	D	SADHAN CH	0.008925	7183.00
614	152	4102	SANDHYA RANI GHOSH	W	KALIPADA GHOSH	0.012093	9705.00
623	35	3760	SANTABALA BERA	W	NANDALAL BERA	0.077478	62191.00
623	45	3760	SANTABALA BERA	W	NANDALAL BERA	0.06	48150.00
623	89	3760	SANTABALA BERA	W	NANOALAL BERA	0.019684	15796.00
623	8178	3760	SANTABALA BERA	W	NANDALAL BERA	0.04	32101.00
630	145	4051	SANTOSH GHOSH	S	MANMOTHO NATH	0.045009	36120.00
630	148	4051	SANTOSH GHOSH	S	MANMOTHO NATH	0.007497	6016.00
630	9322	4051	SANTOSH GHOSH	S	MANMOTHO NATH	0.012495	10027.00
630	9323	4051	SANTOSH GHOSH	S	MANMOTHO NATH	0.014161	11364.00
630	9324	4051	SANTOSH GHOSH	S	MANMOTHO NATH	0.013328	10696.00
632	1651	4065	SANTOSH KR MUKHAPADHYAY	S	PROFULLO KUMAR	0.005421	2147.00
633	92	4170	SARASWATI BALA BAGUI	W	NITAI CH	0.019	15248.00
633	211	4170	SARASWATI BALA BAGUI	W	NITAI CH	0.02	16049.00

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IN L.A. CASE NO. IV-18/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SL/NO.	PLOT	KHATIAN	OWNER	RELA	SOWO	SHARE LAND	AMOUNT
634	48	4169	SARASWATI BALA DAS	W	NALIN CH JYOTI	0.020625	16551.00
635	47	4169	SARASWATI BALA DAS	W	NALIN CH JYOTI	0.02	16049.00
646	82	4917	SELI DEY	W	DILIP NATH	0.01316	10561.00
652	21	3769	SHANTIRAM PAKIRA	S	NARAYAN PAKIRA	0.014161	11364.00
655	131	1534	SHIBANI MALIK	W	AMIYA	0.006006	4815.00
674	210	4001	SHYAMLAL ADHIKARI	S	TARAK CHANDRA	0.024	19260.00
681	15	3835	SISHURANI PATRA	W	KANAI PATRA	0.001944	1560.00
682	152	3852	SITAL CH GHOSH	S	SATISH CH.	0.016124	12940.00
685	122	51/2	SMT ANNABALA GHOSH	W	BHOLA NATH GHOSH	0.038686	31045.00
690	122	132/1	SMT. ANJALI GHOSH	W	JUGAL KISHOR GHOSH	0.038628	30999.00
702	122	4305/1	SMT. SUTOPA GHOSH	W	LAKHMAN CH GHOSH	0.038686	31045.00
709	1642	2462	SREE CHARAN SHAW	S	JIBON KRISHNA	0.000068	56.00
713/3	118	3787	GUIRAM SANTNA	S	TAKASUI RAM	0.8667	69550.00
713/4	118	3787	MUCHIRAM GHOSH	S	BASANTA KUMAR	0.1111	11591.00
713/5	118	3787	LAXMI NIDHI GHOSH	S	BANKU BIHARI	0.0556	5796.00
713/6	118	3787	RAMAPADA GHOSH	S	BANKU BIHARI	0.0556	5796.00
713/7	118	3787	RATAN CHANDRA GHOSH	S	BHUBAN CHANDRA	0.0556	5796.00
713	118	3787	SRI SRI SHIB THAKUR	S		0.122785	98528.00
724	66	4375/1	SUBOL BAG	S	DHRONI BAG	0.192	154080.00

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AW/SL/NO.	PLOT	KHATIAN	OWNER	RELA	SOWO	SHARE LAND	AMOUNT
728	137	4312	SUDHAN CH. GHOSH	S	BADAL CH.	0.0975	78244.00
731	69	4345	SUDHIR CH. MALIK	S	KRISHNA CH	0.155771	125006.00
732	1642	4314	SUDHNYA KOLEY	S	SADHUCHARAN	0.000136	109.00
738	1642	4271	SUKHOMAY DAS	S	LAXMAN CHANDRA	0.001251	1005.00
738	38	4250	SUKUMAR KOLEY	S	SADHAN CH	0.005355	4285.00
738	42	4250	SUKUMAR KOLEY	S	SADHAN CH	0.008925	7183.00
744	1642	2462	SUNANDA SHAW	W	NRIPENDRA NATH	0.000072	56.00
746	210	4293	SUNIL CHANDRA ADHIKARI	S	TARAK CHANDRA	0.024	19260.00
751	81	4411	SURENDRA NATH KHANRA	S	SITANATH KHARA	0.226712	181899.00
752	7	4409	SURNATH CHATTOPADHYAY	S	AMBIKA CHARAN	0.290058	230617.00
753	77	4456	SUSHILA SHAW	W	HARIPADA	0.01625	13040.00
758	36	4114	SWAPAN KR KOLEY	S	SADHAN CH	0.005355	4285.00
758	42	4114	SWAPAN KR KOLEY	S	SADHAN CH	0.008925	7183.00
768	42	3924	SAILA BALA KOLEY	D	SADHAN CH KOLEY	0.008925	7183.00
774	21	1449	TAPAN PAKIRA	S	NARAYAN PAKIRA	0.014161	11364.00
783	121	1501	TARAK CH GHOSH	S	PANNCHANAN	0.14	112351.00
789	1	1481	TARAPADA CHAKROBARTY	S	HRISHIKESH	0.33	262375.00
790	8	1481	TARAPADA CHAKROBARTY	S	HRISHIKESH CHAKROBAR	0.38	304950.00
792	148	1487	TARAPADA GHOSH	S	PASUPATI GHOSH	0.001503	1206.00

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IN L.A. CASE NO. IV-18/08-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SL/NO.	PLOT	KHATIAN	OWNER	RELA	SOWO	SHARE LAND	AMOUNT
792	9322	1487	TARAPADA GHOSH	S	PASUPATI GHOSH	0.002505	2010.00
792	9323	1487	TARAPADA GHOSH	S	PASUPATI GHOSH	0.002839	2277.00
792	9324	1487	TARAPADA GHOSH	S	PASUPATI GHOSH	0.002672	2144.00
799	21	1436	TUHIN PAKIRA	S	NARAYAN PAKIRA	0.014178	11377.00
800	1642	1522/1	TULSIBALA DAS	W	CHRUCHANDRA	0.001252	1004.00
805/1	91	403	PANCHU GOPAL GHOSH	S	UMASHANKAR GHOSH	0.112	89880.00
805/3	91	403	NIMAI CHARAN GHOSH	S	UMASHANKAR GHOSH	0.112	89880.00
805/5	91	403	CHAPALABALA GER	W	GOUR CHANDRA	0.112	89880.00
806	1	401	UMAPADA CHAKROBATRY	S	HRISHIKESH	0.33	262375.00
807	6	401	UMAPADA CHAKROBATRY	S	HRISHIKESH CHAKROBAR	0.38	304950.00
810	1642	399	UPENDRA NATH SHAW	S	SRIMANTA	0.008752	7024.00
						13.7833718	10437518

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N.L.A. CASE NO. IV-16/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
443	279	3307	RATAN CHANDRA GHOSH	S	KALIPADA	0.18	158895.00
443	566	3307	RATAN CHANDRA GHOSH	S	KALIPADA	0.00714	5729.00
443	570	3307	RATAN CHANDRA GHOSH	S	KALIPADA	0.015003	12041.00
443	573	3307	RATAN CHANDRA GHOSH	S	KALIPADA	0.006188	4965.00
443	575	3307	RATAN CHANDRA GHOSH	S	KALIPADA	0.016	12839.00
443	583	3307	RATAN CHANDRA GHOSH	S	KALIPADA	0.01904	15286.00
443	628	3307	RATAN CHANDRA GHOSH	S	KALIPADA	0.008092	6493.00
443	736	3307	RATAN CHANDRA GHOSH	S	KALIPADA	0.018	14445.00
444	614	3310	RATAN CHANDRA GHOSH	S	PURNA CHANDRA	0.2	160500.00
445	213	3313	RATAN CHANDRA GHOSH	S	SATISH CHANDRA	0.12	96300.00
445	246	3313	RATAN CHANDRA GHOSH	S	SATISH CHANDRA	0.023324	18717.00
445	9372	3313	RATAN CHANDRA GHOSH	S	SATISH CHANDRA	0.0275	22068.00
447	184	3335	RATHINDRA GHOSH	S	KALIPADA	0.00417	3346.00
447	235	3335	RATHINDRA GHOSH	S	KALIPADA	0.006773	5435.00
447	268	3335	RATHINDRA GHOSH	S	KALIPADA	0.068	54570.00
447	566	3335	RATHINDRA GHOSH	S	KALIPADA	0.00714	5729.00
447	573	3335	RATHINDRA GHOSH	S	KALIPADA	0.006188	4965.00
447	575	3335	RATHINDRA GHOSH	S	KALIPADA	0.016	12839.00
447	583	3335	RATHINDRA GHOSH	S	KALIPADA	0.01904	15286.00

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IN L.A. CASE NO. IV-16/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
447	628	333S	RATHINORA GHOSH	S	KALIPADA	0.008092	6493.00
447	736	333S	RATHINDRA GHOSH	S	KALIPADA	0.018	14445.00
453	626	3S45	RENUPADA GHOSH	S	BANKU BEHARI	0.053328	42795.00
453	627	3S45	RENUPADA GHOSH	S	BANKU BEHARI	0.046662	37446.00
455	564	4601	RISHIKESH BASU	S	MADHUSUDAN	0.045322	36370.00
456	566	4599	RISHIKESH GHOSH	S	SATISH CHANDRA	0.00834	6692.00
456	573	4599	RISHIKESH GHOSH	S	SATISH CHANDRA	0.007228	5800.00
458	589	4145	SABITA GHOSH	W	SAILEANDAR	0.020625	16551.00
458	600	4145	SABITA GHOSH	W	SAILEANDAR	0.00875	7023.00
459	616	4396	SAIBITA GHOSH	S	SHAIENDRA	0.005625	4515.00
460	613	4145	SABITA GHOSH	S	SHILENDRA	0.008125	6520.00
460	614	4145	SABITA GHOSH	S	SHILENDRA	0.01252	10048.00
461A	541	3695	FATIK KR. GHOSH	S	RATAN CH.	0.09	72225.00
461A	584	3695	FATIK KR. GHOSH	S	RATAN CH.	0.086666667	69551.00
461A	625	3695	FATIK KR. GHOSH	S	RATAN CH.	0.116666667	93625.00
461B	541	4137	DILIP KR. GHOSH	S	RATAN CH.	0.09	72225.00
461B	584	4137	DILIP KR. GHOSH	S	RATAN CH.	0.086666667	69551.00
461B	625	4137	DILIP KR. GHOSH	S	RATAN CH.	0.116666667	93625.00
461C	541	4270	SUSANTA KR GHOSH	S	RATAN CH.	0.09	72225.00

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Aw/Si.No.	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
461C	584	4240	SUSANTA KR GHOSH	S	RATAN CH.	0.086666667	69550.00
461C	625	4270	SUSANTA KR GHOSH	S	RATAN CH.	0.116666667	93625.00
462	217	37D1	SACHINDRA NATH MITRA	S	GOBARDHAN	0.026	20866.00
463	571	4219	SADHANMAYEE DASI	W	BATAKRISHNA	0.279981	224685.00
464	553	317	SADHANMAYEE DASI	W	SATISH CHANORA	0.11	88276.00
480	235	4103	SANDHYA RANI GHOSH	W	JATINDRA NATH	0.00676	5425.00
48D	566	4103	SANDHYA RANI GHOSH	W	JATINDRA NATH	0.00714	5729.00
480	570	4103	SANDHYA RANI GHOSH	W	JATINDRA NATH	0.007506	6023.00
480	573	4103	SANDHYA RANI GHOSH	W	JATINDRA NATH	0.006188	4966.00
480	583	4103	SANDHYA RANI GHOSH	S	JATINDRA NATH	0.01904	15286.00
480	628	4103	SANDHYA RANI GHOSH	W	JATINDRA NATH	0.008092	6493.00
481	184	4102	SANDHYA RANI GHOSH	W	KALIPADA	0.00417	3346.00
491	218	4062	SANTOSH MALIK	S	NEPAL	0.085	68212.00
493	538	4165	SARAJU BALA DEBI CHAKRABORTY	W	SANTOSH KUMAR	0.14	112350.00
495	199	4170	SARASWATI BALA BAGUI	W	NETAI BAGUI	0.0065	5215.00
497A	193	5409	SISIR KR. SHAW	S	DEBENDRA NATH	0.0125	10032.00
497	193	3749	SARAT CHANORA SHAW	S	DEBENDRA NATH	0.0125	10031.00
497	196	3749	SARAT CHANDRA SHAW	S	DEBENDRA NATH	0.07	56175.00
503	251	4006	SATYA CHARAN GHOSH	S	AMBIKA	0.075	59446.00

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IN L.A. CASE NO. IV-16/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No.	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
509	256	3753	SHANTI BALA GHOSH	W	BIRENDRA NATH	0.007777	6242.00
524A	222	3936	TAPAN KR. GHOSH	S	HRISIKESH	0.08242	66206.00
524	203	3936	SHILENDRA NATH ADHIKARI	S	TARAK CHANDRA	0.01786	15247.00
524	222	3936	SHILENDRA NATH ADHIKARI	S	TARAK CHANDRA	0.04745	38119.00
525	230	3940	SHILENDRA NATH GHOSH	S	BATAKRISHNA	0.09	72226.00
525	233	3940	SHILENDRA NATH GHOSH	S	BATAKRISHNA	0.01625	13041.00
525	236	3940	SHILENDRA NATH GHOSH	S	BATAKRISHNA	0.015	12039.00
525	243	3940	SHILENDRA NATH GHOSH	S	BATAKRISHNA	0.0425	34107.00
525	632	3940	SHILENDRA NATH GHOSH	S	BATAKRISHNA	0.01	8025.00
526	519	3941	SHILENDRA NATH GHOSH	S	BATAKRISHNA	0.04625	37115.00
527	184	3998	SHYAMA BALA SAMANTA	S	KALIPADA	0.00417	3346.00
532	569	3924/1	SHYAMAL CHAKRABORTY	S	MADANMDHAN	0.001584	1398.00
537	263	2862	SHYAMAL KR. CHASKRABORTY	S	MADANMOHAN	0.003	2649.00
538	234	396/2	SHYAMAL KR. KAR'	S	SIBOPRDSAD	0.000833	669.00
542	203	4001	SHYAMLAL ADHIKARI	S	TARAK CHANDRA	0.01786	15247.00
542	222	4001	SHYAMLAL ADHIKARI	S	TARAK CHANDRA	0.04745	38119.00
546	274	2182	SIKHA GHOSH	W	RAMPROSAD	0.005838	4682.00
548	583	3852	SITAL CHANDRA GHOSH	S	SATISH	0.02224	17831.00
549	184	3852	SITAL CHANDRA GHOSH	S	SATISH CHANDRA	0.00556	4463.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-16/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No.	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
549	566	3852	SITAL CHANDRA GHOSH	S	SATISH CHANDRA	0.00834	6692.00
549	573	3852	SITAL CHANDRA GHOSH	S	SATISH CHANDRA	0.007228	5799.00
549	628	3852	SITAL CHANDRA GHOSH	S	SATISH CHANDRA	0.009452	7584.00
562	232	4312	SUDHAN CHANDRA GHOSH	S	BADAL CHANDRA	0.065013	52172.00
564	221	4314	SUDHANYA KOLEY	S	SAOHACHARAN	0.001404	1116.00
570	245	4256	SUKUMAR CHAKRABORTY	S	HRIDAYNATH	0.095	76237.00
570	253	4256	SUKUMAR CHAKRABORTY	S	HRIDAYNATH	0.026672	21140.00
570	260	4256	SUKUMAR CHAKRABORTY	S	HRIDAYNATH	0.28	224699.00
570	8181	4256	SUKUMAR CHAKRABORTY	S	HRIDAYNATH	0.12	96300.00
575	203	4293	SUNIL CHANDRA ADHIKARI	S	TARAK CHANDRA	0.01786	15247.00
575	222	4293	SUNIL CHANDRA ADHIKARI	S	TARAK CHANDRA	0.04745	38119.00
577	555	4294	SUNIL KUMAR GHOSH	S	BHADRESWAR	0.062475	50136.00
577	577	4294	SUNIL KUMAR GHOSH	S	BHADRESWAR	0.045815	36782.00
578	589	4285	SUNITA GHOSH	S	SAILENDRA	0.020625	16551.00
578	600	4285	SUNITA GHOSH	S	SAILENDRA	0.00875	7023.00
578	613	4285	SUNITA GHOSH	S	SAILENDRA	0.008125	6520.00
579	614	4285	SUNITA GHOSH	S	SHAILENDRA	0.01252	10048.00
579	616	4285	SUNITA GHOSH	S	SHAILENDRA	0.005625	4515.00
584	272	4439/2	SUSANTA KUMAR GHOSH	S	RATAN CHANDRA	0.118726	95278.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-16/D6-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No.	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
584	539	4001	SUSANTA KUMAR GHOSH	S	RATAN CHANDRA	0.048334	38788.00
584	540	4001	SUSANTA KUMAR GHOSH	S	RATAN CHANDRA	0.041667	33437.00
584	585	4001	SUSANTA KUMAR GHOSH	S	RATAN CHANDRA	0.053333333	42802.00
585	219	4439/2	SUSANTA KUMAR GHOSH	S	RATAN CHANDRA	0.05001	40134.00
587	246	4305/1	SUTAPA GHOSH	W	LAKSHMAN CHANDRA	0.046676	37458.00
587	272	4305/1	SUTAPA GHOSH	W	LAKSHMAN CHANDRA	0.178	142845.00
591	263	2862	SWAPNA CHAKRABORTY(CHATTERJEE)	D	MADANMOHAN	0.003426	2649.00
592	263	3924/1	SWAPNA CHATTERJEE	D	MADANMOHAN	0.000426	371.00
592	569	3924/1	SWAPNA CHATTERJEE	D	MADANMOHAN	0.00154	1360.00
592	8183	3924/1	SWAPNA CHATTERJEE	O	MADANMOHAN	0.000923	815.00
601	9351	1492/2	TARAK GHOSH	S	PANCHANAN	0.07	56175.00
611	569	3924/1	UJJAL CHAKRABORTY	S	MADANMOHAN	0.00154	1360.00
612	263	2862	UJJAL KR. CHAKRABORTY	S	MADANMOHAN	0.003	2649.00
612	8183	3924/1	UJJAL KR. CHAKRABORTY	S	MADANMOHAN	0.000923	815.00
615A	180	403	PANCHU GOPAL GHOSH	S	UMA SHANKAR	0.05	40125.00
615C	180	403	NEMAI CHARAN GHOSH	S	UMA SHANKAR	0.05	40125.00
615E	180	403	CHAPALA BALA GER	W	GOUR CH.	0.05	40125.00
615	536	403	UMASANKAR GHOSH	S	ISHAN CHANDRA	0.09	72226.00
615	547	403	UMASANKAR GHOSH	S	ISHAN CHANDRA	0.1	80251.00

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IN L.A: CASE NO. IV-16/06-07, MOUZA GDPALNAGAR, J.I.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-17/D6-07, MDUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY,

AW/SL/ND.	Plot	Khatian	OWNER	Relation	S/o, D/o, W/o	Area	Amount
2E	330	154	INDRAJIT SHAW	S	RAMKRISHNA	0.0075	6624.00
13	295	37	AJIT KR. BAGUI	S	NAGENDRANATH(BODAI)	0.01875	15055.00
13	498	37	AJIT KR. BAGUI	S	NAGENDRANATH(BODAI)	0.05375	43156.00
16	385	243	ALOKA PAL	W	NAGENDRA	0.02625	21077.00
16	389	243	ALDKA PAL	W	NAGENDRA	0.009375	7527.00
16	390	243	ALOKA PAL	W	NAGENDRA	0.0075	6022.00
24	383	179	AMAR NATH MUKHAPADHAY	S	GIRISH CH.	0.190000104	152550.00
28	306	88	ANADI NATH GHISH	S	SATISH CHANDRA	0.015	12044.00
31	389	81	ANATH NATH BAGUI	S	BALAI CH	0.00936	7516.00
32	385	81	ANATH NATH BAGUI	S	BALAI CHANDRA	0.02625	21077.00
32	390	81	ANATH NATH BAGUI	S	BALAI CHANDRA	0.0075	6022.00
33	295	82	ANATH NATH BAGUI	S	JOGINDRANATH	0.015	12043.00
33	498	82	ANATH NATH BAGUI	S	JOGINDRANATH	0.043	34525.00
33	9333	82	ANATH NATH BAGUI	S	JOGINDRANATH	0.048	38539.00
34	315	315	ANGUR8ALA DASI	W	KRISHNA CH.	0.18	144521.00
38	507	114	ANILA BALAGHOSH	S	JATINDRANATH	0.0075	6022.00
43	492	132/2	ANNA GHOSH	S	ANGATA	0.06668	53538.00
55	349	2012	ARUN KR DEY	S	SANTOSH KR	0.005278	4562.00
56	368	2012	ARUN KR DEY	S	SANTOSH KR	0.00156	1378.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-17/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SL/NO.	Plot	Khatian	OWNER	Relation	S/o, D/o, W/o	Area	Amount
57	383	223/1	ARUN MUKHAPADHAY	S	BAIDYA NATH	0.063333368	50850.00
59	383	231	ARUP MUKHAPADHAY	S	BAIDYA NATH	0.063333368	50850.00
62/1	410	4329	NEPAL CH SHAW	S	PURNA	0.03	23552.00
62/2	410	4329	CHAND MOHAN SHAW	S	PURNA	0.03	23551.00
73	323	2335	BADAL CH. MALICK	S	SATISH	0.013411656	11845.00
73	333	2335	BADAL CH. MALICK	S	SATISH	0.0110755	9784.00
76	9849	2325	BADAL CHANDRA PAKIRAH	S	NARAYAN	0.00125	1462.00
76	9850	2325	BADAL CHANDRA PAKIRAH	S	NARAYAN	0.000625	502.00
86	364	2654	BELARANI BASU	W	JIBAN	0.049421	39680.00
87	324	2654	BELARANI BASU	W	JIBON BASU	0.043329	34789.00
87	463	2654	BELARANI BASU	W	JIBON BASU	0.007497717	6020.00
87	473	2654	BELARANI BASU	W	JIBON BASU	0.039996	32113.00
98	307	2412	BIJAN BIHARI GHOSH	S	BHATANATH GHOSH	0.1025	82296.00
99	363	2412	BIJAN BIHARI GHOSH	S	BHUT NATH GHOSH	0.13	104376.00
100	463	2414	BIJAN KUMAR BASU	S	SUKHRAJ BASU	0.022499377	18065.00
101/2	509	2411/1	JAGANNATH GHOSH	S	RATAN	0.059941861	48127.00
101/3	509	2411/1	KANAILAL GHOSH	S	RATAN	0.059941861	48127.00
101/4	509	2411/1	NETAI CH GHOSH	S	RATAN	0.059941861	48127.00
101/5	509	2411/1	MADHOB KR GHOSH	S	RATAN	0.059941861	48127.00

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IN L.A. CASE NO. IV-17/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SL/NO.	Plot	Khatian	OWNER	Relation	S/o, D/o, W/o	Area	Amount
102	349	2012	BIJALI GHOSH	W	PRAVAT KUMAR	0.021315	18825.00
114A	288	403	UMASHANKAR GHOSH	S	ESHAN CH GHOSH	0.32	294189.00
119	325	2519	BISWA NATH GHOSH	S	BATAKRISHNA	0.03	24088.00
119	365	2519	BISWA NATH GHOSH	S	BATAKRISHNA	0.05625	45164.00
122	383	2547	BISWA NATH MUKHAPADHAY	S	GIRISH CH.	0.190000104	152550.00
128	465	2250	BONOMALI MAITRY	S	DHANANJAY	0.026656	21402.00
135	9849	1218	CHANPA RANI MANNA	W	BISWANATH	0.00125	1462.00
135	9850	1218	CHANPA RANI MANNA	W	BISWANATH	0.000625	502.00
138	349	2012	CHITRA GHOSH	D	SANTOSH KR	0.005278	4662.00
139	465	1258/4	CHUCHIRAM MAITRY	S	KIRTIBAS	0.04	32117.00
160	9347	1/1	FDR W.B. GOVERNMENT		HODGHLY	0.1	61249.00
160	9348	1/1	FOR W.B. GOVERNMENT		HOOGHLY	0.1	61249.00
169	336	2012	GHANA SHYAM BASU	S	MANINDRA NATH	0.002912	2572.00
175	295	882	GITA RANI GHOSH	W	MADHUSUDAN	0.0075	6022.00
175	498	882	GITA RANI GHOSH	W	MADHUSUDAN	0.0215	17262.00
175	9333	882	GITA RANI GHOSH	W	MADHUSUDAN	0.02	19269.00
178	465	1038	GOBINDA MAITRY	S	DHANANJAY	0.026656	21402.00
189	9849	895	GUI BALA PAKIRAH	W	NARAYAN	0.00125	1462.00
189	9850	895	GUI BALA PAKIRAH	W	NARAYAN	0.000625	502.00

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IN L.A. CASE NO. IV-17/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SL/NO.	Plot	Khatian	OWNER	Relation	S/o, D/o, W/o	Area	Amount
190	289	4526	HARADHAN ADHIKARI	S	TARAKCHANDRA	0.5	401447.00
190	343	4526	HARADHAN ADHIKARI	S	TARAKCHANDRA	0.057	45765.00
191	325	4530	HARADHAN GHOSH	S	BATAKRISHNA	0.03	24088.00
191	365	4530	HARADHAN GHOSH	S	BATAKRISHNA	0.05625	45164.00
192	323	4563	HARADHAN MALICK	S	SATISH CH.	0.02	11845.00
192	333	4563	HARADHAN MALICK	S	SATISH CH.	0.0110755	9784.00
193	347	4583	HARENDRA NATH GHOSH	S	BIRENDRA NATH	0.0925	74269.00
197	295	4499	HARISADHAN BAGUI	S	BODAI(NAGENDRAN)	0.01875	15055.00
197	498	4499	HARISADHAN BAGUI	S	BODAI(NAGENDRAN)	0.05375	43156.00
203	158	3502	INDRAJIT SHAW	S	RAMKRISHNA	0.0035	3092.00
203	159	3502	INDRAJIT SHAW	S	RAMKRISHNA	0.0105	9273.00
203	329	3502	INDRAJIT SHAW	S	RAMKRISHNA	0.0065	5219.00
203	338	3502	INDRAJIT SHAW	S	RAMKRISHNA	0.005	4416.00
213/1	511	1279	GOBINDO CH GHOSH	S	KANAI LAL GHOSH	0.14	112405.00
225	158	3502	KAMALA BALA CHARA	W	BIBHUTI	0.0035	3092.00
227	309	467	KAMALA BALA SAW	W	NAGENDRA NATH	0.1	80291.00
233	9333	498	KARTIK CH. BAGUI	S	JOGINDRANATH	0.05	38539.00
236	297	688	KRISHNA CH. BAGUI	S	BADAI	0.13	114813.00
237	498	498	KASRTIK CH. BAGUI	S	JOGINDRANATH	0.043	34525.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-17/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SL/NO.	Plot	Khatian	DWNER	Relation	S/o, D/o, W/o	Area	Amount
238	295	498	KASRTIK CH. BASGUI	S	JOGINDRANATH	0.015	12043.00
242	347	740	KHAGENDRA NATH GHOSH	S	BIRENDRA NATH	0.0925	74269.00
248	498	688	KRISHNA CH. BAGUI	S	BDDAI	0.05375	43156.00
253	295	688	KRISHNAS CH. BAGUI	S	BODAI	0.01875	15055.00
254	375	659	KURRAM SHAW	W	RAJENDRA NATH	0.03333	26761.00
255	389	660	KURRAM SHAW	W	RAM CH	0.025005	20076.00
255	390	660	KURRAM SHAW	S	RAM CH	0.019992	16052.00
258	295	3616	LAKSHI NARAYAN BAGUI	S	GOGINDRANATH	0.015	12043.00
258	498	3616	LAKSHI NARAYAN BAGUI	S	GOGINDRANATH	0.043	34525.00
258	9333	3616	LAKSHI NARAYAN BAGUI	S	GOGINDRANATH	0.05	38539.00
265	347	2909	MAHADEB GHOSH	S	BIRENDRA NATH	0.0925	74269.00
269	507	2939	MAHENDRANATH GHOSH	S	JATINDRANATH	0.0075	6022.00
276/1	505	3014	SANDHYA BHANDARI	D	GOPAL	0.0025	2007.00
277	325	2952	MANINDRA NATH GHOSH	S	BATAKRISHNA	0.03	24088.00
277	365	2519	MANINDRA NATH GHOSH	S	BATAKRISHNA	0.05625	45164.00
283	375	3130	MEGHNATH SHAW	S	RAJENDRA NATH	0.03333	26761.00
284	389	3131	MEGHNATH SHAW	S	RAM CH	0.025005	20076.00
284	390	3131	MEGHNATH SHAW	S	RAM CH	0.020004	16061.00
285	385	3144	MENOKA SHAW	W	SATYA CHARAN	0.02625	21077.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-17/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SL/NO.	Plot	Khatian	OWNER	Relation	S/o, D/o, W/o	Area	Amount
285	389	3144	MENDKA SHAW	W	SATYA CHARAN	0.009375	7527.00
285	390	3144	MENOKA SHAW	W	SATYA CHARAN	0.0075	6022.00
296	465	3112	MUCHIRAM MAITRY	S	KIRTIBAS	0.120032	96373.00
298	9849	3104	MUKTA RAM PAKIRA	S	SASHI BHUSAN PAKIRA	0.0075	8772.00
298	9850	3104	MUKTA RAM PAKIRA	S	SASHI BHUSAN PAKIRA	0.00375	3010.00
299/1	511	3114	TARAK NATH GHOSH	S	MURARI MOHAN	0.0175	14051.00
300/B	371	1729	ANJALI PAL	W	GOPINATH	0.0200000	16057.00
300/B	505	1729	ANJALI PAL	W	GOPINATH	0.0025000	2008.00
300/C	371	1729	SABITRI GHOSH	W	BAIKESH	0.0200000	16058.00
300/C	505	1729	SABITRI GHOSH	W	BAIKESH	0.0025000	2007.00
300/O	371	1729	SITALA GHOSH	W	GAGABANOHU	0.0200000	16058.00
300/O	505	1729	SITALA GHOSH	W	GAGABANOHU	0.0025000	2007.00
300/G	371	1729	GOPINATH MONDAL	W	GANGA	0.00666667	5353.00
300/G	505	1729	GOPINATH MDNDAL	W	GANGA	0.0008333	669.00
300/H	371	1729	MUKUL GHORA	D	GANGHA	0.00666667	5352.00
300/H	505	1729	MUKUL GHORA	D	GANGHA	0.0008333	669.00
300/I	371	1729	SAMIR MONDAL	S	GANGHA	0.00666667	5353.00
300/I	505	1729	SAMIR MONDAL	S	GANGHA	0.0008333	669.00
300E	371	1729	BHABANI GHOSH	W	GAGANATH	0.0200000	16058.00

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AWARO-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN I.A. CASE NO. IV-17/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SL/NO.	Plot	Khatian	OWNER	Relation	S/o, D/o, W/o	Area	Amount
300E	505	1729	BHABANI GHOSH	W	GAGANATH	0.0025000	2007.00
301	9849	1744	NAKULESWAR SHAW	S	GIRISH CH. SHAW	0.005	5849.00
301	9850	1744	NAKULESWAR SHAW	S	GIRISH CH. SHAW	0.0025	2007.00
306/1	362	1835	MAHADEV GHOSH	S	BIRENDRA NATH	0.215	172622.25
306/2	362	1835	HARENDRA NATH GHOSH	S	BIRENDRA NATH	0.215	172622.25
306/3	362	1835	KHAGENDRA NATH GHOSH	S	BIRENDRA NATH	0.215	172623.00
306	347	1835	NARENDRA NATH GHOSH	S	BIRENDRA NATH	0.0925	74269.00
306	362	1835	NARENDRA NATH GHOSH	S	BIRENDRA NATH	0.215	172622.25
307/B	488	1729	ANJALI PAL	W	GOPINATH	0.0193750	15556.00
307/C	488	1729	SABITRI GHOSH	W	BAIKESH	0.0193750	15556.00
307/D	488	1729	SITALA GHOSH	W	GAGABANDHU	0.0193750	15556.00
307/E	488	1729	BHABANI GHOSH	W	GAGANATH	0.0193750	15556.00
307/G	488	1729	GOPINATH MONDAL	W	GANGA	0.0064583	5185.00
307/H	488	1729	MUKUL GHORA	D	GANGHA	0.0064583	5185.00
307/I	488	1729	SAMIR MONDAL	S	GANGHA	0.0064583	5185.00
311	358	4797	NEMAI CH. SANTRA	S	KANAILAL	0.42	333201.00
311	471	4797	NEMAI CH. SANTRA	S	KANAILAL	0.25	200724.00
314	343	1850/98	NEMAI LAL ADHIKARY	W	TARAK CH.	0.057	45765.00
322	295	4786	NILRATAN BAGUI	S	BODAICHARAN	0.01875	15055.00

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IN L.A. CASE NO. IV-17/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HODGHLY.

AW/SI/NO.	Plot	Khatian	OWNER	Relation	S/o, D/o, W/o	Area	Amount
322	498	4786	NILRATAN BAGUI	S	BOO AICHARAN	0.05375	43156.00
328	385	1935	PANCHANAN SHAW	S	HARICHARAN	0.02625	21077.00
328	389	1935	PANCHANAN SHAW	S	HARICHARAN	0.009375	7527.00
328	390	1935	PANCHANAN SHAW	S	HARICHARAN	0.0075	6022.00
335	385	2120	PARESH CHANDRA SHAW	S	HARIPADA	0.02625	21077.00
335	389	2120	PARESH CHANDRA SHAW	S	HARIPADA	0.009375	7527.00
335	390	2120	PARESH CHANDRA SHAW	S	HARIPADA	0.0075	6022.00
340	523	2086	PASUPATI GHOSH	S	PROBODH CH. GHOSH	0.84	674432.00
348	465	2144	PRAMILA BALA MAITRY	W	ANKAL MAITRY	0.02	16057.00
363	69	2025	PULIN MALIK	S	UPENDRA MALIK	0.04998	40129.00
366	375	2052	PURNA CHANDRA SHAW	S	RAJENDRA NATH	0.03334	26768.00
367	389	2051	PURNA CHANDRA SHAW	S	RAM CH	0.025005	20076.00
367	390	2051	PURNA CHANDRA SHAW	S	RAM CH	0.020004	15863.00
374D	463	3353	AMEETA SHINA	W	ASHIS	0.0025009	2008.00
374E	463	3353	AVIJIT KR BASU	S	RAJINDRA	0.002502145	2009.00
374F	463	3353	ILA BASU	W	RABINDRA	0.002502145	2009.00
384	295	3477	RAM CH. BAGUI	S	JOGENDRA NATH	0.015	12043.00
387	383	3369	RAMA DEBI (MUKHAPADHYA)	W	BAIDYA NATH	0.063332122	50849.00
391	498	3477	RAMCHANDRA BAGUI	S	IDGENDRANATH	0.043	34525.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-17/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P. 5, SINGUR, DISTRICT HOOGHLY.

AW/SL/NO.	Plot	Khatian	OWNER	Relation	S/o, D/o, W/o	Area	Amount
391	9333	3477	RAMCHANDRA BAGUI	S	JOGENORANATH	0.05	38539.00
402	480	3545	RENU PADA GHOSH	S	BANKU BIHARI	0.028885844	23192.00
402	481	3545	RENU PADA GHOSH	S	BANKU BIHARI	0.160000415	128463.00
403	385	3536	RENUKA GHOSH	W	NIRMAL	0.02625	21077.00
404	389	3536	RENUKA GHOSH	W	NIRMAL CH	0.009375	7527.00
404	390	3536	RENUKA GHOSH	W	NIRMAL CH	0.0075	6022.00
410	493	317	SADHANMAYEE	W	SATISH CH. GHOSH	0.08	64231.00
413	323	4202	SAHADEB MALIK	S	SATISH CH.	0.01	20315.00
413	333	4202	SAHADEB MALIK	S	SATISH CH.	0.0189984	16783.00
416	325	3940	SAILENDRA NATH GHOSH	S	BATAKRISHNA	0.03	24088.00
416	365	3941	SAILENDRA NATH GHOSH	S	BATAKRISHNA	0.05625	45164.00
418	343	3936	SAILENDRANATH ADHIKARY	S	TAREK CH.	0.057	45765.00
419	323	3948	SAILENDRANATH MALIK	S	SATISH CH.	0.013411656	11845.00
419	333	3948	SAILENDRANATH MALIK	S	SATISH CH.	0.0110755	9784.00
441	9849	3769	SANTI RAM PAKIRAH	S	NARAYAN	0.00125	1462.00
441	9850	3769	SANTI RAM PAKIRAH	S	NARAYAN	0.000625	502.00
445	383	3772	SANTI SUOHA DEVI	W	BHOLANATH	0.380000208	305100.00
447	161	4062	SANTOSH MALIK	S	NEPAL MALIK	0.21	168608.00
447	316	4062	SANTOSH MALIK	S	NEPAL MALIK	0.055	44159.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-17/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SL/NO.	Plot	Khatian	OWNER	Relation	S/o, D/o, W/o	Area	Amount
447	355	4062	SANTOSH MALIK	S	NEPAL MALIK	0.065	52189.00
447	526	4062	SANTOSH MALIK	S	NEPAL MALIK	0.085	68246.00
449	498	4170	SARASWATIBALA BAGUI	S	NETAI CH.	0.0215	17262.00
449	9333	4170	SARASWATIBALA BAGUI	S	NETAI CH.	0.02	19270.00
462	383	3800	SHIB NATH MUKHAPADHYA	S	PURNACHANDRA	0.380000208	305100.00
465	465	3815	SHIBRAM MAITRY	S	DHANANJAY	0.026656	21402.00
488	343	4001	SHYAMLAL ADHIKARY	S	TAREK CH.	0.057	45765.00
495/1(IV)	471	3846/1	RABIN SANTRA	S	GADAI	0.001488095	1194.76
515	492	51/2	SRIMASTI ANNABALA GHOSH	W	BHOLANATH	0.06666	53522.00
517	492	4305/1	SRIMATI SUTAPA GHOSH	W	LAKSHMAN CH.	0.06666	53522.00
524	363	4312	SUDHAN CHANDRA GHOSH	S	BADAL CHANDRA	0.13	104376.00
525	307	4312	SUDHARAN CHANDRA GHOSH	S	BADAL CHANDRA	0.1025	82296.00
527	69	4345	SUDHIR CH. MALIK	S	KRISHNA CH.	0.04998	40129.00
531	323	4366	SUFAL CHANDRA MALICK	S	SATISH	0.013411656	11845.00
531	333	4366	SUFAL CHANDRA MALICK	S	SATISH	0.0110755	9784.00
532	465	4283	SUJIT KUMAR MAITRY	S	ANKAL	0.02	16057.00
535	343	4293	SUNIL CH. ADHIKARY	S	TAREK CH.	0.057	45765.00
537	465	4300	SUNIL KUMAR MAITRY	S	ANKAL	0.02	16057.00
544	465	4450	SUSIL KUMAR MAITRY	S	ANKAL	0.02	16057.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-17/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SL/NO.	Plot	Khatian	OWNER	Relation	S/o, D/o, W/o	Area	Amount
545	385	4456	SUSILA SHAW	W	HARIPADA	0.02625	21077.00
545	389	4456	SUSILA SHAW	W	HARIPADA	0.009375	7527.00
545	390	4456	SUSILA SHAW	W	HARIPADA	0.0075	6022.00
547	349	2012	SWAPAN KUMAR DEY	S	SANTOSH KR	0.005278	4662.00
548	368	2012	SWAPAN KUMAR OEY	S	SANTOSH	0.00156	1378.00
551	295	4170	SWARASWATIBALA BASGUI	W	NETAI CHANDRA	0.0075	6022.00
558	9849	1449	TAPAN PAKIRAH	S	NARAYAN	0.00125	1462.00
558	9850	1449	TAPAN PAKIRAH	S	NARAYAN	0.000625	502.00
561	383	1477	TARAK NATH MUKHAPADHAY	S	GIRISH CH.	0.190000104	152550.00
567	349	2012	ARUN KR DEY	S	SANTOSH	0.005278	4662.00
568	368	2012	TARUN KR DEY	S	SANTOSH KR DE	0.00156	1378.00
570	9849	1436	TUHN PAKIRAH	S	NARAYAN	0.00125	1462.00
570	9850	1436	TUHN PAKIRAH	S	NARAYAN	0.000625	502.00
571	509	1523	TULSIBALA NASKAR	W	BIPINBEHARI	0.08590168	68970.00
574	8184	1	FOR GOVT. OF WEST BENGAL	-	HOOGHLY	0.02	12250.00
						10.67055562	8599659

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
 IN L.A. CASE NO. IV-17/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SL/NO.	Plot	Khatian	OWNER	Relation	S/o, D/o, W/o	Area	Amount
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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-11/06-07, MOUZA KHASERBHERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
2	653	7	ABANI PAL	S	TUSTU CHARAN PAL	0.02500S	20091.00
2	680	7	ABANI PAL	S	TUSTU CHARAN PAL	0.061364	49305.00
4	668	23	ABHAD CH. KOLEY	S	HARICHARAN	0.056661	45527.00
6	680	23	ABODH CH. KOLEY	S	HARICHARAN	0.184	147842.00
11	408	17	AKUAL CH. DAS	S	KHUDIRAM DAS	0.00833	6693.00
11	418	9	AKUAL CH. DAS	S	KHUDIRAM DAS	0.005831	4687.00
11	420	17	AKUAL CH. DAS	S	KHUDIRAM DAS	0.00332	2679.00
11	485	17	AKUAL CH. DAS	S	KHUDIRAM DAS	0.060809	48860.00
11	499	17	AKUAL CH. DAS	S	KHUDIRAM DAS	0.034153	27441.00
11	514	17	AKUAL CH. DAS	S	KHUDIRAM DAS	0.057477	46183.00
11	541	17	AKUAL CH. DAS	S	KHUDIRAM DAS	0.019992	16064.00
11	547	17	AKUAL CH. DAS	S	KHUDIRAM DAS	0.015827	12717.00
11	551	17	AKUAL CH. DAS	S	KHUDIRAM DAS	0.011662	9369.00
12	543	17	AKUL CHANDRA DAS	S	KHUDIRAM DAS	0.06664	53543.00
30	783	4	ANNADA GHOSH	S	AGHOR CHANDRA	0.04	32140.00
30	893	4	ANNADA GHOSH	S	AGHOR CHANDRA	0.51	405994.00
30	903	4	ANNADA GHOSH	S	AGHOR CHANDRA	0.06	47765.00
30	904	4	ANNADA GHOSH	S	AGHOR CHANDRA	0.06	47765.00
32	656	18	ANUKUL SANTRA (DEAD)	S	SATYA CHARAN SANTRA	0.95	763314.00
33	671	18	ANUKUL SANTRA (DEAD)	S	SATYACHARAN SANTRA	0.25	200873.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-11/06-07, MOUZA KHASERBHERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
58	489	28	ASHUTOSH GHOSH	S	NAPHAR GHOSH	0.065	52227.00
58	510	28	ASHUTOSH GHOSH	S	NAPHAR GHOSH	0.065	52227.00
58	512	28	ASHUTOSH GHOSH	S	NAPHAR GHOSH	0.08	64279.00
58	546	28	ASHUTOSH GHOSH	S	NAPHAR GHOSH	0.095	76331.00
58	685	28	ASHUTOSH GHOSH	S	NAPHAR GHOSH	0.146652	117833.00
78	497	253	BADAL CH. DAS	S	NANDALAL DAS	0.105	84366.00
78	503	253	BADAL CH. DAS	S	NANDALAL DAS	0.365	293273.00
79/1	414	252	SUKUMAR GHOSH	S	BADAL	0.007222223	5803.00
79/1	473	252	SUKUMAR GHOSH	S	BADAL	0.0066	5357.00
79/1	490	252	SUKUMAR GHOSH	S	BADAL	0.007777778	6250.00
79/1	513	252	SUKUMAR GHOSH	S	BADAL	0.009444445	7589.00
79/1	545	252	SUKUMAR GHOSH	S	BADAL	0.007777778	6250.00
79/2	414	252	NETAI CH. GHOSH	S	BADAL	0.007222223	5803.00
79/2	473	252	NETAI CH. GHOSH	S	BADAL	0.0066	5357.00
79/2	490	252	NETAI CH. GHOSH	S	BADAL	0.007777778	6250.00
79/2	513	252	NETAI CH. GHOSH	S	BADAL	0.009444445	7589.00
79/2	545	252	NETAI CH. GHOSH	S	BADAL	0.007777778	6250.00
79/3	414	252	BISWANATH GHOSH	S	BADAL	0.007222222	5803.00
79/3	473	252	BISWANATH GHOSH	S	BADAL	0.0066	5357.00
79/3	490	252	BISWANATH GHOSH	S	BADAL	0.007777778	6250.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-11/06-07, MOUZA KHASER8HERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
79/3	513	252	BISWANATH GHOSH	S	BADAL	0.009444445	7589.00
79/3	545	252	BISWANATH GHOSH	S	BADAL	0.007777778	6250.00
79/4	414	252	KASHINATH GHOSH	S	BADAL	0.007222222	5803.00
79/4	473	252	KASHINATH GHOSH	S	BADAL	0.0066	5357.00
79/4	490	252	KASHINATH GHOSH	S	BADAL	0.007777778	6249.00
79/4	513	252	KASHINATH GHOSH	S	BADAL	0.009444445	7589.00
79/4	545	252	KASHINATH GHOSH	S	BADAL	0.007777778	6249.00
79/5	414	252	PARIBALA GHOSH	W	BADAL	0.007222222	5803.00
79/5	473	252	PARIBALA GHOSH	W	BADAL	0.0066	5357.00
79/5	490	252	PARIBALA GHOSH	W	BADAL	0.007777778	6249.00
79/5	513	252	PARIBALA GHOSH	W	8ADAL	0.009444444	7588.00
79/5	545	252	PARIBALA GHOSH	W	BADAL	0.007777778	6249.00
79/6	414	252	ANJALI GHOSH	W	JOYDEB	0.007222222	5803.00
79/6	473	252	ANJALI GHOSH	W	JOYDEB	0.0066	5357.00
79/6	490	252	ANJALI GHOSH	W	JOYDEB	0.007777778	6249.00
79/6	513	252	ANJALI GHOSH	W	JOYDE8	0.009444444	7588.00
79/6	545	252	ANJALI GHOSH	W	JOYDEB	0.007777778	6249.00
79/7	414	252	SAKHIRAM GHOSH	W	DILIP	0.007222222	5803.00
79/7	473	252	SAKHIRAM GHOSH	W	DILIP	0.0066	5356.00
79/7	490	252	SAKHIRAM GHOSH	W	DILIP	0.007777778	6249.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-11/06-07, MOUZA KHASERBHERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/Si.No	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
79/7	513	252	SAKHIRAM GHAOSH	W	OILIP	0.009444444	7588.00
79/7	545	252	SAKHIRAM GHOSH	W	DILIP	0.007777777	6249.00
79/8	414	252	SRABANTI BALI	W	PRASANTA	0.007222222	5803.00
79/8	473	252	SRABANTI BALI	W	PRASANTA	0.0066	5356.00
79/8	490	252	SRABANTI BALI	W	PRASANTA	0.007777777	6249.00
79/8	513	252	SRABANTI BALI	W	PRASANTA	0.009444444	7588.00
79/8	545	252	SRABANTI BALI	W	PRASANTA	0.007777777	6249.00
79/9	414	252	UTTAM GHOSH	S	BADAL	0.007222222	5803.00
79/9	473	252	UTTAM GHOSH	S	BADAL	0.0066	5356.00
79/9	490	252	UTTAM GHOSH	S	BADAL	0.007777777	6249.00
79/9	513	252	UTTAM GHOSH	S	BADAL	0.009444444	7588.00
79/9	545	252	UTTAM GHOSH	S	BADAL	0.007777777	6249.00
80	665	250	BADALBALA KHARA	W	JEBENKRISHNA KHARA	0.091685	73668.00
85	672	244	BALAI DEY	S	CHAKULAL DEY	0.014994	12047.00
86	667	249	BALAI SANTRA	S	RADHAKANTA	0.005355	4303.00
87	677	249	BALAI SANTRA	S	RADHAKANTA SANTRA	0.031773	25528.00
95	575	257	BASUDEB DAS	S	LALIT DAS	0.015554	12498.00
100	661	292	BHABATARN SANTRA	S	ASHUTOSH	0.434	348715.00
102	410	298	BHADESWAR SIT	S	KRITTIBAS SIT	0.11	88384.00
105	524	298	BHAORESWAR SHIT	S	KRITTIBAS SHIT	0.17	136593.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-11/06-07, MOUZA KHASERBHERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
110	530	255	BHASUDEB KOLEY	S	BANESWER KOLEY	0.01554	12498.00
117	522	307	BHOLA NATH KOLEY	S	MAGNATH KOLEY	0.025	20088.00
118	521	309	BHOLANATH DAS	S	HARI BHUSHAN DAS	0.01	8035.00
118	573	309	BHOLANATH DAS	S	HARI BHUSHAN DAS	0.016	12855.00
120	467	517	BHUDAS DAS	S	GDUR HARI	0.029988	26505.00
121	467	515	BHUDEV CH. DAS	S	GOUR HARI DAS	0.09	72315.00
121	710	305	BHUDEV CH. DAS	S	GOUR HARI DAS	0.089388	71822.00
131	459	269	BIFAL CH. PATRA	S	AKSHYA CH. PATRA	0.08	64279.00
132/1	422	268	GOLAK BEHARI SATTABAYAL	S	UPENDRA SATABAYAL	0.02	15921.00
132/2	422	268	PANCHIBALA DEBI	W	PANCHU GOPAL	0.02	15921.00
133	413	267	BIJAN CH. KHANRA	S	KALIPADA KHANRA	0.021	16874.00
134	900	267	BIJAN KR. KHANRA	S	KALIPADA	0.0325	26114.00
135	421	267	BIJAN KR. KHANRA	S	KALIPADA KHANRA	0.005	4019.00
136	425	263	BIJAY DAS	S	NAGENDRA DAS	0.065	52227.00
136	484	263	BIJAY DAS	S	NAGENDRA DAS	0.055	44192.00
136	556	263	BIJAY DAS	S	NAGENDRA DAS	0.11	88384.00
137	460	263	BIJAY DAS	S	NAGENDRA NATH DAS	0.05	40175.00
137	478	263	BIJAY DAS	S	NAGENDRA NATH DAS	0.11	88384.00
140	575	271	BIJOLIBALA BARIK	W	HARIMOHAN BARIK	0.046662	37492.00
143	497	280	BIKASH DAS	S	JALADHAR DAS	0.0525	42183.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-11/06-07, MOUZA KHASERBHERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HODGHLY.

Aw/SI.No	Plot	Khatian	Land owner	Relation	S/o, D/s, W/o	Area	Amount
143	503	280	BIKASH DAS	S	JALADHAR DAS	0.1825	146637.00
157	521	275	BISWANATH DAS	S	HARI BHUSHAN DAS	0.01	8035.00
157	573	275	BISWANATH DAS	S	HARI BHUSHAN DAS	0.016	12855.00
158	680	272	BISWANATH KOLEY	S	HARICHARAN KOLEY	0.183908	147768.00
158	924	272	BISWANATH KOLEY	S	HARICHARAN KOLEY	0.02875	23101.00
159	668	272	BISWANATH KOLEY	S	HARICHARAN	0.056678	45540.00
161	661	279	BISWANATH SANTRA	S	ASHUTOSH	0.124	99632.00
187	575	183	DARANIDHAR DAS	S	LALIT DAS	0.015554	12498.00
188	661	171	DASIMOYEE DAS	S	NETAI CHANDRA	0.31	249082.00
189	651	172	DASURASTHI SAMANTA	S	LAKSHMAN CH. SAMANTA	0.12	96419.00
189	683	172	DASURASTHI SAMANTA	S	LAKSHMAN CH. SAMANTA	0.79	634755.00
194	438	181	DEBENDRANATH DAS	S	HAREN CH. DAS	0.0125	10043.00
194	532	181	DEBENDRANATH DAS	S	HAREN CH. DAS	0.05	40175.00
195/10	641	321	KRIPASINDHU DHAK	S	PARAN CHANDRA	0.024583	19753.00
195/11	641	321	MALABIKA DAS	D	PARAN CHANDRA	0.024583	19752.00
195/12	641	321	BITHIKA KHAMARU	D	PARAN CHANDRA	0.024583	19752.00
195/13	641	321	LATIKA BAG	D	PARAN CHANDRA	0.024583	19752.00
195/14	641	321	SUNDARIBALA DHAK	W	SIBARAM DHANK	0.010536	8466.00
195/15	641	321	RUMA DAS	D	SIBARAM DHANK	0.010536	8466.00
195/16	641	321	ANIMA DAS	O	SIBARAM DHANK	0.010536	8466.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-11/06-07, MOUZA KHASERBHERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
195/17	641	321	KALPANA DAS	D	SIBARAM DHANK	0.010536	8466.00
195/18	641	321	BANDANA DEY	D	SIBARAM DHANK	0.010536	8466.00
195/19	641	321	ALPANA DEY	D	SIBARAM DHANK	0.010536	8465.00
195/2	641	321	ASHALATA DHAK	W	BHADRESWAR	0.024583	19753.00
195/20	641	321	JYOTSNA SANTRA	D	SIBARAM DHANK	0.010536	8465.00
195/21	641	321	KRISHNA KOLEY	D	SIBARAM DHANK	0.010536	8465.00
195/22	641	321	SMRITIKANA SANTRA	D	SIBARAM DHANK	0.010536	8465.00
195/23	641	321	DULAL DHAK	S	SIBARAM DHANK	0.010536	8465.00
195/24	641	321	SUBRATA DHAK	S	SIBARAM DHANK	0.010535	8465.00
195/25	641	321	MILAN KANTI DHAK	S	SIBARAM DHANK	0.010535	8465.00
195/26	641	321	KAKOLI DAS	D	BARIN DAS	0.010535	8465.00
195/27	641	321	SONALI DAS	D	ARIN DAS	0.010535	8465.00
195/3	641	321	SAILEN DHAK	S	BHADRESWAR	0.024584	19753.00
195/4	641	321	SOU MEN DHAK	S	BHADRESWAR	0.024583	19752.00
195/5	641	321	SAMIR DHAK	S	BHADRESWAR	0.024583	19752.00
195/6	641	321	SANDHYA DHAK	D	BHADRESWAR	0.024583	19752.00
195/7	641	321	MANJU DHAK	D	BHADRESWAR	0.024583	19752.00
195/8	641	321	ASHALATA DHAK	W	PARAN CHANDRA	0.024584	19753.00
195/9	641	321	LAL MOHAN DHAK	S	PARAN CHANDRA	0.024584	19753.00
204	667	165	DIPAK SATRA	S	TARAPADA	0.001785	1434.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-11/06-07, MDUZA KHASERBHERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
204	677	165	DIPAK SATRA	S	TARAPADA	0.010591	8510.00
207	411	177	DULAL CH. GHOSH	S	ADHAR CH. GHOSH	0.19	152662.00
209	457	179	DURGA MOHAN KHARA	S	GAUR CHANORA KHARA	0.007488	6026.00
209	664	179	DURGA MOHAN KHARA	S	GAUR CHANDRA KHARA	0.02886	23190.00
211	494	39	EKKARI DAS	S	RAKHAL CH.DAS	0.0325	26114.00
211	504	39	EKKARI DAS	S	RAKHAL CH.DAS	0.0125	10043.00
211	506	39	EKKARI DAS	S	RAKHAL CH.DAS	0.18	144628.00
221	653	99	GANESH PAL	S	TUSTU CHARAN PAL	0.02499	20079.00
221	680	99	GANESH PAL	S	TUSTU CHARAN PAL	0.061364	49305.00
227/1	661	102	DURGARANI SANTRA	W	GIRISH SANTRA	0.031	24908.00
227/4	661	102	GOLAK BEHARI SANTRA	S	GIRISH SANTRA	0.031	24908.00
229	521	103	GITA RANI DAS	W	BAIDYANATH DAS	0.0025	2008.00
229	573	103	GITA RANI DAS	W	BAIDYANATH DAS	0.004	3214.00
230	462	131	GOBINDA CH. PATRA	S	MATHUR CH. PATRA	0.045	36157.00
231	781	131	GOBINO CHANDRA PATRA	S	MATHUR	0.045	36157.00
236	653	96	GOKUL PAL	S	TUSTU CHARAN PAL	0.025005	20091.00
236	680	96	GOKUL PAL	S	TUSTU CHARAN PAL	0.061364	49305.00
243	574	123	GOPAL CH. DAS	S	OASURATJHI DAS	0.1	80350.00
244	686	121	GOPAL CH. DAS	S	JIBAN KRISHNA DAS	0.13	104454.00
244	936	121	GOPAL CH. DAS	S	JIBAN KRISHNA DAS	0.075	60262.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-11/06-07, MDUZA KHASERBHERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
245	412	124	GOPAL CH. DAS	S	SATISH CH. DAS	0.05	40175.00
245	550	124	GOPAL CH. DAS	S	SATISH CH. DAS	0.055	44192.00
246	707	121	GOPAL CHANDRA DAS	S	JIBAN CHANDRA DAS	0.1675	134585.00
247	659	121	GOPAL CHANDRA DAS	S	JIBANKRISHNA DAS	0.1375	110480.00
249	660	127	GOPAL CHANDRA PDLEN	S	LALMOHAN POLEN	0.0925	74323.00
250	530	86	GOPAL KOLEY	S	KHUDIRAM	0.009338	8253.00
252	557	113	GOSTO BEHERI DAS	S	MIHILAL DAS	0.11	88384.00
255	521	105	GURU RANI DAS	S	BAIDYANATH DAS	0.0025	2008.00
255	573	105	GURU RANI DAS	S	BAIDYANATH DAS	0.004	3214.00
259	530	489	HARADHAN KOLEY	S	BANASWAR KOLEY	0.015554	12498.00
260	658	495	HARADHAN MANNA	S	GOLOK MANNA	0.53	425849.00
260	684	495	HARADHAN MANNA	S	GOLOK MANNA	0.45	361569.00
265	457	484	HARI MOHAN KHARA	S	GAUR CHANDRA KHARA	0.007488	6026.00
266	664	484	HARI MOHAN KHARA	S	GOUR CHANDRA KHARA	0.028912	23230.00
268	659	486	HARIPADA DAS	S	JIBANKRISHNA DAS	0.1375	110480.00
268	686	486	HARIPADA DAS	S	JIBANKRISHNA DAS	0.13	104454.00
268	707	486	HARIPADA DAS	S	JIBANKRISHNA DAS	0.1675	134585.00
268	936	486	HARIPADA DAS	S	JIBANKRISHNA DAS	0.075	60262.00
298	665	182	JHARNABALA KHARA	S	JIBANKRISHNA KHARA	0.091685	73668.00
305	469	146	JOYDEV DAS	S	ANNADA PRASHAD DAS	0.059994	48204.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-11/06-07, MOUZA KHASERBHERI, J.L. ND. 11, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
305	930	146	JYDEV DAS	S	ANNADA PRASHAD DAS	0.16	128558.00
312	659	62	KALIPADA DAS	S	JIBANKRISHNA DAS	0.1375	110480.00
312	686	62	KALIPADA DAS	S	JIBANKRISHNA DAS	0.13	104454.00
312	707	62	KALIPADA DAS	S	JIBANKRISHNA DAS	0.1675	134585.00
312	936	62	KALIPADA DAS	S	JIBANKRISHNA DAS	0.075	60262.00
313	522	60	KALIPADA KOLEY	S	MAGNATH KOLEY	0.025	20088.00
320	460	41	KAMAL KRISHNA DAS	S	PANCHANAN DAS	0.025	20088.00
320	478	41	KAMAL KRISHNA DAS	S	PANCHANAN DAS	0.055	44191.00
320	484	41	KAMAL KRISHNA DAS	S	PANCHANAN DAS	0.0275	22095.00
320	907	41	KAMAL KRISHNA DAS	S	PANCHANAN DAS	0.13	104454.00
321	900	44	KAMAL KRISHNA KHANRA	S	KALIPADA	0.0325	26114.00
322	413	44	KAMAL KRISHNA KHANRA	S	KALIPADA KHANRA	0.021	16874.00
322	421	44	KAMAL KRISHNA KHANRA	S	KALIPADA KHANRA	0.005	4019.00
323	469	505	KAMALA DAS	W	NEMAI DAS	0.012006	9646.00
328	647	53	KANAILAL MANNA	S	SURENDRA MANNA	0.007506	6031.00
329	635	52	KANAN BALA SAMANTA	W	MANIK CH SAMANTA	1.275	1024446.00
331	508	50	KANTA CHARAN DAS	S	SIDHESWAR DAS	0.065	52726.00
345	521	67	KASHINATH DAS	S	HARIBHUSHAN DAS	0.01	8035.00
345	573	67	KASHINATH DAS	S	HARIBHUSHAN DAS	0.016	12855.00
345	924	67	KASHINATH DAS	S	HARIBHUSHAN DAS	0.019159	15394.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-11/06-07, MIDUZA KHASERHERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
359	462	80	KRISHNA CH. PATRA	S	MATHUR PATRA	0.045	36157.00
360	781	80	KRISHNA CHANDRA PATRA	S	MATHUR	0.045	36157.00
371	457	385	LAKSMI KHARA	D	GAUR CHANDRA KHARA	0.007506	6026.00
387	665	322	MAHA NANDA KHARA	S	JEBENKRISHNA KHARA	0.274945	220915.00
388	479	325	MAHADEB OAS	S	KRISHNA CHANDRA DAS	0.045	36157.00
388	480	325	MAHADEB DAS	S	KRISHNA CHANDRA DAS	0.06	48210.00
388	897	325	MAHADEB DAS	S	KRISHNA CHANDRA DAS	0.1	80350.00
389	440	327	MAHADEB GHOSH	S	LAKSHMAN GHOSH	0.01	11705.00
389	475	327	MAHADEB GHOSH	S	LAKSHMAN GHOSH	0.03625	29127.00
389	488	327	MAHADEB GHOSH	S	LAKSHMAN GHOSH	0.03125	25109.00
389	544	327	MAHADEB GHOSH	S	LAKSHMAN GHOSH	0.065	52227.00
391	667	165	MAHAMAI SANTRA	D	TARAPADA	0.0018	1446.00
391	677	165	MAHAMAI SANTRA	D	TARAPADA	0.010591	8510.00
396	921	458	MALATI MALLICK	W	BADAL MALLICK	0.010656	12473.00
399	667	165	MAMATA DEY	W	GODAI	0.001785	1434.00
399	677	165	MAMATA DEY	W	GODAI	0.010591	8510.00
421	469	506	MINATI SAMANTA	W	PRASANTA SAMANTA	0.012006	9646.00
428	457	347	MOHAN CH. KHARA	S	GAUR CHANDRA KHARA	0.007506	6026.00
435	664	313	MONMAHAN KHARA	S	GOUR CHANDRA KHARA	0.028912	23230.00
436/A	638	312/1	PANKA DHARA	W	SATISH	0.0045994	2009.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-11/06-07, MOUZA KHASERBHERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/Si.No	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
436/B	638	312/1	KANDAN OHARA	W	KARPUR	0.0045994	2009.00
436/C	638	312/1	INDRA MALIK	W	BADAL	0.0045994	2009.00
436/D	638	312/1	SAILA OHARA	W	RANJIT	0.0045994	2009.00
436/E	638	312/1	DAKU O'ESHI	W	MANIK	0.0045994	2008.00
438	664	343	MRITUNJAY KHARA	S	ADHAR CHANDRA KHARA	0.043316	34804.00
441	573	190	NABAKUMAR DAS	S	BAIDYANATH DAS	0.004	3214.00
443	521	191	NABAKUMAR DAS	S	HARIBHUSHAN DAS	0.0025	2008.00
443	551	195	NABAKUMAR DAS	S	HARIBHUSHAN OAS	0.011676	9383.00
450	677	165	NAMITA DEY	W	BACHARAM	0.01068	8581.00
451	667	165	NAMITA DEY	W	BECHARAM	0.001785	1434.00
459	530	189	NARAHARI KOLEY	S	BANESWAR KOLEY	0.015554	12498.00
461	664	193	NARENDRA NATH KHARA	S	ADHAR CHANDRA KHARA	0.043316	34804.00
473	659	213	NEPAL CHANDRA DAS	S	JIBANKRISHNA DAS	0.1375	110480.00
473	686	213	NEPAL CHANDRA DAS	S	JIBANKRISHNA DAS	0.13	104454.00
473	707	213	NEPAL CHANDRA DAS	S	JIBANKRISHNA DAS	0.1675	134585.00
473	936	213	NEPAL CHANDRA DAS	S	JIBANKRISHNA DAS	0.075	60262.00
474	575	200	NETAI DAS		SIDHESWAR DAS	0.046662	37492.00
477	664	211	NILMANI KHARA	S	ADHAR CHANDRA KHARA	0.043316	34804.00
484	667	165	NITA HALDER	W	PARESH	0.001785	1434.00
484	677	165	NITA HALDER	W	PARESH	0.01068	8581.00

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AWARO-WISE UNPAID LIST (AWARDEES WHD DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-11/06-07, MOUZA KHASERBHERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/Si.No	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
485	665	204	NIVARANI KHARA	D	JEBENKRISHNA KHARA	0.091685	73668.00
487	460	218	PANCHANAN DAS	S	NAGENDRA NATH DAS	0.025	20088.00
487	478	218	PANCHANAN DAS	S	NAGENDRA NATH DAS	0.055	44191.00
487	484	218	PANCHANAN DAS	S	NAGENDRA NATH DAS	0.0275	22095.00
487	907	218	PANCHANAN DAS	S	NAGENDRA NATH DAS	0.13	104454.00
488	469	225	PANCHKARI DAS	S	ANNADA PRASHAD DAS	0.012006	9646.00
503	664	233	PRABHAT CHANDRA KHARA	S	GUIRAM KHARA	0.043368	34846.00
510	469	507	PRADYUT DAS	S	PANCHKARI DAS	0.011988	9632.00
511	497	232	PRAKESH CH. DAS	S	JALAOHAR DAS	0.0525	42183.00
511	503	232	PRAKESH CH. DAS	S	JALADHAR DAS	0.1825	146637.00
523	667	369	RABIN CH. SANTRA	S	KALIPADA	0.01071	8605.00
524	677	369	RABIN CH. SANTRA	S	KALIPADA SANTRA	0.063546	51059.00
532	521	359	RAJANI DAS	S	HARI BHUSHAN DAS	0.01	8035.00
532	573	359	RAJANI DAS	S	HARI BHUSHAN DAS	0.016	12855.00
536	900	373	RAM PADA KHANRA	S	JOGGESWAR KHANRA	0.065	52227.00
545	413	373	RAMPADA KHANRA	S	JAGGESWAR KHANRA	0.042	33747.00
545	421	373	RAMPADA KHANRA	S	JAGGESWAR KHANRA	0.01	8035.00
552	413	361	RATAN CH. KHANRA	S	JAGGESWAR KHANRA	0.042	33747.00
552	421	361	RATAN CH. KHANRA	S	JAGGESWAR KHANRA	0.01	8035.00
552	899	361	RATAN CH. KHANRA	S	JAGGESWAR KHANRA	0.1	80350.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-11/06-07, MOUZA KHASERBHERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
573	508	448	SAHADEB DAS	S	KRISHNA CHANDRA DAS	0.0325	26114.00
574	426	448	SAHADEV DAS	S	KRISHNA CHANDRA DAS	0.045009	36153.00
574	674	448	SAHADEV DAS	S	KRISHNA CHANDRA DAS	0.15	120524.00
575	523	448	SAHADEV DAS	S	KRISHNA CHANDRA DAS	0.028339	22770.00
579	660	401	SAMBHU CHARAN POLEN	S	KANGALI CHARAN	0.0925	74323.00
580	677	403	SAMBHU CHARAN SANTRA	S	KALIPADA SANTRA	0.063546	51059.00
591	414	436	SANATAN GHOSH	S	UPENDRA GHOSH	0.065	52227.00
591	473	436	SANATAN GHOSH	S	UPENDRA GHOSH	0.06	48210.00
591	490	436	SANATAN GHOSH	S	UPENDRA GHOSH	0.07	56244.00
591	513	436	SANATAN GHOSH	S	UPENDRA GHOSH	0.085	58296.00
591	545	436	SANATAN GHOSH	S	UPENDRA GHOSH	0.07	56244.00
598	664	392	SANKAR KHARA	S	GOUR CHANORA KHARA	0.02886	23190.00
601	667	395	SANKAR SANTRA	S	KALIPADA	0.01071	8605.00
602	677	395	SANKAR SANTRA	S	KALIPADA SANTRA	0.063546	51059.00
604	457	392	SANKER KHARA	S	GAUR CHANDRA KHARA	0.007506	6026.00
612	530	86	SASTHI RAM KOLEY	S	KHUDIRAM	0.009338	8253.00
615	415	443	SATYA NARAYAN GHOSH	S	JIBAN GHOSH	0.0875	70305.00
615	465	443	SATYA NARAYAN GHOSH	S	JIBAN GHOSH	0.03333	26781.00
615	466	443	SATYA NARAYAN GHOSH	S	JIBAN GHOSH	0.027775	22317.00
615	471	443	SATYA NARAYAN GHOSH	S	JIBAN GHOSH	0.034441	27673.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-11/06-07, MOUZA KHASERBHERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
615	518	443	SATYA NARAYAN GHOSH	S	JIBAN GHOSH	0.135542	108906.00
615	519	443	SATYA NARAYAN GHOSH	S	JIBAN GHOSH	0.029997	24103.00
615	552	443	SATYA NARAYAN GHOSH	S	JIBAN GHOSH	0.123321	99087.00
615	554	443	SATYA NARAYAN GHOSH	S	JIBAN GHOSH	0.057772	46419.00
617	667	460	SHABUL CHANDRA SANTRA	S	KALIPADA	0.01071	8605.00
620	667	403	SHAMBHU CHARAN SANTRA	S	KALIPADA	0.01071	8605.00
626/1	539	816	AMAR SANTRA	S	KANAI LAL	0.011666667	9374.00
626/3	539	816	LAXMI SANTRA	S	KANAI LAL	0.011666667	9374.00
627/1	426	408	SUSHANTA KR. POLEN	S	GOPAL CH.	0.029997	24102.00
627/2	426	408	GOUR CH. POLEN	S	GOPAL CH.	0.029997	24102.00
627/3	426	408	DILIP KR. POLEN	S	GOPAL CH.	0.029997	24102.00
627	426	408	GOPAL CH. POLEN	S	LAL MOHAN	0.045009	36153.00
638	664	429	SHRIPATI KHARA	S	GOUR CHANDRA KHARA	0.028912	23230.00
642	508	408	SHYAMA PADA DAS	S	KRISHNA CHANDRA OAS	0.0325	26113.00
646	667	418	SHYAMAPADA SANTRA	S	RADHAKANTA	0.005355	4303.00
647	677	418	SHYAMAPADA SANTRA	S	RADHAKANTA SANTRA	0.031773	25528.00
650	543	407	SHYAMSUNDER DAS	S	JIBAN KRISHNA DAS	0.04	32140.00
653	519	451	SIDDHASWAR DAS	S	HRIDAYNATH DAS	0.030024	24124.00
667	921	458	SMT. GITA DHARA	W	TARAPADA DHARA	0.010672	12493.00
673	457	429	SRIPATI KHARA	S	GAUR CHANDRA KHARA	0.007506	6062.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-11/06-07, MOUZA KHASER8HERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
675	412	455	SUBAL CH. DAS	S	SATISH CH. DAS	0.05	40175.00
675	550	455	SUBAL CH. DAS	S	SATISH CH. DAS	0.055	44192.00
676	677	460	SUBAL CH. SANTRA	S	KALIPADA SANTRA	0.063546	51059.00
681	413	483	SUBDDH CH. KHANRA	S	JAGGESWAR KHANRA	0.042	33747.00
681	421	483	SUBODH CH. KHANRA	S	JAGGESWAR KHANRA	0.01	8035.00
681	526	483	SUBODH CH. KHANRA	S	JAGGESWAR KHANRA	0.16	128558.00
681	549	483	SUBODH CH. KHANRA	S	JAGGESWAR KHANRA	0.08	64279.00
682	908	454	SUBOL CH. KOLEY	S	HAREN CH.	0.16	128558.00
690	775	184	SUFAL BAG	S	DHARANIDHAR	0.013	15217.00
691	459	456	SUFAL CH. PATRA	S	AKSHYA PATRA	0.08	64279.00
696	575	469	SUKDEV DAS	S	LALIT DAS	0.015568	12509.00
697	935	474	SUKDEV SAMANTA	S	SASI BHUSAN	0.23	184802.00
698	573	477	SUKUMAR DAS	S	BAIDYANATH DAS	0.004	3214.00
699	521	478	SUKUMAR DAS	S	HARI BHUSHAN DAS	0.0025	2008.00
711	664	480	SURENDRA NATH KHAR	S	SATHI NATH KHARA	0.173316	139257.00
750	469	504	TARAK CH. OAS	S	PANCHKARI DAS	0.012006	9646.00
753	413	159	TARAPADA KHANRA	S	JAGGESWAR KHANRA	0.042	33747.00
753	421	159	TARAPADA KHANRA	S	JAGGESWAR KHANRA	0.01	8035.00
762	664	167	TINKARI KHARA	S	GAUR CHANDRA KHARA	0.028912	23230.00
765	494	170	TUSTU CHARAN DAS	S	RAKHAL CH. DAS	0.0325	26114.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-11/06-07, MOUZA KHASERBHERI, J.L. NO. 11, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
765	504	170	TUSTU CHARAN DAS	S	RAKHAL CH. DAS	0.0125	10043.00
765	506	170	TUSTU CHARAN DAS	S	RAKHAL CH. DAS	0.18	144628.00
766	794	35	UMAPADA CHAKRABORTY	S	HRIKESH	0.28	222898.00
767/1	422	37	GOLAK BEHARI BATABYAL	S	UPENDRANATH	0.02	15922.00
767/2	422	37	PANCHIBALA DEBI	W	PANCHU CHOUDHURI	0.02	15921.00
						19.85679733	15959634

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-5/06-07, MIDUZA BERABERI, J.L. ND. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
1	2311	B77/1	NA8A KUMAR MANNA	S	BISWANATH	0.0625	50156.00
4	1035	992	ABANI BHUSAN DEY	S	PANCHANAN	0.045	36112.00
11	1027	17	ADHIR CHANDRA DAS	S	BIPIN CH.	0.008	6420.00
12	2433	18	ADHIR CHANDRA DAS	S	GOBORDHAN	0.017136	20041.00
12	2436	18	ADHIR CHANDRA DAS	S	GOBORDHAN	0.0119	13918.00
20	940/1276	3/2	AJOY KR. SINGHA	S	DHANANJOY	0.18	146680.00
21	907	2	AKUL CHANDRA PAKIRA	S	RAM CHANDRA	0.02	16049.00
25	1029	63	AMAR DAS	S	MADHUSUDAN	0.03	24076.00
32	699	26/1	ANANTA KR MANNA	S	PROSAD CH MANNA	0.045	36835.00
39	1051	46	ANILABALA GHOSH	D	NAGENDRA GHOSH	0.075	65191.00
52	2448	27	ANNADA BAG	S	GOUR CH.	0.073326	87851.00
52	2450	27	ANNADA BAG	S	GOUR CH.	0.106656	127783.00
69	701	122	ASHIM MANNA	S	DULAL MANNA	0.030024	24094.00
69	2625	122	ASHIM MANNA	S	DULAL MANNA	0.00875	10230.00
75	700	114	ASHIT CHARAN DUTTA	S	KALI PADA	0.27	216651.00
80	911	39/1	ASHOK KR. MANNA	S	JALADHAR	0.12	96299.00
80	2434	39/1	ASHOK KR. MANNA	S	JALADHAR	0.035	28087.00
84	2433	91	ASHOKE KR. DAS	S	HABUL CH.	0.029988	35073.00
85	2433	101	ASHTA DAS	S	KUNJA BIHARI	0.029988	35073.00
85	2436	101	ASHTA DAS	S	KUNJA BIHARI	0.02085	24356.00

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Aw/SI.No	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
87	242B	153	ASHUTOSH MANNA	S	MAHENDRA NATH	0.14	163673.00
95	897	103	ASTU DAS	S	NAGEN DAS	0.05	58454.00
95	3903	103	ASTU DAS	S	NAGEN DAS	0.055	65896.00
101	2398	1300	BACHA RAM GHOSH	S	MATHUR MOHAN GHOSH	0.64	513599.00
102	2397	1299	BACHA RAM GHOSH	S	MATHUR MOHAN GHOSH	0.17	136425.00
102	2417	1299	BACHA RAM GHOSH	S	MATHUR MOHAN GHOSH	0.083325	68521.00
102	2447	1299	BACHA RAM GHOSH	S	MATHUR MOHAN GHOSH	0.14	167730.00
105	2310	1169	BADAL CHANDRA GHOSH	S	AKSHYA	0.023338	18729.00
105	2385	169	BADAL CHANDRA GHOSH	S	AKSHYA	0.031438	25229.00
107	2300	1179	BADAL MAL	S	JUGAL MAL	0.001998	1604.00
117	906	1323	BAIDYA NATH SANTRA	S	BHAORESWAR SANTRA	0.03	24076.00
119	1041	1311	BAJARI DAS	S	JUGOAL	0.115	92287.00
125	952	1113	SATISH GHOSH	S	BANKU	0.00535875	4301.00
125	2307	1113	SATISH GHOSH	S	BANKU	0.005001	3977.00
125	2310	1113	SATISH GHOSH	S	BANKU	0.005831	4680.00
125	2385	1113	SATISH GHOSH	S	BANKU	0.0078595	6308.00
139	985	1193	BASUDEB DEY	S	NIBAS DEY	0.025005	20066.00
139	986	1193	BASUDEB DEY	S	NIBAS DEY	0.103354	82942.00
139	1026	1193	BASUDEB DEY	S	NIBAS DEY	0.135	108338.00
139	1035	1193	BASUDEB DEY	S	NIBAS DEY	0.135	108338.00

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Aw/Si.No	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
139	1037	1193	BASUDEV DEY	S	NIBAS DEY	0.035	28088.00
139	2400	1193	BASUDEV DEY	S	NIBAS DEY	0.09	72226.00
140	976	1193	BASUDEV DEY	S	SRI NIBAS	0.021671	17391.00
142	3903	1119	BATA KRISHNA DAS	S	NAGENDRA NATH DAS	0.055	55896.00
143	897	1119	BATA KRISHNA DAS	S	NAGENDRA NATH DAS	0.05	58454.00
146	603	1300	BECHARAM GHOSH	S	MATHOR CH GHOSH	0.22	176549.00
146	2445	1300	BECHARAM GHOSH	S	MATHER CH GHOSH	0.065	75993.00
148	689	1346/2	BHABAN BALA GHOSH	W	AKHARI GHOSH	0.43	345075.00
148	690	1346/2	BHABAN BALA GHOSH	W	AKHARI GHOSH	0.16	187056.00
149	2418	1330	BHADRESWAR DAS	S	DAKSHA CHAREN	0.02875	23072.00
149	2434	1330	BHADRESWAR DAS	S	DAKSHA CHAREN	0.021875	17556.00
149	2435	1330	BHADRESWAR DAS	S	DAKSHA CHAREN	0.013125	10533.00
151	2437	1367	BHAIRAB DUTTA	S	JAG MOHAN	0.2	233820.00
153	2433	1342	BHARAT CHANDRA DAS	S	HABUL	0.029988	35073.00
154	911	1343/1	BHARAT CHANDRA MANNA	S	JALADHAR	0.12	96299.00
154	2434	1343/1	BHARAT CHANDRA MANNA	S	JALADHAR	0.035	28087.00
166	687	1374	BHOLA NATH PAL	S	JIBAN KRISHNA	0.153318	123037.00
166	905	2137	BHOLA NATH PAL	S	JIBAN KRISHNA	0.04	32101.00
169	2448	1361	BHUBAN CH. BAG	S	GOUR CH.	0.073348	87877.00
169	2450	1361	BHUBAN CH. BAG	S	GOUR CH.	0.106656	127783.00

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Aw/Si.No	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
180	977	1224	BIDYUT GHOSH	S	RAJENDRA	0.186648	153483.00
180	2327	1224	BIDYUT GHOSH	S	RAJENDRA	0.023324	18717.00
180	2419	1224	BIDYUT GHOSH	S	RAJENDRA	0.146652	120594.00
181	2311	1224/1	BIDYUT KR MANNA	S	BISWANATH	0.0625	50156.00
198	904	1254	BIRENDRANATH SANTRA	S	KALICHARAN	0.01125	9028.00
201	2409	1293	BISHNU BAG	S	JOGENORA	0.036674	29430.00
202	956	1287	BISHNUPADA PAL	S	NARAHARI PAL	0.04	32101.00
202	2309	1287	BISHNUPADA PAL	S	NARAHARI PAL	0.07	56175.00
204	1017	1270/1	BISWA NATH GHOSH	S	GOSTO BIHARI	0.34	272850.00
209	702/1267	1259	BISWANATH KOLEY	S	BHABATARAN KOLEY	0.019998	16048.00
209	702/1269	1259	BISWANATH KOLEY	S	BHABATARAN KOLEY	0.06668	53511.00
210	1003	1263	BISWANATH KOLEY	S	TUSTU CHARAN KOLEY	0.000834	670.00
210	1005	1263	BISWANATH KOLEY	S	TUSTU CHARAN KOLEY	0.0275	22068.00
211	701	1280	BISWANATH MANNA	S	GOBARDHAN MANNA	0.075024	60206.00
212	2439	1281	BISWANATH MANNA	S	SURENDRA NATH MANNA	0.03333	39933.00
220	1001	595/1	CHABIRANI BAG	W	SIBRAM BAG	0.195	156488.00
230	2296	1567	CHAYARANI SINGHA	W	MANASHA	0.000555	610.00
231	2292	1567	CHAYARANI SINGHA	W	MANASHA	0.003006	3867.00
239	1041	771	DASARATHI DAS	S	ANNADA	0.02875	23072.00
243	911	1878	DEBOTTAR JALESWAR THAKUR	S		0.04	32101.00

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IN L.A. CASE NO. IV-5/06-07, MOUZA BERABER, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
247	1028	833	DHARANI DHAR DAS	S	THANDA CHAREN DAS	0.04	32101.00
248	999	834	DHIRA 8ALA OASI	W	JATIRAM	0.148125	118870.00
249	904	841	DHIRENDRA NATH SANTRA	S	KALICHARAN	0.01125	9028.00
263	2414	794	DULAL DAS	S	SASTHI CHAREN DAS	0.04	32892.00
266	2388	191	EKKARI DAS	S	RAKHAL	0.13	104325.00
268	911	511	GABINDA CHAKRABDRTY	S	KHETRANATH	0.04	32101.00
269M	901	506	ANIMA GHOSH	D	SURIAYA	0.001111333	892.00
270	904	527	GABINDA SANTRA	S	KALICHARAN	0.01125	9028.00
271	895	400	GADADHAR DAS	S	RAMANI DAS	0.0025	2006.00
273	904	404	GADADHAR SANTRA	S	KALICHARAN	0.01125	9028.00
275	1027	408	GANESH CHANDRA DAS	S	BIPIN CH.	0.008	6420.00
276	2387	406	GANESH CHANDRA KOLEY	S	BISHNU CHAREN	0.044982	36097.00
277	691	412	GANESH MAL	S	JOTISH CH MAL	0.039	31297.00
277	692	412	GANESH MAL	S	JOTISH CH MAL	0.042	33705.00
277	2300	412	GANESH MAL	S	JOTISH CH MAL	0.003	2408.00
279	904	413	GANESH SANTRA	S	KALICHARAN	0.01125	9028.00
281	906	570	GHANTESWAR SANTRA	S	RAMHARI SANTRA	0.03	24076.00
286	2426	522	GOBINDA PADA BAG	S	SATISH CHANDRA BAG	0.02	23382.00
287	2436	516	GOBINDA PADA DAS	S	GOBORDHAN	0.0119	13918.00
287	2446	516	GOBINDA PADA DAS	S	GOBDRDHAN	0.0675	80870.00

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IN L.A. CASE NO. IV-5/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
289	2433	516	GOBINDA PADA DAS	S	GOBARDHAN	0.017136	20041.00
291	2377	510	GOBINDA PADA GHOSH	S	SURENDRA	0.12	96300.00
292	2624	523	GOBINDA PADA MANNA	S	SURENDRA NATH	0.073326	85726.00
294	2451	447	GOKUL CH. BAG	S	BASUOAB	0.16	191694.00
300	895	443	GOKUL DAS	S	RAJANI DAS	0.0025	2006.00
300	2418	443	GOKUL DAS	S	RAJANI DAS	0.014375	11535.00
301	1030	445	GOKUL DEY	S	PURNA CH.	0.051646	41446.00
301	1034	445	GOKUL DEY	S	PURNA CH.	0.025005	20066.00
301	1036	445	GOKUL DEY	S	PURNA CH.	0.026672	21405.00
301	2399	445	GOKUL DEY	S	PURNA CH.	0.030006	24080.00
303G	978	534	RABINORANATH SANTRA	S	SUDHIR	0.0175	14391.00
303H	978	534	OILIP KR. SANTRA	S	SUDHIR	0.0175	14391.00
305	911	465	GOPAL CHANDRA CHAKRABORTY	S	KHETRA MOHAN	0.04	32101.00
306	891	459	GOPAL CHANDRA GHOSH	S	HARAN CHANDRA	0.76	609900.00
309	904	485	GOPAL SANTRA	S	KALUCHARAN	0.01125	9028.00
312	1041	487	GOPI KRISHNA DAS	S	ANNADA	0.02875	23072.00
313	2389	490	GOPI NATH GHOSH	S	LALIT	0.095	83861.00
316	2409	559	GOUR BAG	S	JOGENDRA	0.036663	29422.00
323	2451	2170	HARADHEN BAG	S	BASUDEB	0.16	191694.00
325	2381	2162	HARADHEN DAS	S	DAKHA CHARAN	0.095	76237.00

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IN L.A. CASE NO. IV-5/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
327	1044	2159	HARADHEN GHOSH	S	HEM CH.	0.046	36915.00
329	2403	2116	HARALAL BAG	S	ANIL	0.38	312479.00
330	2406	2131	HARAN GHOSH	S	HEM CH.	0.054	44405.00
334	904	2137	HARENDRA NATH SANTRA	S	KALICHARAN	0.01125	9028.00
339	2433	2120	HARIPADA DAS	S	KUNJA BIHARI	0.029988	35073.00
339	2436	2120	HARIPADA DAS	S	KUNJA BIHARI	0.020825	24356.00
345F	706	740	TARAPADA MAL	S	SASHIBHUSAN	0.095	76237.00
345G	706	945	NEMAI MAL	S	JOGINDRA	0.02375	19059.00
345	706	945	TARAPADA MAL	S	SASHI BHUSAN	0.09	76237.00
345	706	945	NEMAI MAL	S	JOGIN	0.03	19059.00
347	702/1267	602	JAGADISH KOLEY	S	BHABATARAN	0.020004	16053.00
347	702/1269	604	JAGADISH KOLEY	S	BHABATARAN	0.06666	53495.00
354	895	640	JAIDEB DAS	S	RAJANI KANTA DAS	0.0025	2006.00
356	2427	618	JALADHAR MANNA	S	PURNA CH.	0.13	151983.00
362	2420	1574	JASHADA DAS	D	GOBERDHAN KOLEY	0.1725	141848.00
364	907	1569	JATIN SANTRA	S	KARTICK CHANDRA	0.01	8025.00
366	2310	1560	JATINDRA NATH GHOSH	S	AKSHY	0.023338	18729.00
366	2385	1560	JATINDRA NATH GHOSH	S	AKSHY	0.031438	25229.00
367	980	1559	JATINDRA NATH GHOSH	S	KRISHNA CHANDRA	0.01667	13705.00
367	2438	1559	JATINDRA NATH GHOSH	S	KRISHNA CHANDRA	0.035	40919.00

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IN L.A. CASE NO. IV-5/D6-07, MOUZA BERABERI, JIL. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
380	896	670	JIBAN KRISHNA DAS	S	TRAILAKYA NATH OAS	0.15	175364.00
380	2422	670	JIBAN KRISHNA OAS	S	TRAILAKYA NATH OAS	0.11	131789.00
384	2418	640	JOY DEB DAS	S	RAJANI KANTA OAS	0.014375	11536.00
389	981	1577	JUGAL KARMAKAR	S	NITYANANDA	0.05	41115.00
395	895	287	KALI PADA OAS	S	GOSTA BIHARI DAS	0.01	8025.00
395	1041	287	KALI PADA DAS	S	GDSTA BIHARI DAS	0.02875	23072.00
396	691	197	KALI PADA MAL	S	JUGAL CH MAL	0.025974	20844.00
396	2300	197	KALI PADA MAL	S	JUGAL CH MAL	0.001998	1604.00
398A	2418	287	SAHADEB DAS	S	KALIPADA	0.02875	23072.00
398B	2418	287	SUDHIR KR. DAS	S	KALIPADA	0.02875	23072.00
398	2434	287	KALIPADA OAS	S	GDSTHA BIHARI	0.1225	98305.00
398	2435	287	KALIPADA OAS	S	GOSTHA BIHARI	0.1575	126394.00
399D	1044	276	BIVASH CH. GHOSH	S	KALIPADA	0.00657143	5273.00
399D	2406	276	BIVASH CH. GHOSH	S	KALIPADA	0.00771429	6344.00
399E	1044	276	SUVASH CH. GHOSH	S	KALIPADA	0.00657143	5273.00
399E	2406	276	SUVASH CH. GHOSH	S	KALIPADA	0.00771429	6344.00
402	907	303	KALIPADA SANTRA	S	KARTICK CHANDRA	0.01	8025.00
407	2381	212	KALPONA MANNA	W	NITYA NANDA	0.095	76237.00
413	2624	260	KANAI LAL MANNA	S	SURENDRA NATH	0.073326	85726.00
416	1027	229	KARTIC CHANDRA DAS	S	BIPIN CH.	0.008	6420.00

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IN L.A. CASE NO. IV-5/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
417	2416	222	KARTICK GHOSH	S	NAGENDRA	0.16	131571.00
417	2446	222	KARTICK GHOSH	S	NAGENDRA	0.045009	53924.00
419	904	238	KARTICK SANTRA	S	KALICHARAN SANTRA	0.01125	9028.00
423	702	309	KASHI NATH KOLEY	S	JOTISH CH.	0.195	156488.00
423	1025	309	KASHI NATH KOLEY	S	JOTISH CH.	0.34	272850.00
423	702/1272	309	KASHI NATH KOLEY	S	JOTISH CH.	0.065	52163.00
424	702/1266	309	KASHI NATH KOLEY	S	JOYTISH CH.	0.05	40125.00
427	2624	322	KASHI NATH MANNA	S	SURENDRA NATH	0.073348	85750.00
431	907	216	KATTYANI GAYEN	W	SHAMBHU NATH	0.02	16049.00
433	970	375	KENARAM GHOSH	S	SATISH	0.008335	5689.00
433	971	375	KENARAM GHOSH	S	SATISH	0.010002	8026.00
434	968	375	KENARAM GHOSH	S	SATISH CH.	0.013336	10703.00
436	907	2206	KHUDIRAM SANTRA	S	KARTICK CHANDRA	0.01	8025.00
438	2625	366	KRISHNA CH MANNA	S	LAL CHAND MANNA	0.105	122755.00
440	701	366	KRISHNA CH. MANNA	S	LAL CHAND MANNA	0.120024	96320.00
441	2448	361	KRISHNA CH.BAG	S	GOUR CH.	0.073326	87851.00
441	2450	361	KRISHNA CH.BAG	S	GOUR CH.	0.106688	127821.00
444	2301	343/1	KRISHNA GHOSH	S	ADHAR GHOSH	0.02	16447.00
446	1003	337	KRISHNO KOLEY	S	MANMATHA	0.003334	2676.00
446	1005	337	KRISHNO KOLEY	S	MANMATHA	0.11	88276.00

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Aw/SI.No	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
449	980	333	KUMBAYEE GHOSH	W	JETNDRA	0.016665	13705.00
455	2433	1700/1	LAKHAN CH. DAS	S	HABUL CH.	0.029988	35073.00
457	701	1710	LAKHAN CH. MANNA	S	GOBARDHAN MANNA	0.075024	60206.00
458	911	1710/1	LAKHAN CH. MANNA	S	JALADHAR MANNA	0.12	96299.00
458	2434	1710/1	LAKHAN CH. MANNA	S	JALAOHAR MANNA	0.035	28087.00
460	2296	1567	LAKHIRANI NIYOGI	W	PORITO5H	0.000555	610.00
465	2418	1695	LALIT MOHAN DAS	S	DAKSHA CHAREN	0.02875	23072.00
470	2433	1401	MADAN CH. DAS	S	GOBARDHEN	0.017136	20041.00
470	2436	1401	MAOAN CH. DAS	S	GOBARDHEN	0.0119	13918.00
471	2387	1397	MADAN CH. KOLEY	S	BISHNU CHAREN	0.045009	36120.00
477	2308	1667	MADAN MOHON GHOSH	S	SATISH CH.	0.010002	8026.00
480	971	1400	MADANMOHON GHOSH	S	SATISH	0.010002	8026.00
481	968	1400	MADANMOHON GHOSH	S	SATISH CH.	0.013336	10703.00
481	970	1400	MADANMOHON GHOSH	S	SATISH CH.	0.008335	6689.00
504	695	1479	MANIK CH GHOSH	S	RAKHAL	0.16125	129403.00
504	1024	1479	MANIK CH GHOSH	S	RAKHAL	0.26	208650.00
504	2282	1479	MANIK CH GHOSH	S	RAKHAL	0.001482	1230.00
508	695	1431	MANINDRA NATH GHOSH	S	RAKHAL	0.16125	129403.00
508	940	1431	MANINDRA NATH GHOSH	S	RAKHAL	0.36	296033.00
508	2282	1431	MANINDRA NATH GHOSH	S	RAKHAL	0.001482	1230.00

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Aw/SI.No	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
508	1031/1286	1431	MANINDRA NATH GHOSH	S	RAKHAL	0.27	216675.00
509	1026	2231	MANJU DAS	W	SHIB NARAYAN	0.086913	69747.00
509	1035	2231	MANJU DAS	W	SHIB NARAYAN	0.0675	54169.00
509	2380	2231	MANJU DAS	W	SHIB NARAYAN	0.13	104324.00
513	687	1383	MATAR BALA MANNA	W	SITAL CH	0.153318	123037.00
514	2374	1536	MATHOR DAS	S	BHIKARI	0.0175	14043.00
515	895	1389	MATHUR DAS	S	RAJANI KANTA DAS	0.0025	2006.00
515	2418	1389	MATHUR DAS	S	RAJANI KANTA DAS	0.014375	11536.00
516	901	1386	MATHUR GHOSH	S	UPENDRA GHOSH	0.026672	21405.00
529	2387	1543	MOHAN CH. KDLEY	S	BISHNU CHAREN	0.045009	36120.00
530	699	1547/2	MOHAN CH. MANNA	S	PRDSAD CH. MANNA	0.09	36835.00
556	911	1505	MUKUNDA CHAKRABORTY	S	KHETRA MOHAN	0.04	32101.00
561	1033	1522	MURARI BAG	S	KATTAK	0.01	8025.00
562	2381	1523	MURARI MANNA	S	SITAL	0.095	76237.00
566	2282	874	NABA KUMAR GHOSH	S	SAHADEB GHOSH	0.005947	4820.00
569	1027	853	NAGEN CHANDRA DAS	S	BIPIN CH.	0.008	6420.00
572	2407	852	NAKUR CH. MAL	S	GOPAL CHANDRA	0.46	378264.00
572	2423	852	NAKUR CH. MAL	S	GOPAL CHANDRA	0.15	175364.00
573	2434	893	NALIN KR. DAS (MAL)	S	LAKHAN CHAREN DAS	0.021875	17556.00
574	2435	893	NALIN KR. MAL	S	LAKHAN CHAREN DAS	0.013125	10533.00

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IN L.A. CASE NO. IV-5/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/Si.No	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
581	2414	866	NANDALAL DAS	S	SASTHI CHAREN	0.04	32892.00
585	975	889	NARENDRANATH DAS	S	NITYANANDA	0.09	72226.00
586	1002	889	NARENDRANATH DAS	S	NITYANANDA DAS	0.225	180563.00
586	1003	889	NARENDRANATH DAS	S	NITYANANDA DAS	0.003334	2676.00
587	2414	888	NARENDRANATH DAS	S	SASTHI CHAREN	0.04	32892.00
589	2303	944	NEMAI CHANDRA MAL	S	GOUR MOHDN MAL	0.005	4523.00
592	2433	937	NEMAI DAS	S	KUNJABIHARI	0.029988	35073.00
592	2436	937	NEMAI DAS	S	KUNJABIHARI	0.02085	24356.00
597	2409	915	NETAI BAG	S	JOGENDRA	0.036663	29422.00
600A	901	938/1	JAHORLAL GHOSH	S	NETAI	0.003334	2676.00
600G	901	938/1	MUNI GHOSH	W	LAKSHMI KANTA	0.003334	2675.00
600H	901	938/1	JAMUNABALA GHOSH	W	KASHINATH	0.003334	2676.00
602	702/1268	920	NETAI HUMBIR	S	CHARAN	0.22	176549.00
603	702/1271	920	NETAI HUMBIR	S	CHARAN HUMBIR	0.14	112350.00
605	2303	524	NILIMA GHOSH	W	NISHAKAR	0.000572	471.00
611A	2282	953	SANJOY GHOSH	S	NIRAPADA	0.000494	390.00
611B	2282	953	SANGITA GHOSH	D	NIRAPADA	0.000494	390.00
611C	2282	953	MAMATA GHOSH	D	NIRAPADA	0.000494	390.00
611	2282	953	BONALATA GHOSH	W	NIRAPADA	0.000494	390.00
612	701	930	NIRMAL CH. MANNA	S	DULAL CH.	0.030024	24094.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-5/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
612	2625	930	NIRMAL CH. MANNA	S	DULAL CH.	0.00875	10230.00
616	958	1249	BIMAL CH. GHOSH	S	PANNALAL	0.06	48150.00
620	2421	1082	PANCH KARI DASI DAS	W	NAGENDRA	0.2	164463.00
621	1045	1081	PANCH KARI DUTTA	S	HEM CH.	0.35	280874.00
621	2394	1081	PANCH KARI DUTTA	S	HEM CH.	0.32	256800.00
621	2401	1081	PANCH KARI DUTTA	S	HEM CH.	0.1	80251.00
622	1027	984	PANCHANAN DAS	S	BIPIN CH.	0.008	6420.00
623	2414	990	PANCHANAN DAS	S	SASTHI CHAREN	0.04	32892.00
624	2374	986	PANCHANAN DAS	S	VIKU DAS	0.0175	14043.00
625	2386	992	PANCHANAN DEY	S	AKSHYA DEY	0.1	80251.00
626	2439	980	PANCHANAN GHOSH	S	NARAHARI GHOSH	0.06667	79875.00
626	3904	980	PANCHANAN GHOSH	S	NARAHARI GHOSH	0.11	128601.00
638	702/1267	1017	PARMESHWAR KOLEY	S	BABHATARAN	0.019998	16048.00
638	702/1269	1017	PARMESHWAR KOLEY	S	BABHATARAN	0.06666	53495.00
647	2296	1567	PRAN KRISHINA MAJHI	S	JATINDRA	0.000555	610.00
650	2310	1078	PRASAD CHANDRA GHOSH	S	AKSHYA GHOSH	0.023324	18717.00
650	2385	1078	PRASAD CHANDRA GHOSH	S	AKSHYA GHOSH	0.031438	25229.00
656	701	1076	PRASANTA KR. MANNA	S	DULAL MANNA	0.030024	24094.00
656	2625	1076	PRASANTA KR. MANNA	S	DULAL MANNA	0.00875	10230.00
661	977	1053	PRODYUT GHOSH	S	RAJENDRA	0.186648	153483.00

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IN L.A. CASE NO. IV-5/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/Sl.No	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
661	2327	1053	PRODYUT GHOSH	S	RAJENDRA	0.023338	18729.00
661	2419	1053	PRODYUT GHOSH	S	RAJENDRA	0.146652	120594.00
662	2311	1054/1	PRODYUT KR MANNA	S	BISWANATH	0.0625	50156.00
677	900	979	PUSPA RANI PADNA	W	MDNGAL PADNA	0.031875	28138.00
696	1041	1646	RAJENDRA NATH DAS	S	ANNADA	0.02875	23072.00
698	2390	1638	RAKHAL CH GHOSH	S	RAM KR.	0.17	136425.00
701	2379	1674	RAM PADA MANNA	S	KRISHNA CHAREN	0.23	184575.00
705	911	1667/1	RAMKRISHNA MANNA	S	JALADHAR MANNA	0.12	96299.00
705	2434	1663/1	RAMKRISHNA MANNA	S	JALADHAR MANNA	0.035	28087.00
706	2433	1671	RAMPADA DAS	S	GOBARDHAN	0.017136	20041.00
706	2436	1671	RAMPADA DAS	S	GOBARDHAN	0.0119	13918.00
707	701	1673	RAMPADA MANNA	S	GOBARDHAN MANNA	0.075024	60206.00
708	2388	1657	RANI BALA GHOSH	W	MATHUR MOHAN	0.13	104325.00
708	2410	1657	RANI BALA GHOSH	W	MATHUR MOHAN	0.17	136425.00
708	2417	1657	RANI BALA GHOSH	W	MATHUR MOHAN	0.166675	137060.00
713	2311	1614/1	RANJIT MANNA	S	BISWANATH	0.0625	50156.00
713	2372	1614/1	RANJIT MANNA	S	BISWANATH	0.043316	34775.00
716	2282	1690	RENU PADA DEY	S	NANINAL	0.011875	9647.00
740	2433	1633/2	RUITOSH DAS	S	GOSARDHEN	0.01602	18725.00
740	2436	1671	RUITOSH DAS	S	GOBARDHEN	0.0119	13918.00

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IN L.A. CASE NO. IV-S/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/Si No	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
761	2418	1768	SAMBHU NATH DAS	S	DAKSHA CHAREN	0.02875	23072.00
761	2434	1768	SAMBHU NATH DAS	S	DAKSHA CHAREN	0.021875	17556.00
761	2435	1768	SAMBHU NATH DAS	S	DAKSHA CHAREN	0.013125	10533.00
766	692	1944	SAMIR DUTTA	S	KALI PADA DUTTA	0.084	67410.00
766	700	1944	SAMIR DUTTA	S	KALI PADA DUTTA	0.27	21696.00
775	2296	501	SANDHYA AICH	W	SHIBURAM	0.001215	1429.00
789	2296	1567	SANKAR MAJHI	S	JATINDRA	0.000555	610.00
797	2443	1919	SANTOSH KR DAS	S	GOSTHA BIHARI	0.055	64302.00
797	2444	1919	SANTOSH KR DAS	S	GOSTHA BIHARI	0.07	81838.00
797	2626	1919	SANTOSH KR DAS	S	GOSTHA BIHARI	0.37	432567.00
798	703	1916	SANTOSH KR KOLEY	S	TULSHI CHARAN KOLEY	0.24	192600.00
798	704	1916	SANTOSH KR KOLEY	S	TULSHI CHARAN KOLEY	0.039996	32100.00
799	702/1265	1916	SANTOSH KR. KOLEY	S	TULSI CHARAN	0.099501	79852.00
804	2433	1784	SARAT CH DAS	S	HABUL CH.	0.029988	35073.00
807	1039	1936/1	SARESWATI DAS	W	HARADHEN	0.05	40125.00
813	1033	1884	SATISH CH.BAG	S	KARTIC	0.01	8025.00
814	980	1877	SATISH CHANDRA GHOSH	S	KRISHNA CHANDRA	0.016665	13705.00
814	2438	1877	SATISH CHANDRA GHOSH	S	KRISHNA CHANDRA	0.035	40919.00
817	907	1890	SATISH SANTRA	S	KARTICK CHANDRA	0.01	8025.00
818	2420	1861	SATYA CHAREN DEY	S	PANCHANAN	0.0575	47283.00

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IN L.A. CASE NO. IV-5/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
819	963/1297	908	SATYA CHAREN GHOSH	S	NETAI	0.01332	11769.00
820	2387	1857	SATYA CHAREN KOLEY	S	SIDHYASAWER	0.090018	72239.00
823	1003	1812	SHIB NATH KOLEY	S	TUSTU CHARAN KOLEY	0.00083	666.00
823	1005	1812	SHIB NATH KOLEY	S	TUSTU CHARAN KOLEY	0.0275	22068.00
824	2418	1822	SHIB RAM DAS	S	DAKSHA CHAREN	0.02875	23072.00
824	2434	1822	SHIB RAM DAS	S	DAKSHA CHAREN	0.021875	17556.00
824	2435	1822	SHIB RAM OAS	S	DAKSHA CHAREN	0.013125	10533.00
825	2305	1818	SHIB RAM GHOSH	S	SATISH	0.05	40125.00
825	2306	1818	SHIB RAM GHOSH	S	SATISH	0.05	40125.00
832	882	1805	SHYAMA PADA SAHA	S	SURESH CH. SAHA	0.33	264825.00
836	2433	1804	SHYAMAPADA DAS	S	GOBARDHEN	0.017136	20041.00
836	2436	1804	SHYAMAPADA DAS	S	GOBARDHEN	0.011925	13917.00
838	2387	1800	SHYMA PADA KOLEY	S	BISHNU CHAREN	0.044982	36097.00
839	968	1818	SIBRAM GHOSH	S	SATISH CH.	0.053328	42795.00
839	970	1818	SIBRAM GHOSH	S	SATISH CH.	0.03333	26748.00
839	971	818	SIBRAM GHOSH	S	SATISH CH.	0.039996	32097.00
845	2296	1567	SIPRA MAJHI	D	JATINDRA	0.000555	610.00
847	2310	1828	SITAL CHANDRA GHOSH	S	AKSHYA CHANDRA	0.023338	18729.00
847	2385	1828	SITAL CHANDRA GHOSH	S	AKSHYA CHANDRA	0.031372	25175.00
858	2365	2313	SOMNATH GHOSH	S	KARTIC	0.169974	136404.00

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IN L.A. CASE NO. IV-5/06-07, MOUZA BERABERI, J.L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
860	900	979	SONATAN GHOSH	S	PANCHANAN GHOSH	0.031875	28138.00
863	1001	1834	SRIKANTA DAS	S	SASHIBUSHAN	0.195	156488.00
872A	977	2056	TIMIR GHOSH	S	SUBAL	0.015549333	12787.00
872A	2327	2056	TIMIR GHOSH	S	SUBAL	0.007774667	6239.00
872A	2419	2056	TIMIR GHOSH	S	SUBAL	0.012217333	10047.00
882	903	2028	SUDHANSU KR. DAS	S	KRISHNA MOHAN DAS	0.57	457425.00
886	2433	2035	SUDHIR KR. DAS	S	GOBARDHEN	0.017136	20041.00
886	2436	2035	SUDHIR KR. DAS	S	GOBARDHEN	0.0119	13917.00
890	890	2058	SUFAL PAL	S	GOUR MOHAN PAL	0.046368	37210.00
901	881	2001	SUBHAS DAS	S	MOHANTA	0.07995	63602.00
909	694	204B	SUNIL KR GHOSH	S	RANJIT KR GHOSH	0.019976	16031.00
909	1038/1284	2048	SUNIL KR GHOSH	S	RANJIT KR GHOSH	0.009999	8025.00
914	701	2104	SUSANTA KR MANNA	S	DULAL CH. MANNA	0.029736	23863.00
914	2625	2104	SUSANTA KR MANNA	S	DULAL CH. MANNA	0.00875	10230.00
915	2327	2073	SUSEN GHOSH	S	RAJENDRA	0.023338	18729.00
938	2436	733	TARA PADA DAS	S	KUNGA BIHARI	0.1039	121782.00
939	691	740	TARA PADA MAL	S	SASHI BHUSAN	0.195	156488.00
939	693	740	TARA PADA MAL	S	SASHI BHUSAN	0.195	156488.00
939	2300	740	TARA PADA MAL	S	SASHI BHUSAN	0.0075	6019.00
941	7D2/1266	708	TARAK CH. KOLEY	S	JOTISH CH.	0.05	40125.00

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Aw/Si.No	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
941	702/1272	708	TARAK CH. KOLEY	S	JOTISH CH.	0.065	52163.00
944	2433	733	TARAPADA DAS	S	KUNJA BIHARI	0.029988	35073.00
945	2282	728	TARAPADA GHOSH	S	JOGINDRA GHOSH	0.001976	1550.00
946	1042/1275	729	TARAPADA GHOSH	S	NAGENDRA NATH	0.23	184575.00
947	1042/1113	729	TARAPADA GHOSH	S	NAGENDRA NATH GHOSH	0.175	140437.00
954	890	175	TIRTHA PAL	W	UPEN	0.009867	8710.00
963	2279	1	FOR WEST BENGAL GOVT.		HOOGHLY COLLECTORATE	0.03	23391.00
963	894	1	FOR WEST BENGAL GOVT.		HOOGHLY COLLECTORATE	0.27	156438.00
964	908	1	FOR WEST BENGAL GOVT.		HOOGHLY COLLECTORATE	0.20	10831.00
964	936	1	FOR WEST BENGAL GOVT.		HOOGHLY COLLECTORATE	0.27	159377.00
965	1008	-	XYZ			0.20	160500.00
						25.69402236	21980773.00

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IN L.A. CASE NO. IV-12/06-07, MOUZA SINGHERHERI, J.L. NO. 10, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land_owner	Relation	S/o, D/o, W/o	Area	Amount
1	1267	28	ABANI PAL	S	TUSTA CHARAN	0.035862	28780.00
2	1267	29	ABODH CHANDRA KOLEY	S	HARICHARAN	0.071681	57524.00
4	1889	510	AJAY KUMAR DEY	S	MADAN MOHAN DE	0.22	194203.00
7	322	327	AJOY DE	S	MADAN MOHAN DE	0.043989	38788.00
8	526	327	AJAY KUMAR DE	S	MADAN MOHAN	0.022	17655.00
9	545	327	AJAY KUMAR DEY	S	MADAN MOHAN DE	0.08	113083.00
36	1237	265	BANAMALI DAS	S	AVILASH CHANDRA	0.44536	357400.00
52	1267	284	BISWANATH KOLEY	S	HARICHARAN	0.071681	57524.00
56	1267	289/1	BISWANTH MANNA	S	RATAN	0.035819	28744.00
60	1231	390	DEBOTTOR SRI SIVTHAKURER HINDU	-	-	0.006666	5344.00
61	1265	390	DEBOTTOR SRI SIVTHAKURER HINDU	-	-	0.08	64136.00
61	1301	390	DEBOTTOR SRI SIVTHAKURER HINDU	-	-	0.0016666	1336.00
62	1216	390	DEBOTTOR SRI SIVTHAKURER HINDU	-	-	0.05001	58396.00
62	1220	390	DEBOTTOR SRI SIVTHAKURER HINDU	-	-	0.055	44093.00
63	1207	243/1	DEBOTTOR SRI SIVTHAKURER HINDU	-	-	0.000013	10.00
63	1207	390	DEBOTTOR SRI SIVTHAKURER HINDU	-	-	0.043303	34750.00
64	1302	390	DEBOTTOR SRI SIVTHAKURER HINDU	-	-	0.00166666	1338.00
65	1215	243/1	DEBOTTOR SRI SIVTHAKURER HINDU	-	-	0.15375	123383.00
66	1207	237/1	DEBOTTOR SRI SIVTHAKURER HINDU	-	-	0.021671	17391.00

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Aw/SI.No	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
70	1264	168	DIPAK SANTRA	S	TARAPADA	0.004248	3409.00
82	1267	104	GANESH PAL	S	TUSTADHAR	0.035819	28744.00
98	1267	106	GOKUL PAL	S	TUSTO CHARAN	0.035819	28744.00
101	533	116	GOPAL CHANDRA DAS	S	JIBAN KRISHNA	0.02	23382.00
119	1252	488	HARI CHARAN SAHANA	S	KALIPADA	0.02499	20062.00
119	1277	488	HARI CHARAN SAHANA	S	KALIPADA	0.006556	5292.00
121	1275	488	HARICHARAN SAHANA	S	KALIPADA	0.019992	15895.00
122	533	483	HARIPADA DAS	S	JIBAN KRISHNA	0.02	23382.00
127	1253	150	JIBAN KRISHNA DAS	S	OHANANJOY	0.08335	66888.00
128	518	151	JIBAN KRISHNA DAS	S	NANILAL DAS	0.27	315657.00
129	338	151	JIBAN KRISHNA DAS	S	NANILAL DAS	0.02	25701.00
129	534	151	JIBAN KRISHNA DAS	S	NANILAL DAS	0.08	93528.00
129	535	151	JIBAN KRISHNA DAS	S	NANILAL DAS	0.08	93528.00
129	1888	151	JIBAN KRISHNA DAS	S	NANILAL DAS	0.44	387975.00
131	519	151	JIBAN KRISHNA DAS	S	NANILAL DAS	0.15	192753.00
139	533	64	KALIPADA DAS	S	JIBAN KRISHNA	0.02	23382.00
140A	1207	61/1	BISWANATH PAL	S	KALIPADA PAL	0.002717	2174.00
140A	1215	61/1	BISWANATH PAL	S	KALIPADA PAL	0.03203125	25705.00
140A	1216	61/1	BISWANATH PAL	S	KALIPADA PAL	0.00627	7308.00

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Aw/SI.No	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
140A	1220	61/1	BISWANATH PAL	S	KALIPADA PAL	0.006875	5518.00
140A	1231	61/1	BISWANATH PAL	S	KALIPADA PAL	0.0008335	669.00
140A	1265	61/1	BISWANATH PAL	S	KALIPADA PAL	0.01	8027.00
140A	1301	61/1	BISWANATH PAL	S	KALIPADA PAL	0.000208333	167.00
140A	1302	61/1	BISWANATH PAL	S	KALIPADA PAL	0.000208333	167.00
146	1256	66	KARTICK CH SANTRA	S	NARENDRANATH	0.02625	21066.00
147	1253	68	KARTICK PAL	S	BISHNUCHARAN	0.08335	68888.00
152	1790	51	KESHAB CHANDRA DOLUI	S	TINKARI DOLUI	0.08	64194.00
153	1252		KHAGEN SAHANA	S	MANMATHANATH	0.02502	20062.00
153	1275	89/1	KHAGEN SAHANA	S	MANMATHANATH	0.020004	15905.00
153	1277	89/1	KHAGEN SAHANA	S	MANMATHANATH	0.006672	5306.00
156	1223	352	LAKSHMI KANTA PAL	S	HRISHIKESH PAL	0.04928	43453.00
158	1256	391	LAKSHMI NARAYAN SANTRA	S	DEBENDRANATH	0.02625	21066.00
159/1	1214	326	MADANMOHAN DAS	S	KALIPADA DAS	0.009999	8025.00
160	1252	329/1	MADAN MOHAN SAHANA	S	BHANUMOHAN SAHANA	0.075	60188.00
161	1275	329/1	MADAN MOHAN SAHANA	S	BHANUMOHAN SAHANA	0.06	47705.00
161	1277	329/1	MADAN MOHAN SAHANA	S	BHANUMOHAN SAHANA	0.04	31804.00
182	1277	203/1	NANILAL SAHANA	S	ATRANATH SAHANA	0.02	16049.00
192	533	231	NEPAL CHANDRA DAS	S	JIBAN KRISHNA DAS	0.02	23382.00

The Singur Land Rehabilitation and Development Act, 2011.

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Aw/SI.No	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
195	1304		NOT MENTIONED		NOT FOUND	0.01	8025.00
196	1275	237/2	PACHANAN SAHANA	S	GADADHAR	0.020004	15905.00
198	1252	237/2	PANCHANAN SAHANA	S	GADHADHAR	0.02499	20062.00
198	1277	237/2	PANCHANAN SAHANA	S	GADHADHAR	0.006672	5306.00
201A	1216	243	BISWANATH PAL	S	KALIPADA PAL	0.00417	4872.00
201A	1216	203	BISWANATH PAL	S	KALIPADA PAL	0.00417	4872.00
201A	1220	243	BISWANATH PAL	S	KALIPADA PAL	0.0045833	3679.00
201A	122D	203	BISWANATH PAL	S	KALIPADA PAL	0.00458333	3679.00
201A	1231	243	BISWANATH PAL	S	KALIPAOA PAL	0.00055667	446.00
201A	1240	243	BISWANATH PAL	S	KALIPADA PAL	0.006666667	5350.00
201A	1265	243	BISWANATH PAL	S	KALIPADA PAL	0.00666666	5351.00
201A	13D1	243	BISWANATH PAL	S	KALIPADA PAL	0.000138888	112.00
201A	1302	243	BISWANATH PAL	S	KALIPADA PAL	0.000138888	111.00
218	1264	375	RA8IN SANTRA	S	KALIPADA	0.025704	20628.00
222	1237	369	RAGHUNATH PAL	S	HRISHIKESH	0.11875	95296.00
227	1262	371	RATIKANTA SANTRA	S	GDBORDHAN	0.043342	34782.00
227	1264	371	RATIKANTA SANTRA	S	GOBARDHAN	0.09	72226.00
241	1795	412	SAMBHU NATH SASMAL	S	KISHORE CHANDRA	0.1	116911.00
243	1264	413	SAMBHU SANTRA	S	KALIPADA	0.025704	20628.00

AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-12/06-07, MOUZA SINGHERBHERI, J.L. NO. 10, P.S. SINGUR, DISTRICT HOOGHLY.

The Singur Land Rehabilitation and Development Act, 2011.

(Schedule.)

AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A CASE NO. IV-12/06-07, MOUZA SINGHERBHERI, J.L. NO. 10, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI.No	Plot	Khatian	Land owner	Relation	S/o, D/o, W/o	Area	Amount
249	1264	397	SANKAR SANTRA	S	KALIPADA	0.051444	41284.00
268	1264	168	SMT.MAHAMAYA SANTRA	W	TARAPADA	0.004248	3750.00
269	1264	168	SMT.MAMATA DEY	W	GADAI	0.004248	3409.00
270	1264	168	SMT.NAMITA DEY	W	BECHARAM	0.004284	3437.00
271	1264	168	SMT.NIVA HALDER	W	PARESH	0.004464	3582.00
274	1267	432/1	SRIDHAR MANNA	S	RATAN	0.035819	28744.00
288	1212	514	TAPAN KUMAR MALLICK	S	RATAN CHANDRA	0.081676	65546.00
288	1213	514	TAPAN KUMAR MALLICK	S	RATAN CHANDRA	0.146674	117699.00
288	1214	514	TAPAN KUMAR MALLICK	S	RATAN CHANDRA	0.015	13243.00
						4.196671015	3805963.00

The Singur Land Rehabilitation and Development Act, 2011.

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AW.SL.NO.	PLOT	KHATIAN	NAME OF AWARDDEE	RELA	S/O,D/O,W/O	AREA	AMOUNT	CHQ. NO.
11	2001	4	Ankur Chandra Ghosh	S	Kedar Chandra Ghosh	0.24	192600.00	031062
41	2811	94/1	Anima Jyoti	W	Madhusudan Jyoti	0.24	192600.00	031063
99	2908	279	Astubala Das	W	Sadhanya Charan Das	0.13	104324.00	031064
129	2807	5208	Barun Kumar Pakira	S	Santiram	0.12	96300.00	031065
136	2750	2364	Basanti Panja	W	Sabal Chandra Panja	0.06	48150.00	031066
181	2590	2799	Bholanath Panja	S	Jaladhar Panja	0.11	88276.00	031067
200	2773	5223	Binabala Patra	D	Sankar	0.10	80251.00	031068
237	2586	2514	Biswanath Jyoti	S	Rakhal Chandra Jyoti	0.09	79359.00	031069
362	2989	1054	Gostobehari Das	S	Hem Chandra Das	0.45	361124.00	031070
372	1991	1124	Gourmohon Dey	S	Hari Charan Dey	0.48	385200.00	031071
404	2711	4606	Helamaye Panja	W	Jagannath Panja	0.25	200625.00	031072
466	2728	5196	Jugal Chandra Koley	S	Gour Chandra	0.21	168525.00	031455
468	2779	5196	Jugal Chandra Koley	S	Gour Chandra	0.03	24076.00	031456
542	2989	788	Khodanbala Dasi	W	Bhadreswar Samanta	0.06	48150.00	031463
590	2629	3634	Lalmohan Mal	S	Aukshay Mal	1.23	987073.00	031464
624	2734	2877/1	Moina Das	W	Bishnupada Das	0.21	168525.00	031465
627	2595	2962	Molina Maity	W	Tarak Chandra Maity	0.16	128400.00	031466
646	2096	3030	Maniklal Samanta	S	Badal Chandra Samanta	1.25	1003124.00	031467
646	2686	3030	Maniklal Samanta	S	Badal Chandra Samanta	0.11	88276.00	031468

PARTICULARS OF COURT DEPOSIT U/S-30 OF L.A. ACT,
L.A. CASE NO. IV-14/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

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PARTICULARS OF COURT DEPOSIT U/S-30 OF L.A. ACT,
L.A. CASE NO. IV-14/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW.SL.NO.	PLOT	KHATIAN	NAME OF AWARDEE	RELA	S/O,O/W/O	AREA	AMOUNT	CHQ. NO.
687	2102	1756	Nabakumar Bag	S	Anath Chandra Bag	0.03	24076.00	031469
728	2585	1865	Nemai Maity	S	Gopal Maity	0.06	52311.00	031470
754	2062	1972	Panchanan Sana	S	Nimai Sana	0.005	4359.00	031471
754	2634	1972	Panchanan Sana	S	Nimai Sana	0.09	72226.00	031472
754	2633	1972	Panchanan Sana	S	Nimai Sana	0.08	64200.00	031473
772	2653	2071	Panubala Samanta	W	Dasharathi Samanta	0.06	48150.00	031474
772	2652	2071	Panubala Samanta	W	Dasharathi Samanta	0.06	48150.00	031475
772	2643	2071	Panubala Samanta	W	Dasharathi Samanta	0.21	168525.00	031476
772	2650	2071	Panubala Samanta	W	Dasharathi Samanta	0.14	112350.00	031477
808	2720	2153	Pratap Chandra Ghosh	S	Kanailal Ghosh	0.08	64200.00	031478
898	2641	2641	Sadhanmoyee Dasi	W	Batakrishna Ghosh	0.21	168525.00	031479
1007	2559	5081	Sitaram Jaiswal	S	Basantalal Jaiswal	0.29	252840.00	031480
1058	2621	5262	Sunil Kumar Patra	S	Sankar	0.05	40125.00	031481
1058	2620	5262	Sunil Kumar Patra	S	Sankar	0.07	56175.00	031482
1084	2712	1279	Tapan Kumar Das	S	Haradhan Das	0.24	211880.00	031483
1084	2715	1279	Tapan Kumar Das	S	Haradhan Das	0.06	52965.00	031484
						7.265	5886015.00	

Total no. of awardees = 26

*The Singur Land Rehabilitation and Development Act, 2011.**(Schedule.)*

PARTICULARS OF COURT DEPOSIT U/S-30 OF L.A. ACT,
L.A. CASE NO. IV-14/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW.SL.NO.	PLOT	KHATIAN	NAME OF AWARDDEE	RELA	S/O,D/O,W/O	AREA	AMOUNT	CHQ. NO.
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The Singur Land Rehabilitation and Development Act, 2011.

(Schedule.)

AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-6/06-07, MDUZA BERABERI, J. L. NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/SI No.	plot	khatian	land_owner	Relation	S/o, D/o, W/o	Area	Amount
2	247	396	ABDUL AHID	S	ABDUL GAFAR MALLICK	0.34	300168.00
34	241	2411	ANNAR BANU BIBI	D	HABBIR RAHAMAN KHA	0.22	194227.00
34	242	2411	ANNAR BANU BIBI	D	HABBIR RAHAMAN KHA	0.053344	42860.00
43A	544	137/2	AYUB ALI MALLICK	S	SHEIKH	0.10002	80365.00
43C	544	137/2	DAUD RAHMAN MALLICK	S	SHEIKH	0.02499	20080.00
43	544	137/2	ASHAMAT AMANU	S	SHEIKH	0.02502	20103.00
63	275	1144	BALAY CHANDRA NASKAR	S	BIPIN NASKAR	0.011678	10308.00
71	245	1368	BHAMBAL CHANDRA BHUL	S	GANESH CHANDRA BHUL	0.02	15922.00
84	274	1265	BISTU CHARAN GHOSH	S	KALI CHARAN GHOSH	0.001111	981.00
90	245	770	DABARIK CHANDRA BHUL	S	GANESH CHANDRA BHUL	0.02	15922.00
104	274	567	GHANTIRAM GHOSH	S	KALI CHARAN GHOSH	0.001111	981.00
108	293	510	GOBINDAPADA GHOSH	S	SURENDRANATH GHOSH	0.02	15920.00
108	1140	510	GOBINDAPADA GHOSH	S	SURENDRANATH GHOSH	0.005834	7506.00
124	1145	2123	HARIPADA SANTRA	S	KALIPADA SANTRA	0.086684	69650.00
127	293	2199	HRISIKESH GHOSH	S	GOSTHOBEHARI GHOSH	0.02	15909.00
127	1140	2199	HRISIKESH GHOSH	S	GOSTHOBEHARI GHOSH	0.005834	7506.00
141	245	1591	JOGESH CHANDRA BHUL	S	GANESH CHANDRA BHUL	0.02	15921.00
143A	314	605	PRABHAT KUMAR SANTRA	S	GOPINATH	0.0483	38836.00
143B	314	605	PANKAJ KUMAR SANTRA	S	GOPINATH	0.0483	38836.00

The Singur Land Rehabilitation and Development Act, 2011.

(Schedule.)

AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-6/06-07, MOUZA BERABERI, J. L. NO. 5, P. S. SINGUR, DISTRICT HOOGHLY.

Aw/SI No.	plot	khatian	land_owner	Relation	S/o, D/o, W/o	Area	Amount
143C	314	605	SUBHENDU SANTRA	S	GOPINATH	0.0483	38835.00
143D	314	605	SUKHENDU SANTRA	S	LAKSHMIKANTA	0.0483	38835.00
143E	314	605	GOPINATH SANTRA	S	LAKSHMIKANTA	0.1289	103560.00
143F	314	605	GADAGHAR SANTRA	S	LALIT	0.1289	103561.00
143G	314	605	LAKSHMIKANTA SANTRA	S	SATISH	0.1289	103561.00
143H	314	605	SUBRATA KUMAR SANTRA	S	GADADHAR	0.0483	38835.00
143-I	314	605	SHYAMAPADA SANTRA	S	GOPAL	0.0483	38835.00
143J	314	605	PRASANTA KUMAR SANTRA	S	GADADHAR	0.0484	38835.00
143K	314	605	NITYANANDA SANTRA	S	GOPAL	0.0484	36835.00
148	275	1580	JUGAL NASKAR	S	BIPIN NASKAR	0.011662	10296.00
152A	1142	275	NITAI CHANDRA PATRO	S	BADAL	0.033344	26544.00
152B	1142	275	GOUR CHANDRA PATRO	S	BADAL	0.28	222899.00
152C	1142	275	TARAPADA GHOSH	S	PRASNNO	0.006656	5299.00
152	1140	275	KALIPADA GHOSH	S	PROSONNO GHOSH	0.002916	3752.00
153B	1141	275	GOUR CHANDRA PATRA	S	BADAL	0.25245	221002.00
153	293	275	KALIPADA GHOSH	S	PROSONO GHOSH	0.01	8035.00
160	245	321	KASINATH BHUL	S	GANES CHANDRA BHUL	0.02	15921.00
165	542	343	KRISHNA GHOSH	S	AGHOR CH	0.022854	18195.00
166	274	343	KRISHNA GHOSH	S	AGHOR CHANDRA GHOSH	0.002222	1962.00

The Singur Land Rehabilitation and Development Act, 2011.

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-6/06-07. MOUZA BERABERI, J. L.NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

Aw/Sl No.	plot	khatian	land_owner	Relation	S/o, D/o, W/o	Area	Amount
172	293	1725	LAKSHI NARAYAN GHOSH	S	GOBINDAPADA GHOSH	0.01	7961.00
172	1140	1725	LAKSHI NARAYAN GHOSH	S	GOBINDAPADA GHOSH	0.00125	1599.00
175	275	1737	LAL MOHAN NASKAR	S	KEDAR NATH NASKAR	0.040012	35325.00
195	310	1479	MANIK CH. GHOSH	S	RAKHAL CH. GHOSH	0.17625	141615.00
205	544	166	MD ISHA	S	SHEIKH	0.09999	80340.00
228/A-1	274	871/1	BABLU DARI	S	KUJA BALI DARI	0.00012333	109.00
228/A-2	274	871/1	RABIN DARI	S	KUJA BALI DARI	0.00012333	109.00
228/A-3	274	871/1	RATHIN DARI	S	KUJA BALI DARI	0.00012333	109.00
228/A-4	274	871/1	ASIMA GHOSH	D	KUJA BALI DARI	0.00012333	109.00
228/A-5	274	871/1	PRATIMA PAUL	D	KUJA BALI DARI	0.00012333	109.00
228/A-6	274	871/1	NILIMA GHOSH	D	KUJA BALI DARI	0.00012333	109.00
241A	110	924	SABITRI DAS	D	NIDHI RAM DEY	0.01	11705.00
241C	93	924	SABITRI DAS	D	Name	0.00313	2484.00
243	284	925	NIDHIRAM SATRA	S	DASHARATI SANTRA	0	0.00
244	245	916	NITAI CHANDRA BHUL	S	GANESH CHANDRA BHUL	0.02	15921.00
262A	1217	1063	TAPAN KR SADHUKHAN	S	SATYANARAYAN SADHUKHAN	0.126654	100825.00
262A	1218	1063	TAPAN KR SADHUKHAN	S	SATYANARAYAN SADHUKHAN	0.153318	122051.00
262B	1217	1063	UTTAM KR SADHUKHAN	S	SATYANARAYAN SADHUKHAN	0.126654	100825.00
262B	1218	1063	UTTAM KR SADHUKHAN	S	SATYANARAYAN SADHUKHAN	0.153318	122052.00

The Singur Land Rehabilitation and Development Act, 2011.

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Aw/Sl No.	plot	khatian	land_owner	Relation	S/o, D/o, W/o	Area	Amount
281	1145	1668	RAM CH. SANTRA	S	KALIPADA SANTRA	0.086658	69629.00
291	241	2410	RIGIYA KHATUN	D	HABBIR RAHAMAN KHA	0.22	194226.00
291	242	2410	RIGIYA KHATUN	D	HABBIR RAHAMAN KHA	0.053344	42861.00
298	94	924	SABITRI DAS	W	HARADHAN	0.006886	18027.00
300	1132	924	SABITRY DAS	W	HARADHAN	0.03	24106.00
301	1133	924	SABITRY DEY	W	HARADHAN	0.005	5853.00
322	1152	1925	SANTOSH SANTRA	S	NANDALAL	0.33	265151.00
327	274	1875	SATHIS CHANDRA GHOSH	S	AGHOR GHOSH	0.002223	1962.00
328	1152	1888	SATHIS SANTRA	S	NANDALAL SANTRA	0.11	88384.00
330	542	1875	SATISH CH GHOSH	S	AGHOR	0.013338	10619.00
334	293	1870	SATYANARAYAN GHOSH	S	GOBINDA GHOSH	0.01	7961.00
334	1140	1870	SATYANARAYAN GHOSH	S	GOBINDA GHOSH	0.00125	1599.00
341	275	1808	SHIV CHANDRA NASKAR	S	BIPIN NASKAR	0.011676	10308.00
348	241	2408	SIRAJUL ISLAM KHA	S	HABBIR RAHAMAN KHA	0.22	194226.00
348	242	2408	SIRAJUL ISLAM KHA	S	HABBIR RAHAMAN KHA	0.049964	40162.00
358	310	1963/1	SK. ABDUL SAHID	S	SK. ABDUL JABBAR	0.3525	283230.00
377	544	857/1	SHEIKH NAJIBUL HAQ	S	SHEIKH	0.02499	20080.00
418	1237	2044	SUDHIR SANTRA	S	MOHAN SANTRA	0.105	84356.00
429	241	2409	SYFUL ISLAM KHATUN	S	HABBIR RAHAMAN KHA	0.22	194226.00

AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-6/06-07, MOUZA BERABERI, J. L.NO. 5, P.S. SINGUR, DISTRICT HOOGHLY.

The Singur Land Rehabilitation and Development Act, 2011.

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-8/06-07, MOUZA BERABERI, J. L. NO. 5, P. S. SINGUR, DISTRICT HOOGHLY.

Aw/Si No.	plot	khatian	land_owner	Relation	S/o, D/o, W/o	Area	Amount
429	242	2409	SYFUL ISLAM KHATUN	S	HABIB RAHAMAN KHA	0.053344	42861.00
435	284	729	TARA PADA GHOSH	S	NAGENDRA NATH GHOSH	0.14	333175.00
436	1140	727	TARA PADA GHOSH	S	PROSONNO GHOSH	0.002916	3752.00
438	245	715	TARAK CHANDRA BHUL	S	KASINATH BHUL	0.02	15921.00
439C	1125	924	SABITRI DAS	D	NIDHIRAM DEY	0.035	30934.00
441	274	726	TARAPADA GHOSH	S	KALI CHARAN GHOSH	0.001111	981.00
442	293	727	TARAPADA GHOSH	S	PRASANNA GHOSH	0.01	7961.00
447	245	757	TUSHAR CHANDRA BHUL	S	GANESH CHANDRA BHUL	0.02	15921.00
452	1237	2460	USHA SANTRA	D	BASUDEV	0.105	84366.00
453	1145	171	UTTAM KR. SANTRA	S	KALIPADA SANTRA	0.086658	69629.00
						5.639222	4895432.00

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-1506-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW/S/NO	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	share land	Amount
28	1882	103/1	ANIL KR. CHAKRABORTY	S	SANTOSH KR.	0.012008	9634
29	3044	102	ANIL KR. CHAKRABORTY	S	SANTOSH KR.	0.039984	32088
37	1908	132/2	ANNA GHOSH	D	UNKNOWN	0.049995	40121
39	9813	142	ANNAPURNA PAL	D	HARI CHAREN	0.04444	35333
64	1815	2325	BADAL CH. PAKIRA	S	NARAYAN PAKIRA	0.014161	14364
67	3013	2654	BALA RANI BASU	W	JIBON KRISHNA	0.036663	29422
82	3044	2729	BHANU CH. GHOSH	S	BHADRESWAR	0.039984	32088
86	3065	2768/1	BHOLA NATH GHOSH	S	MIHILAL	0.0533	42800
87	2979	2768	BHOLA NATH GHOSH	S	NARAYAN CH.	0.009163	7354
87	2982	2768	BHOLA NATH GHOSH	S	NARAYAN CH.	0.007337	5889
87	2999	2766	BHOLA NATH GHOSH	S	NARAYAN CH.	0.004002	3211
87	3016	2768	BHOLA NATH GHOSH	S	NARAYAN CH.	0.010672	8566
87	3080	2788	BHOLA NATH GHOSH	S	NARAYAN CH.	0.007337	5889
87	3110	2766	BHOLA NATH GHOSH	S	NARAYAN CH.	0.191705	153843
87	8406	2768	BHOLA NATH GHOSH	S	NARAYAN CH.	0.019182	15394
87	8407	2768	BHOLA NATH GHOSH	S	NARAYAN CH.	0.0417	33465
87	8409	2766	BHOLA NATH GHOSH	S	NARAYAN CH.	0.006664	5348
61A	1941	4770	NILMANI GHOSH	S	MIHILAL	0.02331	18706
61A	2987	4770	NILMANI GHOSH	S	MIHILAL	0.039999	32114
109B	1958	2566	SHYAMA PADA GHOSH	S	TARAK NATH	0.31556	252832
109D	1958	2566	BULARANI GHOSH	W	HARI SADHAN	0.119952	96261
113	1848	2519	BISWANATH GHOSH	S	BATA KRISHNA	0.131693	105684
113	1974	2519	BISWANATH GHOSH	S	BATA KRISHNA	0.01	8026
113	2973	2519	BISWANATH GHOSH	S	BATA KRISHNA	0.0125	10031

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-15/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SL/NO.	Plot	khatian	land_owner	Relation	S/o, D/o, W/o	share_land	Amount
113	3068	2519	BISWANATH GHOSH	S	BATA KRISHNA	0.0575	46144
114	2976	2519	BISWANATH GHOSH	S	BATAKRISHNA	0.044982	36097
126	1815	1218	CHANPARANI MANNA	W	BISWA NATH MANNA	0.014161	11364
128	1848	1229	CHARU BALA GHOSH	W	KANIA LAL GHOSH	0.032943	28437
128	1942	1229	CHARU BALA GHOSH	W	KANIA LAL GHOSH	0.071	56978
129	1848	1199	CHARUSHILA GHOSH	W	KANIA LAL GHOSH	0.032943	28437
134	1852	1562	DARICK CH. BHUL	S	GANESH CH.	0.06	48152
138	9813	1582	DEBANDRA NATH PAL	S	HARI CHAREN	0.05928	47133
150(P)	1960	1626	DILIP BANERJEE	S	BATAKRISHNA	0.032448	26040
154	1911	1622/1	DILIP KR. GHOSH	S	RATAN CH.	0.0675	54169
166A	1880	1597/1	ANGUR BALA PAL	W	SHIBU RAM	0.0118	9174
166B	1880	1597/1	DALIM PAL	W	RAJKUMAR	0.0114	9174
168C	1880	1597/1	SURAJ BALA KOLEY	W	NAKUL	0.0028	2292
166D	1880	1597/1	KARTICK KOLEY	S	NAKUL	0.0028	2292
166E	1880	1597/1	GANESH KOLEY	S	NAKUL	0.0028	2292
166F	1880	1597/1	JHARNA KOLEY	D	NAKUL	0.0028	2292
166G	1880	1597/1	DUKHIDAS	W	GUNADHAR	0.0114	9174
166H	1880	1597/1	KALPANA GOLDAR	D	BIJOY	0.0019	1528
166I	1880	1597/1	JAYANTA DAS	S	BIJOY	0.0019	1528
166J	1880	1597/1	RABIN DAS	S	BIJOY	0.0019	1528
166K	1880	1597/1	DILIP DAS	S	BIJOY	0.0019	1528
166L	1880	1597/1	PRADYUT DAS	S	BIJOY	0.0019	1528
166M	1880	1597/1	SAMIR DAS	S	BIJOY	0.0019	1528
166N	1880	1597/1	TARAK KOLEY	S	SAHADEB	0.0038	3056

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IN L.A. CASE NO. IV-1506-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SL/NO.	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	share land	Amount
168O	1880	1597/1	NIRMAL KOLEY	S	SAHADEB	0.0038	3056
166P	1880	1597/1	SRIKANTA KOLEY	S	SAHADEB	0.0038	3056
167	3011	370	ITI RANI BASU	W	BINOY KRISHNA	0.022	25733
168	1911	2216/1	FATIK KUMAR GHOSH	S	RATAN GHOSH	0.0675	54169
169A	9699	1/1	FOR W.B.GOVERNMENT	S	COLLECTOR	0.13	104324
172A	1803	4476	HARIHAR MALIK	S	BISHNU CHARAN	0.055	24101
174	1855	1372	GANADAMAYE DASI	D	BAMAN DAS GHOSH	0.01251	10039
185	1908	836/1	GANESH CHANDRA GHOSH	S	MANINDRA NATH	0.075015	60199
185	3086	836/1	GANESH CHANDRA GHOSH	S	MANINDRA NATH	0.09	72226
185	9607	836/1	GANESH CHANDRA GHOSH	S	MANINDRA NATH	0.035	28088
191	1882	1167/2	GHANASHYAM CHAKRABORTY	S	SANTOSH KR.	0.012006	9634
195	3007	883	GITARANI KOLEY	W	LAL MOHAN	0.5125	411280
203	1956	1028	GOBINDAPADA PAKIRA	S	MUKTARAM	0.0475	38120
206	1977	1004	GOBORDHAN GHOSH	S	SANATAN	0.035	28087
206	2975	1004	GOBORDHAN GHOSH	S	SANATAN	0.044375	35610
206	2992	1004	GOBORDHAN GHOSH	S	SANATAN	0.00625	5016
206	3077	1004	GOBORDHAN GHOSH	S	SANATAN	0.01375	11035
207	2995	4599	GOKUL CH. GHOSH	S	SATISH	0.00545	4374
207	3012	930	GOKUL CH. GHOSH	S	SATISH	0.005004	4016
207	3034	930	GOKUL CH. GHOSH	S	SATISH	0.012232	9816
207	3062	930	GOKUL CH. GHOSH	S	SATISH	0.0086	5297
207	9720	930	GOKUL CH. GHOSH	S	SATISH	0.04998	40109
213	1882	994/1	GOPI MOHAN CHAKRABORTY	S	SANTOSH KR.	0.012006	9634
216	1945	1125	KAMALA BALA KOLAY	W	JUGAL	0.14	112351

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IN L.A. CASE NO. IV-15/08-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SL/NO.	Plot	khatian	land_owner	Relation	S/o, D/o, W/o	share_land	Amount
218	1815	895	GUI BALA PAKIRA	W	NARAYAN PAKIRA	0.014178	11377
219	1882	891	GUIRAM CHAKRABORTY	S	PRIYO NATH	0.030006	24080
219	8402	891	GUIRAM CHAKRABORTY	S	PRIYO NATH	0.075	60188
225	1882	4538/1	HARADHAN CHAKRABORTY	S	SANTOSH KR.	0.012006	9634
226	1848	4530	HARADHAN GHOSH	S	BATA KRISHNA	0.131614	105621
226	1974	4530	HARADHAN GHOSH	S	BATA KRISHNA	0.01	8025
226	2973	4530	HARADHAN GHOSH	S	BATA KRISHNA	0.0125	10031
226	2976	4530	HARADHAN GHOSH	S	BATA KRISHNA	0.045036	36142
226	3068	4530	HARADHAN GHOSH	S	BATA KRISHNA	0.0575	46144
230	1905	4471	HARICHARAN GHOSH	S	ANNADA PRASAD GHOSH	0.0425	34107
230	1940	4471	HARICHARAN GHOSH	S	ANNADA PRASAD GHOSH	0.009	7222
236	1908	4602/2	HEMANTO KR. GHOSH	S	MONINDRA NATH	0.075015	60199
236	3086	4602/2	HEMANTO KR. GHOSH	S	MONINDRA NATH	0.09	72226
236	9607	4602/2	HEMANTO KR. GHOSH	S	MONINDRA NATH	0.035	28088
239	2995	4599	HRISIKESH GHOSH	S	SATISH	0.00556	4463
239	3012	4599	HRISIKESH GHOSH	S	SATISH	0.005004	4016
239	3034	4599	HRISIKESH GHOSH	S	SATISH	0.01221	9799
239	3062	4599	HRISIKESH GHOSH	S	SATISH	0.0086	5297
239	9720	4599	HRISIKESH GHOSH	S	SATISH	0.05	40133
241F	1942	382	CHANDRA NATH GHOSH	S	AKHIL CH.	0.0118	9516
268	3044	2260	JHUNU GHOSH	D	BALAI	0.008016	8432
261	1904	1391	JITENDRA NATH GHOSH	S	KALIPODO GHOSH	0.062698	50315
261	1914	1391	JITENDRA NATH GHOSH	S	KALIPODO GHOSH	0.02	23382
261	2975	1391	JITENDRA NATH GHOSH	S	KALIPODO GHOSH	0.01775	14244

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IN L.A. CASE NO. IV-1506-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SL/NO.	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	share land	Amount
261	2995	1391	JITENDRA NATH GHOSH	S	KALIPODO GHOSH	0.00476	3819
261	3034	3191	JITENDRA NATH GHOSH	S	KALIPODO GHOSH	0.012232	9816
261	3062	1391	JITENDRA NATH GHOSH	S	KALIPODO GHOSH	0.005712	4584
261	3077	1391	JITENDRA NATH GHOSH	S	KALIPODO GHOSH	0.007326	5878
261	8401	1391	JITENDRA NATH GHOSH	S	KALIPODO GHOSH	0.028339	22742
262A	3065	3264	NILMANI GHOSH	S	MIHILAL	0.053328	42800
263	1911	3273	JOGMAYA ADHIKARI	W	SAILENDRANATH	0.146124	117284
264	9813	3187	JOTINDRA NATH PAL	S	HARI CHAREN	0.05928	47133
268(P)	2975	3260	JUDHISTHIR GHOSH	S	GOPAL CH.	0.118375	94981
270	2979	3238	JUGAL KISHOR GHOSH	S	NARAYA CH GHOSH	0.009174	7362
270	2982	3238	JUGAL KISHOR GHOSH	S	NARAYA CH GHOSH	0.007337	5889
270	2999	3283	JUGAL KISHOR GHOSH	S	NARAYA CH GHOSH	0.004002	3211
270	3016	3238	JUGAL KISHOR GHOSH	S	NARAYA CH GHOSH	0.010672	8566
270	3080	3238	JUGAL KISHOR GHOSH	S	NARAYA CH GHOSH	0.007337	5889
270	3110	3238	JUGAL KISHOR GHOSH	S	NARAYA CH GHOSH	0.191705	153843
270	8406	3238	JUGAL KISHOR GHOSH	S	NARAYA CH GHOSH	0.019182	15394
270	8407	3238	JUGAL KISHOR GHOSH	S	NARAYA CH GHOSH	0.04165	33425
270	8409	3238	JUGAL KISHOR GHOSH	S	NARAYA CH GHOSH	0.006672	5355
271E	1977	3240	TULSHI BALA GHOSH	W	GOBARDHAN	0.00386	3114
271E	2975	3240	TULSHI BALA GHOSH	W	GOBARDHAN	0.004930557	3984
271F	1977	3240	DILIP GHOSH	S	GOBARDHAN	0.00388	3114
271F	2975	3240	DILIP GHOSH	S	GOBARDHAN	0.004930557	3964
271G	1977	3240	GOBINDA GHOSH	W	GOBARDHAN	0.00388	3114
271G	2975	3240	GOBINDA GHOSH	W	GOBARDHAN	0.004930557	3964

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AW/SL/NO.	Plot	khalian	land owner	Relation	S/o, D/o, W/o	share land	Amount
272E	2992	3240	TULSHI BALA GHOSH	W	GOBARDHAN	0.00066	529
272E	3077	3240	TULSHI BALA GHOSH	W	GOBARDHAN	0.00152	1255
272F	2992	3240	DILIP GHOSH	S	GOBARDHAN	0.00066	529
272F	3077	3240	DILIP GHOSH	S	GOBARDHAN	0.00152	1255
272G	2992	3240	GOBINDA GHOSH	W	GOBARDHAN	0.00066	529
272G	3077	3240	GOBINDA GHOSH	W	GOBARDHAN	0.00152	1255
273E	1959	3240	TULSHI BALA GHOSH	W	GOBARDHAN	0.0334	26750
273F	1959	3240	DILIP GHOSH	S	GOBARDHAN	0.0333	26750
273G	1959	3240	GOBINDA GHOSH	W	GOBARDHAN	0.0333	26750
276	1920	571/1	KALIPADA GHOSH	S	AKHIL CH.	0.06668	77955
276	1933	571/1	KALIPADA GHOSH	S	AKHIL CH.	0.06668	77955
277	1955	602	KALIPADA SANA	S	GADADHAR SANA	0.056861	45471
285	2958	457/1	KAMALA BALA GHOSH	W	SURYA KR.	0.19998	160485
286	1956	454	KAMALABALA KARAR	W	SAILENDRA	0.19	152474
287	3044	524	KANAI LAL GHOSH	S	BHADRESWAR	0.040032	32125
291	1904	519	KANAN BALA BAGUI	W	HARI SADHAN	0.313302	251424
296	2989	498	KARTIK CH. BAGUI	S	JOJINDRANATH	0.12	96300
298	3007	498	KARTIK CH. BAGUI	S	JOJINDRANATH	0.15375	123384
298	3052	498	KARTIK CH. BAGUI	S	JOJINDRANATH	0.16666	133744
299	1825	487	KARTIK CHANDRA GHOSH	S	FALA RAM	0.295	236738
299	1830	487	KARTIK CHANDRA GHOSH	S	FALA RAM	0.135	108338
299	1831	487	KARTIK CHANDRA GHOSH	S	FALA RAM	0.12	96300
299	1937	487	KARTIK CHANDRA GHOSH	S	FALA RAM	0.085	99373
299	1980	487	KARTIK CHANDRA GHOSH	S	FALA RAM	0.16	128401

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IN L.A. CASE NO. IV-15/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SL/NO.	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	share land	Amount
299	3010	487	KARTIK CHANDRA GHOSH	S	FALA RAM	0.185	216284
299	3015	487	KARTIK CHANDRA GHOSH	S	FALA RAM	0.095	76237
299	3036	487	KARTIK CHANDRA GHOSH	S	FALA RAM	0.135	108338
299	3037	487	KARTIK CHANDRA GHOSH	S	FALA RAM	0.105	84262
299	3048	487	KARTIK CHANDRA GHOSH	S	FALA RAM	0.075	60188
299	3082	487	KARTIK CHANDRA GHOSH	S	FALA RAM	0.10	80251
299	3187	487	KARTIK CHANDRA GHOSH	S	FALA RAM	0.055	44137
304	1900	613/1	KASHINATH GHOSH	S	PANCHANAN	0.0675	54169
304	1911	613/1	KASHINATH GHOSH	S	PANCHANAN	0.1541	123678
311	2992	781	KHAMDA BALA GHOSH	W	DURJODHON	0.00833	6684
315	3012	437	KOCHI RAM GHOSH	S	SATISH	0.004998	4010
315	3034	437	KOCHI RAM GHOSH	S	SATISH	0.01221	9799
327	3016	3553	LAKHAN CH GHOSH	S	NARAYAN CH GHOSH	0.010672	8566
327	3080	3553	LAKHAN CH GHOSH	S	NARAYAN CH GHOSH	0.007337	5889
327	8406	3553	LAKHAN CH GHOSH	S	NARAYAN CH GHOSH	0.019159	15375
327	8407	3553	LAKHAN CH GHOSH	S	NARAYAN CH GHOSH	0.04165	33425
328	3044	2260	LAKHI GHOSH	D	BALAI	0.008016	6432
330	2979	3553	LAKHON CH GHOSH	S	NARAYAN CH GHOSH	0.009174	7362
331	2982	3553	LAKSHMAN CH GHOSH	S	NARAYAN CH GHOSH	0.007337	5889
331	3110	3553	LAKSHMAN CH GHOSH	S	NARAYAN CH GHOSH	0.19159	153751
331	8409	3553	LAKSHMAN CH GHOSH	S	NARAYAN CH GHOSH	0.006664	5348
332	2999	3553	LAKSHMAN CH GHOSH	S	NARAYAN CH GHOSH	0.004002	3211
338	1898	3621	LALIT MOHAN SANA	S	KHETRA MOHAN	0.069993	56170
338	1902	3621	LALIT MOHAN SANA	S	KHETRA MOHAN	0.026672	21405

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IN L.A. CASE NO. IV-15/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SL/NO	Plot	khatian	land_owner	Relation	S/o, D/o, W/o	share_land	Amount
338	1954	3621	LALIT MOHAN SANA	S	KHETRA MOHAN	0.022	17655
339	1878	3623	LALITA RANI KOLEY	W	GOUR CH.	0.004	3210
348	3083	3643	LOAK NATH SHEE	S	SARAT CH.	0.085	68212
348	3084	3643	LOAK NATH SHEE	S	SARAT CH.	0.0875	70218
349	1883	3643	LOKH NATH SHEE	S	SARAT CH.	0.115	92267
349	1975	3643	LOKH NATH SHEE	S	SARAT CH.	0.055	44136
354	2995	2860	MAHADEB GHOSH	S	SATISH	0.00556	4463
354	3012	2907	MAHADEB GHOSH	S	SATISH	0.004998	4010
354	3034	2907	MAHADEB GHOSH	S	SATISH	0.012232	9816
354	3062	2907	MAHADEB GHOSH	S	SATISH	0.0066	5306
354	9720	2907	MAHADEB GHOSH	S	SATISH	0.05	40133
382	1977	2881	MANASA RAM GHOSH	S	PORITOSH	0.015568	12493
382	2992	2881	MANASA RAM GHOSH	S	PORITOSH	0.00278	2232
383	2978	2952	MANINDRA NATH GHOSH	S	BATA KRISHNA	0.045036	36142
383	3088	2952	MANINDRA NATH GHOSH	S	BATA KRISHNA	0.0575	46144
385	1954	2958	MANINDRANATH SANA	S	KHETRAMOHAN	0.022	17655
387	1955	2877	MANMOTHONATH SANA	S	GADADHAR SANA	0.058861	45471
388	1940	3005	MANODA BALA DAS	W	ASUTOSH GHOSH	0.005625	4515
372	3044	2260	MAYA GHOSH	W	BALAI	0.007868	6394
378	3044	2260	MINATI GHOSH	D	BALAI	0.008016	6432
381	1956	3154	MOHON CH. PAKIRA	S	MUKTARAM	0.0475	38120
384	1974	2952	MONINDRA NATH GHOSH	S	BATAKRISHNA	0.01	8025
384	2973	2952	MONINDRA NATH GHOSH	S	BATAKRISHNA	0.0125	10031
386	9813	2961	MONINDRA NATH PAL	S	HARI CHAREN	0.05924	47101

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IN L.A. CASE NO. IV-15/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SLNO.	Plot	Khatian	land_owner	Relation	S/o, D/o, W/o	share_land	Amount
367	1896	2956	MONINDRA NATH SANA	S	KHETRA MAHAN	0.069993	56170
367	1902	2958	MONINDRA NATH SANA	S	KHETRA MAHAN	0.026864	21397
368	2895	2896	MONMILA GHOSH	W	KALIPODO	0.00476	3907
368	3062	2896	MONMILA GHOSH	W	KALIPODO	0.0058	4690
369A	1834	3106	PARUL BALA GHOSH	W	SHIB CH.	0.00458	3675
369A	1843	3106	PARUL BALA GHOSH	W	SHIB CH.	0.002916	2340
369A	1855	3106	PARUL BALA GHOSH	W	SHIB CH.	0.004166	3343
369A	2971	3106	PARUL BALA GHOSH	W	SHIB CH.	0.005	4012
369A	3017	3106	PARUL BALA GHOSH	W	SHIB CH.	0.0133	10673
369A	3019	3106	PARUL BALA GHOSH	W	SHIB CH.	0.022082	25850
369A/3	1834	3106	SRIKANTA GHOSH	S	SHIB CH.	0.004582	3674
369A/3	1843	3106	SRIKANTA GHOSH	S	SHIB CH.	0.002916	2340
369A/3	1855	3106	SRIKANTA GHOSH	S	SHIB CH.	0.004166	3343
369A/3	2971	3106	SRIKANTA GHOSH	S	SHIB CH.	0.005	4012
369A/3	3017	3106	SRIKANTA GHOSH	S	SHIB CH.	0.0133	10673
369A/3	3019	3106	SRIKANTA GHOSH	S	SHIB CH.	0.022082	25850
369	1834	3106	HARADHAN GHOSH	S	MUCHIRAM	0.01834	14717
369	1843	3106	HARADHAN GHOSH	S	MUCHIRAM	0.01666667	9362
369	1855	3106	HARADHAN GHOSH	S	MUCHIRAM	0.01666	13369
369	2971	3106	HARADHAN GHOSH	S	MUCHIRAM	0.02	16050
369	3017	3106	HARADHAN GHOSH	S	MUCHIRAM	0.0533	42773
369	3019	3106	HARADHAN GHOSH	S	MUCHIRAM	0.08833	103299
390	1815	3104	MUKTARAM PAKIRA	S	SASHI BHUSAN PAKIRA	0.085	68212
394	1958	3114	MURARIMOHON GHOSH	S	GUIRAM	0.004928	3955

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AW/SL/NO.	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	share land	Amount
395	1821	4655	NABA KR. KOLEY	S	RATAN KOLE	0.048862	37446
396	1861	4655	NABA KR. KOLE	S	RATAN KOLE	0.026672	21405
397	1820	1747	NAKUL KOLE	S	DURLAV KOLE	0.075	60188
397	1837	1747	NAKUL KOLE	S	DURLAV KOLE	0.085	68212
404	2976	1811	NAMITA GHOSH	D	SAILENDRA	0.011232	9012
410	1896	1774	NANI LAL SANA	S	KHETRA MOHAN	0.070014	56187
410	1902	1774	NANI LAL SANA	S	KHETRA MOHAN	0.026864	21397
410	1954	1774	NANI LAL SANA	S	KHETRA MOHAN	0.022	17655
413	1930	4633/1	NARAYAN CH. GHOSH	S	JIBANKRISHNA	0.00233	1853
413	1950	1850/6	NARAYAN CH. GHOSH	S	JIBANKRISHNA	0.00317	2515
413	3031	1850/6	NARAYAN CH. GHOSH	S	JIBANKRISHNA	0.149985	120363
414	1918	4633/1	NARAYAN CH. GHOSH	S	JIBON KRISHNA	0.007181	5692
424	1948	4791	NEPAL CH. KARMAKAR	S	HARAN CH.	0.03334	26755
424	3047	4791	NEPAL CH. KARMAKAR	S	HARAN CH.	0.006864	5348
424	3058	4798	NEPAL CH. KARMAKAR	S	HARAN CH.	0.03334	26755
430	1849	4781	NILMANI DAS (MITRA)	W	CHANDRA BHUSAN	0.35	280874
431	1926	4770	NILMANI GHOSH	S	MIHILAL	0.12	140292
443	1940	1913	PANCHANAN GHOSH	S	ASUTOSH GHOSH	0.016875	13542
444	2995	1912	PANCHANAN GHOSH	S	KALIPADO GHOSH	0.00476	3907
444	8401	1982	PANCHANAN GHOSH	S	KALIPADO GHOSH	0.028339	22742
445	1904	1912	PANCHANAN GHOSH	S	KALIPADO GHOSH	0.062898	50315
445	1914	1912	PANCHANAN GHOSH	S	KALIPADO GHOSH	0.02	23382
445	2975	1912	PANCHANAN GHOSH	S	KALIPADO GHOSH	0.01775	14244
445	3034	1912	PANCHANAN GHOSH	S	KALIPADO GHOSH	0.012232	9816

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IN L.A. CASE NO. IV-16/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SL/NO.	Plot	Khatian	land_owner	Relation	S/o, D/o, W/o	share_land	Amount
445	3062	1912	PANCHANAN GHOSH	S	KALIPODO GHOSH	0.0058	4690
445	3077	1912	PANCHANAN GHOSH	S	KALIPODO GHOSH	0.007326	5878
446	1821	1910	PANCHANAN KOLE	S	NANDALAL KOLE	0.046662	37446
446	1681	1910	PANCHANAN KOLE	S	NANDALAL KOLE	0.026684	21397
447	1955	1969	PANCHANAN SANA	S	GADADHAR	0.056678	45484
450A	3038	2111/1	NARESH CH. GHOSH	S	SURYA KR.	0.045	36113
450A	3045	2111/1	NARESH CH. GHOSH	S	SURYA KR.	0.055	44138
450	3038	2111/1	PARESH CH GHOSH	S	SURYA KR.	0.045	36113
450	3045	2111/1	PARESH CH GHOSH	S	SURYA KR.	0.055	44138
458	3018	2008/1	PARUL BALA GHOSH	W	SHIB CH. GHOSH	0.21	168525
459	2976	2007	PARULBALA GHOSH	W	SAILENDRA GHOSH	0.011232	9012
466	1886	2153	PRATAP CH. GHOSH	S	KANAI LAL GHOSH	0.105	84262
466	1942	2153	PRATAP CH. GHOSH	S	KANAI LAL GHOSH	0.0355	28488
466	2958	2153	PRATAP CH. GHOSH	S	KANAI LAL GHOSH	0.13332	106988
466	2997	2153	PRATAP CH. GHOSH	S	KANAI LAL GHOSH	0.13	104324
466	3028	2153	PRATAP CH. GHOSH	S	KANAI LAL GHOSH	0.21	243433
467	1848	2153	PRATEP CH. GHOSH	S	KANAI LAL GHOSH	0.032943	26437
470	3044	2186	PROBHAS CH. GHOSH	S	BHADRESWAR	0.039984	32088
477	2976	2153	PROTAP CHANDRA GHOSH	S	KANAILAL GHOSH	0.360018	288914
481E	1848	2023	PULIN BIHARI GHOSH	S	KANAI LAL GHOSH	0.032943	26437
461E	2958	2023	PULIN BIHARI GHOSH	S	KANAI LAL GHOSH	0.06672	53543
482	1801	2025	PULLIN MALIK	S	UPENDRA	0.120096	47595
484	1810	2046/1	PURNO CH. PATRA	S	SAMBHU CHARAN PATRA	0.0723	58078
510	1914	3275	RANJIT KR. GHOSH	S	KALIPADA GHOSH	0.02	23382

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IN L.A. CASE NO. IV-15/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SL/NO.	Plot	Khatian	land owner	Relation	S/o, D/o, W/o	share land	Amount
510	2985	3275	RANJIT KR. GHOSH	S	KALIPADA GHOSH	0.00476	3819
510	3034	3275	RANJIT KR. GHOSH	S	KALIPADA GHOSH	0.012232	9616
510	3062	3275	RANJIT KR. GHOSH	S	KALIPADA GHOSH	0.005712	4584
510	8401	3275	RANJIT KR. GHOSH	S	KALIPADA GHOSH	0.028322	22729
513	1804	3275	RANJIT KR. GHOSH	S	KALIPADO GHOSH	0.662698	50815
513	2975	3275	RANJIT KR. GHOSH	S	KALIPADO GHOSH	0.01775	14244
513	3077	3275	RANJIT KR. GHOSH	S	KALIPADO GHOSH	0.007326	5878
514	1833	3545	RANU PADA GHOSH	S	BANKU BIHARI	0.036663	29422
514	3029	3545	RANU PADA GHOSH	S	BANKU BIHARI	0.039996	32097
514	3075	3545	RANU PADA GHOSH	S	BANKU BIHARI	0.075548	60627
515	3016	3535	RANUKA GHOSH	W	NARAYAN CH.	0.0106722	8586
515	3080	3535	RANUKA GHOSH	W	NARAYAN CH.	0.007337	5889
518	1855	3312	RATAN CH. GHOSH	S	BHUSAN	0.05001	40134
518	1936	3312	RATAN CH. GHOSH	S	BHUSAN	0.035	40919
519	1904	3307	RATAN CH. GHOSH	S	KALIPODO	0.125302	100554
519	1914	3307	RATAN CH. GHOSH	S	KALIPODO	0.02	23382
519	2975	3307	RATAN CH. GHOSH	S	KALIPODO	0.01775	14244
519	2995	3307	RATAN CH. GHOSH	S	KALIPODO	0.00852	7639
519	3034	3307	RATAN CH. GHOSH	S	KALIPODO	0.012232	9816
519	3056	3307	RATAN CH. GHOSH	S	KALIPODO	0.179474	144031
519	3062	3307	RATAN CH. GHOSH	S	KALIPODO	0.005844	4690
519	3077	3307	RATAN CH. GHOSH	S	KALIPODO	0.007326	5878
519	8401	3307	RATAN CH. GHOSH	S	KALIPODO	0.028339	22742
520	1950	3313	RATAN CH. GHOSH	S	SATISH CH	0.003933	3117

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-15/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SL/NO.	Plot	khatian	land owner	Relation	S/o, D/o, W/o	share land	Amount
521	1904	3313	RATAN CH. GHOSH	S	SATISH CH.	0.078302	62838
521	1906	3313	RATAN CH. GHOSH	S	SATISH CH.	0.149985	120363
521	1916	3313	RATAN CH. GHOSH	S	SATISH CH.	0.008901	7055
521	1930	3313	RATAN CH. GHOSH	S	SATISH CH.	0.002898	2297
524	1838	3303	RATAN CH. KOLE	S	NANDALAL KOLE	0.05002	40134
526	1914	3335	RATHINDRA GHOSH	S	KALIPADA GHOSH	0.02	23382
526	2975	3335	RATHINDRA GHOSH	S	KALIPADA GHOSH	0.01775	14244
526	3034	3335	RATHINDRA GHOSH	S	KALIPADA GHOSH	0.01221	9799
526	3062	3335	RATHINDRA GHOSH	S	KALIPADA GHOSH	0.005712	4584
526	3077	3335	RATHINDRA GHOSH	S	KALIPADA GHOSH	0.007326	5878
526	8401	3335	RATHINDRA GHOSH	S	KALIPADA GHOSH	0.028339	22742
528	9813	3339	RATHINDRA NATH PAL	S	HARI CHAREN	0.05928	47133
533	1845	3545	RENU PADA GHOSH	S	BANKU BIHARI	0.026664	21397
533	1855	3545	RENU PADA GHOSH	S	BANKU BIHARI	0.03333	26748
533	1923	3545	RENU PADA GHOSH	S	BANKU BIHARI	0.086658	69544
535	2982	3535	RENUKA GHOSH	W	NARAYAN CH.	0.007337	5889
535	2999	3535	RENUKA GHOSH	W	NARAYAN CH.	0.004002	3211
536	3021	3545	RENUPADA GHOSH	D	BANKU BEHARI GHOSH	0.079992	64193
537	1924	3545	RENUPADA GHOSH	D	BANKU BEHARI GHOSH	0.089991	72218
537	1935	3545	RENUPADA GHOSH	D	BANKU BEHARI GHOSH	0.026664	31173
537	2965	3545	RENUPADA GHOSH	D	BANKU BEHARI GHOSH	0.079992	64193
540	9813	3352	ROBINDRA NATH PAL	S	HARI CHAREN	0.05924	47101
543	2976	4145	SABITA GHOSH	D	SAILENDRA GHOSH	0.011232	9012
546(P)	3182	3695	SACHINDRA NATH DEY	S	JIBON KRISHNA	0.156651	125712

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AWARD-WISE UNPAID LIST (AWARDEES WHO DID NOT RECEIVE PAYMENT)
IN L.A. CASE NO. IV-15/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SL/NO.	Plot	khatian	land_owner	Relation	S/o, D/o, W/o	share_land	Amount
547	1610	3698	SACHINDRA NATH PATRA	S	ANNADA PRASAD PATRA	0.0925	74231
549	2969	4219	SADHAN MAYEE DASI	W	BATAKRISHNA GHOSH	0.29	232724
551	2958	4219	SADHANMAYEE DASI	W	BATAKRISHNA	0.19998	160485
552	1916	317	SADHANMAYEE DASI	W	SATISH CH.	0.30	240750
552	2999	317	SADHANMAYEE DASI	W	SATISH CH.	0.004002	3211
552	3080	317	SADHANMAYEE DASI	W	SATISH CH.	0.007337	5889
552	8409	317	SADHANMAYEE DASI	W	SATISH CH.	0.006672	5355
553	2979	317	SADHANMAYEE DASI	W	SATISH CH.	0.009163	7354
553	2982	313	SADHANMAYEE DASI	W	SATISH CH.	0.007337	5889
553	3016	317	SADHANMAYEE DASI	W	SATISH CH.	0.010672	8566
553	8406	317	SADHANMAYEE DASI	W	SATISH CH.	0.019182	15394
553	8407	317	SADHANMAYEE DASI	W	SATISH CH.	0.0417	33465
555	1820	4188	SAHADEV KOLE	S	DURLAV KOLE	0.075	60188
555	1837	4188	SAHADEV KOLE	S	DURLAV KOLE	0.085	68212
556	1974	3940	SAILENDRA NATH GHOSH	S	BATA KRISHNA	0.01	8025
556	2973	3940	SAILENDRA NATH GHOSH	S	BATA KRISHNA	0.0125	10031
556	3068	3940	SAILENDRA NATH GHOSH	S	BATA KRISHNA	0.0575	46144
561	3182	4137	SAMAR KR. DEY	S	JIBON KRISHNA	0.156651	125712
576	2995	4103	SANDHA RANI GHOSH	W	JOTINDRA	0.00476	3819
576	3034	4103	SANDHA RANI GHOSH	W	JOTINDRA	0.01221	9799
576	3062	4103	SANDHA RANI GHOSH	W	JOTINDRA	0.005712	4584
576	8401	4103	SANDHA RANI GHOSH	W	JOTINDRA	0.028322	22729
580	1960	3675	SANKARI BANERJEE	S	BATAKRISHNA	0.150016	120387
583	1815	3769	SANTIRAM PAKIRA	S	NARAYAN PAKIRA	0.014161	11364

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IN L.A. CASE NO. IV-15/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SL/NO.	Plot	khatian	land_owner	Relation	S/o D/o, W/o	share_land	Amount
584	1977	4051	SANTOSH GHOSH	S	MANMATHA NATH	0.093352	74916
584	2892	4051	SANTOSH GHOSH	S	MANMATHA NATH	0.01667	13378
584	3077	4051	SANTOSH GHOSH	S	MANMATHA NATH	0.036674	29430
586	2925	4054	SANTOSH KR DHOLE	S	GAGAN CH	0.26	208650
596	1920	4035	SATISH CH. GHOSH	S	AKHIL CH.	0.066666	77933
596	1933	4035	SATISH CH. GHOSH	S	AKHIL CH.	0.066666	77933
598	1882	4030/1	SATYA SADHAN CHAKRABORTY	S	SANTOSH KR.	0.012006	9634
602A	1869	3104	CHAMPA RANI MANNA	W	BISWANATH	0.0375	33103
602B	1869	3104	TUHIN PAKHIRA	S	NARAYAN	0.0375	33103
602C	1869	3104	TAPAN PAKHIRA	S	NARAYAN	0.0375	33103
602D	1869	3104	BADAL CH. PAKHIRA	S	NARAYAN	0.0375	33103
602E	1869	3104	SANTIRAM PAKHIRA	S	NARAYAN	0.0375	33103
602F	1869	3104	GUIBALA PAKHIRA	W	NARAYAN	0.0375	33103
603C	3087	3790/1	SRIKANTA GHOSH		SHIB CH.	0.0325	26081
603	3087	3790/1	PARUL BALA GHOSH	W	SHIB CH.	0.0325	26081
611	3052	3966	SHYAMA CHAREN BAGUI	S	KANAI LAL	0.03334	26755
630	3012	3852	SITAL CH. GHOSH	S	SATISH	0.004998	4010
631	2995	3852	SITAL CH. GHOSH	S	SATISH	0.00555	4455
632	3034	3852	SITAL CH. GHOSH	S	SATISH	0.01221	9799
632	3062	3852	SITAL CH. GHOSH	S	SATISH	0.0066	5297
632	9720	3852	SITAL CH. GHOSH	S	SATISH	0.04998	40109
646	9813	3899	SOCHINDRA NATH PAL	S	HARI CHAREN	0.05924	47101
654	1908	51/2	SRIMOTI ANNABALA GHOSH	W	BHOLANATH GHOSH	0.049995	40121
655	1908	4305/1	SRIMOTI SUTAPA GHOSH	W	LAKHMAN CH.	0.049995	40121

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IN L.A. CASE NO. IV-15/06-07, MOUZA GOPALNAGAR, J.L. NO. 13, P.S. SINGUR, DISTRICT HOOGHLY.

AW/SI/NO.	Plot	Khatian	land_owner	Relation	S/o, D/o, W/o	share_land	Amount
662	1801	4345	SUDHIR CHANDRA MALIK	S	KRISHNA CHANDRA	0.119952	47538
666	3044	2260	SUJIT KR. GHOSH	S	BALAI	0.007968	6394
667	3182	4270	SUKHANDU DEY	S	JIBON KRISHNA	0.156896	125750
669	1882	4256	SUKUMAR CHAKRABORTY	S	HRIDOY NATH	0.059994	48145
669	8411	4256	SUKUMAR CHAKRABORTY	S	HRIDOY NATH	0.27	216675
675	3044	4284	SUNIL KR. GHOSH	S	BHADRESWAR	0.040032	32125
677	2976	4285	SUNITA GHOSH	D	SAILENDRA GHOSH	0.011232	9012
679	3079	4434	SURYA KR. GHOSH	S	SARAT CH.	0.09	72226
679	9601	4434	SURYA KR. GHOSH	S	SARAT CH.	0.09	72226
680	1911	4439/2	SUSANTA KR. GHOSH	S	RATAN CH. GHOSH	0.0675	54169
691	1815	1449	TAPAN PAKIRA	S	NARAYAN PAKIRA	0.014176	11377
698	1900	1501	TARAK CH. GHOSH	S	PANCHANAN	0.2025	162506
703	1815	1436	TUJIN PAKIRA	S	NARAYAN PAKIRA	0.014161	11364
711	2996	403	UMA SANKAR GHOSH	S	EESHAN CH.	0.12	96300
711	3039	403	UMA SANKAR GHOSH	S	EESHAN CH.	0.08	64200
711	8085	403	UMA SANKAR GHOSH	S	EESHAN CH.	0.31	246776
712	1973	403	UMA SANKAR GHOSH	S	ESAN CH.	0.03	24076
						19.21	15747740

By order of the Governor,

B. K. SRIVASTAVA,
Secy.-in-charge to the Govt. of West Bengal,
Law Department.